

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

EXECUTION APPLICATION NO. 29/2018

IN

O.A. NO. 386/2016

IN THE MATTER OF:

Society for Protection of Culture, Heritage,
Environment, Traditions and Promotion
of National Awareness (CHETNA)

...Applicant

Versus

National Highways Authority of India & Ors

...Respondents

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NEW DELHI
 FILED ON: _____.11.2019

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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

EXECUTION APPLICATION NO. 29/2018

IN
O.A. NO. 386/2016

IN THE MATTER OF:

Society for Protection of Culture, Heritage,
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Versus

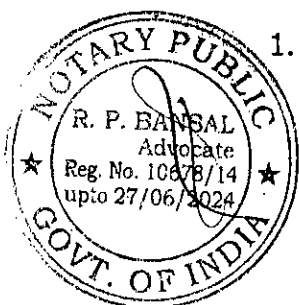
National Highways Authority of India & Ors

...Respondents

COMPLIANCE AFFIDAVIT IN EXECUTION APPLICATION NO. 29 / 2018 IN ORIGINAL APPLICATION NO. 386 / 2016 BEING FILED ON BEHALF OF NATIONAL HIGHWAYS AUTHORITY OF INDIA AND NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED IN COMPLIANCE OF ORDER DATED 21.05.2019 PASSED BY THIS HON'BLE TRIBUNAL

I, Dr. Biswajit Mukhopadhyay - Son of Late K.P. Mukherjee, aged about 59 years, working as General Manager (Environment) with the National Highways Authority of India (**NHAI**), having its office at G - 5 & 6, Sector - 10, Dwarka, New Delhi - 110 075, do hereby solemnly affirm and state as under:

1. That I am acquainted with the facts and circumstances of the present case and has been duly authorized by Member Administration to depose the present Affidavit on behalf of NHAI and to file the present Compliance Report.
2. The facts stated pertaining to NHAI in the present affidavit are based on the information derived from the records maintained by the answering Respondent in ordinary course of its day to day business and are believed to be correct and with respect to the facts stated in this affidavit pertaining to National Highways & Infrastructure Development Corporation Limited. (hereinafter referred to as



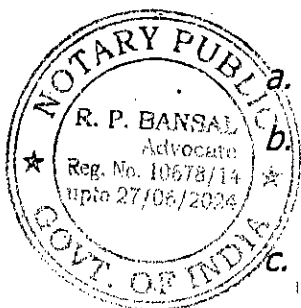
"NHIDCL") the same have been based on the information received from DIRECTOR(TECH), NHIDCL and are believed to be true.

3. That the subject Execution Application was disposed of vide order dated 03.10.2018 and this Hon'ble Tribunal was pleased to direct NHAI to file a compliance report to apprise this Hon'ble Tribunal of the action taken by NHAI. Pursuant thereto, a compliance report dated 30.04.2019 was filed which was listed on 21.05.2019 for consideration. Further, vide Order dated 21.05.2019 and the Hon'ble Tribunal was pleased to direct as follows:

"27. Member (Administration), NHAI may file further affidavit about the extent of encroachment on National Highway, action plan for removal of such encroachment, extent of plantations, extent of access directly allowed from highways to buildings, requirement of distance from highways for construction and indicating the status of preparation and execution of action plans by individual teams to ensure green work development and status of removal of encroachment by Task Force constructed by NHIDCL."

The copy of the order dated 21.05.2019 passed by this Hon'ble Tribunal is annexed herewith and marked as **ANNEXURE A-1.**

4. For ease of assistance to this Hon'ble Tribunal, the information as sought is divided into following points, which are then further explained in forgoing paras:



a. Extent of encroachment on National Highways;

b. Future course of action/ action plan for removal of such Encroachment;

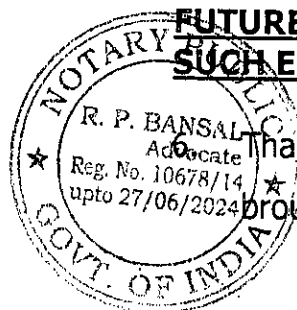
c. Extent of plantations;

- d. *Extent of access directly allowed from highways to buildings
Existence of any policy for requirement of distance from
highways for construction;*
- e. *The status of preparation and execution of action plans to
ensure green work development and status of removal of
encroachment by individual teams of NHAI as provided in the
OM issued on 18.12.2018; and*
- f. *Information regarding the status of working of Task Force
constituted by NHIDCL vide Office Order dated 22.01.2019
to ensure restoration of green belt and removing
encroachments by the said Task Forces.*

EXTENT OF ENCROACHMENT ON NATIONAL HIGHWAYS:

5. That with regard to extent of encroachment on National Highways, it is brought to the knowledge of this Hon'ble Tribunal that removal of encroachments on the National Highways, is being removed under the provisions of the Control of National Highways (Land and Traffic) Act, 2002 as amended thereafter and subsequent NHAI Policy circular No. 11041/218/2007-Admn dated 19.02.2016. It is most humbly submitted that removal of encroachment is a continuous process and is being done the under the above quoted provisions. Details of state-wise list of extent of encroachment and its removal of encroachment around all projects which are entrusted with NHAI is attached and marked as **ANNEXURE A-2**. Details of state wise list of extent of encroachment and its removal of encroachment around all the projects which are entrusted with NHIDCL is attached and marked as **ANNEXURE A-3**.

FUTURE COURSE OF ACTION/ ACTION PLAN FOR REMOVAL OF SUCH ENCROACHMENT:

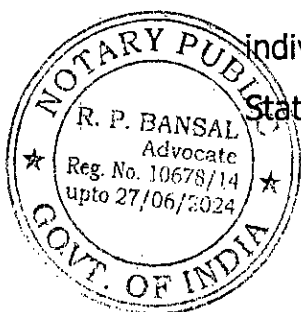


That with regard to action plan for removal of Encroachment, it is brought to the knowledge of this Hon'ble Tribunal that an Office

Memorandum (OM) was issued on 12.12.2018, vide OM reference No. 11013/ENV/NGT/2018 and same was circulated to all Project Directors as well as to all Regional Officers. The said OM provided for creating separate individual Task Force, consisting of Regional Officers, Project Director and one officer of the level of DGM (Tech) / Manager (Tech) (which was to be nominated by concerned RO), with respect of all individual projects/ highway projects being implemented by NHAI. The OM further provided that the Task Force so created will undertake the work of removal of encroachment on National Highways and a compliance report was submitted to the NHAI HQ. A copy of Office Memorandum dated 12.12.2018 ordering for creation of task force for removal of encroachment in terms of the order dated 03.12.2018 is annexed herewith as **ANNEXURE A-4.**

These individual task force as created through the above mentioned O.M. dated 12.12.2018 are still active and has been working continuously to execute the task of identifying and removal of encroachment for all individual highways which fall under the purview of respective Task force.

7. That, similarly, NHIDCL vide office order bearing no. NHIDCL/Green Highway/NGT/2018-2019/420 dated 22.01.2019 and letter No. NHIDCL /Green Highway/NGT/2018-2019/456 dated 14.02.2019 issued an office order for formation of a Task Force comprising of ED (P), GM (P), and one other notified/Designated Office or expert for each individual stretch / Highway project for NER region and similar Task Force (Annexure-N3) comprising of ED (T), GM (P), and one other notified/Designated Office or expert i.e. DGM (P) for each individual stretch / Highway project for A&N Island and Uttarakhand State who shall be responsible for the following tasks:

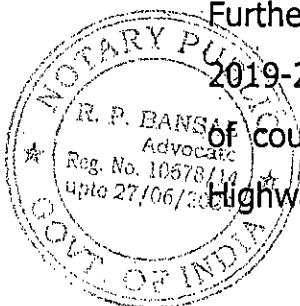


- a. For restoring the green belt adjacent to the National Highways on the basis of the IRC:SP:21-2009 and the Green Highways (Plantation and Maintenance) Policy, 2015.

- b. For taking immediate steps for transplantation instead of felling of trees, wherever feasible.
 - c. For taking up plantation work, if the contractor/concessionaire fails to take up the same within the stipulated time period.
 - d. The plantation on project highway is to be carried out in accordance with IRC:SP:21-2009 guidelines on landscaping and tree plantation.
 - e. Further, the task force will also identify the encroachments and liaise with appropriate authorities for which special Task Force may be constituted, which will work under the guidance of the instant Task Force (for each highway Stretch) for removal of encroachments on national highways.
8. These Task Forces as created by NHIDCL are also active and has been working continuously to execute the task of identifying and removal of encroachment for all individual highways which fall under the purview of respective Task forces. A copy of office order bearing no. NHIDCL/Green Highway/NGT/2018-2019/420 dated 22.01.2019 and letter No. NHIDCL /Green Highway/NGT/2018-2019/456 dated 14.02.2019 issued by NHIDCL is attached herewith and marked as **ANNEXURE A-5.**

EXTENT OF PLANTATIONS:

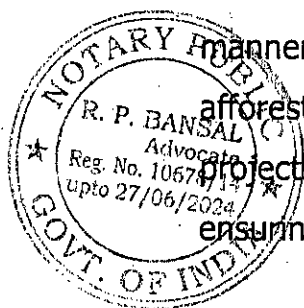
9. That with regard to extent of plantations, it is brought to the knowledge of this Hon'ble Tribunal that as already mentioned in the Compliance Affidavit dated 29.04.2019, NHAI has successfully planted more than one crore plants in preceding three years. Furthermore, out of the targeted 59 lakhs (approximately) for year 2019-2020, about 36 lakhs saplings has been planted in various parts of country and rest plantation are under progress across various Highways by NHAI. The details of these plantation is annexed



herewith and marked as **ANNEXURE A-6**. The details of plantation undertaken by NHIDCL is annexed herewith and marked as **ANNEXURE A-7**. It may please be noted that this number is over and above the statutory requirement of submission of compensatory afforestation funds with the appropriate authority for diversion of forest land and felling of Trees under Forest (Conservation) Act, 1980 and other relevant local laws and same are not included in arriving at the above quoted number. The details of the plantation done by NHAI during the execution of each project and the plantation to be undertaken if the project is in process is annexed herewith and marked as **Annexure A-8**.

10. That at this stage, it is reiterated that NHAI and NHIDCL strictly adhere to the following guidelines as laid down by the Ministry and prepared by NHAI/IRC:
 - a. Guidelines on Landscaping and Tree Plantation prepared by the Indian Roads Congress (IRC: SP:21-2009)
 - b. Guidelines on Preparation and Implementation of Environment Management Plan prepared by the Indian Roads Congress (IRC: SP:108-2015)
 - c. Green Highways (Plantation & Maintenance) Policy, 2015

These guidelines have been prepared and laid down by the Ministry and NHAI/IRC after years of thorough research and application of mind and as such they provide exhaustive guidelines for maintaining a policy of green highways. These policies stipulate the manner and method in which trees and plants can be sustainably planted in and around the National Highways. These policies also stipulate the manner in which the concessionaire shall be responsible for afforestation and the planting of trees during the construction of the projects and after the construction. These policies are aimed at ensuring infrastructural development in a sustainable manner, while

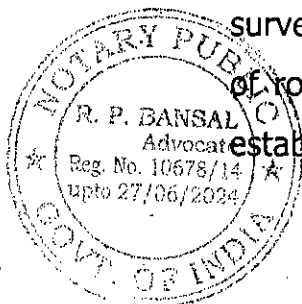


ensuring minimum ecological disturbance to the surrounding areas. The salient features & relevant portion of the IRC 2009 Guidelines and the Green Highways (Maintenance & Plantation) Policy, 2015, the IRC:SP:108-2015 Guidelines were annexed with the compliance report dated 30.04.2019.

11. The compliance of these guidelines can be demonstrated from the data received from respective Regional Offices/ Project Implementation Units across the country which have already been annexed and referred to above. For ease of reference of this Hon'ble Tribunal the said annexures are **"ANNEXURE A 2-3"** and **"ANNEXURE A 6-8"**.

EXTENT OF ACCESS DIRECTLY ALLOWED FROM HIGHWAYS TO BUILDINGS EXISTENCE OF ANY POLICY FOR REQUIREMENT OF DISTANCE FROM HIGHWAYS FOR CONSTRUCTION:

12. That with regard to extent of access directly allowed from Highways to buildings existence of any policy for requirement of distance from highways for construction, it is brought to the knowledge of this Hon'ble Tribunal that the extent of access allowed to national highways, there are guideline/norms for access permission to fuel stations, private properties, rest areas, complexes and such other facilities along national highways vide No.RW/NH-33023/19/99-DO-III dated 24.7.2013. Access/opening of any entrance of residential/commercial building, fuel pumps or other establishments directly is not allowed on National Highways as being a safety hazard. The local traffic is catered through service roads, exit and entrance through slip roads or any other roads leading away from the National Highways. All these access roads are constructed as per Guidelines of IRC and MoRTH as per traffic surveys and its predictions. Keeping in view the safety and mobility of road users, the access permission to residential / commercial establishments are regulated as per Ministry Guidelines / Norms.

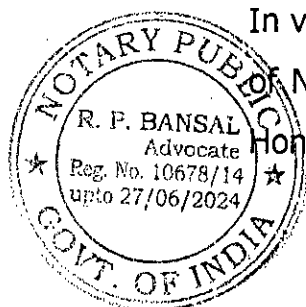


With respect to the distance from highways for any kinds of construction, it is brought to the knowledge of this Hon'ble Tribunal that same is under the purview of the State Laws.

13. The MoRTH had issued separate guidelines on Access Permission to Fuel Stations, service Stations, Rest Areas etc vide circular No. RW/NH-33023/19/99-DO-III dated 25.09.2003/17.10.2003 & Access Permission to Private Properties etc. along National Highways vide circular No RW/NH-3302319-99-DO-III dated 31.08.2000. These guidelines were subsequently amended vide Office order bearing No. RW/NH-33023/19/99-DO-III dated 24.07.2013. It is further submitted that these guidelines are strictly followed by both NHAI as well as NHIDCL in letter and spirits. A copy of amended guidelines on "Access Permission to Fuel Stations, service Stations, Rest Areas etc" & on "Access Permission to Private Properties etc. along National Highways" as amended vide Office order bearing No. RW/NH-33023/19/99-DO-III dated 24.07.2013. is attached herewith and marked as **Annexure A-9**.

THE STATUS OF PREPARATION AND EXECUTION OF ACTION PLANS TO ENSURE GREEN WORK DEVELOPMENT AND STATUS OF REMOVAL OF ENCROACHMENT BY INDIVIDUAL TEAMS OF NHAI AS PROVIDED IN THE OM ISSUED ON 18.12.2018:

14. It is respectfully submitted that NHAI / NHIDCL is bound by the abovementioned guidelines laid down by the Ministry and prepared by NHAI and as such these guidelines provide for the exhaustive framework for constructing and maintaining green highways. The Hon'ble Tribunal was pleased to lay down certain directions which had to be included in the action plans prepared by NHAI / NHIDCL. In view of the same, it is respectfully submitted that the action plan of NHAI / NHIDCL are in compliance of the Orders passed by this Hon'ble Tribunal. The manner and method by way of which the



action plan is being implemented by NHAI/NHIDCL is given hereinunder:

a) *The highways shall have plantation of trees along the highway and low height shrubs or the median:*

- The IRC:SP:21-2009 guidelines and the Green Highways (Plantation & Maintenance) Policy, 2015 provide an exhaustive framework of plantation along the highway, keeping in mind the public safety, which is of paramount importance.

b) *Transplantation of large trees must be practiced instead of felling of trees:*

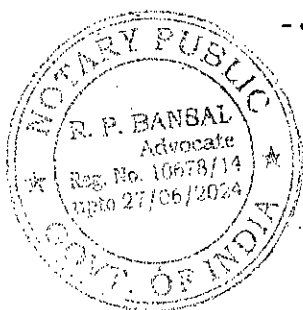
- The transplantation of trees is practiced as far as possible as per the guidelines laid down in IRC:SP:21-2009 and the Green Highways (Plantation & Maintenance) Policy, 2015.

c) *There should be improvement to the existing borrowpits by remoulding them into water spot:*

- Borrow Materials are excavated adjoining the project area preferably from Government Barren Lands and private land as per the Indian Roads Congress guidelines on Borrow Area Management. These borrow pits are further rehabilitated as per IRC:SP:108-2015 and other circulars/guidelines in agreement with the local authorities alongwith the owners of the land.

d) *In case of urban and semi-urban areas, where there are constraints of land, in such situation ornamental species, medicinal and endemic species should be planted:*

- The direction is being followed in consonance with IRC:SP:21-2009 Guidelines and Green Highways



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(Plantation & Maintenance) Policy, 2015 as per the availability of the land keeping in mind the public safety.

e) All landscape maintenance work in respect of existing landscape features which includes plants, shrubbery, bed, etc. in the specified areas, avenue plantation and then maintenance of ornamental plants, medicinal and endemic species shall be within the specified green planted area. This maintenance shall also include regular watering, nurturing, sweeping, disposal of garden refuse:

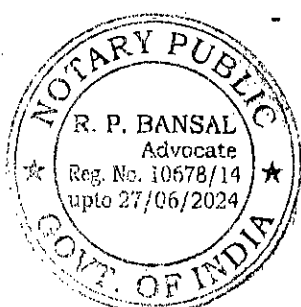
- The direction is being followed in consonance with IRC:SP:21-2009 Guidelines and Green Highway (Plantation & Maintenance) Policy, 2015 as per the availability of the land keeping in mind the public safety.

f) There shall no construction of any kind in the specified area for green cover along the Highway/Scheduled road or the Bypasses:

- It is the continuous endeavour of NHAI/NHIDCL to ensure no construction within the specified area for green cover. However, utilities like electricity poles, telephone lines, sewer pipelines, gas lines maybe erected/constructed within the ROW of the road.

g) If a National Highway is passing through a forest area, then a wall fence of adequate height should be constructed alongside the road to prevent any wild animal from coming to the highway, so that any accidental deaths can be avoided:

- It is the continuous endeavour of NHAI/NHIDCL to follow this direction. NHAI/NHIDCL provides fencing at the toe of the ROW for the stretches passing through forest areas alongwith crossing arrangements for the movement of

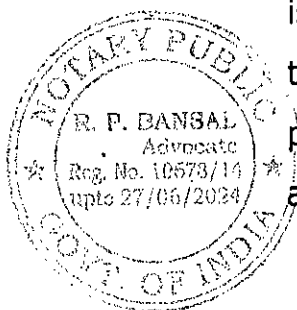


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animals, if any, in the form of underpass, eco-ducts, via duct, elevated corridor, cut and cover, box-culverts, etc. In this regard, MoRTH has issued circular bearing no, *RW-NH-11013/02/2019-S&R(P&B)* dated 29.05.2019 and subsequent amendment dated 02.08.2019, through which it was conveyed that for the stretch falling under the protected area the manual prepared by Wildlife Institute of India shall be followed at the planning stage itself. According NHA has also issued OM dated 02.09.2019 bearing No. *NHAI/TIC/123/2018/140402*, to follow the same principle while considering the Highway Project in and around the Protected Areas. A Copy of circular bearing no, *RW-NH-11013/02/2019-S&R(P&B)* dated 29.05.2019 issued by MoRTH is attached herewith and marked as **Annexure A-10**. A copy of OM dated 02.09.2019 bearing No. *NHAI/TIC/123/ 2018/140402* issued by NHA is attached herewith and marked as **Annexure A-11**.

h) The National Highway Authority of India along with the project contractor/concessionaire shall ensure contribution of adequate amount/ percentage of the project cost towards afforestation and transplantation along the Highways under their CSR initiatives:

- It is respectfully submitted that NHA/NHIDCL ensure compliance of all statutory requirements and therefore spend some portion of the budget on preparing and following the Environment Management Plan already, apart from depositing the money into the CAMPA fund as a statutory requirement. Since the avenue/median plantation is an integral part of road widening/improvement project, therefore no separate budget is likely to be allocated for the same. This is an integral part of the project costs, and budget for the same is in-built in the project cost itself. NHA vide guidelines dated 29.7.2019 amended the Green Highways Policy, 2015 and Standard



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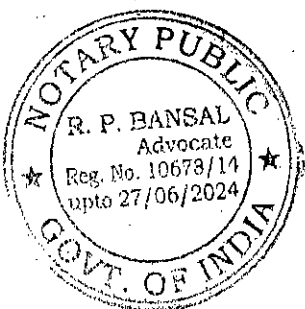
Operating Procedure dated 26.8.2019 for road-side and median plantation along the Highways under their CSR fund.

i) *The entrance of any building whether residential or commercial should not directly open up on National Highway / State Highway, the opening should only be through by-lanes.*

- There is no opening of any entrance of residential/commercial building directly on the National Highways, as the same is a safety hazard. Generally, the local traffic is catered through service roads or any other roads leading away from the National Highways. This compliance has already been discussed in detail and reference of this Hon'ble Tribunal is invited on contents of Para 10 above.

j) *There should not be any kind of illegal encroachments on the National highways by dhabas / restaurants.*

- Depending on the type of project, it is the obligation of the Contractor/Concessionaire to protect the property from illegal encroachments for Build-Operate-Transfer (BOT), Design-Build-Operate-Transfer (DBFOT) or Public-Private-Partnership (PPP) mode contracts. For the Engineering-Procurement-Construction Projects, this is done through the Operator and Maintenance Contractor. Apart from this, the Highway Administration created under the Control of National Highways (Land & Traffic) Act, 2002 has the power to ensure removal of encroachments in consultation with the State Authorities. Apart from this, in compliance with the Order dated 03.10.2018, a Task Force has been created by NHAI/NHIDCL vide Office Memorandum dated 12.12.2018 which is working towards removing illegal encroachments at each Highway stretch.



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k) *Service lane should only be at the exit point of the National Highways."*

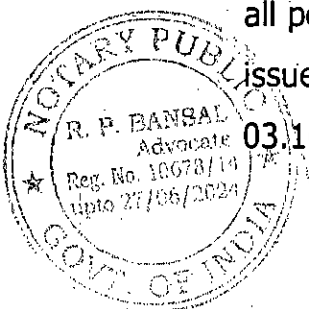
- Service Roads are generally constructed as per Guidelines of IRC and MoRTH in urban/semi-urban areas as per traffic surveys and its predictions.

15. That with regard to the status of execution of action plans to ensure green work development and status of removal of encroachment by individual teams of NHAI, the attention of this Hon'ble Tribunal is drawn to the fact that the status is being presented by way of data representation of the plantation and removal of encroachments into two relevant tabular reports pertaining to NHAI, which have been already annexed and referred to as "Annexure A-2-3" and "Annexure A-6-8".

INFORMATION REGARDING THE STATUS OF WORKING OF TASK FORCE CONSTITUTED BY NHIDCL VIDE LETTER DATED 14.02.2019 TO ENSURE RESTORATION OF GREEN BELT AND REMOVING ENCROACHMENTS THE SAID TASK FORCE:

16. That with regard to the status of working of task force constituted by NHIDCL vide Office Order dated 22.01.2019 to ensure restoration of green belt and removing encroachments by the said Task Force, the attention of this Hon'ble Tribunal is drawn to the fact that the status is being presented by way of data representation of the plantation and removal of encroachments into two relevant tabular reports pertaining to NHIDCL, which have been already annexed and referred to as to as "Annexure-A-7" and "Annexure-A-3" and same may be referred to.

17. It is respectfully submitted that the answering Respondent has taken all possible steps in order to ensure the compliance of the directions issued by the Hon'ble Tribunal and to implement the Order dated 03.10.2018 in its true letter and spirit.



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18. That the contents of the present affidavit are correct and true to my knowledge and is derived from the office records as maintained under the ordinary course of business by NHAI and the records as provided by the NHIDCL.

डॉ. बी. मुखोपाध्याय / Dr. B. Mukhopadhyay
महाप्रबंधक (पर्याव) / GM (Env.)
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
National Highways Authority of India
(सड़क परिवहन और राजमार्ग मंत्रालय)
(Ministry of Road Transport & Highways)
जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-75
G - 5 & 6, Sector - 10, Dwarka, New Delhi - 75

[Signature]

DEPONENT
ON BEHALF OF NATIONAL HIGHWAYS AUTHORITY OF INDIA
AND NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT
CORPORATION LIMITED

VERIFICATION

Verified at New Delhi on this 28 day of Nov, 2019 that the contents of the above affidavit are true and correct on the basis of the information derived from the records in the ordinary course of its business. No part of it is false and nothing material has been concealed therefrom.

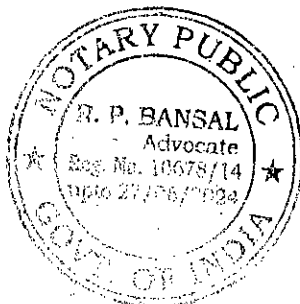
डॉ. बी. मुखोपाध्याय / Dr. B. Mukhopadhyay
महाप्रबंधक (पर्याव) / GM (Env.)
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
National Highways Authority of India
(सड़क परिवहन और राजमार्ग मंत्रालय)
(Ministry of Road Transport & Highways)
जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-75
G - 5 & 6, Sector - 10, Dwarka, New Delhi - 75

[Signature]

DEPONENT
ON BEHALF OF NATIONAL HIGHWAYS AUTHORITY OF INDIA
AND NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT
CORPORATION LIMITED

NEW DELHI
FILED ON:

IDENTIFIED BY



ATTESTED

Notary Public, Delhi
(As Presented)

[Signature]
28/11/19

Item No.07

ANNEXURE-A-1

634

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 29/2018

IN

O. A. No. 386/2016

Society for Protection of Culture, Heritage, Environment,
Traditions and Promotion of National Awareness Applicant(s)

Versus.

National Highway Authority of India & Ors. Respondent(s)

Date of hearing: 21.05.2019

CORAM:

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

For Applicant(s): Ms. Jyoti Yadav, Mr. Shagun Sharma, Advocates

For Respondent (s): Mr. Mukhopadhyay, GM (NHAI), Mr. Mukesh
Kumar, Ms. Kritika Shukla, Advocates
Mr. Kush Sharma, ASC-DDA
Mr. Satish Kumar, Mr. Anil Grover, AAG for State
of Haryana
Mr. Mukul Singh, Advocates for MoEF&CC
Mr. Shashank Saxena, Advocate

ORDER

1. The issue for consideration is remedial action for protection of environment along the highways. The steps to be considered are ensuring green cover to minimise increased Particulate Matter (PM) levels in the air quality, leaving of space on both sides of highways for expansion and tree plantation, preventing direct access to the highway without a by-lane/exit routes and regulating the opening of access to the buildings from the

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highways without by-lanes. We may refer to the background in which questions have arisen.

2. The Applicant approached this Tribunal for directions under Section 15 of the NGT Act, 2010 to ensure mandatory green cover on both sides of highways on the pattern of notification dated 25.07.2012 issued by the Town and Country Planning Department, Government of Haryana under Section 5(4) of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963. The notification publishes Draft Plan 2031 AD for Sohna and provides that "the eastern and western peripheral roads of 75m width has been proposed with 100m wide green belt on outer side and 50m green belt on inner side. A minimum width of 60 meters has been proposed for sector dividing roads. The width of Gurgaon-Sohna-Alwar road, Rewari-Sohna-Palwal (NH-71) road and Sohna-Ballabgarh road has been proposed to be widened to 60m with 50m wide green belt on either sides."

3. The applicant alleged that continuous movement of vehicles causes dust pollution and increase of PM_{2.5} and PM₁₀ and consequential health hazards. The applicant also alleged that large number of structures have been built on the sides of highways having direct illegal access to NH8, destroying the space for mandatory green cover. Reference was also made to layout plan of DDA dated 28.09.2017 providing for 30 mts wide green strip on either side of the highway. The applicant relied upon the judgement of the Hon'ble High Court of Punjab and

Haryana in *Ahuja Vaishno Dhaba No.1 v. State of Haryana*¹ to the effect that no construction can be allowed in 30 - 50 mts of highway on either side. Further reliance was placed on the 2009 Guidelines (Guidelines on Landscaping and Tree Plantation (IRC:SP-21-2009) prepared by IRC stipulating maintaining green areas on the highways. Reference was also made to "Green Highways (Plantation, Transplantation, beautification and Maintenance) Policy-2015" (the 2015 Policy) of the NHAI further revising the said guidelines.

4. On 05.09.2017, the application was disposed of by recording the statement on behalf of the NHAI that the Green Highways (Plantation, Transportation, Beautification and Maintenance) Policy of 2015 will be followed to ensure plantation of green belt on both sides of the roads wherever Government land was available after leaving scope for expansion. The NCT Delhi, State of Haryana and State of Rajasthan were also directed to ensure such action. The State Government and all Local Authorities were to issue directions to the Group Housing Societies, owners of commercial plots, offices, and residential blocks for plantation of the trees along the boundaries of the plots and around the buildings. The State Government and Local Authorities were to encourage plantation of trees in public parks for better environment and for better ambient air quality.

5. Present execution application seeks enforcement of the above directions.

¹ (2003) 2 RCR (Civil) 598 (DB).

6. Notice was issued on 24.04.2018. After giving due opportunity to the concerned parties, the matter was taken up on 03.10.2018. The Tribunal took note of the allegation that the green areas were not being maintained as per the declared policy. Construction was being allowed within 30 to 50 meters of the highways illegally resulting in dust pollution and degradation of environment. Reference was made to the judgment of Hon'ble High Court of Punjab and Haryana in *Ahuja Vaishno Dhaba No.1 v. State of Haryana and Others*² as follows:

"25. We have thoughtfully considered the rival submissions and agree with the learned counsel for the petitioners that the amendments made by the Punjab Scheduled Roads & controlled Areas Restriction of Unregulated Development Act, 1963 are discriminatory. Undisputedly, 1963 Act has been enacted to prevent haphazard and substandard development along scheduled roads and in the controlled area in the State of Haryana. Section 3 prohibits erection or re-erection of buildings along scheduled roads within 100 meters on either side of the road reservation of a bypass or within 30 meters on either side of the road reservation of any scheduled road which is not bye-pass. Proviso to this section exempts activities involving repair of a building which was in existence immediately before the commencement of 1963 Act or any erection or re-erection of an existing building which does not involve any structural alteration or addition. In a case where erection or re-erection of an existing building involves any structural alternation or addition then the same can be carried out with

²(2003) 2 RCR (Civil) 598 (DB)

the permission of the Director. It also exempts laying out of means of access to a road with the permission of the Director and erection and re-erection of a motor fuel-filling station or a bus que shelter with the permission of the Director. Likewise, Section 6 imposes restriction on erection and re-erection of buildings in controlled areas and Section 7 prohibits change of land use without the permission of the Director. Section 8 contains provisions for grant or refusal of permission referred to in Section 3 or Section 6 or Section 7 or license under Section 7 of the Act. Section 10 provides for appeal by any person aggrieved or affected by any order of the Director passed under Section 8(2) granting permission or license subject to condition or refusing permission or license. The Rules of 1965 contain detailed provisions for implementing the provision of the parent Act.

27. we cannot ignore the fact that unauthorized constructions raised on the sides of the National Highway cause great injury to the public interest and every attempt made by individuals to take law into their own hands deserves to be discouraged.

7. The Tribunal noted the stand of the NHAI in the affidavit dated 13.06.2018 to the effect that Tree Plantation Policy, 2015 was formulated as per 2009 Guidelines. The green cover was not required up to 30/50 meters of the Highway. Green Highway Policy could not be followed in projects executed on PPP model. The Tribunal held that tree plantation must be done within the Right Of Way (ROW) and in the land earmarked for afforestation in view of the IRC Guidelines. Landscaping was required in

urban as well as rural areas and right of way must be available for development on the sides of the highways for which the same should be left encroachment free. The Tribunal referred to the Control of National Highways (Land and Traffic) Act, 2002. It was observed that the 2009 Guidelines and 2015 Policy will help protection of environment and improvement of air quality. Plantation was necessary in accordance with the said Guidelines and the Policy. Accordingly, the Tribunal directed designation of teams for removal of encroachments, ensuring green belts and restoring such green belts by preparing an action plan. Guidelines laid down in 'Manual of Specifications and Standards for Six Laning of National Highways through Public Private Partnership', the 2009 Guidelines and the 2015 Policy were directed to be followed in its true spirit and substance. It was also observed that for environmental protection and improvement of ecology, requisite land should be acquired, erection or re-erection of building within the specified distance from the Highways may be prohibited and access permitted only through by-lanes or exit routes.

8. In response to the above directions, an affidavit has been filed on 30.04.2019 to the effect that Office Memorandum (OM) 18.12.2018 has been issued to the Project Directors and Regional Officers for creation of individual teams to undertake work of Green Work Development, maintenance and protection. The said teams are also to remove encroachments. NHIDCL has issued letter dated 14.02.2019 for formation of such Task Force which is to ensure restoration of green belt and removing encroachments. The NHAI and NHIDCL are adhering to the 2009 Guidelines and

2015 Policy. The Policies are meant for ensuring 'sustainable development' by minimum ecological disturbance to the surrounding areas. Detailed Guidelines for Roadside Plantations are given in the Chapter 11 and Maintenance of Roadside Plantation in Chapter 10 of the IRC:SP:21-2019 Guidelines. The said Guidelines provide that depending on the available ROW, plantation pattern should be worked out as follows:

- i) The first row along the Highways will be of small to medium sized ornamental trees.
- ii) Subsequent rows, depending on the availability of width, will comprise of ornamental and/or shade bearing species, or more height than those in the first row. In rural sections, the last row will always be of shade bearing tall trees.
- iii) Planting of shrubs in the median.
- iv) Planting of herbaceous species as ground cover in the median, special landscapes and embankment slopes.
- v) Turfing with grass in the median, special landscapes and embankment slopes.

9. We may note that the 2009 Guidelines purport to give effect to 'Sustainable Development' principle of environment. It states that construction of highways result in felling of trees and project proponents need to mitigate environmental loss from all possible angles. Land needed for avenue plantations and landscape improvement must be planned. Width of ROW must be sufficient. Measures for landscape have been suggested in the Guidelines. Tree plantation is to be treated as an important component which should be functional for protection of slopes, providing

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shade in summer, for aesthetic effects and overall beauty. The Guidelines provide for transplantation of trees and minimum land width for a road. The Guidelines also provide for detailed measures for roadside plantation and maintenance with the purported object of mitigating pollution, providing shade, reducing noise pollution, soil erosion, tree species, plantation patterns etc. The Policy reiterates the 2009 Guidelines. It is acknowledged that roadside plantation is not satisfactory in most of the projects implemented through BOT, DBFOT and public funded projects. The nodal agency for forest areas should be the concerned Forest Officer. In case of public funded projects, the concerned Regional Officer of MoRTH/NHAI should be the nodal agency. In cases where roadside plantation is included in the concession agreement, the concerned concessionaire should be the nodal agency. The policy states that development of green highways was necessary by outsourcing plantation work for which institutional arrangement and financing pattern was laid down with details of plantation scheme and a monitoring agency. MoRTH is to review the Policy from time to time. The Policy also formulates model TOR to offset the loss of trees and other changes. Green corridor development and management rather than highway development is the objective.

10. Some of the relevant provisions of the 2009 Guidelines are as follows:

"1. Scope

1.2 There is always a conflict between development and environment and, therefore, a trade-off is necessary to balance the two, so that, development is sustainable. The first adverse consequence of widening from environmental point of view, is the inevitable felling of trees growing along the

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highways. On the hill sides and other fragile environmental settings, much more adverse impact are expected on the surroundings.

1.3 It is the responsibility of the road agencies to offset the loss of trees and other changes resulted into the surroundings. There is a need to follow the approach of "Corridor Development and Management" rather than "Highway Development". Apart from mitigating the environmental losses, road agencies must plan to enhance the aesthetics of the highway corridor from all possible angles. Highway should not be looked upon merely as transportation, but as a part and parcel of the environmental and socio-economic milieu.

1.4 The land needed for the avenue plantation and landscape improvement has to be consider during the project formulation stage itself. As a result, after consultation when the plantation is actually to start, the land is available for planting. The width of the remaining ROW is many times not sufficient enough to accommodate even a single row of plants whereas at some places, 3 to 4 rows can be planted. Two ensure availability of sufficient width for avenue plantation, the requirement of land for tree plantation should be accessed and included in the land acquisitions plans prepared for highway widening project.

3.7 Tree Planting or Arboriculture

3.7.2 Roadside planting of trees may be in the form of avenues, groups or groves. Where conditions are favourable, for example in groves, fruit bearing trees may be preferred.

3.7.3 The amount of planting to be provided at different situations need careful attention. While roads in the landscape devoid of trees or woodlands may require little or no planting, extensive planting is necessitated in settle rural landscapes where a new road may introduce more new elements than the countryside can absorb.

3.8 Transplantation of Large Tree

Occasion may arise when grown-up tree has to be cut for making room for constructing a road, a building or other structure. It would be desirable to save this plant by transplanting it at a suitable site. To do this successfully some time is necessary. In winter when the tree is dormant a less active, it should be pruned heavily leaving a

bare framework of the large branches. A 40 to 50 cm wide trench 1 to 2 m deep should be dug along the stem as much distance away from it, deepening from the stature of the specimen, cutting all the roots, big and small, in the process.

11. Broad Guidelines of Roadside/Median Plantation

11.1.2 Tree plantation is the most effective, economical and useful remedy for control of environmental pollution. Besides, it is the cheapest way of landscape improvement. Trees have innumerable direct and indirect benefits of supplying timber and fuel at maturity. During the lifetime, they supply fodder, fruits, seeds, help in controlling soil erosion and water conservation, offer shade and are oxygen producing industries to combat ever increasing air pollution (Appendix-II). Big foliage trees also help in reducing noise and dust pollution.

11.2.1 The main objectives of planting along the highways are as follows:

- To provide for aesthetic enhancement of the project corridors.
- To reduce the impacts of air pollution and dust, as trees and shrubs are known to be natural sink for air pollutants.
- To provide much needed shade on glaring hot roads during summer.
- To reduce the impact of ever increasing noise pollution caused due to increase in number of vehicles.
- To arrest soil erosion at the embankment slopes.
- Prevention of glare from the headlight of incoming vehicles.
- Climatic amelioration.
- Moderating the effect of wind and incoming radiation.
- To define the ROW especially to highlight sharp horizontal curves during night.

11.11 Species for Median

11.11.1 The shrubs to be planted in the median should be of low or medium height for prevention of the headlight glare. One to two rows of flowering shrubs will be provided according to the varying width of the median in different sections. In sections whether median width is less than 1.5 m,

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only turfing of grass is proposed. Some herbaceous species may also be planted as a ground cover, not only on the medians but on special landscapes and embankments slopes also. The species proposed for the purpose of turfing/ground cover are: *Cynodon dactylon*, *Cythocline perpura*, *Solanum nigrum*, *Alternanthera*, *Chlorophytum*, *Eupatorium*, *Wedelia*, *Duranta*, *Portulacca*, *Ipomea*, *Pelia cadri*, *Beleprone oblongata*, *Tradescantia*, *Asparagus*, *Ophepogon* grass etc. The shrub species proposed in the median are mainly *Bougainvillea* and *Thevetia nerifolia* (Kaner). However, other suitable species may be planted in consultation with the local horticulture specialists Region-wise specific list have been given in Annex A to F."

11. The 2015 Policy provides for the principles to be followed for preparation of the Environment Management Plan, the implementation of the Environmental Monitoring Program, Guidelines for Rehabilitation of Dumpsites, Quarries and Borrow Areas, Guidelines for Siting, Operation and Re-development of Borrow Areas etc. The Guidelines for Rehabilitation of Borrow Areas clearly provide for indicative rehabilitation measures which could be community water storage facility, recreational water spots, or rehabilitation by re-vegetation of the borrow areas.

12. Some of the relevant features of the Policy are as follows:

"Green Highways (Plantation & Maintenance) Policy-2015

VISION

To develop ecofriendly National Highways with participation of the community, farmers, NGOs, private sector, institutions, government agencies and the Forest Department. Documentation of species to be planted along National Highways.

OBJECTIVES

To evolve a policy frame work for plantation along National Highways;

To reduce the impacts of air pollution and dust as trees and shrubs are known to be natural sink for air pollutants;

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To provide much needed shade on glaring hot roads during summer;
 To reduce the impact of ever increasing noise pollution caused due to increase in number of vehicles;
 To arrest soil erosion at the embankment slopes;
 Prevention of glare from the headlight of incoming vehicles; Moderating the effect of wind and incoming radiation; Employment to local people;
 Augmenting in maintaining biodiversity"

4.1. Planation Pattern

- The first row along the Highways will be of small to medium sized ornamental trees.
- Subsequent rows depending on the availability of width will comprise of ornamental and/or shade bearing species, of more height than those in the first row. In rural sections the last row will always be of shade bearing tall trees.
- Planting of shrubs in the median.
- Planting of herbaceous species as ground cover in the median, special landscapes, and embankment slopes.
- Turfing with grass in the median, special landscapes, and embankment slopes.

9. Institutional arrangements and Financing Pattern

9.1.3 The Nodal agency for forest areas will be the concerned forest range office. In case of Public Funded Projects the concerned Regional Officer of MoRTH/NHAI will be the nodal agency. In cases where roadside plantation is included in the concession agreement, the concerned concessionaire will be the nodal agency.

9.1.4 MoRTH/NHAI shall take up the plantation work if the contractor / concessionaire fail to implement the plantation program within the stipulated time period as per agreement at the risk & cost of the concerned contractor/concessionaire after terminating the particular scope of the contract. The responsibility of ensuring compliance to specifications will, however, rest with the nodal agency as per IRC:SP:21-2009.

B. Guidelines for Median Plantation:

One or two rows of flowering shrubs are recommended in accordance to the varying width of the median in different sections. In sections where median width is less than 1.5 meter, only grass turf is recommended. In median width of 3 meters, one row of shrub whereas in 5 meter median width, plantation of two rows of flowering shrubs are proposed.

Only two rows of shrubs will be planted on median width of 5 meters and these plants will be at a spacing of 1.5 meters from the inner edge of the median.

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The plants will be at spacing of 3 x 3 meters and size of the pits for planting will be 0.6m dia and deep. Therefore, total no. of plants per km will be 333 in case where single row is proposed and 666 in case of two rows.

The surface for the median plantation should be well prepared. The masses of loose derbies on the median and any convexities will be removed and similarly any concavities are to be filled by good soil. The surface should have sufficient layer of good quality soil so as to have a better growth and survival of grasses and shrubs."

13. From the above, the following questions emerge for consideration:

- i) Whether adequate steps are being taken for maintenance of green belts on both sides of all categories of highways consistent with 'Sustainable Development' principle?
- ii) Whether progress of removing encroachments to achieve the object of leaving the highways free from direct access and leaving sufficient space for plantation is sufficient or any further steps are required?

Re(i):

Whether adequate steps are being taken for maintenance of green belts on both sides of all categories of highways consistent with 'Sustainable Development' principle.

14. We find that the 2009 Guidelines as well as the 2015 Policy lay down exhaustive framework with a view to comply with the environmental norms on sides of the highways but the actual implementation of the mandate of law is the question. Sufficient space must be kept vacant for plantation and if such space is not laid down, the same must be laid down. Similarly, clear provision is required to regulate direct access to Highways and distance within which no construction is to be allowed. The 2015 Policy has to be fully implemented for which adequate plantation is

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required on land abutting National and State Highways. Plantation is also required around Group Housing Societies, Commercial Plots and Offices, apart from parks and other public places which need to be maintained by the local authorities or societies, especially when such constructions are on the sides of the Highways.

15. We may notice that apart from 2009 Guidelines and 2015 Policy, the National Green Highways Mission (NHGM) of MoRTH was initiated in 2016. The task of planning, implementation and monitoring roadside plantation along one lakh kms network was entrusted to NHGM under the NHAI. An App to monitor real-time progress of the plantation operation and its management was also launched. As per reports in public domain, the tree plantation drive is also an intrinsic part of the government's commitment to the world community at the Paris Climate Change meet (CoP 21) to do more to protect the environment. India has set the Intended Nationally Determined Contributions (INDCs) target of bringing down the Green House Gases (GHG) emissions by 35 percent by 2030. India has a total 46.99 lakh kms of road length, out of which over 96,214 kms are National Highways, accounting for only 2 percent of total road length. However, the National Highways carry about 40 percent of the automobile traffic load. The NHGM was to develop all of existing National Highways and 40,000 kms of additional roads as Green Highways. As per the NHGM, wherever possible provision would be made for 4-5 metres of roadside plantation. The monitoring of plantation status was also included as an integral part of the Policy. The planting agency was also required to supervise all field

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operations like site preparation, seed sowing, plantation saplings and quality of planting material used. The monitoring agency was also to follow up the progress on continuous basis and conduct performance audit of the executing agencies for various projects on an annual basis.

16. Problem of PM_{2.5} and PM₁₀ is universal. Steps to limit the said values to the prescribed standards need to be addressed in respect of all highways and not merely National Highways. Green belts are necessary so that environmental norms are maintained. Absence of green belts by not leaving requisite space on the roadside directly results in addition to air quality particularly PM_{2.5} and PM₁₀ which is detrimental to public health. This problem is of more magnitude when highway is passing through cities/towns and therefore making of exception in such areas may not be desirable. Even regulation of existing constructions may need to be considered in the context of 'Sustainable Development' in the interest of public health. Mandate of maintaining air quality is an overriding factor being part of right to life. Right to property cannot override right to life. The regulatory bodies thus have statutory and constitutional right to deal with the matter.

17. We are accordingly of the view that steps being taken for maintenance of Green belts on the sides of the Highways are not adequate. Responsibility for such Green belts is required to be clearly defined in view of the fact that as per 2015 Policy, the accountability is of Concessionaires if so included in the agreement and on their failure, will be of MoRTH/NHAI. The

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Nodal agency is the concerned Forest Officer. The extent to which Green Belts have been successfully provided needs to be clearly indicated. If Green Belts have not been provided either on account of encroachment or lack of space, extent of such failure needs to be identified and addressed. Wherever such plantation is not provided, it is obvious that there is violation of environmental norms. Cognizance of such violation and remedial actions needs to be taken by the MoEF&CC.

18. We may note that while National Highways are covered by Entry 23 of List I, State Highways are covered by Entry 13 of List II of 7th Schedule to the Constitution. Subjects of legislation or policy with reference to the said entries may relate to acquiring land or provisions for construction of Highways and other incidental issues. Environment protection is an independent subject. With reference to Entry 13 of List I read with Article 253, the Parliament has enacted Environment (Protection) Act, 1986 for prevention, control and abatement of environmental pollution in pursuance of UN Conference on Human Environment, 1972. The Environmental Clearance Regulations, 2006 framed under Section 3(2) of the said Act require prior environmental clearance for projects mentioned in the schedule to the said regulations. Entry 7(f) of the Schedule relates to Highways. National Highways fall in Category A and State Highways fall in Category B. EIA is required for National Highways from the MoEF&CC and for State Highways from SEIAA. Such environmental clearance is given as per the principle of 'Sustainable Development'. Even though National Highways Act, 1956 and the Control of National Highways (Land and Traffic) Act, 2002 deal with the subject of

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highways, the environmental clearance can and must lay down suitable conditions for protection of environment which could be over and above the statutory mandate of Highways Act or the Policies/Guidelines of the Ministry of Road Transport or the Highway Authority. Concept of 'Sustainable Development' apart from being enforceable under Section 20 of the NGT Act, it is also a component of Article 21 of the Constitution and thus is required to be read into every Statute or Policy. This requirement is inherent. Moreover, scope of Entry 7 (f) in the Schedule of the 2006 notification does not cover every Highway while environment issues relate to constructions on sides of Highways and access to the Highways. The MoEF&CC in co-ordination with the MoRTH is thus required to consider the question of access to Highway not being allowed directly but only through by-lanes/exit lanes, distance being maintained between the Highway and any other construction. Sufficient area must be left on the sides of the Highways, not only for expansion but also for plantation of trees. Plea that such requirement cannot govern Highways on PPP model is unacceptable being contrary to the overarching Principle of 'Sustainable Development'. Plea that no area being specified as being required to be kept vacant on sides of Highways, plantations are required only if space is available cannot be accepted. The mandate of law requires space to be left on the roadsides. Once it is so, extent of such space must be specified. In absence thereof plan for plantation and preventing encroachment and construction on roadside and also preventing direct access to Highway will be difficult to be implemented.

Re(ii): Whether progress of removing encroachments to achieve the object of leaving the highways free from direct access and leaving sufficient space for plantation is sufficient or any further steps are required.

19. It can hardly be disputed that there is large scale encroachment of Highways by constructions overlooking and even extending up to the highways, making it difficult to implement the policy of plantation. The difficulty is compounded by absence of adequate policy framework to prevent direct access to the highways from commercial establishments and vice versa. The issues are integral. Control of direct access to highways and plantation needs to be effectively planned and monitored. The affidavit filed merely refers to circulars issued but does not give the data of action on the ground. The concept of Sustainable Development is not satisfied by mere issue of directions without ensuring implementation on the ground with effective coercive enforcement regime. Compiling of authentic data with the help of satellites or other equipment is the need of the hour.

20. We find it difficult to disagree with the pertinent observations in the judgement of the Hon'ble High Court of Punjab and Haryana in *Ahuja Vaishno Dhaba No. 1 v. State of Haryana and Others*³ to the effect that unauthorized constructions on the side of the highways is a known fact. There is no sufficient action for removing the unauthorized encroachment/ construction. In this regard, the observations of the Hon'ble High Court of Punjab and

³(2003) 2 RCR (Civil) 598 (DB).

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Haryana in the case of *Gurdial Shyam Lal Pvt. Limited v. The State of Haryana*⁴, are:

"We cannot altogether ignore the fact that unauthorised constructions have, in fact, been raised on both the sides of the National Highways within the territory of the State of Haryana, and the departmental authorities have been rather lukewarm and at times even negligent in enforcing the provisions of the 1963 Act by removing the unauthorised encroachments/constructions on both the sides of the National Highways passing through the territory of the State of Haryana."

21. The Control of National Highways (Land and Traffic) Act, 2002 has been enacted with the objective that National Highways were rapidly getting congested and choked by undesirable roadside developments and encroachments. The absence of legislation empowering competent authority to remove encroachment on National Highways resulted in shops, hotels, tea stalls, petrol pumps, residences and commercial establishments extending their activity right on the national Highway land. The National Highway Act, 1956 and the National Highway Authority of India Act, 1988 did not give powers to the Central Government to prevent or remove encroachments on land under the national Highway which are to restrict access to them from the adjacent land or to regulate traffic movement of any category of vehicles or animals on the national Highways.

⁴1996 (1) RRR 272 (P&H)

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22. While 2002 Act contains certain provisions by way of Sections 28 and 29 with regard to the right of access, no clear policy has been shown in this regard applicable to all the National Highways. With regard to the State Highways, there may be different State statues dealing with the matter but in absence of requirement of not permitting direct access to Highway and maintaining green belt alongside all highways, the mandate of 'Sustainable Development' is not met. It may be necessary to have a National Policy applicable throughout India covering National and State Highways for environment protection and for green cover as an implicit part of 'Sustainable Development'. It is well-known that just adjacent to Highways, commercial buildings or residential colonies, dhabas (roadside eateries) are being set up which lead to huge congestion and air pollution. No space is available for tree plantation along the Highways, particularly when Highways are passing through inhabited areas. An appropriate policy and its effective enforcement mechanism is necessary including setting up of Special Task Force or institutional set up for the same. Enough legal authority is available under the Environment (Protection) Act, 1986 to regulate and restrict even existing activities adjacent to Highways and to prevent direct access to Highways even if constructions have already been made. Right to property or ownership is subject to the concept of 'Sustainable Development' which requires leaving Highways free from direct access, with greenery all along with the Highways. In any case, for any future road construction, requiring of leaving specified space and regulating access must be clearly laid down.

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23. Information about the extent of encroachments removed and continued needs to be duly compiled. Similarly, extent to which highways are free from direct access and wherever they are not free from direct access also needs to be exhaustively compiled. Such compilation in respect of National Highways may be done by NHAI and NHIDCL. With regard to State Highways, it may be compiled by Chief Secretaries of States/UTs in coordination with their respective Environment, Forest and Public Works Departments. Such data may be finally compiled at national level with inputs from the States by the MoEF&CC with a view to enforce the environmental norms and workout an appropriate regulatory mechanism so as to ensure that principle of 'Sustainable Development' is implemented by effectively having Green Belts on both sides of all category of Highways in the country. A central monitoring mechanism is required to monitor that encroachments on the Highways are removed so that there can be Green Belts and no direct access is provided on the roads. It is a matter of common knowledge that highways are encroached for private gains. Roads are converted into parking to subserve the commercial buildings constructed on the roadsides. Some residential complexes are also constructed which is adjacent to the roads. Apart from traffic hazards, this becomes a major reason for air pollution. Effective regulatory regime is required to ensure that roadsides upto a specified distance are No Construction Zone and are used exclusively for plantation so as to compensate for the loss to the ecosystem by concreting of soil which results in obstruction to harnessing of rain water. Use of roads causes air pollution. To make up for this loss, plantation on both sides of the roads up to a specified width

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is a mandatory requirement of the 'Sustainable Development' principle which can be enforced by this Tribunal under Section 20 of the NGT Act, 2010. For this purpose, a case is made out for issuing directions to the MoEF&CC.

24. Accordingly we direct the Secretary MoEF&CC in collaboration with Secretary MoRTH to evolve an effective monitoring mechanism at national level with the object of ensuring maintenance of Green Belts on both sides of all Highways upto specified distance, there is no construction upto specified distance, there is no direct access to the Highway, there is no encroachment and buildings on roadsides are regulated in terms of environmental norms so that no air/water pollution or encroachment of Highway is caused. For this purpose, MoEF&CC may collect the requisite data in respect of National Highways from NHAI and in respect of State Highways from respective States and UTs. The data by the State may be compiled by the Chief Secretaries of States/UTs in coordination with their respective Environment, Forests and Public Works Departments. We suggest that data should be compiled with reference to the following:

- i) Extent of encroachment and action plan for its removal.
- ii) Provisions for leaving space up to a particular distance from the road for expansion and for plantation.
- iii) Extent of access directly allowed from Highway to buildings and ensuring that there is no direct access to the road obstructing existing or potential plantation.
- iv) Buildings near roads upto a specified distance are regulated to ensure that no air, water or other pollution is

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caused and no encroachment takes place or space on roads on account of activities of such buildings.

v) Extent of plantation carried out.

vi) Highway where no space is left for ensuring green belt on the sides.

vii) Highway projects on PPP model where green plantation cannot be done according to NHAI.

25. The monitoring mechanism may deal with the issue in following parts:

i) Future policy with regard to Highways to be constructed henceforth;

ii) Policy with regard to Highways already constructed or in progress where space is available;

iii) Policy with regard to Highways where constructions have already been made with regard to division in nature of construction and legality thereof.

26. The MoEF&CC may file an affidavit within two months.

27. Member (Administration), NHAI may file further affidavit about the extent of encroachment on National Highway, action plan for removal of such encroachment, extent of plantations, extent of access directly allowed from highways to buildings, requirement of distance from highways for construction and indicating the status of preparation and execution of action plans by individual teams to ensure green work development and status of removal of encroachment by Task Force constructed by NHIDCL.

List the matter for further consideration on 19.08.2019.

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Dr. Nagin Nanda, EM

K. Ramakrishnan, JM

S.P. Wangdi, JM

Adarsh Kumar Goel, CP

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Encroachment Detail of National Highways under jurisdiction of NHAI, PIU-Ananthpur

ANNEXURE-A-2

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
1	Andhra Pradesh	213.900	RHS	Dinnedevarapadu	Shop	Temporary
2	Andhra Pradesh	213.930	LHS	Dinnedevarapadu	Giddyaya hotel board	Permanent
3	Andhra Pradesh	214.800	LHS	Dinnedevarapadu	Sri laxmi store	Permanent
4	Andhra Pradesh	214.900	RHS	Dinnedevarapadu	Shop	Temporary
5	Andhra Pradesh	215.000	LHS	Dinnedevarapadu	Chandamama Dhaba	Permanent
6	Andhra Pradesh	215.050	LHS	Dinnedevarapadu	Khaja Board	Permanent
7	Andhra Pradesh	215.150	LHS	Dinnedevarapadu	Tirumala Tiffen Centre	Permanent
8	Andhra Pradesh	215.500	RHS	Dinnedevarapadu	Hotel	Permanent
9	Andhra Pradesh	217.600	LHS	Laxmipuram	Kirana Shop	Temporary
10	Andhra Pradesh	217.700	RHS	Laxmipuram	RS Hotel	Permanent
11	Andhra Pradesh	218.450	LHS	Laxmipuram	Kalpna Dhaba	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
12	Andhra Pradesh	218.550	LHS	Laxmipuram	Fast Food Centre	Temporary
13	Andhra Pradesh	218.630	LHS	Laxmipuram	Shop	Permanent
14	Andhra Pradesh	218.670	LHS	Laxmipuram	Dhaba	Permanent
15	Andhra Pradesh	218.700	LHS	Laxmipuram	Laxmi Hotel	Permanent
16	Andhra Pradesh	218.700	RHS	Laxmipuram	Shop	Permanent
17	Andhra Pradesh	218.750	RHS	Laxmipuram	Teja Hotel	Permanent
18	Andhra Pradesh	220.960	LHS	Laxmipuram	Prince Dhaba	Permanent
19	Andhra Pradesh	220.970	LHS	Laxmipuram	Petrol Pump	Permanent
20	Andhra Pradesh	235.950	LHS	Veldhurthi	Puncher Shop	Temporary
21	Andhra Pradesh	238.200	LHS	Veldhurthi	Vennela Family Dhaba	Permanent
22	Andhra Pradesh	241.200	RHS	Veldurthi	Name Board	Permanent
23	Andhra Pradesh	242.500	RHS	Veldurthi	Shop	Temporary
24	Andhra Pradesh	242.510	LHS	Veldurthi	Sadhgurunath Eng Shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
25	Andhra Pradesh	242.510	LHS	Veldurthi	Shop	Temporary
26	Andhra Pradesh	242.520	LHS	Veldurthi	Shop	Temporary
27	Andhra Pradesh	242.540	LHS	Veldurthi	Shop	Temporary
28	Andhra Pradesh	242.550	LHS	Veldurthi	Puncher Shop	Temporary
29	Andhra Pradesh	242.570	LHS	Veldurthi	Haveli Dhaba	Permanent
30	Andhra Pradesh	242.600	LHS	Veldurthi	Puncher Shop	Temporary
31	Andhra Pradesh	242.700	LHS	Veldurthi	Tiffen Centre	Temporary
32	Andhra Pradesh	252.300	RHS	Veldurthi	Shop	Temporary
33	Andhra Pradesh	253.400	RHS	Veldurthi	Hotel	Permanent
34	Andhra Pradesh	255.000	LHS	Veldurthi	Bharath Dhaba Hotel	Permanent
35	Andhra Pradesh	257.000	RHS	Veldurthi	shop	Temporary
36	Andhra Pradesh	258.800	RHS	Udumulapadu	Kesav Hotel	Permanent
37	Andhra Pradesh	258.810	RHS	Udumulapadu	Shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
38	Andhra Pradesh	258.830	RHS	Udumulapadu	Sai Hotel	Permanent
39	Andhra Pradesh	258.840	RHS	Udumulapadu	Bharath Dhaba	Permanent
40	Andhra Pradesh	260.300	LHS	Dhone	Shop Board	Temporary
41	Andhra Pradesh	260.400	LHS	Dhone	Balaji Hotel Board	Temporary
42	Andhra Pradesh	261.000	RHS	Dhone	Narayan Complex	Permanent
43	Andhra Pradesh	261.100	LHS	Dhone	Shop	Temporary
44	Andhra Pradesh	261.150	LHS	Dhone	Bismilla Hotel	Permanent
45	Andhra Pradesh	261.200	LHS	Dhone	Sri Jayalaxmi Dhaba	Permanent
46	Andhra Pradesh	261.500	LHS	Dhone	shop	Permanent
47	Andhra Pradesh	263.500	RHS	Dhone	Shop	Permanent
48	Andhra Pradesh	263.600	LHS	Dhone	Royal Weigh	Permanent
49	Andhra Pradesh	263.800	LHS	Dhone	Royal Weigh	Permanent
50	Andhra Pradesh	263.800	RHS	Dhone	Shop	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
51	Andhra Pradesh	263.950	LHS	Dhone	Welding Shop	Temporary
52	Andhra Pradesh	264.000	LHS	U.Kothapalli	Welding Shop	Temporary
53	Andhra Pradesh	264.050	LHS	U.Kothapalli	Harshita Hotel	Permanent
54	Andhra Pradesh	264.050	RHS	U.Kothapalli	Bharath Hotel	Permanent
55	Andhra Pradesh	264.050	RHS	U.Kothapalli	Shop	Temporary
56	Andhra Pradesh	264.100	RHS	U.Kothapalli	Shop	Temporary
57	Andhra Pradesh	264.400	LHS	U.Kothapalli	Shop	Temporary
58	Andhra Pradesh	264.410	LHS	U.Kothapalli	Indian Oil	Permanent
59	Andhra Pradesh	264.500	LHS	U.Kothapalli	hotel	Permanent
60	Andhra Pradesh	264.500	RHS	U.Kothapalli	Shop	Temporary
61	Andhra Pradesh	264.500	RHS	U.Kothapalli	Puncher Shop	Permanent
62	Andhra Pradesh	264.900	LHS	U.Kothapalli	Anusha Hotel	Permanent
63	Andhra Pradesh	266.800	LHS	Ungarani gundla	Guru Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
64	Andhra Pradesh	266.800	RHS	Ungarani gundla	Hotel	Permanent
65	Andhra Pradesh	267.600	RHS	Ungarani gundla	Amrutha Hotel	Permanent
66	Andhra Pradesh	267.900	LHS	Ungarani gundla	Guru Hotel	Permanent
67	Andhra Pradesh	270.800	LHS	Obulapuram	Dhanalaxmi Hotel	Permanent
68	Andhra Pradesh	274.600	LHS	Yenugumari	Forest office	Permanent
69	Andhra Pradesh	274.650	LHS	Yenugumari	Hotel	Permanent
70	Andhra Pradesh	274.950	LHS	Yenugumari	Hotel	Permanent
71	Andhra Pradesh	282.100	LHS	Peapally	Bharath Dhaba Hotel	Permanent
72	Andhra Pradesh	282.100	RHS	Peapally	Check post	Permanent
73	Andhra Pradesh	293.800	LHS	Ubicherla	Puncher shop	Temporary
74	Andhra Pradesh	293.800	LHS	Ubicherla	Tea Hotel	Temporary
75	Andhra Pradesh	293.900	LHS	Karidikonda	Puncher shop	Temporary
76	Andhra Pradesh	293.900	LHS	Karidikonda	Sri lakshmi venkatesh ware hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
77	Andhra Pradesh	293.950	LHS	Karadikonda	Annayya Hotel	Permanent
78	Andhra Pradesh	293.950	RHS	Ubicherla	Hotel	Permanent
79	Andhra Pradesh	293.950	RHS	Ubicherla	Puncher shop	Temporary
80	Andhra Pradesh	294.500	LHS	Karidikonda	Ajam (Iron Shop)	Permanent
81	Andhra Pradesh	294.500	RHS	Karidikonda	K.G.N Hotel	Permanent
82	Andhra Pradesh	294.600	RHS	Karadikonda	Hotel	Permanent
83	Andhra Pradesh	295.200	RHS	Bachupalli	Royal Dhaba	Permanent
84	Andhra Pradesh	295.300	RHS	Bachupalli	New Royal Dhaba	Permanent
85	Andhra Pradesh	295.400	LHS	Bachupalli	Victory Hotel	Permanent
86	Andhra Pradesh	295.500	LHS	Bachupalli	Krishna Hotel	Permanent
87	Andhra Pradesh	295.500	LHS	Bachupalli	Puncher shop	Permanent
88	Andhra Pradesh	295.500	RHS	Bachupalli	Royal dhaba	Permanent
89	Andhra Pradesh	295.600	LHS	Bachupalli	Manoj dhaba	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
90	Andhra Pradesh	295.650	LHS	Bachupalli	Hari auto electrical iron shop	Temporary
91	Andhra Pradesh	295.650	RHS	Bachupalli	Akbar lorry mechanic Petty shop & Hoardings	Temporary
92	Andhra Pradesh	295.650	RHS	Bachupalli	Hari auto electrical iron shop	Temporary
93	Andhra Pradesh	295.650	RHS	Bachupalli	Sri lakshmi venkatesh ware hotel	Permanent
94	Andhra Pradesh	295.650	RHS	Bachupalli	Air mission iron shed	Temporary
95	Andhra Pradesh	295.650	RHS	Bachupalli	Surendra barber shop	Temporary
96	Andhra Pradesh	298.000	RHS	Vanne doddi	Punjabi Dhaba	Permanent
97	Andhra Pradesh	298.000	RHS	Vanne doddi	Banjana Hills	Temporary
98	Andhra Pradesh	301.350	RHS	Kothapalli	Air mission iron shed	Temporary
99	Andhra Pradesh	301.400	RHS	Kothapalli	Puncher Shop	Temporary
100	Andhra Pradesh	305.100	RHS	Gooty	Hotel Compound wall	Temporary
101	Andhra Pradesh	307.100	RHS	Gooty	Dashmesh Dhaba	Permanent
102	Andhra Pradesh	307.200	RHS	Gooty	Desh mesh dhaba Hoardings	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
103	Andhra Pradesh	308.000	LHS	Gooty	Deepak hotel	Permanent
104	Andhra Pradesh	308.200	RHS	Kasepalli	Shruthi restaurant Hoardings	Permanent
105	Andhra Pradesh	308.700	RHS	Kasepalli	Amoog Hotel	Permanent
106	Andhra Pradesh	308.900	RHS	Kasepalli	Hotel	Permanent
107	Andhra Pradesh	309.000	RHS	Kasepalli	Uma Hotel Hoardings	Permanent
108	Andhra Pradesh	309.200	LHS	Kasepalli	Mantrala Hotel	Permanent
109	Andhra Pradesh	309.200	RHS	Kasepalli	Hotel	Permanent
110	Andhra Pradesh	309.250	LHS	Kasepalli	Amulya Hotel	Permanent
111	Andhra Pradesh	310.100	LHS	Kasepalli	Hotel Raviteja	Permanent
112	Andhra Pradesh	310.200	LHS	Kasepalli	Shop	Temporary
113	Andhra Pradesh	310.400	RHS	Kasepalli	Surya hotel Hoardings	Permanent
114	Andhra Pradesh	312.980	LHS	Kasepalli	Amoog Hotel	Permanent
115	Andhra Pradesh	313.400	RHS	Kasepalli	Puncher Shop	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
116	Andhra Pradesh	313.550	LHS	Kasepalli	Srinivas Hotel	Permanent
117	Andhra Pradesh	313.550	LHS	Kasepalli	New Garden	Permanent
118	Andhra Pradesh	313.600	LHS	Kasepalli	Puncher Shop	Temporary
119	Andhra Pradesh	313.620	LHS	Kasepalli	Bhargavi Hotel	Permanent
120	Andhra Pradesh	313.630	LHS	Kasepalli	Board	Temporary
121	Andhra Pradesh	313.650	LHS	Kasepalli	Reddy Hotel	Permanent
122	Andhra Pradesh	313.660	LHS	Kasepalli	Laxmi Narasimha Hotel	Permanent
123	Andhra Pradesh	313.670	LHS	Kasepalli	Ganga Hotel	Permanent
124	Andhra Pradesh	314.000	RHS	Kasepalli	Srinidhi Dhaba	Permanent
125	Andhra Pradesh	314.550	LHS	Miduthuru	Hotel	Permanent
126	Andhra Pradesh	314.550	LHS	Miduthuru	Hotel	Permanent
127	Andhra Pradesh	314.600	LHS	Miduthuru	Shop	Temporary
128	Andhra Pradesh	314.650	LHS	Miduthuru	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
129	Andhra Pradesh	314.650	LHS	Miduthuru	Hotel	Permanent
130	Andhra Pradesh	314.900	LHS	Miduthuru	Hotel	Permanent
131	Andhra Pradesh	316.200	LHS	Kasepalli	Hotel	Permanent
132	Andhra Pradesh	316.400	LHS	Gajarampalli	Shop	Temporary
133	Andhra Pradesh	320.000	LHS	Pamidi	Teja Dhaba	Permanent
134	Andhra Pradesh	320.700	RHS	Pamidi	Shop	Temporary
135	Andhra Pradesh	321.400	RHS	Pamidi	Dhaba	Permanent
136	Andhra Pradesh	321.400	RHS	Pamidi	Milk factory	Permanent
137	Andhra Pradesh	322.400	RHS	Pamidi	Bricks kiln	Permanent
138	Andhra Pradesh	322.530	RHS	Pamidi	Tsrtc Board	Permanent
139	Andhra Pradesh	322.550	RHS	Pamidi	Dwaraka Hotel	Permanent
140	Andhra Pradesh	322.600	LHS	Pamidi	Suri Hotel	Permanent
141	Andhra Pradesh	322.600	LHS	Pamidi	Govindhu Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
142	Andhra Pradesh	322.600	RHS	Pamidi	Hotel	Permanent
143	Andhra Pradesh	322.600	RHS	Pamidi	Board	Temporary
144	Andhra Pradesh	322.600	LHS	Pamidi	House	Permanent
145	Andhra Pradesh	322.600	RHS	Pamidi	Church compound wall	Permanent
146	Andhra Pradesh	322.620	LHS	Pamidi	Seena Hotel	Permanent
147	Andhra Pradesh	322.630	LHS	Pamidi	Giri Hotel	Permanent
148	Andhra Pradesh	322.640	LHS	Pamidi	Anji Hotel	Permanent
149	Andhra Pradesh	323.000	LHS	Pamidi	Hotel	Permanent
150	Andhra Pradesh	323.050	LHS	Pamidi	Shop	Temporary
151	Andhra Pradesh	323.200	RHS	Pamidi	House and shop	Temporary
152	Andhra Pradesh	323.200	RHS	Pamidi	Hotel	Permanent
153	Andhra Pradesh	323.200	RHS	Pamidi	2 Shops And 2 Hotels	Permanent
154	Andhra Pradesh	323.250	LHS	Pamidi	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
155	Andhra Pradesh	323.300	LHS	Pamidi	Shop	Temporary
156	Andhra Pradesh	323.300	LHS	Pamidi	Shop	Temporary
157	Andhra Pradesh	323.350	LHS	Pamidi	Temple	Permanent
158	Andhra Pradesh	323.600	RHS	Pamidi	House	Permanent
159	Andhra Pradesh	324.000	RHS	Kalluru	Room	Permanent
160	Andhra Pradesh	324.200	RHS	Kalluru	Room	Permanent
161	Andhra Pradesh	324.950	LHS	Kalluru	Rice mill	Permanent
162	Andhra Pradesh	325.050	LHS	Kalluru	Go down	Permanent
163	Andhra Pradesh	325.350	RHS	Kalluru	Petty shop	Temporary
164	Andhra Pradesh	325.400	RHS	Kalluru	Hotel	Permanent
165	Andhra Pradesh	325.400	LHS	Kalluru	House	Permanent
166	Andhra Pradesh	325.400	LHS	Kalluru	House	Permanent
167	Andhra Pradesh	325.400	RHS	Kalluru	Petty shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
168	Andhra Pradesh	325.400	RHS	Kalluru	Puncher shop	Temporary
169	Andhra Pradesh	325.420	RHS	Kalluru	Hotel	Permanent
170	Andhra Pradesh	325.430	RHS	Kalluru	Board	Temporary
171	Andhra Pradesh	325.450	RHS	Kalluru	Puncher Shop	Temporary
172	Andhra Pradesh	325.480	RHS	Kalluru	Hotel	Permanent
173	Andhra Pradesh	325.500	RHS	Kalluru	Hotel	Permanent
174	Andhra Pradesh	325.580	RHS	Kalluru	Board	Permanent
175	Andhra Pradesh	325.600	LHS	Kalluru	Essar Petrol pump	Permanent
176	Andhra Pradesh	325.800	LHS	Kalluru	Deva Hotel	Permanent
177	Andhra Pradesh	325.800	RHS	Kalluru	Room	Permanent
178	Andhra Pradesh	325.820	LHS	Kalluru	hotel	Permanent
179	Andhra Pradesh	325.830	LHS	Kalluru	Puncher Shop	Temporary
180	Andhra Pradesh	326.200	LHS	Kalluru	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
181	Andhra Pradesh	326.450	LHS	Kalluru	Petrol bank	Permanent
182	Andhra Pradesh	326.800	LHS	Kalluru	Hotel	Permanent
183	Andhra Pradesh	326.800	RHS	Kalluru	Petty shop	Temporary
184	Andhra Pradesh	326.900	LHS	Kalluru	Hp petrol pump	Permanent
185	Andhra Pradesh	327.000	LHS	Kalluru	Hotel	Permanent
186	Andhra Pradesh	327.200	LHS	Aguvapalli	Shop	Permanent
187	Andhra Pradesh	327.350	RHS	Kalluru	Dhaba	Permanent
188	Andhra Pradesh	327.350	RHS	Kalluru	Petty shop	Temporary
189	Andhra Pradesh	327.400	RHS	Kalluru	Bharath gas	Permanent
190	Andhra Pradesh	327.400	RHS	Kalluru	Petrol pump Hoardings	Permanent
191	Andhra Pradesh	327.600	RHS	Kalluru	Board	Permanent
192	Andhra Pradesh	327.600	RHS	Kalluru	Puncher Shop	Temporary
193	Andhra Pradesh	332.350	LHS	Kanumpalli	Bus stop	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
194	Andhra Pradesh	333.200	LHS	Kanumpalli	Room	Permanent
195	Andhra Pradesh	333.400	LHS	Kanumpalli	Fencing	Permanent
196	Andhra Pradesh	334.800	LHS	Thimmapeta	Fencing	Permanent
197	Andhra Pradesh	334.800	LHS	Thimmapeta	Fencing	Permanent
198	Andhra Pradesh	335.000	LHS	Thimmapeta	Old bus stop	Permanent
199	Andhra Pradesh	335.400	LHS	Garladine	Shop	Temporary
200	Andhra Pradesh	335.400	LHS	Garladine	Shop	Temporary
201	Andhra Pradesh	336.300	RHS	Garladine	Dhaba	Permanent
202	Andhra Pradesh	338.250	RHS	Garladine	Board	Temporary
203	Andhra Pradesh	338.800	RHS	Garladine	Petty shop	Temporary
204	Andhra Pradesh	338.850	RHS	Garladine	Petty shop	Temporary
205	Andhra Pradesh	338.880	RHS	Garladine	Hotel	Permanent
206	Andhra Pradesh	338.900	RHS	Garladine	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
207	Andhra Pradesh	338.900	RHS	Loluru	Compound wall	Permanent
208	Andhra Pradesh	338.900	RHS	Loluru	Petty shop	Temporary
209	Andhra Pradesh	339.600	RHS	Loluru	Hotel	Permanent
210	Andhra Pradesh	339.650	LHS	Loluru	Hotel	Permanent
211	Andhra Pradesh	339.700	LHS	Loluru	Shop	Temporary
212	Andhra Pradesh	340.200	RHS	Loluru	Compound wall	Permanent
213	Andhra Pradesh	340.400	LHS	B Kothapalli	Kanoha	Permanent
214	Andhra Pradesh	342.400	LHS	Kottala	Cementry	Permanent
215	Andhra Pradesh	343.000	RHS	Kottala	Kottai	Permanent
216	Andhra Pradesh	343.000	RHS	Kottala	Fencing	Temporary
217	Andhra Pradesh	343.050	LHS	Kottala	Dhaba	Permanent
218	Andhra Pradesh	343.050	LHS	Kottala	Fencing	Temporary
219	Andhra Pradesh	343.050	LHS	Kottala	Shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
220	Andhra Pradesh	343.050	LHS	Kottala	Petrol bunk	Permanent
221	Andhra Pradesh	343.050	LHS	Kottala	Shop	Temporary
222	Andhra Pradesh	343.050	LHS	Kottala	Dhaba	Permanent
223	Andhra Pradesh	343.050	RHS	Kottala	Fencing	Temporary
224	Andhra Pradesh	343.200	RHS	Kottala	House and hotel	Permanent
225	Andhra Pradesh	343.250	RHS	Kottala	Compound wall	Permanent
226	Andhra Pradesh	343.300	RHS	Kottala	Compound wall	Permanent
227	Andhra Pradesh	343.400	LHS	Kottala	House	Permanent
228	Andhra Pradesh	344.400	LHS	Ramnagar	House	Permanent
229	Andhra Pradesh	344.400	LHS	Ramnagar	School	Permanent
230	Andhra Pradesh	344.450	LHS	Ramnagar	Hotel	Permanent
231	Andhra Pradesh	344.450	LHS	Ramnagar	House	Permanent
232	Andhra Pradesh	344.500	LHS	Ramnagar	Shop	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
233	Andhra Pradesh	344.500	LHS	Ramnagar	House	Permanent
234	Andhra Pradesh	344.500	LHS	Ramnagar	Temple	Permanent
235	Andhra Pradesh	344.500	LHS	Ramnagar	Shop	Temporary
236	Andhra Pradesh	345.450	LHS	Vidyampeta	Dhaba	Permanent
237	Andhra Pradesh	345.450	LHS	Vidyampeta	Dhaba	Permanent
238	Andhra Pradesh	345.850	RHS	Pamurai	Hotel	Permanent
239	Andhra Pradesh	346.050	RHS	Pamurai	Hotel	Permanent
240	Andhra Pradesh	346.300	RHS	Pamurai	House	Permanent
241	Andhra Pradesh	346.350	RHS	Pamurai	Delhi public school board	Permanent
242	Andhra Pradesh	346.450	LHS	Pamurai	Hotel	Permanent
243	Andhra Pradesh	346.450	LHS	Pamurai	House	Permanent
244	Andhra Pradesh	346.450	RHS	Pamurai	House	Permanent
245	Andhra Pradesh	346.500	RHS	Pamurai	House	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
246	Andhra Pradesh	346.500	RHS	Pamurai	House	Permanent
247	Andhra Pradesh	346.550	LHS	Pamurai	House	Permanent
248	Andhra Pradesh	346.550	RHS	Pamurai	House	Permanent
249	Andhra Pradesh	346.600	LHS	Pamurai	Hotel	Permanent
250	Andhra Pradesh	346.600	RHS	Pamurai	House	Permanent
251	Andhra Pradesh	346.600	RHS	Pamurai	House	Permanent
252	Andhra Pradesh	346.600	RHS	Pamurai	House	Permanent
253	Andhra Pradesh	346.650	LHS	Pamurai	House	Permanent
254	Andhra Pradesh	346.950	RHS	Pamurai	Puncher shop	Temporary
255	Andhra Pradesh	347.200	RHS	Pamurai	Temples	Permanent
256	Andhra Pradesh	347.400	RHS	Somuladoddi	Hotel	Permanent
257	Andhra Pradesh	347.550	RHS	Pamurai	House	Permanent
258	Andhra Pradesh	347.600	RHS	Pamurai	House	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
259	Andhra Pradesh	347.650	RHS	Pamurai	House	Permanent
260	Andhra Pradesh	348.100	RHS	Somuladoddi	Chicken shop	Temporary
261	Andhra Pradesh	348.150	LHS	Somuladoddi	Shop	Temporary
262	Andhra Pradesh	348.150	LHS	Somuladoddi	Shop	Temporary
263	Andhra Pradesh	348.150	RHS	Somuladoddi	Petty shop	Temporary
264	Andhra Pradesh	348.200	LHS	Somuladoddi	Hotel	Permanent
265	Andhra Pradesh	348.200	LHS	Somuladoddi	Shop	Temporary
266	Andhra Pradesh	348.250	LHS	Somuladoddi	Shop	Temporary
267	Andhra Pradesh	348.250	LHS	Somuladoddi	Shop	Temporary
268	Andhra Pradesh	349.150	RHS	Somuladoddi	Show room	Permanent
269	Andhra Pradesh	349.500	R.H.S	Rajiv nagar	Hotel	Permanent
270	Andhra Pradesh	349.500	R.H.S	Rajiv nagar	Hotel	Permanent
271	Andhra Pradesh	349.550	R.H.S	Rajiv nagar	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
272	Andhra Pradesh	350.000 to 356.000	RHS	Anantapur	Small hotels, Petty shops, Compound walls, Hoardings, Houses	Temporary
273	Andhra Pradesh	361.750	LHS	Rapthadu	Shop	Temporary
274	Andhra Pradesh	361.900	LHS	Rapthadu	House	Permanent
275	Andhra Pradesh	361.905	LHS	Rapthadu	House	Permanent
276	Andhra Pradesh	361.910	LHS	Rapthadu	House	Permanent
277	Andhra Pradesh	362.100	RHS	Rapthadu	House	Permanent
278	Andhra Pradesh	362.160	RHS	Rapthadu	Hotel	Permanent
279	Andhra Pradesh	362.190	RHS	Rapthadu	Hotel	Permanent
280	Andhra Pradesh	362.200	LHS	Rapthadu	Puncher Shop	Temporary
281	Andhra Pradesh	362.200	LHS	Rapthadu	Hotel	Permanent
282	Andhra Pradesh	362.200	LHS	Rapthadu	Hotel	Permanent
283	Andhra Pradesh	362.200	LHS	Rapthadu	Hotel	Permanent
284	Andhra Pradesh	362.300	LHS	Rapthadu	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
285	Andhra Pradesh	362.300	LHS	Rapthadu	Hotel	Permanent
286	Andhra Pradesh	362.310	LHS	Rapthadu	Puncher Shop	Temporary
287	Andhra Pradesh	362.350	LHS	Rapthadu	Shop	Temporary
288	Andhra Pradesh	362.370	LHS	Rapthadu	Shop	Temporary
289	Andhra Pradesh	362.390	LHS	Rapthadu	Hotel	Permanent
290	Andhra Pradesh	362.400	LHS	Rapthadu	Hotel	Permanent
291	Andhra Pradesh	362.500	RHS	Rapthadu	Hotel	Permanent
292	Andhra Pradesh	362.700	LHS	Rapthadu	Hotel	Permanent
293	Andhra Pradesh	362.700	LHS	Rapthadu	Hotel	Permanent
294	Andhra Pradesh	363.000	RHS	Rapthadu	Hotel	Permanent
295	Andhra Pradesh	365.900	RHS	Rapthadu	House	Permanent
296	Andhra Pradesh	365.910	RHS	Rapthadu	House	Permanent
297	Andhra Pradesh	365.920	RHS	Rapthadu	House	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
298	Andhra Pradesh	366.200	RHS	Rapthadu	House	Permanent
299	Andhra Pradesh	366.200	RHS	Rapthadu	House	Permanent
300	Andhra Pradesh	366.390	LHS	Rapthadu	Puncher Shop	Temporary
301	Andhra Pradesh	369.100	LHS	Rapthadu	Hotel	Permanent
302	Andhra Pradesh	369.100	LHS	Rapthadu	Hotel	Permanent
303	Andhra Pradesh	369.250	LHS	Hampapuram	Hotel	Permanent
304	Andhra Pradesh	369.260	LHS	Hampapuram	Shop	Permanent
305	Andhra Pradesh	369.600	LHS	Rapthadu	Hotel	Permanent
306	Andhra Pradesh	369.700	LHS	Rapthadu	Hotel	Permanent
307	Andhra Pradesh	369.700	LHS	Rapthadu	Hotel	Permanent
308	Andhra Pradesh	369.740	LHS	Hampapuram	wall	Permanent
309	Andhra Pradesh	369.800	LHS	Hampapuram	Hotel	Permanent
310	Andhra Pradesh	369.800	LHS	Hampapuram	Puncher Shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
311	Andhra Pradesh	374.400	RHS	Gollapally	Shop	Permanent
312	Andhra Pradesh	375.100	LHS	Maruru	Hotel	Permanent
313	Andhra Pradesh	377.200	LHS	Ammavaru palli	Tea stall	Permanent
314	Andhra Pradesh	379.000	LHS	Parvathadevarapally	Hotel	Permanent
315	Andhra Pradesh	381.000	LHS	Mukthapuramu	House	Permanent
316	Andhra Pradesh	381.050	RHS	Mukthapuramu	Petty Shop	Temporary
317	Andhra Pradesh	381.050	RHS	Mukthapuramu	Petty Shop	Temporary
318	Andhra Pradesh	383.200	RHS	Mukthapuramu	School Wall	Permanent
319	Andhra Pradesh	384.600	RHS	Mukthapuramu	Hotel	Permanent
320	Andhra Pradesh	385.800	RHS	Mukthapuramu	Hotel	Permanent
321	Andhra Pradesh	385.900	LHS	Sithrampally junction	House	Permanent
322	Andhra Pradesh	388.300	RHS	Dadhuluru	Petty Shop	Temporary
323	Andhra Pradesh	388.350	LHS	Dhadhuluru	Shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
324	Andhra Pradesh	388.350	RHS	Dadhuluru	Petty Shop	Temporary
325	Andhra Pradesh	388.400	LHS	Dhadhuluru	Shop	Temporary
326	Andhra Pradesh	388.600	RHS	Dadhuluru	Petty Shop	Temporary
327	Andhra Pradesh	388.600	RHS	Dadhuluru	Petty Shop	Temporary
328	Andhra Pradesh	388.700	RHS	Dadhuluru	Petty Shop	Temporary
329	Andhra Pradesh	388.800	RHS	Dadhuluru	Petty Shop	Temporary
330	Andhra Pradesh	389.200	LHS	Dhadhuluru	Shop	Temporary
331	Andhra Pradesh	389.400	LHS	Dhadhuluru	Shop	Temporary
332	Andhra Pradesh	390.430	RHS	Dadhuluru	Petty Shop	Temporary
333	Andhra Pradesh	390.450	RHS	Dadhuluru	Petty Shop	Temporary
334	Andhra Pradesh	390.500	RHS	NS Gate	Puncher Shop	Temporary
335	Andhra Pradesh	390.500	RHS	NS Gate	Hotel	Permanent
336	Andhra Pradesh	395.000	RHS	NS Gate	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
337	Andhra Pradesh	399.780	RHS	Yerrampally	Dhaba	Permanent
338	Andhra Pradesh	400.000	RHS	Chenne kothapally	Puncher Shop	Temporary
339	Andhra Pradesh	400.100	LHS	Chennekothapally	Puncher Shop	Temporary
340	Andhra Pradesh	400.700	RHS	Chenne kothapally	Hotel	Permanent
341	Andhra Pradesh	404.450	RHS	kona	Puncher Shop	Temporary
342	Andhra Pradesh	410.000	RHS	Gutturu	Hotel	Permanent
343	Andhra Pradesh	410.000	LHS	Penukonda	Petty Shop's	Temporary
344	Andhra Pradesh	410.060	LHS	Gutturu	Hotel	Permanent
345	Andhra Pradesh	410.100	RHS	Gutturu	Hotel	Permanent
346	Andhra Pradesh	410.100	RHS	Gutturu	Petty Shop's	Temporary
347	Andhra Pradesh	410.130	LHS	Gutturu	Hotel	Permanent
348	Andhra Pradesh	410.150	RHS	Gutturu	Hotel	Permanent
349	Andhra Pradesh	410.180	LHS	Gutturu	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
350	Andhra Pradesh	410.200	LHS	Gutturu	Hotel	Permanent
351	Andhra Pradesh	410.200	RHS	Gutturu	Hotel	Permanent
352	Andhra Pradesh	410.200	LHS	Gutturu	Petty Shop's	Temporary
353	Andhra Pradesh	410.250	LHS	Gutturu	Hotel	Permanent
354	Andhra Pradesh	410.250	LHS	Gutturu	Petty Shop's	Temporary
355	Andhra Pradesh	410.270	LHS	Gutturu	Hotel	Permanent
356	Andhra Pradesh	410.300	LHS	Gutturu	Hotel	Permanent
357	Andhra Pradesh	410.300	RHS	Gutturu	Hotel	Permanent
358	Andhra Pradesh	410.300	LHS	Maruru	Petty Shop's	Temporary
359	Andhra Pradesh	410.320	LHS	Gutturu	House	Permanent
360	Andhra Pradesh	410.350	RHS	Gutturu	Hotel	Permanent
361	Andhra Pradesh	410.450	LHS	Penukonda	Hotel	Permanent
362	Andhra Pradesh	411.000	RHS	Gutturu	Petty Shop's	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
363	Andhra Pradesh	411.020	LHS	Guttururu	Shop	Temporary
364	Andhra Pradesh	412.200	RHS	haripuram	Tea stall	Permanent
365	Andhra Pradesh	413.800	RHS	Ammvarupalli	Hotel	Permanent
366	Andhra Pradesh	415.400	RHS	haripuram	Petrol pump	Permanent
367	Andhra Pradesh	415.400	LHS	haripuram	Puncher shop	Temporary
368	Andhra Pradesh	415.400	RHS	haripuram	Tea stall	Permanent
369	Andhra Pradesh	416.600	LHS	haripuram	Old petty shop	Temporary
370	Andhra Pradesh	416.600	LHS	Somandapalli	Excavation	Permanent
371	Andhra Pradesh	416.600	RHS	haripuram	Old petty shop	Temporary
372	Andhra Pradesh	416.650	RHS	haripuram	Hotel	Permanent
373	Andhra Pradesh	421.600	RHS	Penukonda	Old petty shop	Temporary
374	Andhra Pradesh	421.300	RHS	Marupalli	Hotel	Permanent
375	Andhra Pradesh	427.200	RHS	Penukonda	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
376	Andhra Pradesh	431.800	LHS	Somandepalli	Hotel	Permanent
377	Andhra Pradesh	431.800	RHS	Somandepalli	Hotel	Permanent
378	Andhra Pradesh	431.850	LHS	Somandepalli	Hotel	Permanent
379	Andhra Pradesh	431.850	RHS	Somandepalli	Hotel	Permanent
380	Andhra Pradesh	431.900	LHS	Palasamudram	Hotel	Permanent
381	Andhra Pradesh	432.000	LHS	Somandepalli	Hotel	Permanent
382	Andhra Pradesh	432.000	RHS	Somandepalli	Hotel	Permanent
383	Andhra Pradesh	442.200	LHS	Palasamdram	5 Nos Hotels	Permanent
384	Andhra Pradesh	442.200	RHS	Palasamdhuram	Hotel	Permanent
385	Andhra Pradesh	442.400	LHS	Palasamudram	Pantry	Permanent
386	Andhra Pradesh	443.200	LHS	Koduru	House	Permanent
387	Andhra Pradesh	447.100	RHS	Koduru	Puncher Shop	Temporary
388	Andhra Pradesh	451.000	RHS	Kambalapalli cross	Old garden	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
389	Andhra Pradesh	452.400	LHS	Koduru thopu	15 Nos Hotels	Permanent
390	Andhra Pradesh	452.400	LHS	Koduru thopu	Hotel	Permanent
391	Andhra Pradesh	452.400	RHS	Koduru thopu	Hotel	Permanent
392	Andhra Pradesh	452.600	RHS	Koduru	Tea bunk	Temporary
393	Andhra Pradesh	453.800	RHS	Koduru	Bore well	Permanent
394	Andhra Pradesh	454.400	RHS	Koduru	Hotel	Permanent
395	Andhra Pradesh	454.400	RHS	Koduru	Hotel	Permanent
396	Andhra Pradesh	454.400	RHS	Koduru	Hotel	Permanent
397	Andhra Pradesh	454.600	LHS	Koduru	Hotel & puncher shop	Temporary
398	Andhra Pradesh	454.600	LHS	Koduru	Hotel	Permanent
399	Andhra Pradesh	454.600	RHS	Koduru	Hotel	Permanent
400	Andhra Pradesh	454.600	RHS	Koduru	Hotel	Permanent
401	Andhra Pradesh	454.600	RHS	Koduru	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
402	Andhra Pradesh	454.600	RHS	Koduru	Puncher shop	Temporary
403	Andhra Pradesh	454.600	RHS	Koduru	Hotel	Permanent
404	Andhra Pradesh	454.800	LHS	Koduru	Hotel	Permanent
405	Andhra Pradesh	454.800	LHS	Koduru	Hotel	Permanent
406	Andhra Pradesh	454.800	LHS	Kodikonda	Hotel	Permanent
407	Andhra Pradesh	455.200	RHS	Koduru	Hotel	Permanent
408	Andhra Pradesh	455.200	RHS	Koduru	Puncher shop	Temporary
409	Andhra Pradesh	455.200	RHS	Koduru	Hotel	Permanent
410	Andhra Pradesh	455.200	RHS	Koduru	Petty shop	Permanent
411	Andhra Pradesh	457.400	LHS	Kodikonda	Petrol bunk	Permanent
412	Andhra Pradesh	457.400	LHS	Kodikonda	Hotel	Permanent
413	Andhra Pradesh	457.400	LHS	Kodikonda	Hotel	Permanent
414	Andhra Pradesh	457.800	RHS	Kodikonda	Dhaba	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
415	Andhra Pradesh	458.400	LHS	Kodikonda	Puncher shop	Temporary
416	Andhra Pradesh	458.400	LHS	Kodikonda	Puncher shop	Temporary
417	Andhra Pradesh	458.400	LHS	Kodikonda	House	Permanent
418	Andhra Pradesh	458.400	LHS	Kodikonda	House	Permanent
419	Andhra Pradesh	458.400	LHS	Kodikonda	House	Permanent
420	Andhra Pradesh	458.400	LHS	Kodikonda	House	Permanent
421	Andhra Pradesh	458.400	RHS	Kodikonda	Petty shop	Temporary
422	Andhra Pradesh	458.400	RHS	Kodikonda	Hotel	Permanent
423	Andhra Pradesh	458.400	RHS	Kodikonda	Hotel	Permanent
424	Andhra Pradesh	458.400	RHS	Kodikonda	Hotel	Permanent
425	Andhra Pradesh	458.600	LHS	Kodikonda	Puncher shop	Temporary
426	Andhra Pradesh	458.600	LHS	Kodikonda	Tea stall	Temporary
427	Andhra Pradesh	458.600	LHS	Kodikonda	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
428	Andhra Pradesh	458.600	LHS	Kodikonda	Hotel	Permanent
429	Andhra Pradesh	458.600	LHS	Kodikonda	Xerox shop	Temporary
430	Andhra Pradesh	458.600	RHS	Kodikonda	Hotel	Permanent
431	Andhra Pradesh	458.600	RHS	Kodikonda	Bakery	Permanent
432	Andhra Pradesh	458.600	RHS	Kodikonda	Hotel	Permanent
433	Andhra Pradesh	458.600	RHS	Kodikonda	Punchershop	Temporary
434	Andhra Pradesh	458.600	RHS	Kodikonda	Hotel	Permanent
435	Andhra Pradesh	458.600	RHS	Kodikonda	Punchershop	Temporary
436	Andhra Pradesh	458.600	RHS	Kodikonda	Hotel	Permanent
437	Andhra Pradesh	458.600	RHS	Kodikonda	Hotel	Permanent
438	Andhra Pradesh	458.800	LHS	Kodikonda	Mosque	Permanent
439	Andhra Pradesh	458.800	LHS	Kodikonda	Tea stall	Temporary
440	Andhra Pradesh	458.800	RHS	Kodikonda	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
441	Andhra Pradesh	458.800	RHS	Kodikonda	Hotel	Permanent
442	Andhra Pradesh	459.000	LHS	Kodikonda	Tea stall	Temporary
443	Andhra Pradesh	459.000	RHS	Kodikonda	Hotel	Permanent
444	Andhra Pradesh	459.000	RHS	Kodikonda	Hotel	Permanent
445	Andhra Pradesh	459.000	RHS	Kodikonda	Restaurant	Permanent
446	Andhra Pradesh	459.000	RHS	Kodikonda	Hotel	Permanent
447	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
448	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
449	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
450	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
451	Andhra Pradesh	459.400	LHS	Kodikonda	Petty shop	Temporary
452	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
453	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
454	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
455	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
456	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
457	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
458	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
459	Andhra Pradesh	459.400	LHS	Kodikonda	House	Permanent
460	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
461	Andhra Pradesh	459.400	LHS	Kodikonda	Hotel	Permanent
462	Andhra Pradesh	459.400	LHS	Kodikonda	Xerox shop	Temporary
463	Andhra Pradesh	459.400	RHS	Kodikonda	Hotel	Permanent
464	Andhra Pradesh	459.600	RHS	Kodikonda	Punchershop	Temporary
465	Andhra Pradesh	459.600	RHS	Kodikonda	Tea stall	Temporary
466	Andhra Pradesh	459.600	RHS	Kodikonda	Tea and puncher shop	Temporary

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S.No	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		NH Name: Hyderabad - Bangalore Section of NH-44				
		Chainage	Side	Village	Category	
467	Andhra Pradesh	461.000	LHS	Anjeneya thanda	Hotel	Permanent
468	Andhra Pradesh	461.000	RHS	Anjeneya thanda	Hotel	Permanent
469	Andhra Pradesh	461.000	RHS	Kodikonda	Tea stall	Temporary
470	Andhra Pradesh	461.600	LHS	Kodikonda	Petrol bunk	Permanent
471	Andhra Pradesh	461.600	LHS	Kodikonda	Hoardings	Permanent
472	Andhra Pradesh	461.600	LHS	haripuram	Puncher shop	Temporary
473	Andhra Pradesh	461.600	RHS	Kodikonda	Petty shop	Temporary
474	Andhra Pradesh	461.600	RHS	Kodikonda	Pantry	Temporary
475	Andhra Pradesh	461.600	RHS	Kodikonda	Tea shop	Temporary
476	Andhra Pradesh	461.600	RHS	Kodikonda	Petty shop	Temporary

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Encroachment Detail of National Highways under jurisdiction of NHAI, PIU - Amaravathi

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1.	Andhra Pradesh	Chainage: 378.810 LHS Encroachment type :Parvathamma Temple, Area : 74 Sq.mtrs	Concessionaire made several attempts to relocate the religious structures with help of local administration and NHAI officers but due to huge resistance from local residents, Concessionaire is unable to relocate the religious structures.
2.		Chainage: 411.910 LHS Encroachment type :Anjaneyaswamy Temple, Area : 20 Sq.mtrs	
3.		Chainage: 426.465 LHS Encroachment type :Kanakadurga Temple, Area : 250 Sq.mtrs	
4.		Chainage: 427.250 LHS Encroachment type :Kanakadurga Temple, Area : 24 Sq.mtrs	
5.		Chainage: 427.270 LHS Encroachment type :Church, Area : 30 Sq.mtrs	
6.		Chainage: 434.820 LHS Encroachment type :Anjaneyaswamy Temple Area : 77 Sq.mtrs	
7.		Chainage: 427.785 RHS Encroachment type :Saibaba Temple Area : 215 Sq.mtrs	
8.		Chainage: 421.390 RHS Encroachment type :Narayana Teerdha (Krishna Temple) Area : 100 Sq.mtrs	
9.		Chainage: 411.815 RHS Encroachment type :Vara Lakshmi temple Area : 18 Sq.mtrs	
10.		Chainage: 404.700 RHS Encroachment type :Ankammatali temple Area : 06 Sq.mtrs	

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
11.		Chainage: 400.680 RHS Encroachment type :Anjaneya swamy temple Area : 40 Sq.mtrs	
12.		Chainage: 380.450 RHS Encroachment type :Mastan Darga Area : 20 Sq.mtrs	
13.	Andhra Pradesh	Chainage: 421.220 RHS Encroachment type :Permanent Structure pertains to Kankanala Sankar Area : 9.439 Sq.mtrs	Recently it was noticed by the Concessionaire. Upon notice the same Concessionaire requested SHO, Mangalagiri, vide Ref: VTPLCH-VJ/NH-MIS/2018/998 dated 15th November 2018 for providing police assistance for removal of said encroachment. However, the same was not materialized and submitted detail note to NHAI through Ref: VTPL/CH-VJ/NH-5/NHAI/2019/2099 dated 10th May 2019 for taking further necessary action. PIU vide letter no. NHAI/PIU-Amaravati/11018/01/Vol.1/2018/400 dated 11.05.2019 addressed a letter to Advocate of the encroacher with a request to advice his client to vacate the encroachment of 9.439 Sq.mts.in R.S.No. 331/1A or otherwise the matter shall be dealt as per provisions of the law.
14.	Andhra Pradesh	Chainage: 416.900 LHS Encroachment type :Semi permanent structure pertains to Lalith Kumar Jain Area : 29 Sq.mtrs	Concessionaire made several attempts to take possession with help of NHAI and local administration, however unable to take the possession of the acquired land and submitted detailed report to District

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
			Collector and Magistrate and the copy marked to NHAI through our Ref: VTPL/CH-VJ/NH-5/Misc/2017/805 dated 12th May 2017. In this regard, District Collector & District Magistrate vide Rc. 1806/2013-G1 dated 27.11.2018 given order that National Highway Authorities shall exercise steps as per provisions of NH Act, 1956 and NH Rules, 1957 for taking possession over the land. Further, interest amount @9% from 12.12.2013 to 27.14.2018 shall be given by NH authorities. Accordingly, PIU vide letter no. NHAI/PIU- Amaravati/11018/02/Vol.1/2019/245 addressed CALA & RDO, Guntur to disburse interest amount of Rs.26,376/- to the petitioner. CALA & RDO, Guntur released the payment to Petitioner. Further process to take possession is initiated.

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NATIONAL HIGHWAYS AUTHORITY OF INDIA

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Encroachment Detail of National Highways under jurisdiction of NHAI, PIU - Nandyal

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Side	Encroachment / Unauthorized access	Village	Remarks	
1	AP	169+200	RHS	Palem Harikrishna Naidu Agencies (BPCL)	Palempalli	Unauthorized access	As per the Concession Agreement, it is the responsibility of Concessionaire to remove encroachments from the RoW of Project Highway with the support of Police Department. However, this office has addressed letter to the District Administration to give necessary support to the Concessionaire
2	AP	169+400	RHS	Andrajyothi press	Seshayyavaripalli	Encroachment	
3	AP	169+500	LHS	Globel Engineering College	Seshayyavaripalli	Unauthorized access	
4	AP	169+550	LHS	Temple	Seshayyavaripalli	Encroachment	
5	AP	169+750	LHS	House	Seshayyavaripalli	Encroachment	
6	AP	172+300	LHS	Veerabrahmendra Ice Factory	Chennuru	Unauthorized access	
7	AP	172+700	RHS	Gosula Convention Hall	Chennuru	Unauthorized access	
8	AP	172+700	RHS	Gosula Convention Hall (Transformer & DG)	Chennuru	Encroachment	
9	AP	172+750	LHS	Temple	Chennuru	Encroachment	
10	AP	172+900	RHS	Sri venkateswara Dhaba	Chennuru	Unauthorized access	
11	AP	173+350	LHS	Sudha Dhaba	Chennuru	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
12	AP	174+550	RHS	Ramakrishna Agencies (IOCL)	Chennuru	Unauthorized access	for removal of encroachments to avoid accidents. The Concessionaire is yet to removed the encroachments
13	AP	177+000	LHS	Susmitha Dabha (Kondaiah)	C Kothapalli	Unauthorized access	
14	AP	177+600	RHS	Kamakshi Dhaba	C Kothapalli	Unauthorized access	
15	AP	178+600	LHS	Bheeram Sridhar Reddy International School	Kothanellore	Unauthorized access	
16	AP	183+100	LHS	Sri yeswanth Rural Formers warehouse	Khajipeta	Unauthorized access	
17	AP	188+050	RHS	Model School	Bhuddayapalli	Unauthorized access	
18	AP	189+450	LHS	Pan Shop & Tea Stall	Bhumayapalli	Encroachment	
19	AP	191+800	RHS	Ramsetty Filling Station (HPCL)	Mydukuru	Unauthorized access	
20	AP	192+250	LHS	Sri Tirumala Restaurant (Seshareddy)	Mydukuru	Unauthorized access	
21	AP	196+450	LHS	Sri umadevi family restaurent	Mydukuru	Unauthorized access	
22	AP	196+575	RHS	TIRUMALA HOTEL	Mydukuru	Encroachment	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
23	AP	196+850	RHS	TEA & COOL DRINK SHOP	Srinagaram	Unauthorized access	700
24	AP	196+950	LHS	Sai krishna vegitable Nursery	Srinagararn	Unauthorized access	
25	AP	197+000	RHS	SVS wine shop	Srinagaram	Unauthorized access	
26	AP	197+150	LHS	Temple	Srinagaram	Unauthorized access	
27	AP	197+350	RHS	TEA & COOL DRINK SHOP	Srinagaram	Unauthorized access	
28	AP	200+800	RHS	Balaji highway dabha	Baina palli	Unauthorized access	
29	AP	201+100	RHS	Brundavanam hotel	Baina palli	Unauthorized access	
30	AP	201+800	RHS	TEA & COOL DRINK SHOP	Chintakunta	Unauthorized access	
31	AP	201+920	LHS	Masque	Chintakunta	Unauthorized access	
32	AP	201+940	LHS	House	Chintakunta	Unauthorized access	
33	AP	203+400	LHS	Darga	Chintakunta	Unauthorized access	

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NATIONAL HIGHWAYS AUTHORITY OF INDIA
RO - VIJAYAWADA

S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Side	Encroachment / Unauthorized access	Village	Remarks	
34	AP	203+400	RHS	TEA & COOL DRINK SHOP	Chintakunta	Unauthorized access	
35	AP	203+450	RHS	TEA & COOL DRINK SHOP	Chintakunta	Unauthorized access	
36	AP	203+850	LHS	Darga	Chintakunta	Unauthorized access	
37	AP	205+290	LHS	Church	Gudipadu	Unauthorized access	
38	AP	205+500	RHS	Agriculture water shed	Gudipadu	Unauthorized access	
39	AP	208+300	LHS	Warehouse	Duvvuru	Unauthorized access	
40	AP	208+700	RHS	Highway Dabha	Duvvuru	Unauthorized access	
41	AP	209+300	LHS	Filling station & Degree College	Duvvuru	Unauthorized access	
42	AP	212+670	RHS	TEA & COOL DRINK SHOP	Duvvuru	Unauthorized access	
43	AP	213+190	LHS	Pañ Shop & Tea Stall	Echopally	Unauthorized access	
44	AP	217+050	RHS	TEA & COOL DRINK SHOP	Tanguturimetta	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
45	AP	219+050	RHS	TNK Hotel	Kanagudur	Unauthorized access	702
46	AP	223+700	LHS	Dabha hotel	Idamadaka	Unauthorized access	
47	AP	223+750	LHS	Dabha hotel	Idamadaka	Unauthorized access	
48	AP	223+800	LHS	Dabha hotel & Pan shop	Idamadaka	Unauthorized access	
49	AP	223+900	RHS	Gujarati Dabha	Chagalamarri	Encroachment	
50	AP	223+950	RHS	SBS Dabha	Chagalamarri	Encroachment	
51	AP	223+980	RHS	Highway Dabha	Chagalamarri	Encroachment	
52	AP	224+000	RHS	SJN Dabha	Chagalamarri	Encroachment	
53	AP	224+100	RHS	puncture shop	Chagalamarri	Unauthorized access	
54	AP	224+250	RHS	SS Dabha	Chagalamarri	Unauthorized access	
55	AP	224+300	LHS	SMR Dabha	Chagalamarri	Unauthorized access	

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RO - VIJAYAWADA

S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
56	AP	224+400	RHS	SKR Dabha	Chagalamarri	Unauthorized access	
57	AP	227+050	RHS	Pan Shop & Tea Stall	Chagalamarri	Unauthorized access	
58	AP	227+400	RHS	Dabha & Puncture shop	Chagalamarri	Unauthorized access	
59	AP	227+450	RHS	Dabha	Chagalamarri	Unauthorized access	
60	AP	228+850	LHS	Abhi restaurent	Chagalamarri	Unauthorized access	
61	AP	233+500	LHS	Gujarati Dabha	Peda Bhodanam	Unauthorized access	
62	AP	233+800	LHS	Temple	Peda Bhodanam	Unauthorized access	
63	AP	233+800	RHS	Aasramam	Peda Bhodanam	Unauthorized access	
64	AP	233+900	RHS	Pan Shop & Tea Stall	Peda Bhodanam	Unauthorized access	
65	AP	243+750	RHS	Gujarati Dabha	Allagadda	Unauthorized access	
66	AP	244+450	LHS	Dabha & Puncture shop	Allagadda	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
67	AP	245+100	RHS	Radha krishna temple	Allagadda	Unauthorized access	704
68	AP	245+190	LHS	Pipe factory	Allagadda	Unauthorized access	
69	AP	245+350	LHS	TEA & COOL DRINK SHOP	Allagadda	Encroachment	
70	AP	249+550	LHS	Pan Shop & Tea Stall	Allagadda	Unauthorized access	
71	AP	250+170	LHS	Honey Dabha	Allagadda	Encroachment	
72	AP	250+300	RHS	Ysoda Dabha	Allagadda	Unauthorized access	
73	AP	250+350	RHS	Rajamatha hotel	Allagadda	Unauthorized access	
74	AP	250+750	RHS	AVS Reddy Hotel	Allagadda	Unauthorized access	
75	AP	250+900	LHS	Lakshmi Durga fast foods	Allagadda	Unauthorized access	
76	AP	251+250	LHS	New construction	Allagadda	Unauthorized access	
77	AP	251+580	RHS	Granite Cutting Factory	Allagadda	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Side	Encroachment / Unauthorized access	Village	Remarks	
78	AP	253+150	LHS	Siva priya Hotel	Allagadda	Unauthorized access	705
79	AP	253+250	LHS	Madina Dabha	Allagadda	Unauthorized access	
80	AP	254+250	RHS	puncture shop	Allagadda	Encroachment	
81	AP	254+300	LHS	Pan Shop & Tea Stall	Allagadda	Unauthorized access	
82	AP	254+650	RHS	madina dabha & puncture sop	Allagadda	Encroachment	
83	AP	256+400	LHS	Sri rajya lakshmi way bridge	Allagadda	Unauthorized access	
84	AP	265+850	LHS	Puncture shop.	Near Yerraguntla	Encroachment	
85	AP	268+780	BHS	Pan shop (RHS) & Venkateswara Cool Drinks (LHS)	Sirivella	Encroachment	
86	AP	268+800	LHS	Karthik Dhaba	Sirivella	Encroachment	
87	AP	269+850	RHS	Golden Dhaba	Sirivella	Unauthorized access	
88	AP	270+150	LHS	Rice mill	Near Sirivella metta	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
89	AP	271+150	LHS	Hotel Sanjeeva & back side cool drinks godown (Mr.Khaja hussain)	Near Govindapalle	Unauthorized access	706
90	AP	268+740	LHS	Star Hotel	Sirivella	Encroachment	
91	AP	268+740	RHS	Vasavi kanka parameswari vilas	Sirivella	Encroachment	
92	AP	268+750	RHS	Puncture shop	Sirivella	Encroachment	
93	AP	269+950	LHS	Adbid hoten	Sirivella	Unauthorized access	
94	AP	271+560	LHS	Nirmala form house	Govindapalle	Encroachment	
95	AP	271+300	RHS	Amaravathi hotel	Govindapalle	Encroachment & No Access	
96	AP	271+700	LHS	Share Punjabi hotel	Govindapalle	Unauthorized access	
97	AP	272+025	LHS	Viniala english medium high school	Govindapalle	Unauthorized access	
98	AP	273+020	LHS	Tyre puncture shop	Govindapalle	Encroachment	
99	AP	273+900	RHS	electrical Transformer with in Row	Near Govindapalle	Encroachment	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
100	AP	274+380	LHS	Ganesh Weigh bridge	Near Kanalapalle	Unauthorized access	
101	AP	274+400	LHS	Ganesh rural Farmers warehouse godown	Near Kanalapalle	Unauthorized access	
102	AP	274+990	LHS	Ajay Seeds processing plant	Near Kanalapalle	Unauthorized access	
103	AP	277+750	RHS	4 Nos. of structure with in ROW	Dibaguntla	Encroachment	
104	AP	279+260	LHS	Pan shop	Maseed puram metta	Encroachment	
105	AP	278+460 to Ch: 280+702	LHS	Bharathi group of Industries	Maseed puram metta	Unauthorized access	
106	AP	280+470	RHS	Bunk	Nandyal	Encroachment	
107	AP	281+150	RHS	(Old Teja Reddy Dhaba)RR Family Rstaurent	Nandyal	Unauthorized access	
108	AP	281+180	RHS	Rania Krishna Tyre puncture shop	Nandyal	Encroachment	
109	AP	294+540	RHS	AMC Garden	Shantiram Medical College	Unauthorized access	
110	AP	294+850	RHS	Dhaba	Near GMR College	Unauthorized access	

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NATIONAL HIGHWAYS AUTHORITY OF INDIA
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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
111	AP	300+450	LHS	Sri Lakshmi Maddilelti swamy Rice Mill	Panyam	Encroachment	
112	AP	300+850	LHS	Jagan Hotal	Panyam	Unauthorized access	
113	AP	301+250	RHS	Desh-mesh Panjabi Dhaba	Panyam	Unauthorized access	
114	AP	301+250	RHS	Hussain Tea Stall	Panyam	Encroachment	
115	AP	301+260	RHS	Tajmahal Cool drink shop	Panyam	Encroachment	
116	AP	301+260	LHS	Kareem welding works	Panyam	Unauthorized access	
117	AP	302+150	LHS	Private Building construction	Panyam	Encroachment	
118	AP	303+240	LHS	Praneeta Hotel	Panyam	Encroachment	
119	AP	303+350	LHS	Sivaram Hotel	Panyam	Unauthorized access	
120	AP	303+470	RHS	Vidyanikethan TTC College compound wall	Panyam	Encroachment	
121	AP	303+500	RHS	Hotel Sudhakar	Panyam	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
122	AP	303+500	RHS	Sun Rice hotel	Panyam	Unauthorized access	710
123	AP	304+130	LHS	Chandamama Dhaba	Panyam	Unauthorized access	
124	AP	305+150 to Ch: 305+350	RHS	Adjacent land owner encroached the ROW and constructed with steel gate and barbed fencing.	Sugalimetta	Encroachment	
125	AP	313+600 to Ch: 314+200	LHS	Panjab Dhaba	Thammarajupalle	Unauthorized access	
126	AP	314+800	RHS	Sher-E-Punjabi Dhaba	Thammarajupalle	Unauthorized access	
127	AP	324+100 to Ch: 324+150	RHS	Dhaba	Somayajulapalle	Unauthorized access	
128	AP	324+200 to Ch: 324+250	RHS	Prajapita Brahmakumari's Eswariya Vidyala	Somayajulapalle	Encroachment	
129	AP	325+300	LHS	The private agency is filling the soil for formation of access to the NH-18.	Somayajulapalle	Unauthorized access	
130	AP	326+350	RHS	KMA Real Estate	Somayajulapalle	Unauthorized access	
131	AP	330+400	RHS	Balaji Town ship	Hussenapuram	Unauthorized access	

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S.N O.	State	Detail of NH Stretch where encroachment has occurred					Status of Encroachment
		Location Km	Sid e	Encroachment / Unauthorized access	Village	Remarks	
132	AP	334+200	LHS	Viswam smart city	Hussenapuram	Unauthorized access	
133	AP	337+280	LHS	TL Reddy Dhaba	Hussenapuram	Unauthorized access	
134	AP	337+300	RHS	Sai Hotel	Hussenapuram	Encroachment	
135	AP	337+900	LHS	Reddy Dhaba	Hussenapuram	Unauthorized access	
136	AP	337+900	RHS	Airport Road	Nannur	Unauthorized access	
137	AP	346+550	LHS	Abhi Family Gaden Restaurant	Nannur	Unauthorized access	
138	AP	342+120	LHS	Private land	Nannur	Unauthorized access	
139	AP	347+080	LHS	Highway Town ship	Nannur	Unauthorized access	
140	AP	348+360	LHS	Mayuri Garden City	Nannur	Unauthorized access	
141	AP	346+090	LHS	Auto stand	Nannur	Unauthorized access	

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NATIONAL HIGHWAYS AUTHORITY OF INDIA

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Encroachment Detail of National Highways under jurisdiction of NHAI, PIU-Visakhapatnam

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1.	AP	635+800	Compound & Room Yet to remove/dismantle
2.	AP	635+800	2 Story building elevation & Room (Owner Hari) Yet to remove/dismantle
3.	AP	636+450	House Yet to remove/dismantle
4.	AP	645+650	3 Houses - Drain Problem Yet to remove/dismantle
5.	AP	646+800	
6.	AP	656+000	Huts and Building Yet to remove/dismantle
7.	AP	667+143	Huts Yet to remove/dismantle
8.	AP	670+345	Arch Yet to remove/dismantle
9.	AP	671+300	Steel Factory Yet to remove/dismantle
10.	AP	675+500	House Yet to remove/dismantle
11.	AP	675+510	House Yet to remove/dismantle
12.	AP	675+554	House Yet to remove/dismantle
13.	AP	675+568	House Yet to remove/dismantle
14.	AP	675+785	Padmanabha Motors

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
			Yet to remove/dismantle
15.	AP	675+795	TATA Motors Showroom Yet to remove/dismantle
16.	AP	675+800	Lenka Ramesh Yet to remove/dismantle
17.	AP	675+920	Stickering shop Yet to remove/dismantle
18.	AP	676+167	Gym Building Yet to remove/dismantle
19.	AP	676+180	Garage Yet to remove/dismantle
20.	AP	676+520	Navata Transport (Near Padmavti nursing home) Yet to remove/dismantle
21.	AP	676+155	Sri Balaji Hostel – 3 Storied building Yet to remove/dismantle
22.	AP	651.000	2 Buildings Yet to remove/dismantle
23.	AP	586+325	Kanaka Durga Sudarshan Modern Rice Mill Yet to remove/dismantle
24.	AP	588+230	Rice Mill Boundary wall Yet to remove/dismantle
25.	AP	589+905	House Boundary Wall Yet to remove/dismantle
26.	AP	589+917	House Boundary Wall Yet to remove/dismantle
27.	AP	589+922	Boundary Wall Yet to remove/dismantle
28.	AP	589+928	Boundary Wall

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
			Yet to remove/dismantle
29.	AP	589+932	House Steps Yet to remove/dismantle
30.	AP	589+938	House Boundary Wall Yet to remove/dismantle
31.	AP	590+023	Hut Yet to remove/dismantle
32.	AP	594+280	House Yet to remove/dismantle
33.	AP	594+558	House Yet to remove/dismantle
34.	AP	594+595	House Boundary Wall Yet to remove/dismantle
35.	AP	594+605	House Yet to remove/dismantle
36.	AP	594+630	House Boundary Wall Yet to remove/dismantle
37.	AP	594+650	House & Shop Yet to remove/dismantle
38.	AP	594+690	House & Tin Shed Yet to remove/dismantle
39.	AP	597+045	Shop Yet to remove/dismantle
40.	AP	599+110	Maruti Suzuki Showroom Compound wall Yet to remove/dismantle
41.	AP	599+200	Eenadu Press Compound Wall Yet to remove/dismantle
42.	AP	599+607	Rural Police Station Boundary wall Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
43.	AP	599+725	Building Boundary wall & Toilet Yet to remove/dismantle
44.	AP	599+815	House Yet to remove/dismantle
45.	AP	599+850	House side wall Yet to remove/dismantle
46.	AP	599+885	House Yet to remove/dismantle
47.	AP	599+915	Tin Shed House Yet to remove/dismantle
48.	AP	599+968	Tin Shed House Yet to remove/dismantle
49.	AP	599+995	House Yet to remove/dismantle
50.	AP	600+011	House Yet to remove/dismantle
51.	AP	600+880	Boundary Wall Yet to remove/dismantle
52.	AP	604+292	House Boundary Wall Yet to remove/dismantle
53.	AP	604+363	House Yet to remove/dismantle
54.	AP	608+290	Pump Set Building Yet to remove/dismantle
55.	AP	609+620	Building Yet to remove/dismantle
56.	AP	609+710	Building Yet to remove/dismantle
57.	AP	609+720	Building Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
58.	AP	609+725	Boundary Wall Yet to remove/dismantle
59.	AP	609+730	Shop Yet to remove/dismantle
60.	AP	609+864	Shop Yet to remove/dismantle
61.	AP	610+200	Shop Yet to remove/dismantle
62.	AP	610+223	Building Yet to remove/dismantle
63.	AP	610+240	Building Yet to remove/dismantle
64.	AP	610+245	Building Yet to remove/dismantle
65.	AP	610+265	Shop Yet to remove/dismantle
66.	AP	610+275	Hotel Yet to remove/dismantle
67.	AP	610+280	House Yet to remove/dismantle
68.	AP	610+285	Shop Yet to remove/dismantle
69.	AP	610+295	Shop Yet to remove/dismantle
70.	AP	610+306	Building Yet to remove/dismantle
71.	AP	610+315	Shop Yet to remove/dismantle
72.	AP	610+340	Shop Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
73.	AP	610+505	Shop Yet to remove/dismantle
74.	AP	610+510	Shop Yet to remove/dismantle
75.	AP	610+850	Building Yet to remove/dismantle
76.	AP	610+895	Building Yet to remove/dismantle
77.	AP	610+900	Boundary Wall Yet to remove/dismantle
78.	AP	610+922	Boundary Wall Yet to remove/dismantle
79.	AP	610+975	Boundary Wall Yet to remove/dismantle
80.	AP	611+065	Building Yet to remove/dismantle
81.	AP	611+200	Building Yet to remove/dismantle
82.	AP	611+658	Building Yet to remove/dismantle
83.	AP	611+690	Boundary Wall Yet to remove/dismantle
84.	AP	611+886	Building Yet to remove/dismantle
85.	AP	611+897	Building Yet to remove/dismantle
86.	AP	611+900	Building Yet to remove/dismantle
87.	AP	611+907	Building Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
88.	AP	611+915	Building Yet to remove/dismantle
89.	AP	611+978	Building Boundary wall Yet to remove/dismantle
90.	AP	612+030	Shop Yet to remove/dismantle
91.	AP	612+113	Building Yet to remove/dismantle
92.	AP	612+152	Building Yet to remove/dismantle
93.	AP	612+227	Shops Yet to remove/dismantle
94.	AP	612+236	Building Yet to remove/dismantle
95.	AP	612+344	Building Yet to remove/dismantle
96.	AP	612+480	Building Boundary wall Yet to remove/dismantle
97.	AP	612+610	Hut Yet to remove/dismantle
98.	AP	612+667	Building Yet to remove/dismantle
99.	AP	617+395	Shop Yet to remove/dismantle
100.	AP	617+416	Hotel Building Yet to remove/dismantle
101.	AP	617+422	Building Yet to remove/dismantle
102.	AP	617+464	Boundary Wall Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
103.	AP	617+490	Hotel Building Yet to remove/dismantle
104.	AP	617+520	Building/Compound Wall Yet to remove/dismantle
105.	AP	617+592	Building/Compound Wall Yet to remove/dismantle
106.	AP	617+645	Building/Compound Wall Yet to remove/dismantle
107.	AP	617+680	Building/Compound Wall Yet to remove/dismantle
108.	AP	617+687	Building/Compound Wall Yet to remove/dismantle
109.	AP	617+740	Shop Yet to remove/dismantle
110.	AP	617+768	Shop Yet to remove/dismantle
111.	AP	617+792	Shop Yet to remove/dismantle
112.	AP	626+262	House Yet to remove/dismantle
113.	AP	626+380	House Yet to remove/dismantle
114.	AP	626+388	Building Yet to remove/dismantle
115.	AP	626+500	House Boundary Wall Yet to remove/dismantle
116.	AP	626+512	House Boundary Wall Yet to remove/dismantle
117.	AP	626+518	House Boundary Wall Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
118.	AP	626+525	House Boundary Wall Yet to remove/dismantle
119.	AP	626+595	School boundary wall Yet to remove/dismantle
120.	AP	627+563	Shop Yet to remove/dismantle
121.	AP	627+600	Shop Yet to remove/dismantle
122.	AP	627+610	Shop Yet to remove/dismantle
123.	AP	630+799	Building Yet to remove/dismantle
124.	AP	630+858	Building Yet to remove/dismantle
125.	AP	633+884	Building Yet to remove/dismantle
126.	AP	604+580	House Yet to remove/dismantle
127.	AP	604+745	House Yet to remove/dismantle
128.	AP	604+748	House Yet to remove/dismantle
129.	AP	604+755	House Yet to remove/dismantle
130.	AP	610+900	Building Yet to remove/dismantle
131.	AP	611+312	Building Yet to remove/dismantle
132.	AP	611+648	Building Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
133.	AP	622+780	Building Yet to remove/dismantle
134.	AP	622+780	Building Yet to remove/dismantle
135.	AP	622+785	Gate Yet to remove/dismantle
136.	AP	630+790	Building Yet to remove/dismantle
137.	AP	681+000	HOTEL Yet to remove/dismantle
138.	AP	681+030	HOUSE Yet to remove/dismantle
139.	AP	681+200	TEMPLE Yet to remove/dismantle
140.	AP	681+200	HOUSE Yet to remove/dismantle
141.	AP	681+300	SHOPE Yet to remove/dismantle
142.	AP	681+400	SCHOOLE Yet to remove/dismantle
143.	AP	681+410	BUS STOP Yet to remove/dismantle
144.	AP	681+410	BUS STOP Yet to remove/dismantle
145.	AP	681+500	SHOP Yet to remove/dismantle
146.	AP	681+600	HOUSE Yet to remove/dismantle
147.	AP	681+650	HOUSE Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
148.	AP	681+670	HOUSE Yet to remove/dismantle
149.	AP	681+700	HOUSE Yet to remove/dismantle
150.	AP	681+700	HOUSE Yet to remove/dismantle
151.	AP	681+800	TEMPLE Yet to remove/dismantle
152.	AP	682+050	STORE Yet to remove/dismantle
153.	AP	682+200	HOUSE Yet to remove/dismantle
154.	AP	682+210	HOUSE Yet to remove/dismantle
155.	AP	682+900	SHOPE Yet to remove/dismantle
156.	AP	682+930	SHOPE Yet to remove/dismantle
157.	AP	682+930	SHOPE Yet to remove/dismantle
158.	AP	682+940	SHOPE Yet to remove/dismantle
159.	AP	683+000	HOTEL Yet to remove/dismantle
160.	AP	681+000	HOTEL Yet to remove/dismantle
161.	AP	681+030	HOUSE Yet to remove/dismantle
162.	AP	681+200	TEMPLE Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
163.	AP	681+200	HOUSE Yet to remove/dismantle
164.	AP	681+300	SHOPE Yet to remove/dismantle
165.	AP	681+400	SCHOOLE Yet to remove/dismantle
166.	AP	681+410	BUS STOP Yet to remove/dismantle
167.	AP	681+410	BUS STOP Yet to remove/dismantle
168.	AP	681+500	SHOP Yet to remove/dismantle
169.	AP	681+600	HOUSE Yet to remove/dismantle
170.	AP	681+650	HOUSE Yet to remove/dismantle
171.	AP	681+670	HOUSE Yet to remove/dismantle
172.	AP	681+700	HOUSE Yet to remove/dismantle
173.	AP	681+700	HOUSE Yet to remove/dismantle
174.	AP	681+800	TEMPLE Yet to remove/dismantle
175.	AP	682+050	STORE Yet to remove/dismantle
176.	AP	682+200	HOUSE Yet to remove/dismantle
177.	AP	682+210	HOUSE Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
178.	AP	682+900	SHOPE Yet to remove/dismantle
179.	AP	682+930	SHOPE Yet to remove/dismantle
180.	AP	682+930	SHOPE Yet to remove/dismantle
181.	AP	682+940	SHOPE Yet to remove/dismantle
182.	AP	683+000	HOTEL Yet to remove/dismantle
183.	Orissa	Ganjam primary School at Ch: 419620 RHS Offset: 23.85m from CL	Yet to remove/dismantle
184.	Orissa	Maa Tara Tarani Traders. at Ch: 420760 RHS Offset: 28.48m from CL	Yet to remove/dismantle
185.	Orissa	Building (Sankat Mochan Driving School) at Ch: 420815 LHS Offset: 23.3m from CL	Yet to remove/dismantle
186.	Orissa	Temple at Ch: 421350 LHS Offset: 28.7m from CL	Yet to remove/dismantle
187.	Orissa	Plain land at Ch: 421450 LHS Offset: 10m from CL	Yet to remove/dismantle
188.	Orissa	Temple at Ch: 423500 RHS Offset: 14.4m from CL	Yet to remove/dismantle
189.	Orissa	Cashew Factory at Ch: 424410 LHS Offset: 21.5m from CL	Yet to remove/dismantle
190.	Orissa	Temple at Ch: 424444 LHS Offset: 18.7m from CL	Yet to remove/dismantle
191.	Orissa	RTO Office New Boundry wall at Ch: 424460 RHS Offset: 2m from CL	Yet to remove/dismantle
192.	Orissa	Old building at Ch: 424640 LHS Offset: 17.3m from CL	Yet to remove/dismantle
193.	Orissa	House & Shope at Ch: 424950 RHS Offset: 26.25m from CL	Yet to remove/dismantle
194.	Orissa	Temple at Ch: 426410 LHS Offset: 27.5m from CL	Yet to remove/dismantle
195.	Orissa	New construction building at Ch: 427480 LHS Offset: 21m from CL	Yet to remove/dismantle
196.	Orissa	Open land at Ch: 427700 LHS Offset: 27m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
197.	Orissa	House at Ch: 427840 LHS Offset: 25.73m from CL	Yet to remove/dismantle
198.	Orissa	Graveyard (Smashan) at Ch: 428090 LHS Offset: 27.4m from CL	Yet to remove/dismantle
199.	Orissa	Temple at Ch: 428200 LHS Offset: 24m from CL	Yet to remove/dismantle
200.	Orissa	Fire Station B/W at Ch: 428400 RHS Offset: 27.2m from CL	Yet to remove/dismantle
201.	Orissa	House & Shope at Ch: 428700 RHS Offset: 27.9m from CL	Yet to remove/dismantle
202.	Orissa	CarPorche & B/W at Ch: 428730 RHS Offset: 26.1m from CL	Yet to remove/dismantle
203.	Orissa	House at Ch: 428760 LHS Offset: 28.5m from CL	Yet to remove/dismantle
204.	Orissa	House at Ch: 428770 LHS Offset: 28.1m from CL	Yet to remove/dismantle
205.	Orissa	Boundry Wall at Ch: 428780 LHS Offset: 26.1m from CL	Yet to remove/dismantle
206.	Orissa	CarPorche & B/W at Ch: 428842 RHS Offset: 25.3m from CL	Yet to remove/dismantle
207.	Orissa	House at Ch: 429120 RHS Offset: 25.5m from CL	Yet to remove/dismantle
208.	Orissa	Boundry wall at Ch: 429130 RHS Offset: 25.4m from CL	Yet to remove/dismantle
209.	Orissa	B/w & House at Ch: 429230 LHS Offset: 23.6m from CL	Yet to remove/dismantle
210.	Orissa	B/w & House at Ch: 429275 LHS Offset: 25.4m from CL	Yet to remove/dismantle
211.	Orissa	House at Ch: 429320 RHS Offset: 29.4m from CL	Yet to remove/dismantle
212.	Orissa	R T O Building at Ch: 429340 RHS Offset: 26.6m from CL	Yet to remove/dismantle
213.	Orissa	Govt. Guest House. at Ch: 429390 RHS Offset: 21m from CL	Yet to remove/dismantle
214.	Orissa	House at Ch: 429395 LHS Offset: 25.4m from CL	Yet to remove/dismantle
215.	Orissa	Old Govt. Building. at Ch: 429500 RHS Offset: 18.1m from CL	Yet to remove/dismantle
216.	Orissa	Govt College of Science Chatrapur at Ch: 429650 LHS Offset: 17.4m from CL	Yet to remove/dismantle
217.	Orissa	BAW of Govt College of Science Chatrapur at Ch:	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		429770 LHS Offset: 18m from CL	
218.	Orissa	New Bus Stand Chathrapur. at Ch: 429980 RHS Offset: 23.1m from CL	Yet to remove/dismantle
219.	Orissa	B/w & House at Ch: 430170 LHS Offset: 22.24m from CL	Yet to remove/dismantle
220.	Orissa	DRD Office Entry Exist. at Ch: 430240 RHS Offset: 11.2m from CL	Yet to remove/dismantle
221.	Orissa	House at Ch: 430290 LHS Offset: 23m from CL	Yet to remove/dismantle
222.	Orissa	House at Ch: 430295 LHS Offset: 23m from CL	Yet to remove/dismantle
223.	Orissa	House at Ch: 430300 LHS Offset: 23m from CL	Yet to remove/dismantle
224.	Orissa	Marble Shopes at Ch: 430470 LHS Offset: 20.4m from CL	Yet to remove/dismantle
225.	Orissa	Shope Sai Arts & Stickers at Ch: 430570 LHS Offset: 28.3m from CL	Yet to remove/dismantle
226.	Orissa	Shopes at Ch: 430580 LHS Offset: 27.7m from CL	Yet to remove/dismantle
227.	Orissa	Shope at Ch: 430600 LHS Offset: 26.9m from CL	Yet to remove/dismantle
228.	Orissa	Dalmia Cement Shope at Ch: 430600 RHS Offset: 28.04m from CL	Yet to remove/dismantle
229.	Orissa	Work Shope at Ch: 430610 RHS Offset: 28m from CL	Yet to remove/dismantle
230.	Orissa	Work Shope at Ch: 430620 RHS Offset: 29.4m from CL	Yet to remove/dismantle
231.	Orissa	Shope at Ch: 430650 LHS Offset: 27.1m from CL	Yet to remove/dismantle
232.	Orissa	Tyre Shopes at Ch: 431020 LHS Offset: 26.7m from CL	Yet to remove/dismantle
233.	Orissa	Building at Ch: 431040 LHS Offset: 25.9m from CL	Yet to remove/dismantle
234.	Orissa	Building at Ch: 431060 LHS Offset: 27.6m from CL	Yet to remove/dismantle
235.	Orissa	Shope at Ch: 431060 RHS Offset: 28.4m from CL	Yet to remove/dismantle
236.	Orissa	B/W Open Land at Ch: 432065 LHS Offset: 16.2m from CL	Yet to remove/dismantle
237.	Orissa	Kerosine Depot, Old Building. at Ch: 432335 RHS Offset: 22.25m from CL	Yet to remove/dismantle
238.	Orissa	Ssuki Show Room at Ch: 432500 LHS Offset:	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		29.3m from CL	
239.	Orissa	Boundry wall (open land) at Ch: 432518 RHS Offset: 29.2m from CL	Yet to remove/dismantle
240.	Orissa	Tata motors Service centre. at Ch: 432560 RHS Offset: 29.5m from CL	Yet to remove/dismantle
241.	Orissa	Shubh Motel at Ch: 432705 LHS Offset: 29m from CL	Yet to remove/dismantle
242.	Orissa	Weigh Bridge at Ch: 433550 LHS Offset: 24.7m from CL	Yet to remove/dismantle
243.	Orissa	House at Ch: 433890 LHS -Offset: 27.2m from CL	Yet to remove/dismantle
244.	Orissa	House at Ch: 433910 RHS Offset: 26.5m from CL	Yet to remove/dismantle
245.	Orissa	House at Ch: 433940 RHS Offset: 24m from CL	Yet to remove/dismantle
246.	Orissa	Shope & House at Ch: 434045 LHS Offset: 22.7m from CL	Yet to remove/dismantle
247.	Orissa	Shope & House at Ch: 434055 LHS Offset: 21m from CL	Yet to remove/dismantle
248.	Orissa	House at Ch: 434074 LHS Offset: -0.8m from CL	Yet to remove/dismantle
249.	Orissa	House at Ch: 434078 LHS Offset: 22.4m from CL	Yet to remove/dismantle
250.	Orissa	Shope & House Das Variety Store at Ch: 434085 LHS Offset: 26.5m from CL	Yet to remove/dismantle
251.	Orissa	House at Ch: 434095 RHS Offset: 26.2m from CL	Yet to remove/dismantle
252.	Orissa	Dhaba at Ch: 434100 LHS Offset: 24m from CL	Yet to remove/dismantle
253.	Orissa	House at Ch: 434123 RHS Offset: 24.3m from CL	Yet to remove/dismantle
254.	Orissa	House at Ch: 434155 RHS Offset: 29.1m from CL	Yet to remove/dismantle
255.	Orissa	Shopes & House at Ch: 434200 LHS Offset: 27m from CL	Yet to remove/dismantle
256.	Orissa	House at Ch: 434203 RHS Offset: 26m from CL	Yet to remove/dismantle
257.	Orissa	Shopes & House at Ch: 434230 LHS Offset: 27.2m from CL	Yet to remove/dismantle
258.	Orissa	PHD Water Pumping station. Kaliaballi. at Ch: 434320 RHS Offset: 25.3m from CL	Yet to remove/dismantle
259.	Orissa	House at Ch: 434704 RHS Offset: 24.85m from CL	Yet to remove/dismantle
260.	Orissa	House at Ch: 435423 RHS Offset: 24.6m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
261.	Orissa	House at Ch: 435435 RHS Offset: 28.6m from CL	Yet to remove/dismantle
262.	Orissa	House at Ch: 435440 RHS Offset: 28.5m from CL	Yet to remove/dismantle
263.	Orissa	House at Ch: 435448 RHS Offset: 27.8m from CL	Yet to remove/dismantle
264.	Orissa	Old Panchayath Building at Ch: 435450 LHS Offset: 24m from CL	Yet to remove/dismantle
265.	Orissa	House at Ch: 435530 LHS Offset: 22.1m from CL	Yet to remove/dismantle
266.	Orissa	Shope Saloon at Ch: 435580 LHS Offset: 27.9m from CL	Yet to remove/dismantle
267.	Orissa	Shope (Suraj Medical) at Ch: 435626 RHS Offset: 29m from CL	Yet to remove/dismantle
268.	Orissa	Govt High School Chamakandi at Ch: 435630 LHS Offset: 23.5m from CL	Yet to remove/dismantle
269.	Orissa	shope (Kirana) at Ch: 435630 RHS Offset: 26.2m from CL	Yet to remove/dismantle
270.	Orissa	shope (Kirana) at Ch: 435640 RHS Offset: 28.3m from CL	Yet to remove/dismantle
271.	Orissa	Rice mill at Ch: 435670 RHS Offset: 27m from CL	Yet to remove/dismantle
272.	Orissa	Govt High School Chamakandi at Ch: 435680 LHS Offset: 22.5m from CL	Yet to remove/dismantle
273.	Orissa	House at Ch: 435725 RHS Offset: 24.2m from CL	Yet to remove/dismantle
274.	Orissa	House at Ch: 435730 RHS Offset: 25m from CL	Yet to remove/dismantle
275.	Orissa	House at Ch: 435733 RHS Offset: 25m from CL	Yet to remove/dismantle
276.	Orissa	House at Ch: 435765 LHS Offset: 25m from CL	Yet to remove/dismantle
277.	Orissa	House at Ch: 435790 LHS Offset: 26.8m from CL	Yet to remove/dismantle
278.	Orissa	House & B/W at Ch: 436190 RHS Offset: 27.5m from CL	Yet to remove/dismantle
279.	Orissa	Old building at Ch: 438050 RHS Offset: 28.8m from CL	Yet to remove/dismantle
280.	Orissa	B/W Tata Steel Plant at Ch: 438262 LHS Offset: 26m from CL	Yet to remove/dismantle
281.	Orissa	House at Ch: 438578 LHS Offset: 22.4m from CL	Yet to remove/dismantle
282.	Orissa	Boundry wall only at Ch: 438620 RHS Offset: 25m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
283.	Orissa	Boundry wall only at Ch: 438650 RHS Offset: 19.4m from CL	Yet to remove/dismantle
284.	Orissa	Boundry wall only at Ch: 438663 RHS Offset: 24.8m from CL	Yet to remove/dismantle
285.	Orissa	Pump House at Ch: 438725 LHS Offset: 23m from CL	Yet to remove/dismantle
286.	Orissa	Shope at Ch: 438740 RHS Offset: 27.6m from CL	Yet to remove/dismantle
287.	Orissa	House at Ch: 438780 LHS Offset: 26.1m from CL	Yet to remove/dismantle
288.	Orissa	Shope & House at Ch: 438845 LHS Offset: 23.2m from CL	Yet to remove/dismantle
289.	Orissa	SKS Concrete Block Factory at Ch: 440495 RHS Offset: 29.1m from CL	Yet to remove/dismantle
290.	Orissa	Foudation at Ch: 440705 LHS Offset: 22.1m from CL	Yet to remove/dismantle
291.	Orissa	Godown near Reliance pump at Ch: 440850 RHS Offset: 23m from CL	Yet to remove/dismantle
292.	Orissa	House at Ch: 441170 LHS Offset: 27.4m from CL	Yet to remove/dismantle
293.	Orissa	House at Ch: 441190 LHS Offset: 27.4m from CL	Yet to remove/dismantle
294.	Orissa	Reghunath pur UP School at Ch: 441195 RHS Offset: 29.5m from CL	Yet to remove/dismantle
295.	Orissa	House at Ch: 441200 LHS Offset: 25.2m from CL	Yet to remove/dismantle
296.	Orissa	House at Ch: 441205 LHS Offset: 25.8m from CL	Yet to remove/dismantle
297.	Orissa	House at Ch: 441210 LHS Offset: 27.4m from CL	Yet to remove/dismantle
298.	Orissa	House at Ch: 441220 LHS Offset: 25m from CL	Yet to remove/dismantle
299.	Orissa	House at Ch: 441230 LHS Offset: 26.2m from CL	Yet to remove/dismantle
300.	Orissa	House at Ch: 441240 LHS Offset: 27m from CL	Yet to remove/dismantle
301.	Orissa	House at Ch: 441250 LHS Offset: 28.3m from CL	Yet to remove/dismantle
302.	Orissa	House & B/W at Ch: 441250 RHS Offset: 22.7m from CL	Yet to remove/dismantle
303.	Orissa	House at Ch: 441255 LHS Offset: 28.3m from CL	Yet to remove/dismantle
304.	Orissa	Temple at Ch: 441265 RHS Offset: 24.9m from CL	Yet to remove/dismantle
305.	Orissa	House & B/W at Ch: 441305 RHS Offset: 28.4m	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		from CL	
306.	Orissa	House & B/W at Ch: 441326 RHS Offset: 27.5m from CL	Yet to remove/dismantle
307.	Orissa	District Forest Office B/W at Ch: 441445 LHS Offset: 25.8m from CL	Yet to remove/dismantle
308.	Orissa	Shope & House at Ch: 441656 LHS Offset: 27m from CL	Yet to remove/dismantle
309.	Orissa	Building at Ch: 441695 RHS Offset: 29m from CL	Yet to remove/dismantle
310.	Orissa	House at Ch: 441700 LHS Offset: 27.5m from CL	Yet to remove/dismantle
311.	Orissa	House at Ch: 442000 LHS Offset: 27.8m from CL	Yet to remove/dismantle
312.	Orissa	Shope (Surya General store) at Ch: 442060 RHS Offset: 28.9m from CL	Yet to remove/dismantle
313.	Orissa	Shope (Surya General store) at Ch: 442065 RHS Offset: 28.9m from CL	Yet to remove/dismantle
314.	Orissa	Marble Shope at Ch: 442147 LHS Offset: 29m from CL	Yet to remove/dismantle
315.	Orissa	Samrat Dhaba at Ch: 442190 LHS Offset: 22.2m from CL	Yet to remove/dismantle
316.	Orissa	Samrat Dhaba at Ch: 442210 LHS Offset: 22.2m from CL	Yet to remove/dismantle
317.	Orissa	Shopes at Ch: 442545 LHS Offset: 29.3m from CL	Yet to remove/dismantle
318.	Orissa	Shopes at Ch: 442551 LHS Offset: 26m from CL	Yet to remove/dismantle
319.	Orissa	Asian Paints Shopes at Ch: 442650 LHS Offset: 28.5m from CL	Yet to remove/dismantle
320.	Orissa	Church at Ch: 442735 LHS Offset: 27.5m from CL	Yet to remove/dismantle
321.	Orissa	Building at Ch: 443030 LHS Offset: 28m from CL	Yet to remove/dismantle
322.	Orissa	Bharath Benz Showroom B/W only at Ch: 443687 LHS Offset: 29.5m from CL	Yet to remove/dismantle
323.	Orissa	Building at Ch: 443839 LHS Offset: 23m from CL	Yet to remove/dismantle
324.	Orissa	Billu Dhaba Dhaba at Ch: 444940 LHS Offset: 29.5m from CL	Yet to remove/dismantle
325.	Orissa	Ganapathi Dhaba at Ch: 444945 RHS Offset: 29.7m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
326.	Orissa	Indane Petrol Pump B/W at Ch: 444970 RHS Offset: 28m from CL	Yet to remove/dismantle
327.	Orissa	Kalinga JCB shop at Ch: 445123 LHS Offset: 26.2m from CL	Yet to remove/dismantle
328.	Orissa	Boundry wall at Ch: 445150 LHS Offset: 28.1m from CL	Yet to remove/dismantle
329.	Orissa	Boundry wall at Ch: 445200 LHS Offset: 29m from CL	Yet to remove/dismantle
330.	Orissa	Temple at Ch: 445318 LHS Offset: 26.4m from CL	Yet to remove/dismantle
331.	Orissa	Boundry wall House at Ch: 445392 LHS Offset: 28.64m from CL	Yet to remove/dismantle
332.	Orissa	Boundry wall at Ch: 446900 LHS Offset: 29m from CL	Yet to remove/dismantle
333.	Orissa	Boundry wall-Cheverlot at Ch: 447051 LHS Offset: 23.2m from CL	Yet to remove/dismantle
334.	Orissa	Boundry wall Cheverlot at Ch: 447090 LHS Offset: 19.5m from CL	Yet to remove/dismantle
335.	Orissa	Rice mill Boundry Wall & Arobindho Bhavan B/W at Ch: 447765 LHS Offset: 24.5m from CL	Yet to remove/dismantle
336.	Orissa	Marble shope at Ch: 448411 LHS Offset: 28.25m from CL	Yet to remove/dismantle
337.	Orissa	Shopes at Ch: 448432 LHS Offset: 25.05m from CL	Yet to remove/dismantle
338.	Orissa	Open land at Ch: 448450 LHS Offset: 25m from CL	Yet to remove/dismantle
339.	Orissa	Shubha Marbles at Ch: 448536 LHS Offset: 26.95m from CL	Yet to remove/dismantle
340.	Orissa	Hp Gas Building at Ch: 448750 LHS Offset: 27m from CL	Yet to remove/dismantle
341.	Orissa	Hp Gas Building at Ch: 448800 LHS Offset: 27.4m from CL	Yet to remove/dismantle
342.	Orissa	Shopes at Ch: 449200 LHS Offset: 22.75m from CL	Yet to remove/dismantle
343.	Orissa	Bharat Gas GO Down at Ch: 450042 LHS Offset: 22.85m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
344.	Orissa	Southern Electricity Supply Compny at Ch: 450250 LHS Offset: 22.2m from CL	Yet to remove/dismantle
345.	Orissa	Open Land at Ch: 451870 LHS Offset: 24m from CL	Yet to remove/dismantle
346.	Orissa	Sapthashree Realtors Building at Ch: 451905 LHS Offset: 22.2m from CL	Yet to remove/dismantle
347.	Orissa	Pushpak hotel at Ch: 452780 LHS Offset: 27.18m from CL	Yet to remove/dismantle
348.	Orissa	Pushpak hotel at Ch: 452790 LHS Offset: 25.25m from CL	Yet to remove/dismantle
349.	Orissa	Rice mill at Ch: 452890 LHS Offset: 23m from CL	Yet to remove/dismantle
350.	Orissa	Rice mill at Ch: 452920 LHS Offset: 27.6m from CL	Yet to remove/dismantle
351.	Orissa	Shope at Ch: 452930 LHS Offset: 28.89m from CL	Yet to remove/dismantle
352.	Orissa	Shope & House at Ch: 453010 RHS Offset: 25m from CL	Yet to remove/dismantle
353.	Orissa	House at Ch: 453090 RHS Offset: 27.8m from CL	Yet to remove/dismantle
354.	Orissa	House at Ch: 453150 RHS Offset: 27.8m from CL	Yet to remove/dismantle
355.	Orissa	House at Ch: 453160 RHS Offset: 27.5m from CL	Yet to remove/dismantle
356.	Orissa	House at Ch: 453170 RHS Offset: 27.2m from CL	Yet to remove/dismantle
357.	Orissa	Shope at Ch: 453240 LHS Offset: 28m from CL	Yet to remove/dismantle
358.	Orissa	Shope at Ch: 453270 LHS Offset: 27.8m from CL	Yet to remove/dismantle
359.	Orissa	House at Ch: 453290 LHS Offset: 27.6m from CL	Yet to remove/dismantle
360.	Orissa	House at Ch: 453300 LHS Offset: 27.75m from CL	Yet to remove/dismantle
361.	Orissa	Building at Ch: 453310 LHS Offset: 27.7m from CL	Yet to remove/dismantle
362.	Orissa	Boundry wall at Ch: 453330 LHS Offset: 27.61m from CL	Yet to remove/dismantle
363.	Orissa	Sree jagannath Water Pump Station at Ch: 453740 RHS Offset: 29.35m from CL	Yet to remove/dismantle
364.	Orissa	New Bus stand Haldia Padar at Ch: 453820 RHS Offset: 28.4m from CL	Yet to remove/dismantle
365.	Orissa	SLR Granite Shope at Ch: 454455 RHS Offset:	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		22.5m from CL	
366.	Orissa	Rice Mill at Ch: 454750 RHS Offset: 28.4m from CL	Yet to remove/dismantle
367.	Orissa	House at Ch: 455350 LHS Offset: 27.61m from CL	Yet to remove/dismantle
368.	Orissa	House at Ch: 455435 RHS Offset: 23.8m from CL	Yet to remove/dismantle
369.	Orissa	House at Ch: 455454 RHS Offset: 27.2m from CL	Yet to remove/dismantle
370.	Orissa	House at Ch: 455495 RHS Offset: 26.5m from CL	Yet to remove/dismantle
371.	Orissa	Godown at Ch: 455555 RHS Offset: 27.7m from CL	Yet to remove/dismantle
372.	Orissa	Shope & House at Ch: 455680 RHS Offset: 25m from CL	Yet to remove/dismantle
373.	Orissa	Shope & House at Ch: 455720 RHS Offset: 30m from CL	Yet to remove/dismantle
374.	Orissa	Balaji Vidya Peeth Konisi at Ch: 455775 LHS Offset: 27.61m from CL	Yet to remove/dismantle
375.	Orissa	Shope at Ch: 455870 LHS Offset: 27.61m from CL	Yet to remove/dismantle
376.	Orissa	Shopes at Ch: 455890 LHS Offset: 27.61m from CL	Yet to remove/dismantle
377.	Orissa	Shopes at Ch: 455895 LHS Offset: 27.61m from CL	Yet to remove/dismantle
378.	Orissa	shope & House at Ch: 456140 RHS Offset: 28m from CL	Yet to remove/dismantle
379.	Orissa	shope & House at Ch: 456150 RHS Offset: 22.2m from CL	Yet to remove/dismantle
380.	Orissa	Bulu Dhaba at Ch: 456177 RHS Offset: 27m from CL	Yet to remove/dismantle
381.	Orissa	House at Ch: 456256 RHS Offset: 27.3m from CL	Yet to remove/dismantle
382.	Orissa	Shed at Ch: 456275 LHS Offset: 27.61m from CL	Yet to remove/dismantle
383.	Orissa	House at Ch: 456315 RHS Offset: 26.35m from CL	Yet to remove/dismantle
384.	Orissa	House at Ch: 456975 RHS Offset: 28m from CL	Yet to remove/dismantle
385.	Orissa	B/W at Ch: 457151 RHS Offset: 28.8m from CL	Yet to remove/dismantle
386.	Orissa	House at Ch: 458080 LHS Offset: 24.8m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
387.	Orissa	Vivekanandha school at Ch: 458190 RHS Offset: 27.6m from CL	Yet to remove/dismantle
388.	Orissa	vivekanandha school at Ch: 458210 RHS Offset: 27m from CL	Yet to remove/dismantle
389.	Orissa	House at Ch: 458210 RHS Offset: 27m from CL	Yet to remove/dismantle
390.	Orissa	House at Ch: 458220 RHS Offset: 27m from CL	Yet to remove/dismantle
391.	Orissa	House at Ch: 458240 LHS Offset: 25.2m from CL	Yet to remove/dismantle
392.	Orissa	House at Ch: 458260 LHS Offset: 23.4m from CL	Yet to remove/dismantle
393.	Orissa	House at Ch: 458280 LHS Offset: 26m from CL	Yet to remove/dismantle
394.	Orissa	Workshope Welding at Ch: 458330 RHS Offset: 23.6m from CL	Yet to remove/dismantle
395.	Orissa	Shope at Ch: 458440 LHS Offset: 27.4m from CL	Yet to remove/dismantle
396.	Orissa	Shope at Ch: 458470 LHS Offset: 28.89m from CL	Yet to remove/dismantle
397.	Orissa	Shopping centre at Ch: 458720 RHS Offset: 27m from CL	Yet to remove/dismantle
398.	Orissa	Shope at Ch: 458813 LHS Offset: 28.89m from CL	Yet to remove/dismantle
399.	Orissa	Boundry wall at Ch: 458960 LHS Offset: 28.89m from CL	Yet to remove/dismantle
400.	Orissa	Asraman B/W at Ch: 459450 LHS Offset: 28.89m from CL	Yet to remove/dismantle
401.	Orissa	TEMPLE at Ch: 459740 RHS Offset: 21.4m from CL	Yet to remove/dismantle
402.	Orissa	TEMPLE at Ch: 459750 RHS Offset: 23m from CL	Yet to remove/dismantle
403.	Orissa	House at Ch: 459790 RHS Offset: 26.05m from CL	Yet to remove/dismantle
404.	Orissa	House at Ch: 459800 RHS Offset: 24.9m from CL	Yet to remove/dismantle
405.	Orissa	House at Ch: 459810 RHS Offset: 26.04m from CL	Yet to remove/dismantle
406.	Orissa	House at Ch: 459820 RHS Offset: 22.2m from CL	Yet to remove/dismantle
407.	Orissa	House at Ch: 459830 RHS Offset: 26.9m from CL	Yet to remove/dismantle
408.	Orissa	House at Ch: 459835 RHS Offset: 26.9m from CL	Yet to remove/dismantle
409.	Orissa	Old Building at Ch: 459920 LHS Offset: 21.5m from CL	Yet to remove/dismantle
410.	Orissa	House at Ch: 459945 LHS Offset: 29.66m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
411.	Orissa	House at Ch: 459960 LHS Offset: 26.04m from CL	Yet to remove/dismantle
412.	Orissa	House at Ch: 459980 LHS Offset: 27.5m from CL	Yet to remove/dismantle
413.	Orissa	House at Ch: 460000 LHS Offset: 27.5m from CL	Yet to remove/dismantle
414.	Orissa	Old Building at Ch: 460020 LHS Offset: 22.68m from CL	Yet to remove/dismantle
415.	Orissa	House at Ch: 460480 RHS Offset: 28.22m from CL	Yet to remove/dismantle
416.	Orissa	House at Ch: 460495 LHS Offset: 24.55m from CL	Yet to remove/dismantle
417.	Orissa	Shopes at Ch: 460500 RHS Offset: 29.35m from CL	Yet to remove/dismantle
418.	Orissa	House at Ch: 460520 RHS Offset: 25.47m from CL	Yet to remove/dismantle
419.	Orissa	Building at Ch: 460530 RHS Offset: 25.4m from CL	Yet to remove/dismantle
420.	Orissa	Shopes at Ch: 460550 RHS Offset: 28.267m from CL	Yet to remove/dismantle
421.	Orissa	House & shopes at Ch: 460640 RHS Offset: 27.58m from CL	Yet to remove/dismantle
422.	Orissa	House & shopes at Ch: 460660 RHS Offset: 28.8m from CL	Yet to remove/dismantle
423.	Orissa	House & shopes at Ch: 460680 RHS Offset: 26.15m from CL	Yet to remove/dismantle
424.	Orissa	House & shopes at Ch: 460690 RHS Offset: 29.65m from CL	Yet to remove/dismantle
425.	Orissa	House & shopes at Ch: 460710 RHS Offset: 27.69m from CL	Yet to remove/dismantle
426.	Orissa	House & shopes at Ch: 460720 RHS Offset: 28.4m from CL	Yet to remove/dismantle
427.	Orissa	Shopes at Ch: 460730 LHS Offset: 28.6m from CL	Yet to remove/dismantle
428.	Orissa	House & shopes at Ch: 460730 RHS Offset: 25.57m from CL	Yet to remove/dismantle
429.	Orissa	House & shopes at Ch: 460740 RHS Offset: 25m from CL	Yet to remove/dismantle
430.	Orissa	House & shopes at Ch: 460745 RHS Offset: 27.2m from CL	Yet to remove/dismantle
431.	Orissa	Shopes at Ch: 460750 LHS Offset: 29.4m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
432.	Orissa	House & shope at Ch: 460750 RHS Offset: 27.16m from CL	Yet to remove/dismantle
433.	Orissa	House & shope at Ch: 460760 RHS Offset: 27.56m from CL	Yet to remove/dismantle
434.	Orissa	Shopes at Ch: 460790 LHS Offset: 23m from CL	Yet to remove/dismantle
435.	Orissa	Shopes at Ch: 460820 LHS Offset: 19.33m from CL	Yet to remove/dismantle
436.	Orissa	House at Ch: 461080 LHS Offset: 20.1m from CL	Yet to remove/dismantle
437.	Orissa	House at Ch: 461085 RHS Offset: 26.2m from CL	Yet to remove/dismantle
438.	Orissa	House at Ch: 461120 LHS Offset: 28.9m from CL	Yet to remove/dismantle
439.	Orissa	House at Ch: 461300 RHS Offset: 28.7m from CL	Yet to remove/dismantle
440.	Orissa	House at Ch: 461310 LHS Offset: 28.15m from CL	Yet to remove/dismantle
441.	Orissa	House at Ch: 461350 LHS Offset: 29.15m from CL	Yet to remove/dismantle
442.	Orissa	House at Ch: 461400 RHS Offset: 29.4m from CL	Yet to remove/dismantle
443.	Orissa	Shopes at Ch: 461420 RHS Offset: 26.3m from CL	Yet to remove/dismantle
444.	Orissa	House at Ch: 461430 LHS Offset: 29.6m from CL	Yet to remove/dismantle
445.	Orissa	Shopes at Ch: 461430 RHS Offset: 27.4m from CL	Yet to remove/dismantle
446.	Orissa	Shopes at Ch: 461440 RHS Offset: 27.4m from CL	Yet to remove/dismantle
447.	Orissa	Shopes at Ch: 461530 RHS Offset: 29.64m from CL	Yet to remove/dismantle
448.	Orissa	House at Ch: 461550 LHS Offset: 28.6m from CL	Yet to remove/dismantle
449.	Orissa	House at Ch: 461560 LHS Offset: 26.7m from CL	Yet to remove/dismantle
450.	Orissa	Shopes at Ch: 461560 RHS Offset: 29.4m from CL	Yet to remove/dismantle
451.	Orissa	House at Ch: 461570 LHS Offset: 24.47m from CL	Yet to remove/dismantle
452.	Orissa	Restaurant at Ch: 461580 RHS Offset: 26.7m from CL	Yet to remove/dismantle
453.	Orissa	House at Ch: 461610 LHS Offset: 28m from CL	Yet to remove/dismantle
454.	Orissa	Work Shope at Ch: 461620 RHS Offset: 29.36m from CL	Yet to remove/dismantle
455.	Orissa	Bustand at Ch: 46160 LHS Offset: 17.65m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
456.	Orissa	Temple at Ch: 464640 RHS Offset: 29m from CL	Yet to remove/dismantle
457.	Orissa	old shope at Ch: 464978 RHS Offset: 26.2m from CL	Yet to remove/dismantle
458.	Orissa	Boundry wall at Ch: 465430 RHS Offset: 29.25m from CL	Yet to remove/dismantle
459.	Orissa	Shope at Ch: 465500 LHS Offset: 20m from CL	Yet to remove/dismantle
460.	Orissa	Temple at Ch: 465957 RHS Offset: 26.8m from CL	Yet to remove/dismantle
461.	Orissa	Shope at Ch: 466500 LHS Offset: 29.3m from CL	Yet to remove/dismantle
462.	Orissa	House & Shope at Ch: 466620 LHS Offset: 27m from CL	Yet to remove/dismantle
463.	Orissa	House at Ch: 466743 RHS Offset: 26.8m from CL	Yet to remove/dismantle
464.	Orissa	House at Ch: 466747 RHS Offset: 26.8m from CL	Yet to remove/dismantle
465.	Orissa	House at Ch: 466808 RHS Offset: 28.8m from CL	Yet to remove/dismantle
466.	Orissa	House & Shope at Ch: 467090 LHS Offset: 24m from CL	Yet to remove/dismantle
467.	Orissa	House at Ch: 467120 LHS Offset: 24m from CL	Yet to remove/dismantle
468.	Orissa	Shope at Ch: 467220 LHS Offset: 21.4m from CL	Yet to remove/dismantle
469.	Orissa	Health Centre. Girisola at Ch: 467290 LHS Offset: 25.6m from CL	Yet to remove/dismantle
470.	Orissa	Health Centre. Girisola at Ch: 467340 LHS Offset: 29.5m from CL	Yet to remove/dismantle
471.	Orissa	Weigh Bridge at Ch: 467370 RHS Offset: 29.08m from CL	Yet to remove/dismantle
472.	Orissa	Weigh Bridge at Ch: 467380 RHS Offset: 15.7m from CL	Yet to remove/dismantle
473.	Orissa	House & Shope at Ch: 467400 LHS Offset: 23.7m from CL	Yet to remove/dismantle
474.	Orissa	House & Shope at Ch: 467410 LHS Offset: 20.3m from CL	Yet to remove/dismantle
475.	Orissa	House & Shope at Ch: 467420 LHS Offset: 20.8m from CL	Yet to remove/dismantle
476.	Orissa	House & Shope at Ch: 467430 LHS Offset: 19.7m from CL	Yet to remove/dismantle

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
477.	Orissa	House & Shope at Ch: 467450 LHS Offset: 20.8m from CL	Yet to remove/dismantle
478.	Orissa	House at Ch: 467460 LHS Offset: 18.9m from CL	Yet to remove/dismantle
479.	Orissa	House at Ch: 467470 LHS Offset: 20.4m from CL	Yet to remove/dismantle
480.	Orissa	House at Ch: 467470 RHS Offset: 23.8m from CL	Yet to remove/dismantle
481.	Orissa	House at Ch: 467480 LHS Offset: 21m from CL	Yet to remove/dismantle
482.	Orissa	House at Ch: 467480 RHS Offset: 27.1m from CL	Yet to remove/dismantle
483.	Orissa	House at Ch: 467510 RHS Offset: 29.19m from CL	Yet to remove/dismantle
484.	Orissa	House at Ch: 467530 RHS Offset: 27.74m from CL	Yet to remove/dismantle
485.	Orissa	House at Ch: 467540 RHS Offset: 28.8m from CL	Yet to remove/dismantle
486.	Orissa	House at Ch: 467550 RHS Offset: 28.76m from CL	Yet to remove/dismantle
487.	Orissa	House at Ch: 467560 RHS Offset: 25.42m from CL	Yet to remove/dismantle
488.	Orissa	House at Ch: 467570 RHS Offset: 28.6m from CL	Yet to remove/dismantle
489.	Orissa	House at Ch: 467630 RHS Offset: 26.5m from CL	Yet to remove/dismantle
490.	Orissa	House at Ch: 467760 RHS Offset: 24.3m from CL	Yet to remove/dismantle
491.	Orissa	Temple at Ch: 467790 RHS Offset: 27.15m from CL	Yet to remove/dismantle
492.	Orissa	House at Ch: 467840 RHS Offset: 26.62m from CL	Yet to remove/dismantle
493.	Orissa	House at Ch: 467890 RHS Offset: 28.32m from CL	Yet to remove/dismantle
494.	Orissa	House at Ch: 467910 RHS Offset: 25.9m from CL	Yet to remove/dismantle
495.	Orissa	House at Ch: 467920 RHS Offset: 24.8m from CL	Yet to remove/dismantle
496.	Orissa	House at Ch: 467940 RHS Offset: 27.6m from CL	Yet to remove/dismantle
497.	Orissa	Old Building at Ch: 468700 RHS Offset: 20m from CL	Yet to remove/dismantle
498.	Orissa	Gave Yard (Smashan) at Ch: 469365 LHS Offset: 25.25m from CL	Yet to remove/dismantle
499.	Orissa	Shope at Ch: 469370 RHS Offset: 16.7m from CL	Yet to remove/dismantle
500.	Orissa	Temple at Ch: 479272 LHS Offset: 20m from CL	Yet to remove/dismantle
501.	Orissa	Bustand at Ch: 479690 LHS Offset: 27m from CL	Yet to remove/dismantle
502.	Orissa	School at Ch: 480430 LHS Offset: 16.7m from CL	Yet to remove/dismantle

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Encroachment Detail of National Highways under jurisdiction of NHAI - PIU - Vijayawada

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	ANDHRA PRADESH	From Km.66+300 to Km.66+350 and Km. 47+080 to Km.47+120 identified in the Stretch from Chandragudani to AP/TN Border of NH-221 (New NH-30)	Sai Temple , Tiruvuru, Anhaneya swamy Temple, A.Konduru
2		From Km.5.134 to Km.5.174 and Km. 8.400 to Km.8.420 and Km.9.930 to Km.9.980 and Km.14.500 to Km.16.000 stretch identified in the stretch of Vijayawada - Machilipatnam section of NH-9 (New NH-65).	Building, walls, Shop and temple Boundary Wall. Instructions were issued to Contractor under Article 8 for maintenance of ROW as encroachment free which is under process.

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REGIONAL OFFICE- GUWAHATI

PIU-BONGAIGAON

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ANNEXURE-1A

Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment	Remarks
1	Assam	Chainage: 982.497 (LHS) N.H. NO. - 31	Permanent Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration
2	Assam	Chainage: 982.483 (LHS) N.H. NO. - 31	Temporary Structure	
3	Assam	Chainage: 982.490 (LHS) N.H. NO. - 31	Temporary Structure	
4	Assam	Chainage: 982.478 (LHS) N.H. NO. - 31	Temporary Structure	
5	Assam	Chainage: 982.490 (LHS) N.H. NO. - 31	Temporary Structure	

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6	Assam	Chainage: 982.472 (LHS) N.H. NO. - 31	Permanent Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration
7	Assam	Chainage: 982.462 (LHS) N.H. NO. - 31	Temporary Structure	
8	Assam	Chainage: 982.450 (LHS) N.H. NO. - 31	Temporary Structure	
9	Assam	Chainage: 982.430 (LHS) N.H. NO. - 31	Temporary Structure	
10	Assam	Chainage: 982.420 (RHS) N.H. NO. - 31	Temporary Structure	
11	Assam	Chainage: 982.420 (RHS) N.H. NO. - 31	Temporary Structure	
12	Assam	Chainage: 982.410 (LHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with
13	Assam	Chainage: 982.400 (LHS)	Temporary Structure	

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		N.H. NO. - 31		necessary assistance from District Administration
14	Assam	Chainage: 982.300 (RHS) N.H. NO. - 31	Temporary Structure	
15	Assam	Chainage: 982.250 (RHS) N.H. NO. - 31	Temporary Structure	
16	Assam	Chainage: 982.210 N.H. NO. - 31	Temporary Structure	
17	Assam	Chainage: 982.200 (RHS) N.H. NO. - 31	Temporary Structure	
18	Assam	Chainage: 982.000 (RHS) N.H. NO. - 31	Temporary Structure & Permanent Structure	
19	Assam	Chainage: 981.990 (RHS) N.H. NO. - 31	Temporary Structure	
20	Assam	Chainage: 981.980 (RHS) N.H. NO. - 31	Temporary Structure	
21	Assam	Chainage: 981.970 (RHS)	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration

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		N.H. NO. - 31		
22	Assam	Chainage: 981.980 (RHS) N.H. NO. - 31	Temporary Structure	
23	Assam	Chainage: 981.950 (RHS) N.H. NO. - 31	Temporary Structure	
24	Assam	Chainage: 981.940 (RHS) N.H. NO. - 31	Temporary Structure	
25	Assam	Chainage: 981.750 (RHS) N.H. NO. - 31	Temporary Structure & Permanent Structure	
26	Assam	Chainage: 981.620 (RHS) N.H. NO. - 31	Temporary Structure & Permanent Structure	
27	Assam	Chainage: 981.050 (RHS) N.H. NO. - 31	Temporary Structure	
28	Assam	Chainage: 981.500 (RHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration
29	Assam	Chainage: 981.400 (RHS)	Temporary Structure	

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		N.H. NO. - 31		
30	Assam	Chainage: 981.380 (RHS) N.H. NO. - 31	Temporary Structure	
31	Assam	Chainage: 981.358 (RHS) N.H. NO. - 31	Temporary Structure	
32	Assam	Chainage: 981.330 (RHS) N.H. NO. - 31	Temporary Structure	
33	Assam	Chainage: 981.300 (RHS) N.H. NO. - 31	Temporary Structure	
34	Assam	Chainage: 981.270 (RHS) N.H. NO. - 31	Temporary Structure	
35	Assam	Chainage: 981.250 (RHS) N.H. NO. - 31	Temporary Structure	
36	Assam	Chainage: 981.200 (RHS) N.H. NO. - 31	Temporary structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration

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37	Assam	Chainage: 981.180 (RHS) N.H. NO. - 31	Temporary Structure	745 Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District
38	Assam	Chainage: 981.130 (RHS) N.H. NO. - 31	Temporary Structure	
39	Assam	Chainage: 981.080 (RHS) N.H. NO. - 31	Temporary Structure	
40	Assam	Chainage: 981.050 (RHS) N.H. NO. - 31	Temporary Structure	
41	Assam	Chainage: 980.950 (RHS) N.H. NO. - 31	Temporary Structure	
42	Assam	Chainage: 980.970 (RHS) N.H. NO. - 31	Temporary Structure	
43	Assam	Chainage: 980.940 (RHS) N.H. NO. - 31	Temporary Structure	
44	Assam	Chainage: 980.930 (RHS) N.H. NO. - 31	Temporary Structure	

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				Administration
45	Assam	Chainage: 980.910 (RHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with
46	Assam	Chainage: 981.900 (RHS) N.H. NO. - 31	Temporary Structure	
47	Assam	Chainage: 980.890 (RHS) N.H. NO. - 31	Temporary Structure	
48	Assam	Chainage: 981.910 (LHS) N.H. NO. - 31	Temporary Structure	
49	Assam	Chainage: 980.500 (RHS) N.H. NO. - 31	Temporary Structure	
50	Assam	Chainage: 979.700 (RHS) N.H. NO. - 31	Permanent Structure	
51	Assam	Chainage: 978.800 (RHS) N.H. NO. - 31	Temporary Structure	

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52	Assam	Chainage: 978.500 (RHS) N.H. NO. - 31	Temporary Structure	necessary assistance from District Administration
53	Assam	Chainage: 978.500 (RHS) N.H. NO. - 31	Temporary Structure & Permanent Structure	
54	Assam	Chainage: 978.480 (RHS) N.H. NO. - 31	Temporary Structure	
55	Assam	Chainage: 978.470 (RHS) N.H. NO. - 31	Temporary Structure	
56	Assam	Chainage: 978.410 (RHS) N.H. NO. - 31	Temporary Structure	
57	Assam	Chainage: 978.000 (RHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District
58	Assam	Chainage: 977.900 (RHS) N.H. NO. - 31	Temporary Structure	
59	Assam	Chainage: 977.700 (RHS) N.H. NO. - 31	Temporary Structure	

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				Administration
60	Assam	Chainage: 977.650 (RHS) N.H. NO. - 31	Temporary Structure	
61	Assam	Chainage: 977.410 (RHS) N.H. NO. - 31	Temporary Structure	
62	Assam	Chainage: 977.440 (RHS) N.H. NO. - 31	Permanent Structure & Temporary Structure	
63	Assam	Chainage: 977.000 (RHS) N.H. NO. - 31	Temporary Structure	
64	Assam	Chainage: 976.990 (RHS) N.H. NO. - 31	Temporary Structure	
65	Assam	Chainage: 976.950 (RHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration
66	Assam	Chainage: 976.750 (RHS) N.H. NO. - 31	Temporary Structure	

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67	Assam	Chainage: 976.500 (RHS) N.H. NO. - 31	Temporary Structure	749 Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process T.C. u
68	Assam	Chainage: 976.500 (LHS) N.H. NO. - 31	Temporary Structure	
69	Assam	Chainage: 976.500 (LHS) N.H. NO. - 31	Temporary Structure	
70	Assam	Chainage: 976.500 (LHS) N.H. NO. - 31	Temporary Structure	
71	Assam	Chainage: 976.500 (LHS) N.H. NO. - 31	Temporary Structure	
72	Assam	Chainage: 975.000 (RHS) N.H. NO. - 31	Temporary Structure	
73	Assam	Chainage: 975.000 (RHS) N.H. NO. - 31	Temporary Structure	
74	Assam	Chainage: 974.470 (RHS) N.H. NO. - 31	Temporary Structure	

				of doing an eviction drive with necessary assistance from District Administration
75	Assam	Chainage: 963.600 (LHS) N.H. NO. - 31	Temporary Structure	
76	Assam	Chainage: 963.900 (LHS) N.H. NO. - 31	Temporary Structure	
77	Assam	Chainage: 965.000 (LHS) N.H. NO. - 31	Temporary Structure	
78	Assam	Chainage: 965.200 (LHS) N.H. NO. - 31	Temporary Structure	
79	Assam	Chainage: 966.000 (LHS) N.H. NO. - 31	Temporary Structure	
80	Assam	Chainage: 967.900 (LHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District
81	Assam	Chainage: 968.500 (LHS) N.H. NO. - 31	Temporary Structure	

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82	Assam	Chainage: 968.500 (LHS) N.H. NO. - 31	Temporary Structure	Administration
83	Assam	Chainage: 962.900 (RHS) N.H. NO. - 31	Temporary Structure	
84	Assam	Chainage: 962.900 (RHS) N.H. NO. - 31	Temporary Structure	
85	Assam	Chainage: 962.900 (RHS) N.H. NO. - 31	Temporary Structure	
86	Assam	Chainage: 962.100 (RHS) N.H. NO. - 31	Temporary Structure	
87	Assam	Chainage: 969.500 (LHS) N.H. NO. - 31	Temporary Structure	
88	Assam	Chainage: 969.510 (LHS) N.H. NO. - 31	Temporary Structure	
89	Assam	Chainage: 969.540 (LHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW

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				within 7 days; this office is in process of doing an eviction drive with necessary assistance from District Administration
90	Assam	Chainage: 969.600 (LHS) N.H. NO. - 31	Temporary Structure	
91	Assam	Chainage: 969.850 (LHS) N.H. NO. - 31	Temporary Structure	
92	Assam	Chainage: 969.900 (LHS) N.H. NO. - 31	Temporary Structure	
93	Assam	Chainage: 969.300 (LHS) N.H. NO. - 31	Temporary Structure	
94	Assam	Chainage: 969.300 (LHS) N.H. NO. - 31	Temporary Structure	
95	Assam	Chainage: 969.280 (LHS) N.H. NO. - 31	Permanent Structure	
96	Assam	Chainage: 969.500 (RHS) N.H. NO. - 31	Temporary Structure	Notice was served to the encroachers on dated 12.06.2019 for removal of their property from the NHAI ROW within 7 days; this office is in process of doing an eviction drive with necessary assistance from District

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97	Assam	Chainage: 969.500 (RHS) N.H. NO. - 31	Temporary Structure	Administration
98	Assam	Chainage: 969.490 (RHS) N.H. NO. - 31	Temporary Structure	
99	Assam	Chainage: 969.490 (RHS) N.H. NO. - 31	Temporary Structure	
100	Assam	Chainage: 969.490 (RHS) N.H. NO. - 31	Temporary Structure	
101	Assam	Chainage: 969.490 (RHS) N.H. NO. - 31	Temporary Structure	
102	Assam	Chainage: 969.490 (RHS) N.H. NO. - 31	Temporary Structure	
103	Assam	Chainage: 963.000 (LHS) N.H. NO. - 31	Temporary Structure	
104	Assam	Chainage: 963.000 (LHS) N.H. NO. - 31	Temporary Structure	

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105	Assam	Chainage: 963.000 (LHS) N.H. NO. - 31	Temporary Structure	
106	Assam	Chainage: 963.000 (LHS) N.H. NO. - 31	Temporary Structure	
107	Assam	Chainage: 963.000 (LHS) N.H. NO. - 31	Temporary Structure	
108	Assam	Chainage: 963.000 (LHS) N.H. NO. - 31	Temporary Structure	

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment	Remarks
1	Assam	Nil	Eviction is being carried out with Administrative support of the Sate Govt. as and when encroachment is noticed.	Nil

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PIU-NAGAON

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment	Remarks
1	Assam	Jagiroad Level Crossing on NH-37	Encroachment were removed with the help of District Administration Morigaon	Nil
2	Assam	Nilbagan on NH-54	Encroachment were removed with the help of District Administration Hojai	Nil

PIU-HAFLONG

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment	Remarks
1	ASSAM	NIL	NIL	NIL

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment	Remarks
1	MEGHALAYA	NIL	NIL	NIL

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Encroachment Detail of National Highways under jurisdiction PIU-Raipur of NHAI

AHDL CH. (Km.322.400 to Km 405.000)

757

S.NO.	State	Detail of NH Stretch where encroachment has occurred		Status of Encroachment
1	Chhattisgarh	322.700	RHS	Encroachment Present
2		322.600	RHS	Encroachment Present
3		322.500	RHS	Encroachment Present
4		323.700	LHS	Encroachment Present
5		324.200	RHS	Encroachment Present
6		325.600	RHS	Encroachment Present
7		325.700	RHS	Encroachment Present
8		324.700	RHS	Encroachment Present
9		325.600	LHS	Encroachment Present
10		329.800	RHS	Encroachment Present
11		329.750	LHS	Encroachment Present
12		328.800	RHS	Encroachment Present
13		330.800	RHS	Encroachment Present
14		333.900	RHS	Encroachment Present
15		334.970	LHS	Encroachment Present

16		335.000	RHS	Encroachment Present
17		335.000	RHS	Encroachment Present
18		335.050	RHS	Encroachment Present
19		334.300	LHS	Encroachment Present
20		335.500	RHS	Encroachment Present
21		336.700	LHS	Encroachment Present
22		338.000	LHS	Encroachment Present
23		338.200	LHS	Encroachment Present
24		339.960	RHS	Encroachment Present
25		346.300	RHS	Encroachment Present
26		343.250	RHS	Encroachment Present
27		343.300	RHS	Encroachment Present
28		344.100	RHS	Encroachment Present
29		344.200	RHS	Encroachment Present
30		344.000	RHS	Encroachment Present
31		351.900	RHS	Encroachment Present
32		348.800	RHS	Encroachment Present
33		356.600	RHS	Encroachment Present
34		363.900	RHS	Encroachment Present

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35		389.750	RHS	Encroachment Present
36	Chhattisgarh	392.400	RHS	Encroachment Present
37		400.050	RHS	Encroachment Present
38		400.050	RHS	Encroachment Present
39		382.200	RHS	Encroachment Present
40		381.000	RHS	Encroachment Present
41		385.000	RHS	Encroachment Present
42		327.700	LHS	Encroachment Present
43		381.000	LHS	Encroachment Present

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Encroachment Detail of National Highways under jurisdiction of NHAI

REL CH. (Km. 238.535 to Km.283.000)

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1.	Chhattisgarh	241+500 (LHS)	Anganvadi Centre (Govt.) - boundary wall
		252+300 (LHS)	PWD Godown Boundary Wall
		253+200 (LHS)	Singh Dhaba - Tin shed
		254+900 - 259+000 (both side)	FCI Godown (Boundary wall) HPCL Boundary Wall + Oil tankers parking Unauthorised shops & parking at Mandir Hasaud Junction Monnet Ispat boundary Wall
		280+000 (LHS)	Unauthorised parking

Note: - We require administrative support to remove the encroachments. Various letters have been written to NHAI/IC in this regard.

Nil report
For DURG BYPASS NO ENCROACHMENT CH (Km.308.600 to-Km.323.600)

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Encroachment Detail of National Highways under jurisdiction of PIU-Bilaspur NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
NIL			

Encroachment Detail of National Highways under jurisdiction of PIU-Dhamtari NHAI from 88.000 to Ch. 238.400 (NH-6)

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Chhattisgarh	From 88.000 to-Ch. 238.400 (NH-6)	60% of encroachments were removed. Balance 40% removal is in progress

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Encroachment Detail of National Highways under jurisdiction of NHAI

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Delhi	Improvement of T junction near Dhaura Kuan metro station including widening of National Highway from Dhaura Kuan to end of junction on NH-8 and improvement of T junction near Defence Area including widening of National Highways up to Defence Area on NH-8 and R&R Hospital Link Underpass in the state of Delhi.	No Encroachment

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Delhi	Improvement of T junction near Dhaula Kuan metro station including widening of National Highway from Dhaula Kuan to end of junction on NH-8 and improvement of T junction near Defence Area including widening of National Highways up to Defence Area on NH-8 and R&R Hospital Link Underpass in the state of Delhi.	No Encroachment

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Delhi RTR to Rajokri	Nil	Nil
2	Haryana Sirhol to Kherki dhoula	Nil	Nil

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
<u>PIU-Rajkot</u>			
1	Gujarat	Gondal-Jetpur-Rajkot NH-27 Stretch Km. 117/600 to 185/000	44 Nos. Encroachments removed by concessionaire during February-2019 73 Notices Issued by concessionaire during May-2019 (list attached as Annexure-II)
2	Gujarat	Bamanbor - Garamore section from km. 182.600 to 254.000	506 no encroachments given by Concessionaire (list enclosed)
3	Gujarat	Porbandar - Bhiladi - Jetpur section from Km. 0.000 to 117.600	165 no encroachments given by Concessionaire (list enclosed)
<u>PIU - Bhavnagar</u>			
4	Gujarat	Projects are under construction stage & removal of encroachments (if any) are undergoing as per NHAI- LA Policy circular.	
<u>PIU - Gandhidham</u>			
5	Gujarat	11 temporary encroachment are existing on the KandlaMundra Project Highway and median closing about 95 nos. and police support was given to Concessionaire. This	To be Removed

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		is still pending.		
6	Gujarat	307.755	In Landscaping area	All the Encroachment are Existing till date on project highway.
		308.920	LHS Side	
		309.900	LHS, Shoulder Side	
		315.400	LHS, Shoulder Side	
		322.250	LHS, S / R	
		329.600	LHS, S/R.	
		341.740	VUP Island area	
		341.850	LHS	
		341.900	LHS, S / R	
		342.650	LHS, S / R	
		343.630	LHS, S / R	
		344.080	LHS, S / R	
		346.550	LHS	
		346.600	LHS	
		346.700	LHS MCW	
		346.750	LHS MCW	
		348.250	LHS, S/R	
		348.300	LHS, S/R	
		351.070	LHS, S/R	
		351.300	LHS, S / R	
		351.500	LHS, S/R	
		352.950	LHS, S / R	
		353.300	LHS, S / R	
		353.550	LHS, S / R	
		354.650	LHS, S / R	
		355.120	LHS, S / R	

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		355.270	LHS, S / R
		355.350	LHS, S / R
		355.420	LHS, S / R
		356.420	LHS, S/R
		356.550	LHS, S / R
		357.650	LHS, S/R
		360.800	LHS, S / R
		310.180	RHS, S/R
		321.810	RHS, S/R
		324.035	Under flyover area
		325.568	Under flyover area
		326.100	RHS, S/R
		331.255	Under flyover area
		338.680	RHS, S/R
		339.000	RHS, on Utility duct
		340.140	Under VUP
		340.600	RHS
		341.740	Under flyover area
		341.820	RHS on Utility duct
		342.650	RHS, on Utility duct
		346.600	RHS, on Utility duct
		349.025	Under flyover area
		351.050	RHS on Utility duct
		351.970	RHS on Utility duct
		352.000	RHS on Utility duct
		352.325	Under flyover area
		352.290	RHS, S/R
		354.600	RHS, S/R
		354.930	RHS, S/R
		355.120	RHS, S/R

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		355.920	RHS, S/R	
		356.300	Under flyover area	
		356.725	Under VUP	
		357.000	Under ROB	
		358.615	358.650	Under FO
		362.120	In Landscaping area	
7	Gujarat	600.990 to 601.000	RHS NH-27	Temporary
		600.750 to 600.990	RHS NH-27	Temporary
		600.000 to 600.325	RHS NH-27	Compound Wall
		599.425 to 600.000	RHS NH-27	Temporary
		599.000 to 599.350	RHS NH-27	Temporary
		598.800 to 599.000	RHS NH-27	Temporary
		598.650 to 598.700	RHS NH-27	Temporary
		597.575 to 597.600	RHS NH-27	Building & Compound Wall
		597.400 to 597.500	RHS NH-27	Building Compound Wall
		597.200 to 597.300	RHS NH-27	Temporary
		596.940 to 596.990	RHS NH-27	Building Compound Wall
		596.470 to 596.500	RHS NH-27	Building Compound Wall
		595.600 to 595.900	RHS NH-27	Compound Wall of Marble Factory
		594.500 to 595.500	RHS NH-27	Compound Wall of Marble Factory
		594.200 to 594.300	RHS NH-27	Compound Wall
		594.100 to 594.150	RHS NH-27	Compound Wall
		593.910 to 593.950	RHS NH-27	Compound Wall
		593.700 to 593.750	RHS NH-27	Hanuman Temple Compound Wall

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	593.100 to 593.150 RHS NH-27	Compound Wall	
	592.058 to 592.060 RHS NH-27	Telephone Box on Service road	
	591.700 to 591.800 RHS NH-27	Compound Wall	
	584.300 to 584.600 RHS NH-27	Temporary	
	584.125 to 584.175 RHS NH-27	Building Compound Wall	
	583.725 to 583.775 RHS NH-27	Hanuman Temple	
	582.400 to 582.420 RHS NH-27	Compound Gate	
	581.600 to 582.200 RHS NH-27	Temporary	
	579.200 to 579.220 RHS NH-27	Compound Gate	
	576.600 to 576.650 RHS NH-27	Temporary	
	569.040 to 568.200 RHS NH-27	Hanuman Temple And Temporary stall	
	567.640 to 568.200 RHS NH-27	Dantiwada Irrigation Dep. Compound Wall	
	566.820 to 566.980 RHS NH-27	Fencing ,Garden & Hospital Compound	
	566.450 to 566.650 RHS NH-27	Fencing & Garden of Jalaram temple	
	565.900 to 565.970 RHS NH-27	Compound Wall of Vishkarma Temple	
	565.800 to 565.820 RHS NH-27	Temple	
	563.820 to 563.830 RHS NH-27	Shop Building	
	562.825 to 562.835 RHS NH-27	Building	
	559.440 to 559.450 RHS NH-27	Temple	
	552.150 to 552.170 RHS NH-27	Private House	
	544.100 to 544.350 RHS NH-27	Permanent Building	
	538.800 to 538.820 RHS NH-27	Permanent Building And School	

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	532.300 to 532.360 RHS NH-27	Shop & Building
	519.600 to 519.670 RHS NH-27	Private House
	519.500 to 520.900 RHS NH-27	Temporary
	515.800 to 516.800 RHS NH-27	Temporary
	507.000 to 507.400 RHS NH-27	Temporary
	506.900 to 506.970 RHS NH-27	Temporary
	485.900 to 486.200 RHS NH-27	Fencing And Temple compound Wall
	600.450 to 600.580 LHS NH-27	Temporary
	599.000 to 599.020 LHS NH-27	Temporary
	597.020 to 597.000 LHS NH-27	Compound Wall
	596.000 to 596.150 LHS NH-27	Compound Wall
	591.950 to 592.180 LHS NH-27	GEB Fencing & Garden & Govt. Guest House
	575.350 to 575.400 LHS NH-27	Temporary Cattel Shed
	570.350 to 570.450 LHS NH-27	Step of Stall and Small Temple
	569.040 to 569.060 LHS NH-27	Compound Wall
	568.360 to 568.370 LHS NH-27	Hanuman Temple
	567.005 to 567.020 LHS NH-27	Ramdev Temple
	566.500 to 566.640 LHS NH-27	Private Shop and Stair case
	566.440 to 566.450 LHS NH-27	Front court yard, Toe wall steps, howker, stair case.
	562.870 to 563.000 LHS NH-27	Shop Approach and Compound
	561.000 to 561.340 LHS NH-27	Temporary

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	557.700 to 557.800 LHS NH-27	Temporary
	545.150 to 545.160 LHS NH-27	Compound Gate
	539.430 to 539.500 LHS NH-27	Aggricultural Use
	533.500 to 533.620 LHS NH-27	Animal Shed
	532.980 to 533.200 LHS NH-27	Aggricultural Use
	531.300 to 531.400 LHS NH-27	Aggricultural Use
	529.500 to 529.600 LHS NH-27	Wire Fencing & Garden
	528.590 to 528.600 LHS NH-27	Round Water Tank
	527.980 to 528.150 LHS NH-27	Aggricultural Use & Animal Shed
	527.150 to 527.200 LHS NH-27	Aggricultural Use & Animal Shed
	523.520 to 523.650 LHS NH-27	Temporary
	522.950 to 523.200 LHS NH-27	Temporary
	518.000 to 518.100 LHS NH-27	Temporary
	516.600 to 517.100 LHS NH-27	Temporary
	516.200 to 516.400 LHS NH-27	Temporary
	485.900 to 486.100 LHS NH-27	Private Boundary
	479.900 to 480.000 LHS NH-27	Radhanpur Smasan Boundary Wall
	479.100 to 479.200 LHS NH-27	GEB Compound Wall
	471.890 to 471.900 LHS NH-27	Old Bus Shelter
	465.978 to 465.980 LHS NH-27	Small Temple
	408.780 to 408.800 LHS NH-27	Police Checkpost
	402.520 to 402.620 LHS NH-27	Boundary wall of Forest Department
	400.395 to 400.400 LHS NH-27	Tyre Puncture Stall

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T.C.

	375.970 to 376.000 LHS NH-27	Dargah & Shop
	374.900 to 375.000 LHS NH-27	Temporary Boundary Wall
	374.500 to 374.700 LHS NH-27	Temporary Boundary Wall
	370.580 to 370.585 LHS NH-27	Small Temple
	363.570 to 363.640 LHS NH-27	Temple On Edge of B.T & House
	360.265 to 360.270 LHS NH-27	Temple
	359.540 to 359.600 LHS NH-27	Temporary Boundary Wall
	355.597 to 355.600 LHS NH-27	Small Temple
	354.300 to 354.320 LHS NH-27	Temple & Local enchrochment
	351.100 to 351.300 LHS NH-27	Permenant Boundary Wall Of Gail
	350.650 to 350.730 LHS NH-27	Permenant Wire Fancing
	349.030 to 349.050 LHS NH-27	Elect. Tower Pedestal & Fancing
	347.200 to 347.400 LHS NH-27	Permenant Compound Wall for Agriculture use & Small House
	345.900 to 346.000 LHS NH-27	Boundary Wall & Catfle Shed
	342.600 to 342.700 LHS NH-27	Deep Industries of TATA
	341.860 to 342.060 LHS NH-27	Deep Industries Boundary Wall
	341.810 to 341.860 LHS NH-27	Temple of Swaminarayan
	465.874 to 465.880 RHS NH-27	Small Temple
	454.170 to 454.180 RHS NH-27	Temple
	448.39 to 448.490 RHS NH-27	Sidhada School Boundary Wall
	444.78 to 444.790 RHS NH-27	Temple
	442.11 to 442.120 RHS NH-27	Forest Chhapari.
	439.93 to 440.015 RHS NH-27	Temple & House

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T.C.

		417.185 to 417.200 RHS NH-27		Temple	
		406.56 to 406.570 RHS NH-27		Temporary Stall	
		406.400 to 406.000 RHS NH-27		Tyre Puncture Stall	
		375.18 to 375.400 RHS NH-27		Wire Fencing	
		375.1 to 375.150 RHS NH-27		Hotel Stall	
		348.598 to 348.600 RHS NH-27		Temple & Electrical Poll 2 Nos.	
		346.78 to 346.980 RHS NH-27		Wire fencing for Agriculture use	
		341.08 to 341.130 RHS NH-27		Hotel Shed	
PIU - Ahmedabad					
1	Gujarat	NH-47 from KM. 5+550 To 5+650 RHS	Removal in Progress		

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AVBOT-NE-1

Encroachment Detail of National Highways under jurisdiction of NHAI

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S.NO.	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		Stretch	Side (LHS/RHS)	District/ Tehsil	Village	
1	Gujarat	3+618	LHS	Ahmedabad/ Daskroi	Ramol	Removal in progress on daily basis.
2	Gujarat	43+100	RHS	Kheda/Nadiad	Salun	Pending due land issue
3	Gujarat	85+000 to 86+250	LHS/RHS	Vadodara/ Vadodara	Ajod & Mirsapura	Removal in progress on daily basis.
4	Gujarat	93+000 to 93+200	LHS	Vadodara/ Vadodara	Dumad	Removal in progress on daily basis.

AVBOT-NH-48

Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred				Status of Encroachment
		Stretch	Side (LHS/RHS)	District/ Tehsil	Village	
1	Gujarat	6+500	LHS	Ahmedabad/ Daskroi	Narol	Removal on daily basis
2	Gujarat	6+500	LHS	Ahmedabad/ Daskroi	Narol	Removed
3	Gujarat	6+780	LHS	Ahmedabad/ Daskroi	Narol	
4	Gujarat	7+310	LHS	Ahmedabad/ Daskroi	Narol	Removed

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5	Gujarat	8+140	LHS	Ahmedabad/ Daskroi	Vatva	
6	Gujarat	10+080	LHS	Ahmedabad/ Daskroi	Aslali	
7	Gujarat	10+750	LHS	Ahmedabad/ Daskroi	Aslali	
8	Gujarat	11+200	LHS	AHMEDABAD/ AHMEDABAD	Aslali	Removed
9	Gujarat	11+500	LHS	Ahmedabad/ Daskroi	Asalali	
10	Gujarat	12+420	-LHS-	Ahmedabad/ Daskroi	-Asalali	
11	Gujarat	13+340	LHS	Ahmedabad/ Daskroi	Asalali	
12	Gujarat	16+820	-LHS	Ahmedabad/ Daskroi	Jetalpur	
13	Gujarat	17+650	LHS	Ahmedabad/ Daskroi	Jetalpur	
14	Gujarat	18+700	LHS	Ahmedabad/ Daskroi	Jetalpur	
15	Gujarat	19+300 To 19+950	LHS	Ahmedabad/ Daskroi	Bareja	
16	Gujarat	20+700	LHS	Ahmedabad/ Daskroi	Bareja	
17	Gujarat	21+100	LHS	Ahmedabad/ Daskroi	Bareja	
18	Gujarat	24+900	LHS	KHEDA/ KHEDA	KANERA	Removed
19	Gujarat	26+360	LHS	Kheda/Kheda	Goblaj	
20	Gujarat	26+440 to 26+460	LHS	Kheda/Kheda	Goblaj	

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21	Gujarat	27+260	LHS	Kheda/Kheda	Goblaj	Application has been submitted to S.D.M,Collector And Kheda Police Station
22	Gujarat	27+370 to 440	LHS	Kheda/Kheda	Goblaj	Application has been submitted to S.D.M,Collector And Kheda Police Station
23	Gujarat	27+550 to 620	LHS	Kheda/Kheda	Goblaj	Application has been submitted to S.D.M,Collector And Kheda Police Station
24	Gujarat	28+070 to 28+160	LHS	Kheda/Kheda	Goblaj	
25	Gujarat	29+040	LHS	Kheda/Kheda	Goblaj/Samadra	
26	Gujarat	29+400	LHS	Kheda/Kheda	Goblaj/Samadra	Application has been submitted to Kheda Police Station
27	Gujarat	31+350	LHS	Kheda/Kheda	Vadala/Dungri Timbalat	Application has been submitted to Minning,Collector And Kheda Police Station
28	Gujarat	31+450	LHS	Kheda/Kheda	Vadala/Dungri Timbalat	
29	Gujarat	31+800	LHS	Kheda/Kheda	Vadala/Dungri Timbalat	
30	Gujarat	31+900	LHS	Kheda/Kheda	Vadala/Dungri Timbalat	
31	Gujarat	32+400	LHS	Kheda/Kheda	Vadala/Hariyala	
32	Gujarat	33+550	LHS	Kheda/Kheda	Hariyala	
33	Gujarat	43+010	LHS	Kheda/Matar	Radhvanaj	

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T.C

34	Gujarat	44+500	LHS	Kheda/ Matar	Sandhana	
35	Gujarat	44+920	LHS	Kheda/ Matar	Sandhana	
36	Gujarat	45+220	LHS	Kheda/ Matar	Sandhana	
37	Gujarat	45+300	LHS	Kheda/ Matar	Sandhana	
38	Gujarat	45+420	LHS	Kheda/ Matar	Sandhana	
39	Gujarat	46+330	LHS	Kheda/ Matar	Sandhana	
40	Gujarat	46+450	LHS	Kheda/ Matar	Sandhana	
41	Gujarat	47+750 to 855	LHS	Kheda/ Vaso	Dantali	Permission NHAI
42	Gujarat	51+020 & 51+060	LHS	Kheda/ Nadiad	Dabhan	
43	Gujarat	51+660	LHS	Kheda/ Nadiad	Dabhan	
44	Gujarat	51+980	LHS	Kheda/ Nadiad	Dabhan	
45	Gujarat	52+820	LHS	Kheda/ Nadiad	Dabhan	
46	Gujarat	58+750	LHS	Kheda/ Nadiad	Piplag	
47	Gujarat	59+140	LHS	Kheda/ Nadiad	Piplag	
48	Gujarat	60+550	LHS	Kheda/ Nadiad	Piplag	

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49	Gujarat	62+180 to 270	LHS	Kheda/ Nadiad	Gutal	
50	Gujarat	64+250	LHS	Kheda/ Nadiad	Bhumel	
51	Gujarat	66+570	LHS	Kheda/ Nadiad	Kanjari	
52	Gujarat	67+170	LHS	Kheda/ Nadiad	Kanjari	
53	Gujarat	67+380 to 67+400	LHS	Kheda/ Nadiad	Kanjari	Removed
54	Gujarat	67+790	LHS	Kheda/ Nadiad	Kanjari	
55	Gujarat	68+920	LHS	Anand/Anand	Boriyavi	
56	Gujarat	71+080 to 71+150	LHS	Anand/Anand	Boriyavi	Applied for Collector And Anand Police Station
57	Gujarat	71+790	LHS	Anand/Anand	Boriyavi	Applied for Collector And Anand Police Station
58	Gujarat	73+150	LHS	Anand/Anand	Samarkha	
59	Gujarat	73+450	LHS	Anand/Anand	Samarkha	
60	Gujarat	73+690 to 73+800	LHS	Anand/Anand	Samarkha	Applied for Collector And Anand Police Station
61	Gujarat	73+950	LHS	Anand/Anand	Samarkha	
62	Gujarat	73+980	LHS	Anand/Anand	Samarkha	
63	Gujarat	74+090	LHS	Anand/Anand	Gamdi	
64	Gujarat	74+220 to 74+260	LHS	Anand/Anand	Gamdi	
65	Gujarat	74+590 to 620	LHS	Anand/Anand	Gamdi	

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T.C.

66	Gujarat	74+830	LHS	Anand/Anand	Gamdi	
67	Gujarat	77+360	LHS	Anand/Anand	Chikhodara	
68	Gujarat	77+540 to 560	LHS	Anand/Anand	Chikhodara	
69	Gujarat	77+660	LHS	Anand/Anand	Chikhodara	
70	Gujarat	77+790	LHS	Anand/Anand	Chikhodara	
71	Gujarat	77+840	LHS	Anand/Anand	Chikhodara	
72	Gujarat	77+990	LHS	Anand/Anand	Chikhodara	
73	Gujarat	78+280	LHS	Anand/Anand	Vaghasi	
74	Gujarat	78+590	LHS	Anand/Anand	Vaghasi	
75	Gujarat	78+780	LHS	Anand/Anand	Vaghasi	
76	Gujarat	79+170	LHS	Anand/Anand	Vaghasi	
77	Gujarat	79+500	LHS	Anand/Anand	Vaghasi	
78	Gujarat	79+600	LHS	Anand/Anand	Vaghasi	
79	Gujarat	79+720	LHS	Anand/Anand	Vaghasi	
80	Gujarat	79+900	LHS	Anand/Anand	Vaghasi	
81	Gujarat	79+940	LHS	Anand/Anand	Vaghasi	
82	Gujarat	80+600	LHS	Anand/Anand	Mogar	
83	Gujarat	81+400	LHS	Anand/Anand	Mogar	
84	Gujarat	82+380	LHS	Anand/Anand	Mogar	
85	Gujarat	82+800	LHS	Anand/Anand	Ramnagar	
86	Gujarat	83+440	LHS	Anand/Anand	Ramnagar	
87	Gujarat	83+490	LHS	Anand/Anand	Ramnagar	
88	Gujarat	83+990	LHS	Anand/Anand	Ramnagar	
89	Gujarat	84+020 to 070	LHS	Anand/Anand	Vadod	
90	Gujarat	84+650	LHS	Anand/Anand	Vadod	
91	Gujarat	85+000	LHS	Anand/Anand	Adas	Removed
92	Gujarat	86+500	LHS	Anand/Anand	Adas	
93	Gujarat	87+860	LHS	Anand/Anand	Adas	

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T.C

94	Gujarat	88+000	LHS	Anand/Anand	Adas	
95	Gujarat	89+690	LHS	Anand/Anand	Vasad	
96	Gujarat	89+775	LHS	Anand/Anand	Vasad	
97	Gujarat	90+180	LHS	Anand/Anand	Vasad	
98	Gujarat	90+650 to 90+700	LHS	Anand/Anand	Vasad	
99	Gujarat	90+730 to 90+830	LHS	Anand/Anand	Vasad	
100	Gujarat	91+000	LHS	Anand/Anand	Vasad	
101	Gujarat	91+050 to 91+100	LHS	Anand/Anand	Vasad	
102	Gujarat	92+010	LHS	Anand/Anand	Vasad	Daily Basis Removed
103	Gujarat	104+900	LHS	Vadodara/Vadodara	Dashrath	
104	Gujarat	104+960	LHS	Vadodara/Vadodara	Dashrath	
105	Gujarat	107+140	LHS	Vadodara/Vadodara	Baroda GSFC	
106	Gujarat	108+100	LHS	Vadodara/Vadodara	Dumad	
107	Gujarat	108+000 To 108+700	LHS	Vadodara/Vadodara	Dumad	Daily Basis Removed
108	Gujarat	109+000	LHS	Vadodara/Vadodara	Dumad	REMOVED
109	Gujarat	109+600	LHS	Vadodara/Vadodara	Dumad	REMOVED
110	Gujarat	109+630	LHS	Vadodara/Vadodara	Dumad	Daily Basis Removed
111	Gujarat	7+375	RHS	Ahmedabad/Daskroi	Narol	
112	Gujarat	8+510	RHS	Ahmedabad/Daskroi	Vatva	Removed
113	Gujarat	10+200	RHS	Ahmedabad/Daskroi	Ashlali	
114	Gujarat	11+760	RHS	Ahmedabad/Daskroi	Ashlali	
115	Gujarat	12+000	RHS	Ahmedabad/Daskroi	Ashlali	
116	Gujarat	12+000	RHS	Ahmedabad/Daskroi	Ashlali	
117	Gujarat	12+200	RHS	Ahmedabad/Daskroi	Ashlali	
118	Gujarat	12+240	RHS	Ahmedabad/Daskroi	Ashlali	

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119	Gujarat	12+300	RHS	Ahmedabad/Daskroi	Ashlali	
120	Gujarat	12+350	RHS	Ahmedabad/Daskroi	Ashlali	
121	Gujarat	14+200	RHS	Ahmedabad/Daskroi	Jetalpur	
122	Gujarat	16+470	RHS	Ahmedabad/Daskroi	Jetalpur	
123	Gujarat	19+820	RHS	Ahmedabad/Daskroi	Bareja	
124	Gujarat	20+390	RHS	Ahmedabad/Daskroi	Bareja	
125	Gujarat	24+200	RHS	Kheda/Kheda	Kanera	
126	Gujarat	26+625 to 26+700	RHS	Kheda/Kheda	Goblaj	Recived Aplication Collector a,minning and Kheda Police station
127	Gujarat	26+710	RHS	Kheda/Kheda	Goblaj	Recived Aplication Collector a,minning and Kheda Police station
128	Gujarat	26+790	RHS	Kheda/Kheda	Goblaj	Recived Aplication Collector a,minning and Kheda Police station
129	Gujarat	26+860	RHS	Kheda/Kheda	Goblaj	Recived Aplication Collector a,minning and Kheda Police station
130	Gujarat	28+030	RHS	Kheda/Kheda	Goblaj	Recived Aplication Collector a,minning and Kheda Police station
131	Gujarat	28+120	RHS	Kheda/Kheda	Goblaj	Recived Aplication Collector a,minning and Kheda Police station
132	Gujarat	28+380	RHS	Kheda/Kheda	Goblaj	
133	Gujarat	28+400 to 480	RHS	Kheda/Kheda	Goblaj	Removal on daily basis
134	Gujarat	28+590	RHS	Kheda/Kheda	Goblaj	
135	Gujarat	29+100	RHS	Kheda/Kheda	Samadra	
136	Gujarat	29+920 to 30+000	RHS	Kheda/Kheda	Samadra	
137	Gujarat	31+010	RHS	Kheda/Kheda	Dungri Timba Lat	

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T.C

138	Gujarat	31+800	RHS	KHEDA	GOBLAJ	Removed
139	Gujarat	32+040	RHS	Kheda/Kheda	Vadala	
140	Gujarat	32+200	RHS	Kheda/Kheda	Vadala	Land Issue
141	Gujarat	33+620	RHS	Kheda/Kheda	Vadala	Applcation has been submitted to Collector a,minning and Kheda Police station
142	Gujarat	38+230	RHS	KHEDA/ KHEDA	MATAR	Removed
143	Gujarat	39+100	RHS	Kheda/ Matar	Vansar	Applcation has been submitted to Collector a,minning and Kheda Police stationNHAI Permission Ok
144	Gujarat	39+820	RHS	Kheda/ Matar	Vansar	
145	Gujarat	40+800	RHS	Kheda/ Matar	Vansar	Applcation has been submitted to Collector a,minning and Kheda Police station
146	Gujarat	41+100	RHS	KHEDA/ KHEDA	VANSAR/ RATANPUR	Removed
147	Gujarat	41+280	RHS	KHEDA/ MATAR	SANDHANA	Removed
148	Gujarat	42+700	RHS	Kheda/ Matar	Radhvanaj	
149	Gujarat	43+000	RHS	Kheda/ Matar	Radhvanaj	
150	Gujarat	43+700	RHS	Kheda/ Matar	Radhvanaj	Applcation has been submitted to Collector a,minning and Kheda Police station
151	Gujarat	43+800	RHS	KHEDA/ MATAR	SANDHANA	Approach Cut
152	Gujarat	48+250 & 260	RHS	Kheda/Vaso	Dantali	

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153	Gujarat	48+860	RHS	Kheda/Vaso	Dantali	
154	Gujarat	48+920 & 940	RHS	Kheda/Vaso	Dantali	
155	Gujarat	49+010	RHS	Kheda/Vaso	Zarol	
156	Gujarat	49+050	RHS	Kheda/Vaso	Zarol	Remved
157	Gujarat	49+070	RHS	Kheda/Vaso	Zarol	
158	Gujarat	51+000	RHS	KHEDA/NADIAD	DABHAN	Removed
159	Gujarat	51+050	RHS	Kheda/Nadiad	Dabhan	
160	Gujarat	51+100	RHS	Kheda/Nadiad	Dabhan	
161	Gujarat	51+140	RHS	Kheda/Nadiad	Dabhan	
162	Gujarat	51+440	RHS	Kheda/Nadiad	Dabhan	Removed
163	Gujarat	51+500	RHS	KHEDA/NADIAD	DABHAN	Removed
164	Gujarat	51+970	RHS	Kheda/Nadiad	Dabhan	
165	Gujarat	52+160	RHS	Kheda/Nadiad	Dabhan	
166	Gujarat	52+210	RHS	Kheda/Nadiad	Dabhan	
167	Gujarat	52+470	RHS	Kheda/Nadiad	Dabhan	
168	Gujarat	52+550	RHS	Kheda/Nadiad	Dabhan	
169	Gujarat	52+570	RHS	Kheda/Nadiad	Dabhan	
170	Gujarat	52+600	RHS	Kheda/Nadiad	Dabhan	
171	Gujarat	52+760 to 52+780	RHS	Kheda/Nadiad	Dabhan	
172	Gujarat	52+800	RHS	Kheda/Nadiad	Dabhan	Application submitted to Police Station & Collector
173	Gujarat	52+820	RHS	Kheda/Nadiad	Dabhan	Removal on daily basis
174	Gujarat	52+840 to 52+850	RHS	Kheda/Nadiad	Dabhan	
175	Gujarat	52+872	RHS	Kheda/Nadiad	Dabhan	
176	Gujarat	52+980	RHS	Kheda/Nadiad	Dabhan	
177	Gujarat	53+000 to 53+020	RHS	Kheda/Nadiad	Dabhan	

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178	Gujarat	53+040	RHS	Kheda/Nadiad	Dabhan	
179	Gujarat	53+100	RHS	Kheda/Nadiad	Dabhan	
180	Gujarat	53+180 to 53+230	RHS	Kheda/Nadiad	Dabhan	
181	Gujarat	56+320 to 56+330	RHS	Kheda/Nadiad	Tundel	
182	Gujarat	57+350 to 57+400	RHS	Kheda/Nadiad	Dumral	Application submitted to Police Station & Collector
183	Gujarat	57+600	RHS	Kheda/Nadiad	Dumral	
184	Gujarat	57+950	RHS	Kheda/Nadiad	Dumral	
185	Gujarat	58+000 to 58+150	RHS	Kheda/Nadiad	Piplag	
186	Gujarat	58+170	RHS	Kheda/Nadiad	Piplag	
187	Gujarat	58+340 to 58+370	RHS	Kheda/Nadiad	Piplag	
188	Gujarat	58+400 to 58+445	RHS	Kheda/Nadiad	Piplag	
189	Gujarat	58+530 to 58+550	RHS	Kheda/Nadiad	Piplag	
190	Gujarat	58+570	RHS	Kheda/Nadiad	Piplag	
191	Gujarat	58+670	RHS	Kheda/Nadiad	Piplag	
192	Gujarat	58+800	RHS	Kheda/Nadiad	Piplag	
193	Gujarat	60+200	RHS	Kheda/Nadiad	Piplag	
194	Gujarat	61+440	RHS	Kheda/Nadiad	Gutal	
195	Gujarat	63+070 to 63+090	RHS	Kheda/Nadiad	Narsanda	Application submitted to Police Station & Collector
196	Gujarat	63+300	RHS	KHEDA/NADIAD	Bhumel	Removed
197	Gujarat	63+500	RHS	KHEDA/NADIAD	Bhumel	Removed
198	Gujarat	63+800	RHS	KHEDA/NADIAD	Bhumel	Removed
199	Gujarat	63+550	RHS	Kheda/Nadiad	Narsanda	

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200	Gujarat	66+766	RHS	Kheda/Nadiad	Bhumel	
201	Gujarat	66+870	RHS	Kheda/Nadiad	Kanjari	
202	Gujarat	67+530	RHS	Kheda/Nadiad	Kanjari	
203	Gujarat	67+540	RHS	Kheda/Nadiad	Kanjari	
204	Gujarat	67+720	RHS	Kheda/Nadiad	Kanjari	
205	Gujarat	67+710	RHS	Kheda/Nadiad	Kanjari	
206	Gujarat	68+060	RHS	Kheda/Nadiad	Kanjari	
207	Gujarat	69+510	RHS	Anand/Anand	Boriyavi	
208	Gujarat	69+560	RHS	Anand/Anand	Boriyavi	
209	Gujarat	69+560	RHS	Anand/Anand	Boriyavi	
210	Gujarat	69+950	RHS	Anand/Anand	Boriyavi	
211	Gujarat	70+280	RHS	Anand/Anand	Boriyavi	
212	Gujarat	70+600	RHS	Anand/Anand	Boriyavi	
213	Gujarat	70+660	RHS	Anand/Anand	Boriyavi	
214	Gujarat	70+760 to 70+700	RHS	Anand/Anand	Boriyavi	
215	Gujarat	71+150	RHS	Anand/Anand	Boriyavi	
216	Gujarat	71+700	RHS	Anand/Anand	Boriyavi	
217	Gujarat	72+000	RHS	Anand/Anand	Ravdapura	
218	Gujarat	72+035-050	RHS	Anand/Anand	Ravdapura	
219	Gujarat	72+218-265	RHS	Anand/Anand	Ravdapura	
220	Gujarat	73+400 to 73+500	RHS	Anand/Anand	Samarka	Police Complaint
221	Gujarat	73+570	RHS	Anand/Anand	Samarka	
222	Gujarat	73+580	RHS	Anand/Anand	Samarka	
223	Gujarat	73+620	RHS	Anand/Anand	Samarka	
224	Gujarat	73+550-840	RHS	Anand/Anand	Samarka	Police Complaint
225	Gujarat	73+850	RHS	Anand/Anand	Samarka	
226	Gujarat	73+860	RHS	Anand/Anand	Samarka	

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227	Gujarat	73+970	RHS	Anand/Anand	Samarka	
228	Gujarat	74+000	RHS	Anand/Anand	Samarka	
229	Gujarat	74+050	RHS	Anand/Anand	Samarka	
230	Gujarat	74+110	RHS	Anand/Anand	Samarka	
231	Gujarat	74+180	RHS	Anand/Anand	Samarka	
232	Gujarat	74+210	RHS	Anand/Anand	Samarka	
233	Gujarat	74+215	RHS	Anand/Anand	Samarka	
234	Gujarat	74+300	RHS	Anand/Anand	Samarka	
235	Gujarat	74+800 to 74+960	RHS	Anand/Anand	Samarka	
236	Gujarat	75+850	RHS	Anand/Anand	Gamdi	
237	Gujarat	76+320	RHS	Anand/Anand	Gamdi	
238	Gujarat	76+520 to 600	RHS	Anand/Anand	Gamdi	
239	Gujarat	77+140 and 77+160	RHS	Anand/Anand	Gamdi	
240	Gujarat	77+070 to 77+100	RHS	Anand/Anand	Chikhodra	
241	Gujarat	77+140	RHS	Anand/Anand	Chikhodra	
242	Gujarat	77+160	RHS	Anand/Anand	Chikhodra	
243	Gujarat	77+390	RHS	Anand/Anand	Chikhodra	
244	Gujarat	77+650	RHS	Anand/Anand	Chikhodra	
245	Gujarat	77+740	RHS	Anand/Anand	Chikhodra	
246	Gujarat	77+920	RHS	Anand/Anand	Chikhodra	
247	Gujarat	78+270 to 300	RHS	Anand/Anand	Vaghashi	
248	Gujarat	78+380	RHS	Anand/Anand	Vaghashi	
249	Gujarat	78+440	RHS	Anand/Anand	Vaghashi	
250	Gujarat	78+450	RHS	Anand/Anand	Vaghashi	
251	Gujarat	78+480	RHS	Anand/Anand	Vaghashi	
252	Gujarat	78+000 to 78+080	RHS	Anand/Anand	Vaghashi	Removed
253	Gujarat	78+520 to 78+550	RHS	Anand/Anand	Vaghashi	

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254	Gujarat	78+920	RHS	Anand/Anand	Vaghashi	
255	Gujarat	78+840	RHS	Anand/Anand	Vaghashi	
256	Gujarat	78+950	RHS	Anand/Anand	Vaghashi	
257	Gujarat	79+120	RHS	Anand/Anand	Mogar	
258	Gujarat	79+700	RHS	Anand/Anand	Mogar	
259	Gujarat	80+490	RHS	Anand/Anand	Mogar	
260	Gujarat	81+290	RHS	Anand/Anand	Mogar	
261	Gujarat	81+510 to 560	RHS	Anand/Anand	Mogar	
262	Gujarat	82+030	RHS	Anand/Anand	Mogar	
263	Gujarat	82+670	RHS	Anand/Anand	Mogar	
264	Gujarat	82+890	RHS	Anand/Anand	Ramnagar	
265	Gujarat	84+090	RHS	Anand/Anand	Ramnagar	
266	Gujarat	85+500	RHS	Anand/Anand	Adas	
267	Gujarat	86+840	RHS	Anand/Anand	Adas	
268	Gujarat	87+680	RHS	Anand/Anand	Adas	
269	Gujarat	87+720	RHS	Anand/Anand	Adas	
270	Gujarat	88+760	RHS	Anand/Anand	Adas	
271	Gujarat	89+100 & 200	RHS	Anand/Anand	Adas	
272	Gujarat	90+270	RHS	Anand/Anand	Vasad	
273	Gujarat	90+430	RHS	Anand/Anand	Vasad	
274	Gujarat	90+520	RHS	Anand/Anand	Vasad	
275	Gujarat	90+600	RHS	Anand/Anand	Vasad	
276	Gujarat	91+210	RHS	Anand/Anand	Vasad	
277	Gujarat	92+400	RHS	Anand/Anand	Vasad	
278	Gujarat	92+660	RHS	Anand/Anand	Vasad	Removal on daily basis
279	Gujarat	92+860	RHS	Anand/Anand	Vasad	
280	Gujarat	94+000 To 94+040	RHS	Vadodara/Vadodara	Fajalpur	Removal on daily basis
281	Gujarat	94+240	RHS	Vadodara/Vadodara	Fajalpur	

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282	Gujarat	94+600	RHS	Vadodara/Vadodara	Fajalpur	
283	Gujarat	95+070	RHS	Vadodara/Vadodara	Nandesari	
284	Gujarat	95+110	RHS	Vadodara/Vadodara	Nandesari	
285	Gujarat	95+200	RHS	Vadodara/Vadodara	Nandesari	
286	Gujarat	95+260	RHS	Vadodara/Vadodara	Nandesari	
287	Gujarat	95+360	RHS	Vadodara/Vadodara	Nandesari	
288	Gujarat	95+400	RHS	Vadodara/Vadodara	Nandesari	
289	Gujarat	96+800	RHS	Vadodara/Vadodara	Sankarda	
290	Gujarat	97+200	RHS	Vadodara/Vadodara	Sankarda	
291	Gujarat	98+930	RHS	Vadodara/Vadodara	Padamla	
292	Gujarat	98+220	RHS	Vadodara/Vadodara	Padamla	
293	Gujarat	99+760 Under Bridge	RHS	Vadodara/Vadodara	Padamla	
294	Gujarat	99+820	RHS	Vadodara/Vadodara	Padamla	
295	Gujarat	100+050	RHS	Vadodara/Vadodara	Padamla	
296	Gujarat	100+540	RHS	Vadodara/Vadodara	Padamla	
297	Gujarat	101+750	RHS	Vadodara/Vadodara	Ranoli	
298	Gujarat	101+000	RHS	Vadodara/Vadodara	Ranoli	
299	Gujarat	101+050	RHS	Vadodara/Vadodara	Ranoli	
300	Gujarat	101+100	RHS	Vadodara/Vadodara	Ranoli	
301	Gujarat	101+100	RHS	Vadodara/Vadodara	Ranoli	
302	Gujarat	101+160	RHS	Vadodara/Vadodara	Ranoli	
303	Gujarat	101+330 To 101+960	RHS	Vadodara/Vadodara	Ranoli	
304	Gujarat	102+100	RHS	Vadodara/Vadodara	Ranoli	
305	Gujarat	102+210 To 102+350	RHS	Vadodara/Vadodara	Ranoli	Removal on daily basis
306	Gujarat	102+390	RHS	Vadodara/Vadodara	Ranoli	
307	Gujarat	102+600	RHS	Vadodara/Vadodara	Dasrath	
308	Gujarat	102+900	RHS	Vadodara/Vadodara	Dasrath	

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309	Gujarat	103+100	RHS	Vadodara/Vadodara	Dasrath	
310	Gujarat	103+200	RHS	Vadodara/Vadodara	Dasrath	
311	Gujarat	103+370 To 103+450	RHS	Vadodara/Vadodara	Dasrath	
312	Gujarat	103+550	RHS	Vadodara/Vadodara	Dasrath	
313	Gujarat	103+580	RHS	Vadodara/Vadodara	Dasrath	
314	Gujarat	108+100 To 108+760	RHS	Vadodara/Vadodara	Channi	
315	Gujarat	108+260	RHS	Vadodara/Vadodara	Channi	
316	Gujarat	108+350	RHS	Vadodara/Vadodara	Channi	
317	Gujarat	108+700	RHS	Vadodara/Vadodara	Channi	
318	Gujarat	108+740	RHS	Vadodara/Vadodara	Channi	
319	Gujarat	108+760	RHS	Vadodara/Vadodara	Channi	
320	Gujarat	109+100	RHS	Vadodara/Vadodara	Dumad	Removal on daily basis
321	Gujarat	109+250	RHS	VADODARA/VADODARA	Dumad	Removed
322	Gujarat	109+700	RHS	VADODARA/VADODARA	Dumad	Removed
323	Gujarat	109+950	RHS	VADODARA/VADODARA	Dumad	Removed

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Project : Shamlaji to MotaChiloda (Pkg-VI) RO- Gujarat PIU -Ahmedabad

Annexure-1A

Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
<u>1</u>	<u>Gujarat</u>	<u>Project work is in progress.</u>	<u>Nil</u>

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Six laning from existing Km 494.410 (design Chainage 540.595) to existing km 509.550 (design Chainage 555.905) of NH-8 in the State of Gujarat (length 15.310 km) on EPC mode under NHDP phase -V (Package-VII)

Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NHStretch where encroachment has occurred	Status of Encroachment
1	Gujarat	N/A	Nil

PIU - Surat

1	Gujarat	Temporary Encroachment (Mango stalls) between Navsari to Bhilad from Km 280 to 375.	Temporary Encroachment (Mango Stalls) within ROW has been removed with help of police.
2	Gujarat	From ch. 267+300 to ch. 267+400 on LHS near Rayam Khadi of Baleshwar Village,	Notice issued
3	Gujarat	Encroachment below Chikhli flyover at Km 312,	Encroachment has been removed with help of local administration
4	Maharashtra	Encroachment in ROW near approach of Charoti Toll	Notice issued
5	Maharashtra	Below Talasari Flyover at Km 393+500	Notice issued
6	Maharashtra	Temporary Encroachment at Ghodbandar Junction at Km 493	Encroachment has been removed with help of local administration

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PIU - Godhra			
S.NO.	State	Detail of NHStretch where encroachment has occurred	Status of Encroachment
1	Gujarat	NIL	NIL

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NATIONAL HIGHWAY AUTHORITY OF INDIA ROAD ENCROACHMENT IN PANIPAT
FROM KM:96 TO KM:86 DELHI TO AMBALA SIDE

S.NO	NAME	ENCROACHMENT AREA	AREA
✓1	GRAND HOTEL	2.5*55.21*2.5	345.06
✓2	ROAD	2.5*12.33*2.5	77.06
✓3	MALL	2.5*33.64*2.5	210.25
✓4	OPEN AREA	2.5*5.93*2.5	37.06
✓5	MATHU'S SWEETS	2.0*10.08*2.0	40.32
✓6	KAMDHENU SARIYA SHOP	2.0*11*2.0	44.00
✓7	GALI	7.45	
✓8	SINGLA HOUSE	2.3*97.81*2.3	517.41
✓9	GALI	2.3*8.13*2.3	43.00
✓10	VATIKA GARDEN	2.4*15.77*2.4	90.83
✓11	MAXGAS OFFICE	2.5*8.91*2.5	55.69
✓12	CLOSED SHOP	1.9*3.13*1.9	11.30
✓13	ROAD	12.84	
✓14	JUDICIAL COMPLEX DISTRICT COURT area 711.41 mtr.	0.00	0.00
✓15	AGRICULTURE DEPARTMENT NAGAR NIGAM	1.9*7.33*1.9	26.46
✓16	RELANCE FOOD POINT	2.3*14.4*2.3	76.18
✓17	GALI	5.24	
✓18	KWALITYCAFE	2.5*7.38*2.5	46.13
✓19	CHICKEN CORNER	2.1*2.5*2.1	11.03
✓20	HAMPER BY	1.9*3.9*1.9	14.08
✓21	VAISHNO DHABA	1.7*3.88*1.7	11.21
✓22	BHARTIY MAZDOOR SANGH	1.3*7*1.3	11.83
✓23	ROAD TO ASANDH	15.91	
✓24	VIVO MOBILE SHOP	1.0*5.79*1.0	5.79
✓25	SYSKA LED	1.1*5.09*1.1	6.16
✓26	MANSROVER SHOP	1.4*16.06*1.4	31.47
✓27	DR. SATISH KUMAR M.B.B.S	1.6*9.1*1.6	23.30
✓28	ASHOK R.R.M SQUARE	2.6*9.1*2.6	61.52
✓29	VIVO MOBILE SHOP	2.6*8.8*2.6	59.49
✓30	SAMSUNG STORE	2.28*3.8*2.28	19.75
✓31	P.N.B BANK	2.36*10*2.36	55.70
✓32	THE RAYMOND SHOP	2.4*4.3*2.4	24.76
✓33	KALAKRITI MOBILE STORE	2.6*4.1*2.6	27.72
✓34	P.N.B BANK	2.69*16.6*2.69	120.12
✓35	GALI	7.29	
✓36	SAMSUNG MOBILE STORE	2.76*9.5*2.76	72.37
✓37	NATRAJ HANDLOOMS P.LTD.	2.5*9*2.5	56.25
✓38	S.B.I BANK	2.5*9.5*2.5	59.38
✓39	WESTRON UNION BANK	2.6*5*2.6	33.80
✓40	HOTEL GREEN	2.6*9.3*2.6	62.87
✓41	HINDWARE TS SALES	2.69*5*2.69	36.11
✓42	U.C.O BANK	2.55*10.06*2.55	65.42
✓43	GALI	6.41	
✓44	CAPITAL MARKETS L.T.D	2.2*11.19*2.2	54.16
✓45	GURUDAWARA	2.1*8.33*2.1	36.74
✓46	PUNJAB & SIND BANK	2.0*16.91*2.0	67.64
✓47	NAWAL CINAMA	2.0*27.63*2.0	110.52
✓48	MALHOTRA CHICKEN CORNER	2.0*8.1*2.0	32.40
✓49	FRONTIER CAKE SHOP	2.0*3.6*2.0	14.40
✓50	R.K RESTAURANT	3.5*7.3*3.5	89.43
✓51	RAJ RESTAURANT	3.3*5.1*3.3	55.54

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DESH PRAMI DHABA	3.2*12.6*3.2	129.02
OPEN PLOT	3.1*13.1*3.1	125.89
ROAD TO GETA MANDIR	13.28	
5 BHATIA STATIONARY	3.2*3.1*3.2	31.74
56 VARDHMAN COMMUNICATION	3.2*6.18*3.2	63.28
57 MITTAL BROTHERS BOOK SHOP	3.0*4*3.0	36.00
58 AMARNATH RAJ KUMAR SHOP	3.11*2.52*3.11	24.25
59 SCHAEFFLER F.A.G	3.11*4.32*3.11	41.52
60 ROAD TO RAILWAY STATION	15.06	
61 LAXMI BIKANAR FAST FOOD	3.0*8.19*3.0	73.71
62 OPPO MOBILE SHOP	2.9*6.43*2.9	54.08
63 SAMSUNG MOBILE SHOP	2.9*3.8*2.9	31.96
64 GSS SHOP	2.92*5.9*2.92	50.30
65 ORIGIN HANDLOOM P.LTD.	3.0*12.19*3.0	109.71
66 AIRTEL SHOP	3.0*7.47*3.0	67.23
67 VODAFONE STORE	3.1*6.81*3.1	65.44
68 CLASSICAL TOWER	3.2*9.3*3.2	95.23
69 IDEA STORE	3.2*6.9*3.2	70.66
70 WOODLAND SHOWROOM	3.2*8.5*3.2	87.04
71 THE SEAT SHOP	3.4*5.99*3.4	69.24
72 10X PASSION	3.4*9.5*3.4	109.82
73 SHAKTI STEEL SHOP	3.4*16.39*3.4	189.47
74 L.M.R HIGH	3.4*11.78*3.4	136.18
75 LEE GRAND HOTEL	3.5*14.88*3.5	182.28
76 SAMSUNG CUSTOMER CARE	3.5*12.6*3.5	154.35
77 RJ TOWER	3.5*11.18*3.5	136.96
78 CLOSED SHOP	3.5*5.19*3.5	63.58
79 VIJ COMPLEX	3.4*6.41*3.4	74.10
80 SHRI BALAJI SHOP	3.4*4.53*3.4	52.37
81 KRISHNA TOWER	3.5*7.57*3.5	92.73
82 GALI	4.44	
83 N.K TOWER	3.5*17.9*3.5	219.28
84 HDECO	3.5*13.53*3.5	165.74
85 CLOSED SHOP	2.8*7.9*2.8	61.93
86 HOTEL	2.8*18.21*2.8	142.77
87 GALI	9.34	
88 OPEN PLOT	2.8*43.53*2.8	341.28
89 STATE BANK OF INDIA	3.0*15.2*3.0	136.80
90 GALI	2.2*8.53*2.2	41.29
91 ORIENTAL BANK OF COMMERCE	3.3*22.34*3.3	243.28
92 BANK OF BARODA	3.3*16.57*3.3	180.45
93 ROAD TO KRISHORE CINEMA HALL	3.08	
94 UNION BANK	3.0*22*3.0	198.00
95 MALIK PLAZA	2.5*12.88*2.5	80.50
96 GALI	4.98	
97 PALIWAL HOUSE	3.2*129.66*3.2	1327.72
98 GALI	8.88	
99 SANDEEP KAUSHIK	3.5*25.04*3.5	306.74
100 PALIWAL HOUSE	4.0*102.62*4.0	1641.92
101 ROAD TO SAFIDO	23.12	
102 SHRI BALAJI BAMBOO	3.0*4*3.0	36.00
103 GOBIND ENGG.	3.0*2.52*3.0	22.52
104 AMRITSARIYA DHABA	3.0*5.99*3.0	53.91
105 HDB FINANCIAL SERVICE	2.8*9.61*2.8	75.34
106 KHANNA SALES	2.8*3.2*2.8	25.09

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NDIAN OVERSES BANK	3.0*12.9*3.0	116.10
TOTAL NEWS PANIPAT	3.1*15.5*3.1	148.96
SAGGU FABRICATONS	3.0*5.4*3.0	48.60
MADHI PAHELWAN CHECAN CORNER	2.8*5.88*2.8	46.10
1 SUN FAB	2.8*3.6*2.8	28.22
12 CLOSED SHOP	2.9*4*2.9	33.64
113 VIKAS PHOTOSTATE	3.2*3.7*3.2	37.88
114 EXIDE CARE	3.2*7.5*3.2	76.80
115 MADHI PAHELWAN CHECAN CORNER	3.2*10*3.2	102.40
116 HARYANA TRACTOR CORPORATION	3.3*4.3*3.3	46.83
117 CLOSED SHOP	3.4*2.06*3.4	23.81
118 ROAD TO GOHANA	9.38	
119 PETROL PUMP	3.6*33.86*3.6	438.82
120 S.K SERVICE CENTER	3.6*6.21*3.6	80.48
121 RAVINDER AHLAWAT	3.7*3.3*3.7	45.18
122 TEJBEER AHLAWAT	3.7*4.13*3.7	56.44
123 CLOSED SHOP	3.7*13.77*3.7	188.51
124 ROAD TO KHATIA BASTI WARD NO.15	3.19	
125 GAUSHALA SHOPS	3.5*316.18*3.5	198.21
126 ROAD TO GOHANA	30.12	
127 AAKASH INSTITUTE MEDICAL IIT -JEE FOUNDATIONS	3.4*25.33*3.4	292.81
128 SOMVEER OPEN PLOT	3.4*7.87*3.4	90.98
129 COACHING CENTER	3.4*17.7*3.4	204.61
130 OPEN PLOT	3.5*27.09*3.5	331.85
131 KAJARIYA TRANSFORM YOUR WORLD	3.5*9.21*3.5	112.82
132 P.N.B BANK	3.5*9.22*3.5	112.95
133 SHOP	3.4*8.8*3.4	101.73
134 REGENCY FOOD PLAZA	3.4*15.81*3.4	182.76
135 ROAD TO KISAN PURA	7.01	
136 PARMODH TRADING PVT.LTD	3.0*3.28*3.0	29.52
137 MADHUMATI CHILDREN HOSPITAL	2.9*6.5*2.9	54.67
138 PAL FABRICATION	2.9*5.79*2.9	48.69
139 MARUTI SUZUKI	2.7*15.46*2.7	112.70
140 CLOSED SHOP	2.7*12.43*2.7	90.61
141 GALI	7.21	
142 ASHOK KUMAR	2.7*21.1*2.7	153.82
143 OPEN PLOT	2.7*20.06*2.7	146.24
144 RAJESH TRADE TOWER H.S.I.D.C LAYOUT PLANT	2.6*108.45*2.6	733.12
145 GALI	6.36	
146 WASHING CENTER	2.5*10.53*2.5	65.81
147 MUKESH MOTORS WORKES	2.5*3.55*2.5	21.88
148 LUMINOUS SHOP	2.5*7.6*2.5	47.50
149 RAVINDER JAIN SHOPS	2.3*6.89*2.3	36.89
150 RAM PARKASH SHOPS	2.3*9.6*2.3	50.78
151 ADV. NISHANT	2.5*5.72*2.5	35.75
152 GALI	5.12	
153 JAIN SANSTHA SHOPS	2.4*52.03*2.4	299.69

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Information of Enchroachment in ROW by NGT

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S.no	State	Name of PIU	Project Name	Location where there is Enchroachment in ROW		Total length Affected in km	Nature/Detail of Enchroachment	Remarks
				Starting chainage km	End chainage km			
PIU-Chandigarh								
1	Haryana	Chandigarh	Four laning of UP/Haryana Border-Yamunanagar-Saha-Barwala-Panchkula Section of NH-73 from Km.70.830 to Km.115.400 to be executed on EPC Mode in the State of Haryana. (Package-1).	78.100	78.120	0.020	Wine Shop	
2				96.200	96.270	0.017	Private Shop	
3						0.016		
4						0.016		
5						0.016		
6						0.017		
7						0.058	House-2 nos.	
8				100.250	100.250	0.004	Board	
9				101.100	101.300	0.085	Private Shop	
10				106.140	106.140	0.031	Bright Future School Bourdary fencing.	
11				108.600	108.600	0.053	House-2 nos.	
12				114.500	114.510	0.010	M.M Continatal Boundary wall	
13				114.970	115.110	0.140	(5 no. of RCC electrical poles with wires	
14	Haryana	Chandigarh	4/6 laning of UP/ HR Border-Yamunanagar-Saha-Barwala-Panchkula section of NH-73 from km. 115.400 to Km. 157.192 in the State of Haryana on EPC mode(Package-2)	124+800			Noor Palace	
15				126+550			Peer Baba Majar	
16				126+650			Shops - 7 Nos	
17				126+800			IOCL	
18				126+830			Rajul Dhaba	
19				127+630			AKM Bricks office	
20				128+350			Aggarwal Packers	
21				128+370			Tubewell Room	
22				128+400			Factory wall	
23				128+850			Peer Baba Majar	
24				129+120			Hanuman Temple Room	
25				129+530			Kanahya Enterprisses (room)	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
26				129+700			Shops	
27				129+750			Tyre Puncher Shop	
28				129+808			Room, Staircase	
29				129+960			Store, Kettle Room	
30				129+980			Fixing of paver blocks and illegal dumping of earth	
31				130+000			Shops-3 Nos , Chakki Hall, Kettle Room, Grass Room	
32				130+010			Shops & Staircase	
33				130+040			Shops - 4 Nos.	
34				130+050			House	
35				130+080			Pig Farm	
36				130+965			Shiva Fast Food	
37				131+330			Zaika Restaurent	
38				131+450			Hall & Rooms	
39				131+600			Shops - 30 Nos	
40				131+600			Mobile Fast Food Shop	
41				131+600			Guru Kripa Telecom	
42				131+600			New Construction	
43				131+950			Shops - 8 Nos	
44				132+030			Saini Auto Store	
45				132+820			Teen Shop	
46				132+830			Hut	
47				133+920			Electrical Pole No. 92 (Venkys)	
48				135+150			Shahid Naresh Kumar Statue	
49				135+900			Shiva High School	
50				138+400			Illegal Dumping of earth	
51				141+040			Broken House	

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S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
52				141+200			Closed Shops (5 Nos.)	
53				141+450			Dilbag Auto Electrical	
54				143+340			Room, Wall	
55				143+450			House	
56				143+452			House	
57				143+455			House	
58				143+457			House	
59				148+020			Bansal Poultry Farm	
60				148+020			Jain Chuna.Bhatta	
61				148+340			Essar Nav Durga filling	
62				148+645			House	
63				148+725			Globe Industrial Park	
64				148+765			Super Star Poultry Farm	
65				148+850			Sai Poultry Feed, Room	
66				148+850			Tea Shop	
67				148+870			Mahalakshimi Bricks	
68				148+950			Some Building Abandoned	
69				149+100			Longowala Poultry Farm	
70				149+430			Shop	
71				149+500			Dhaba	
72				151+600			Police Chowki Mauli	
73				155+000	157192		Erection of new electric poles	
74	Haryana	Chandigarh	Construction of four laning of UP/Haryana border- Yamunanagar-Saha- Barwala- Panchkula Section of NH-73 from km. 179.248 (design Km 157.192 to Km 176.400) in the state of Haryana on Engineering, Procurement and construction (EPC) basis (Package-3)	157+790	157+960	0.17	Work stopped by land owner at Village Jalouli. Land stands acquired compensation deposited to LAO but not paid to owner on account of dispute in ownership. Issue Resolved upto width of accommodation Highway but pending for R.O.W	

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S.No.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
75				165+060	168+800	3.74	Work stopped by TBRL on account of issue of safety of their Campus/Boundary wall and Land Transfer Amount issue. Estimate for boundary wall Approved	
76				168+000	168+600	0.6	TBRL Residential colony. Construction of boundary wall for TBRL is in progress, but unless MOU with Ministry of Defence is signed by NHAI, they will not permit to demolish existing boundary wall and continue road work.	

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S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
77				170+620	170+920	0.13	HVPNL	
78				171+200	171+340	0.14	Work stopped by land owner at Village Madanpur. Land stands acquired compensation of Land and Structure deposited to LAO but not paid to owner on account of any dispute.	
79				165+120	165+200	0.08	Work stopped by land owner at Village Bhanu.	
80	Haryana	Chandigarh	Zirakpur- Parwanoo Section of NH-5	52.200	53.000	0.8	Road side temporary shops.	
				60.800	61.330	0.530	Temporary Dhabas and Shops.	
				63.190			Residential building.	
PIU: Rohtak								
1	Haryana	Rohtak	2-Lane with Paved shoulder for Jind-Karnal section from existing km 68+660 (Design km 68+857) with NH-1 of NH 709 NH (Q) (Pkg-II)"	82+000 (RHS)	82+050 (RHS)	0.050 Km	Local Shops/Naguran Village	
2				120+420 (BS)	120+620 (BS)	0.200 Km	Local Shops/Jalmana Village	
3				138+020 (BS)	138+240 (BS)	0.220 Km	Local Shops/Jundla Village	
4				110+120 (LHS)	110+122 (LHS)	0.002 Km	Peer Baba Majar/ Assandh	
5	Haryana	Rohtak	Rehabilitation and Up-Gradation to 2 lane with paved shoulder for Bhiwani-Mundal-Jind Road of NH —709A Under NH(O) Pkg-1	41.61	41.64	0.03	Temple	
6				63.9	63.91	0.01	Temple	
7				64.885	64.905	0.02	Police Chauki, Toilet	

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S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
11	Haryana	Rohtak	4-laning of Rohtak-Panipat section NH-71A from km.0.00 (km.63.300 of NH-10) to Km.80.858 (km.83.500 of NH-1) in the State of Haryana on DBFOT Basis under NHDP Phase-III	14.050	14.075	0.025	TEA SHOP	
12				14.150	14.170	0.020	TYRE PUNCTURE SHOP	
13				14.250	14.275	0.025	TEA SHOP	
14				14.380	14.410	0.030	TEA SHOP	
15				14.510	14.530	0.020	TEA SHOP and SALOON	
16				16.600	16.620	0.020	TYRE PUNCTURE SHOP	
17				30.300	30.310	0.010	ADVERTISEMENT GANTRY	
18				29.920	29.970	0.050	JATIN MALIK FAMILY VAISHNO DHABA SHED, STALL AND SIGN BOARD	
19				30.800	30.900	0.100	PRINCE DHABA SHED, STALL AND SIGN BOARD	
20				31.250	31.350	0.100	NEELKANTH DHABA SHED, STALL AND SIGN BOARD	
21				31.890	31.990	0.100	BALHARA SWEETS DHABA WALL, SHED AND SIGN BOARD	
22				32.640	32.740	0.100	GREEN MANGO FAMILY DHABA SHED, STALL AND SIGN BOARD	
23				32.800	32.900	0.100	SUKHDEV DHABA SHED, STALL AND SIGN BOARD	
24				33.350	33.360	0.010	ANNAPURNA FAMILY DHABA SHED, STALL AND SIGN BOARD	
25				33.825	33.850	0.025	Boundary Wall	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
26				34.625	34.650	0.025	TUBEWELL ROOM	
27				34.650	34.700	0.050	PAWAN MISTHAN BHANDHAR SHED, SIGN BOARD	
28				34.725	34.775	0.050	MANNAT FAMILY DHABA SHED, STALL AND SIGN BOARD	
29				36.650	36.700	0.050	VATAN MISTHAN BHANDAR DHABA SHED & SIGN BOARD	
30				39.375	39.400	0.025	TUBEWELL ROOM	
31				46.600	46.650	0.050	Shop, Bhawan And Sign Board	
32				46.890	46.940	0.050	Religious Bhawan	
33				48.350	48.425	0.075	SCHOOL WALL	
34				48.350	48.400	0.050	TEA SHOP	
35				48.430	48.455	0.025	SHOPS (8 nos)	
36				49.830	49.845	0.015	ADVERTISEMENT GANTRY	
37				50.900	50.925	0.025	CONFECTIONARY SHOP	
38				54.350	54.375	0.025	TEA SHOP	
39				54.800	55.550	1.500	Chidana Permanent House & Shops, BHS	
40				54.825	54.850	0.025	CHICKEN CORNER	
41				57.050	57.100	0.050	APNA FAMILY DHABA SHED, SIGN BOARD AND STALL	
42				59.525	59.550	0.025	FAST FOOD SHOP	
43				59.950	59.975	0.025	TEA SHOP	
44				60.000	60.025	0.025	TEA SHOP	
45				62.825	62.850	0.025	TEA SHOP	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
46				62.625	62.675	0.050	Gas Agency Wall	
47				67.250	67.275	0.025	TEA SHOP	
48				73.300	73.325	0.025	TEA SHOP	
49				73.650	73.675	0.025	TEA SHOP	
50				74.950	74.975	0.025	CONFECTIONARY SHOP 2 NOS	
51				74.975	75.000	0.025	FRUITS SHOP	
52				75.000	75.025	0.025	TEA SHOP	
53				75.150	75.175	0.025	MILK DAIRY	
54				75.000	75.025	0.025	Nandal Confectionary & Communication	
55				75.020	75.045	0.025	Shri Ram Sweets	
56				75.700	75.715	0.015	ADVERTISEMENT GANTRY	
57				75.700	75.725	0.025	TEA+FRUITS SHOP	
58				75.700	75.725	0.025	MAKEUP SHOP	
59				75.725	75.750	0.025	TEA+FRUITS SHOP	
60				75.730	75.755	0.025	TEA SHOP	
61				75.750	75.775	0.025	TYRE PUNCTURE SHOP 2 NOS	
62				75.760	75.785	0.025	TEA SHOP 2 NOS	
63				75.815	75.830	0.015	ADVERTISEMENT GANTRY, 3 NOS	
64				75.950	75.975	0.025	TEA SHOP	
65				77.125	77.150	0.025	TEA SHOP	
66				77.125	77.175	0.050	FRUITS SHOP	
67	Haryana	Rohtak	4/6 laning of Delhi/Haryana Border to Rohtak section of NH-10 from Km. 29.700 to Km.	31.23	31.260	0.030	LIQUOR VENDOR	
68				31.5	31.590	0.090	Truck Union Stand	

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S.No.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
69			87.000 including Bahadurgarh and Rohtak bye-passes in the State of Haryana under NHDP Phase IIIA on Build, Operate and Transfer (BOT) basis	32.1	32.170	0.070	Farm house	
70				32.5	32.580	0.080	Yard	
71				32.7	32.780	0.080	Yard	
72				33.05	33.120	0.070	School	
73				34.1	34.150	0.050	Dhaba	
74				34.113	34.163	0.050	Filling station	
75				34.15	34.220	0.070	Yard	
76				35.32	35.370	0.050	Dhaba	
77				35.32	35.360	0.040	Dhaba	
78				35.375	35.420	0.045	Dhaba	
79				35.4	35.455	0.055	Dhaba	
80				36.53	36.560	0.030	Shop	
81				36.54	36.585	0.045	Dhaba	
82				36.54	36.590	0.050	Dhaba	
83				36.55	36.600	0.050	Dhaba	
84				36.55	36.590	0.040	Dhaba	
85				36.9	36.960	0.060	Yard	
86				37.85	37.940	0.090	Flats and Properties	
87				40.15	40.190	0.040	Dhaba	
88				40.7	40.730	0.030	Dhaba	
89				42.3	42.360	0.060	Factory	
90				44.15	44.200	0.050	Hotel	
91				44.29	44.350	0.060	Property Shop	
92				44.3	44.350	0.050	Dhaba	
93				44.4	44.460	0.060	Factory	
94				44.42	44.460	0.040	Property Shop	

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S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km.	Nature/Detail of Encroachment	Remarks
				Starting chainage km.	End chainage km.			
95				44.48	44.560	0.080	Institute	
96				44.825	44.885	0.060	Factory	
97				44.9	44.950	0.050	Filling station	
98				45.1	45.160	0.060	Factory	
99				45.58	45.640	0.060	Factory	
100				45.75	45.830	0.080	Institute	
101				45.85	45.900	0.050	Shop	
102				46.7	46.760	0.060	Factory	
103				46.8	46.850	0.050	Dhaba	
104				47.1	47.190	0.090	Factory	
105				47.2	47.290	0.090	Factory	
106				47.2	47.280	0.080	Factory	
107				47.45	47.500	0.050	Filling station	
108				47.45	47.500	0.050	Factory	
109				47.46	47.510	0.050	Factory	
110				47.63	47.675	0.045	Factory	
111				47.75	47.790	0.040	Dhaba	
112				47.8	47.830	0.030	Factory	
113				48.115	48.140	0.025	Dharam Kanta	
114				48.3	48.320	0.020	Factory	
115				48.31	48.330	0.020	Shop	
116				48.35	48.370	0.020	Shop	
117				48.4	48.430	0.030	Factory	
118				48.45	48.480	0.030	Property Shop	
119				48.55	48.610	0.060	Factory	
120				48.57	48.630	0.060	Factory	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
121				48.616	48.666	0.050	Factory	
122				48.675	48.720	0.045	Factory	
123				48.7	48.720	0.020	Dhaba	
124				48.8	48.860	0.060	Factory	
125				48.82	48.880	0.060	Factory	
126				48.894	48.934	0.040	Factory	
127				48.97	48.990	0.020	Factory	
128				49.15	49.190	0.040	Dhaba	
129				49.35	49.410	0.060	Factory	
130				49.35	49.400	0.050	Factory	
131				49.4	49.460	0.060	Factory	
132				49.508	49.563	0.055	Factory	
133				49.62	49.640	0.020	Property Shop	
134				49.7	49.760	0.060	Factory	
135				49.73	49.780	0.050	Factory	
136				49.75	49.780	0.030	Dharam Kanta	
137				49.8	49.850	0.050	Dhaba	
138				50.15	50.200	0.050	Dhaba	
139				50.15	50.170	0.020	Shop	
140				50.42	50.480	0.060	Dhaba	
141				50.8	50.860	0.060	Dhaba	
142				51.14	51.200	0.060	Dhaba	
143				51.4	51.420	0.020	House	
144				51.41	51.470	0.060	School	
145				51.5	51.560	0.060	Dhaba	
146				51.55	51.600	0.050	Farm house	

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S.No	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
147				51.62	51.670	0.050	Dhaba	
148				52.49	52.540	0.050	Dhaba	
149				52.5	52.555	0.055	Factory	
150				52.5	52.555	0.055	Dhaba	
151				52.55	52.600	0.050	Dhaba	
152				52.553	52.613	0.060	Factory	
153				52.63	52.675	0.045	Dhaba	
154				52.82	52.865	0.045	Dhaba	
155				52.98	53.020	0.040	Property Shop	
156				53.07	53.120	0.050	Factory	
157				53.11	53.155	0.045	Private Property	
158				53.24	53.275	0.035	Dhaba	
159				53.3	53.335	0.035	Dhaba	
160				53.34	53.375	0.035	Dhaba	
161				53.38	53.420	0.040	Dhaba	
162				53.43	53.470	0.040	Dhaba	
163				53.45	53.500	0.050	Dhaba	
164				53.47	53.510	0.040	Property Shop	
165				53.48	53.540	0.060	Factory	
166				53.5	53.560	0.060	Factory	
167				53.51	53.530	0.020	Shop	
168				53.53	53.570	0.040	Dhaba	
169				53.53	53.560	0.030	Property Shop	
170				53.58	53.615	0.035	Property Shop	
171				53.6	53.645	0.045	Private Property Shop	
172				53.7	53.755	0.055	Filling station	

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S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
173				53.72	53.765	0.045	Private Property Shop	
174				54.1	54.160	0.060	Institute	
175				54.1	54.160	0.060	Factory	
176				54.15	54.190	0.040	Dhaba	
177				54.15	54.190	0.040	Shop	
178				54.2	54.250	0.050	Dhaba	
179				54.25	54.295	0.045	Private Property Shop	
180				54.275	54.320	0.045	Service Station	
181				54.3	54.320	0.020	Property Shop	
182				54.32	54.355	0.035	Dhaba	
183				54.325	54.350	0.025	Property Shop	
184				54.37	54.405	0.035	Property Shop	
185				54.38	54.465	0.085	Dharamshala	
186				54.4	54.435	0.035	Dhaba	
187				54.4	54.465	0.065	Yard	
188				54.4	54.435	0.035	Dhaba	
189				54.45	54.475	0.025	Property Shop	
190				54.5	54.525	0.025	Shop	
191				54.5	54.525	0.025	Showroom	
192				54.5	54.535	0.035	Service Station	
193				54.55	54.570	0.020	Shop	
194				54.6	54.625	0.025	Service Station	
195				54.625	54.645	0.020	Shop	
196				54.725	54.770	0.045	Dharam Kanta	
197				54.85	54.900	0.050	Dhaba	
198				54.85	54.900	0.050	Dhaba	

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S.No.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
				54.98	55.020	0.040	Property Shop	
199				55.02	55.040	0.020	Shop	
200				55.21	55.280	0.070	School	
201				55.53	55.550	0.020	School	
202				55.7	55.745	0.045	Service Station	
203				55.72	55.740	0.020	Shop	
204				55.855	55.900	0.045	Service Station	
205				56.1	56.150	0.050	Service Station	
206				56.4	56.435	0.035	Dhaba	
207				56.55	56.585	0.035	Shop	
208				56.7	56.720	0.020	Shop	
209				56.73	56.750	0.020	Shop	
210				57.5	57.560	0.060	Institute	
211				59	59.050	0.050	Dhaba	
212				59	59.040	0.040	Service Station	
213				61.23	61.275	0.045	Filling station	
214				61.66	61.725	0.065	Factory	
215				61.8	61.835	0.035	Dhaba	
216				61.95	61.985	0.035	Service station	
217				61.97	62.020	0.050	Dhaba	
218				62	62.050	0.050	Dhaba	
219				62	62.050	0.050	Dhaba	
220				62.1	62.140	0.040	Dhaba	
221				62.125	62.165	0.040	Dharam Kanta	
222				62.3	62.360	0.060	Factory	
223				62.3	62.320	0.020	Private Property Shop	
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Sino	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage kms			
225				62.39	62.435	0.045	Factory	
226				62.5	62.550	0.050	Factory	
227				62.61	62.675	0.065	Club	
228				62.65	62.700	0.050	Dhaba	
229				62.76	62.810	0.050	Dhaba	
230				62.82	62.890	0.070	Dhaba	
231				62.82	62.890	0.070	Dhaba	
232				62.84	62.890	0.050	Dhaba	
233				63	63.050	0.050	Dhaba	
234				63.25	63.290	0.040	Factory	
235				63.35	63.400	0.050	Dhaba	
236				63.56	63.585	0.025	Property Shop	
237				63.6	63.650	0.050	Dhaba	
238				63.68	63.750	0.070	Dhaba	
239				63.7	63.765	0.065	Dharam Kanta	
240				63.75	63.815	0.065	Dhaba	
241				64.05	64.095	0.045	Factory	
242				64.3	64.365	0.065	Farm house	
243				64.4	64.440	0.040	Dhaba	
244				64.46	64.505	0.045	Factory	
245				64.5	64.540	0.040	Dhaba	
246				64.55	64.600	0.050	Hotel	
247				64.7	64.750	0.050	Factory	
248				64.717	64.767	0.050	Factory	
249				64.95	65.010	0.060	Farm house	
250				65.25	65.320	0.070	Factory	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
				65.7	65.770	0.070	Dhaba	
251				65.8	65.835	0.035	Shop	
252				66.45	66.515	0.065	Gau Shala	
253				66.6	66.640	0.040	Dhaba	
254				66.8	66.845	0.045	Farm house	
255				67.05	67.085	0.035	Filling station	
256				67.12	67.175	0.055	Dhaba	
257				67.55	67.600	0.050	Factory	
258				67.6	67.665	0.065	Dhaba	
259				67.6	67.640	0.040	Service Station	
260				67.62	67.655	0.035	Dhaba	
261				67.64	67.675	0.035	Dhaba	
262				67.66	67.680	0.020	Shop	
263				67.725	67.765	0.040	Dhaba	
264				67.73	67.770	0.040	Dhaba	
265				67.76	67.810	0.050	Dhaba	
266				67.8	67.850	0.050	Dhaba	
267				67.85	67.900	0.050	Dhaba	
268				67.9	67.970	0.070	wedding place	
269				68.05	68.115	0.065	Filling station	
270				68.28	68.335	0.055	Factory	
271				68.35	68.390	0.040	Private Property Shop	
272				68.37	68.420	0.050	Dhaba	
273				68.38	68.425	0.045	Factory	
274				68.4	68.450	0.050	Dhaba	
275							Dhaba	
276				70.65	70.700	0.050		

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T.C

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
277				70.7	70.750	0.050	Dhaba	
278				70.7	70.750	0.050	Dhaba	
279				70.9	70.950	0.050	Dhaba	
280				72.1	72.150	0.050	Dhaba	
281				73.25	73.270	0.020	Shop	
282				75.3	75.350	0.050	Dhaba	
283				77.315	77.370	0.055	Filling station	
284				77.4	77.455	0.055	Filling station	
285				77.6	77.650	0.050	Dhaba	
286				77.68	77.735	0.055	Filling station	
287				77.74	77.795	0.055	Filling station	
288				77.75	77.800	0.050	Dhaba	
289				77.78	77.830	0.050	Dhaba	
290				77.8	77.860	0.060	School	
291				77.92	77.970	0.050	Dhaba	
292				80.15	80.200	0.050	Dhaba	
293				80.4	80.450	0.050	Dhaba	
294				80.8	80.850	0.050	Dhaba	
295				83.32	83.370	0.050	Dhaba	
296				85.35	85.400	0.050	Dhaba	
297				86.86	86.910	0.050	Dhaba	
298				87.3	87.350	0.050	Dhaba	
299				89.78	89.825	0.045	Institute	
300				90	90.035	0.035	Filling station	
301				90.088	90.123	0.035	Filling station	
302				91.8	91.850	0.050	Dhaba	

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T.C

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
303				93.14	93.190	0.050	Dhaba	
304	Haryana	Rohtak	Four laning of Rohtak to Hisar section of NH-10 (from km 87+000 to km 170+000) including connecting link from Km 87+000 (NH-10) to Km 348+000 (NH-71) to be executed as BOT (Toll) Project on DBFOT Pattern under NHDP Phase III in the state of Haryana	98.63	98.67	0.040	Advertisement board & parking Shed	
305				100.07	100.1	0.030	Tea khokha	
306				104.32	104.38	0.060	Overhead Transmission	
307				104.4	104.47	0.070	Hut	
308				111.6	111.75	0.150	Advertisement Board of King Family Dhaba	
309				113	113.04	0.040	Tea Khokha	
310				114.1	114.15	0.050	Tea Khokha	
311				115.63	115.69	0.060	Sher a Punjab Dhaba Board & Dhaba in NHAI Land	
312				115.7	115.9	0.200	Khokha and laid interlocks tiles in ROW	
313				115.9	115.925	0.025	Tea Khokha in NHAI Land	
314				116.8	116.99	0.190	Advertisement Board & Flags	
315				117.95	117.975	0.025	Cantenor Shop	
316				118	118.03	0.030	Shed & Board	
317				118.01	118.02	0.010	Saloon Khokha	
318				119.85	119.97	0.120	Boards	
319				122.8	122.91	0.110	Boards	
320				123.2	123.43	0.230	Diwan Food Court Board, Flags & Tiles	
321				125.42	125.51	0.090	Boards & Paved by Interlocks tiles	

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T.C

S.no	State	Name of PIU	Project Name	Location where there is Enchroachment in ROW		Total length Affected in km	Nature/Detail of Enchroachment	Remarks
				Starting chainage km	End chainage km			
322				126.37	126.375	0.005	Iron Ladder	
323				130.65	130.73	0.080	Board or Light	
324				132.4	132.47	0.070	Tea khokha	
325				132.8	132.83	0.030	Tin shed	
326				133.18	133.2	0.020	Fruit shop	
327				133.2	133.21	0.010	Fruit shop	
328				134.45	134.47	0.020	Tea khokha	
329				136.7	136.71	0.010	Tayer pancher shop	
330				138.25	138.275	0.025	Tin sheds & Khokha's	
331				138.6	138.61	0.010	Tin shad	
332				141.45	141.48	0.030	Tin shad	
333				147.08	147.1	0.020	Tayer pancher shop & Tea Khokha	
334				147.4	147.42	0.020	Tea khokha	
335				151.35	151.37	0.020	Gorav chicken corner	
336				151.4	151.415	0.015	Light, Tyre Pancher Shop	
337				156	156.01	0.010	Water Tanki	
338				158.6	158.625	0.025	Tayar Pancher Shop & Tea Khokha	
339				158.7	158.77	0.070	Light, Tayer Pancher, Water Tanki	
340				159.5	159.535	0.035	Boards, Tin shed	

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T.C

S.no.	State	Name of (PIU)	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
341				160.7	160.712	0.012	Ten shed	
342				162.2	162.32	0.120	Paved by Interlocks Tiles	
343				162.7	162.73	0.030	Tayer Pancher Shop	
344				163.4	163.45	0.050	3 No. Tea Khokha, Tin	
345				163.48	163.5	0.020	Tin Sheds, Khokhas	
346				164.125	164.165	0.040	Service station	
347				166.6	166.69	0.090	Wall	
348				169	169.06	0.060	Board or Lights, Tin, Service Station	
349				173.65	173.68	0.030	Board	
350				173.8	173.86	0.060	Light, Tyre Pancher Shop	
351				174.3	174.345	0.045	Tyre Pancher Shop	
352				176.35	176.415	0.065	Board or Light	
353	Haryana	Rohtak	4 Laning of Rohtak -Bawal section NH 71 from km 363.300 (Design km 363.300) to km 450.800 (Design km 445.853) under NHDP III in the state of Haryana on Design, Build, Finance, Operate and Transfer (DBFOT) basis	363.5	363.536	0.036	Tea stall	
354				363.6	363.617	0.017	Tea stall	
355				364.05	364.110	0.060	Sant Vashno Dhaba	
356				364.25	364.295	0.045	Dharamkanta	
357				364.35	364.395	0.045	Balaji Vashno Dhaba	
358				364.86	364.920	0.060	Harial Vashno Dhaba	
359				366.15	366.210	0.060	Dhankar Dhaba	

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T.C.

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
360				366.5	366.568	0.068	Green Punjabi Dhaba	
361				366.53	366.590	0.060	Dilkush dhaba	
362				366.55	366.580	0.030	satgurudev dhaba	
363				367.05	367.118	0.068	DBRC Hotel	
364				368.15	368.172	0.022	Happy Day Family Dhaba	
365				368.25	368.327	0.077	Shre Ganga Veg Dhaba	
366				370.5	370.510	0.010	Tea stal	
367				370.9	370.910	0.010	Tea stal	
368				377.9	377.960	0.060	Pardhan Vashno Dhaba	
369				378.95	378.970	0.020	shop	
370				382.6	382.608	0.008	Tea stal	
371				383.54	383.620	0.080	Shre Haryana Punjab Dhaba	
372				385.4	385.470	0.070	neelkanth	
373				392.1	392.150	0.050	Shri Ganesh Dhaba	
374				392.4	392.448	0.048	Amar Hotel	
375				392.6	392.630	0.030	Tea stall	
376				394	394.020	0.020	Tea stall	
377				394.15	394.180	0.030	Gujar Vashno Dhaba	
378				396.35	396.380	0.030	sajan electrical	
379				396.4	396.430	0.030	star dhaba	
380				396.45	396.470	0.020	shop	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
381				396.5	396.560	0.060	Ram hotal	
382				396.6	396.620	0.020	Tea stall	
383				397.25	397.276	0.026	Hotel Sadabahar	
384				397.8	397.855	0.055	Hotel Havens	
385				399.8	399.875	0.075	Baba New Star Hotel	
386				400	400.090	0.090	hotel	
387				400.1	400.190	0.090	Panpit Ji Hotel	
388				400.1	400.150	0.050	ramesh kabadi shop	
389				400.2	400.290	0.090	Gurunanak hotal	
390				400.65	400.740	0.090	Hotel A Star	
391				401.4	401.485	0.085	Baba Haridas Hotel	
392				401.45	401.510	0.060	sagar hotal	
393				403.205	403.210	0.005	Tea stal	
394				406.25	406.300	0.050	Chand Mawat Dhaba	
395				406.3	406.360	0.060	Chaudhry Punia	
396				407.45	407.510	0.060	Sonu Da Dhaba	
397				408.8	408.810	0.010	Tea stal	
398				410.75	410.810	0.060	Pandit hotal	
399				412.45	412.520	0.070	Hamur dhaba	
400				412.9	412.960	0.060	Mubarak dhaba	
401				414.4	414.490	0.090	Madina Mawat Dhaba	
402				416.6	416.680	0.080	Trivani Hotel	

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7.1

S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
403				419.1	419.170	0.070	Zaika Hotel	
404				424.7	424.790	0.090	Chandni Hotel	
405				425.4	425.490	0.090	Shri Sham Foji Dhaba	
406				431.5	431.560	0.060	saraswati dhaba	
407				431.6	431.660	0.060	bhola dhaba	
408				432.4	432.485	0.085	New Baba Ram Dev Dhaba	
409				436.55	436.608	0.058	mama bhanja dhaba	
410				439.7	439.785	0.085	Prince Hotel	
411				444	444.085	0.085	sd dhaba	
PIU: Hisar								
1	Haryana	Hisar	Four laning of Hisar to Dabwali Section of NH-10 (Pkg-1)			NIL	NIL	
2			Four laning of Hisar to Dabwali Section of NH-10 (Pkg-2)			NIL	NIL	
3			Four laning of Kaithal to Rajasthan Border Section of NH-65			NIL	NIL	

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T.C

S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
4			Four laning of Jind to Khanauri, Haryana Punjab Border, Section of NH-71	-	-	NIL	NIL	
PIU Jalandhar								
1	Punjab	Jalandhar	Bidhipur-Dhilwan	388.86	388.9	0.04	Mazaar	
2				392.22	392.28	0.06	1.5. Built up area in ROW	
3				392.378	392.383	0.005	Mazaar	
4				392.388	392.393	0.005	Mazaar	
5				396.1	396.8	0.7	Dayalpur Village Builtup area	
1	Punjab	Jalandhar	Jalandhar-Amritsar Section of NH-1 (Now NH-3) from Km. 407.100 to Km. 456.100 in the state of Punjab	419.300	419.450	0.150	Errection of huts	
2				422.630	422.633	0.003	Peer Dargah	
3				432.435	432.445	0.010	Guru Dawara Amar Saheed Singh Ji	
4				435.230	435.400	0.170	Guru Dawara Phalah Sahib-chhanvi Patsahi	
5				438.500	438.600	0.100	Errection of huts	
6				444.735	444.750	0.015	Erecting a tent & stall for water distribution	
7				448.540	448.555	0.015	Guru Dawara	
1	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab /	15+880		8	Tea Shop	

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T.C

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
2			Four Lane Jalandhar to Punjab J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH - 1A OMT basis in the state of Punjab..(OMT Pkg-21 A)"	19+580		50	Boundry Wall	
3				20+820		30	Gurudwara	
4				34+560		4	Nahar Dhaba	
5				36+320		10	Old House	
6				36+860 to 36+940		80	Marbal Shop	
7				37+160		3	Tire Repair Shop	
8				39+450		15	Dhaba/ Hotel	
9				39+450		8	Village Gate	
10				41+640		40	Gurudwara	
11				43+460		70	Evergreen Nursary	
12				43+500		40	Heera Nursary	
13				49+060		8	Wood Shop	
14				49+100		12	Kirana Shop	
15				49+640 to 49+700		60	Shop	
16				49+810		8	Dhabba	
17				52+040		3	Fruit Shop/ Sugercane Stall	

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T.C

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
18				52+050		4	Shop	
19				52+300		8	Dhaba	
20				52+360		4	Dhaba	
21				52+420		12	House	
22				58+080		15	Marbai Shop	
23				58+280		5	Sandeep Dhaba	
24				58+290		10	Dhaba	
25				58+830 to 58+910		80	Takkar Sahib Gurudwara Boundry Wall	
26				59+120		8	Tile Shop	
27				64+930		15	House	
28				65+310		5	Shopkeeper	
29				65+320		5	Vegitable Shop	
30				65+370		5	Meat Shop	
31				65+380		4	Meat Shop	
32				65+530		7	Gyani Gurudasपुरia Dhaba	
33	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of	65+910		10	House (Vacant)	

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T.C

Sno	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
34			Four Lane Jalandhar to Punjab / J&K Boarder (km-4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH – 1A OMT basis in the state of Punjab (OMT Pkg-21 A)*	66+335		15	Dargaha	
35				67+380		12	Dhaba	
36				67+900		50	Prashar Bamboo Dealer	
37				67+960		50	Bamboo Shop	
38				68+060		10	Meat Shop	
39				68+180		8	Shop	
40				68+210		60	Bamboo Shop	
41				68+330		30	Mandir	
42				68+640		10	Wood Shop	
43				68+760		8	Annpurna hotel	
44				68+800		16	Boundry Wall	
45				68+920		5	Dubai Café	
46				68+950		15	Sejal Medicos	
47				68+990		7	Lovely Sweet	
48				69+100 to 69+300		200	Suger Mill Wall	
49				69+550		15	Dargaha	
50				69+820		50	Gurudwara	
51				76+480		15	Dargaha	
52				78+890			Under construction, Water pipe line	
53				82+420		8	Dargaha	
54				84+060 to 84+100		40	Fruit Shop	
55				85+945 to 86+100		155	Miscellaneous Shops	

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T.C

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
56				89+100		3	Truck Repair Shop	
57				91+140 to 91+155		20	Truck Repair Shop	
58				92+850		15	Dhaba	
59				93+240		10	Numberdar Vaishno Dhaba	
60				95+950 to 95+955		5	Shop	
61				95+960 to 95+970		10	House	
62				98+880		10	Gurudwara	
63				100+400		3	Baba Shop	
64				100+500			Punchar Shop Fruit Shop	
65				100+550 to 100+560		10	Fruit Shop Vegatable	
66				100+500 to 100+640		140	Fruit Shop	
67				100+850		3	Tea Shop (GI Sheet)	
68				102+260			Abkari Department Indore (M.P.)	
69				102+270			Shiv Mandir	
70				102+280		4	Raju Dhaba	
71				102+330		8	Ram Dhaba	
72				102+660		6	Mandir	
73	Punjab	Jalandhar	Independent Engineer Services	102+670		15	Shopkeeper-Pundha Shop	
74			for Operation and Maintenance of	103+920		6	Tea Stall	
75			Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 118.250) - F&M - 1A - OMT	106+040		30	Kirana Shop	

T.C

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
76			km 10.350/01 NH - 1A OMT basis in the state of Punjab (OMT Pkg-21 A)"	106+060		10	Ranchi Motor	
77				106+070		7	Spare Parts	
78				106+070		3	Mandir	
79				106+190		15	The Village AC Dhaba	
80				106+780		5	Mandir	
81				108+200		2	Mata Rani Mandir	
82				109+700 to 109+760		60	Miscellaneous Shops	
83				111+760		15	BAXY 3 WHEELERS	
84				111+780		15	Kabadi Shop	
85				112+200		6	Mandir	
86				113+620		50	Barfani Mandir	
87				117+101			Mandir & Dargaha	
88				117+460		5	Dargaha	
89				4+765 to 4+790		25	DELHI DIESEL	
90				5+810		30	Dhaba	
91				6+180		10	Gurudwara	
92				6+550 to 6+610		60	Boundry Wall Sujanpur Indian Gas Agency	
93				6+770		5	Shopkeeper	
94				6+820		6	Shopkeeper	
95				6+880		4	Mandir	
96				8+100		3	Mandir	

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T.C.

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
97				8+120		4	Mandir	
98				8+160		4	Mandir	
99				9+820		8	Mandir & Dargaha	
100				12+800		7	Dargaha	
101				13+080		4	Mandir & Dargaha	
102				14+630		8	Mandir	
1	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH - 1A OMT basis in the state of Punjab (OMT Pkg-21 A)"	15+110		0.37 acres	EKTA-STHAL-200 M From Ravi Bridge	
2				15+090		1000 sq. ft	Police Naka opposite Ekta Sthal	
3				15+065		400 Sq. ft	Jai Kashmir transport near Police naka	
4				15+000		3.00 acre	C.P.W.D. Godown/store opposite Km. stone Pathankot 13	
5				14+990		2.00 acre	Field Hostel PSEB adjoining CPWD store	
6				14+680		600 Sq. ft	Gupta Vaishno Dhaba near tax collection centre	

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T.C

S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
7				14+670		600 Sq. ft	TAX collection centre 850 KM stone Pathankot 13	
8				14+680		0.64 acre	Coral River Resort dinesh gupta opposite tax collection centre	
9				14+670		0.28 acre	Coral Filling Station Punjab Tourism	
10				14+730		0.59 acre	Kali Mata Mandir with residence Mahant devi Giri opposite I.O.C.L. PUMP	
11				14+725		600 sq. ft	Saini Photo State, Vishal Saini Opposite IOCL pump	
12				14+612		400 sq. ft	Vishvkarma Medico, Vivek Sæera Opposite IOCL Pump	
13				14+600		200 sq. ft	Tyre Works Karam Chand opposite IOCL pump	
14				14+595		300 sq. ft	Sharma Confectionary, Jatinder Kumar, Opposite IOCL pump	
15				14+590		320 sq. ft	Lottery Stall, Ashwani Sharma Opposite IOCL Pump	

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T.C.

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
16				14+605		320 sq. ft	Lottery Stall ,Sanjeev Kumar Opposite IOCL Pump	
17				14+595		350 sq. ft	Billa Mahajan sweet shop opposite IOCL Pump	
18				14+590		280 sq. ft	Barber Shop, Rajesh Kumar Opposite IOCL Pump	
19				14+588		600 Sq. ft	Bajrang Road lines ,Gaurav Sharma Opposite IOCL Pump	
20				14+585		450 sq. ft	Punjabi Vaishno Dhaba,Ashok Kumar Opposite IOCL Pump	
21				14+580		300 sq. ft	Mahavir Mobile Hut ,Harish Kumar	
22	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH – 1A OMT basis in the state of Punjab (OMT Pkg-21 A)"	14+580		300 sq. ft	Sardari Pan House ,Surinder Pal Opposite IOCL Pump	
23				14+570		80 sq. ft	Electronics shop,Parsotam lal	
24				14+570		80 sq. ft	Watch Repair shop,Ramesh Kumar Opposite IOCL Pump	

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T.C

S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
25				14+565		600 sq. ft	Gaurav Karyana store,Gaurav Opposite IOCL Pump	
26				14+560		600 sq. ft	Mahajan Hard Ware store,Surinder kumar Opposite IOCL Pump	
27				14+557		600 sq. ft	Gupta Sweet Shop ,Vijay Kumar Opposite IOCL Pump	
28				14+553		600 sq. ft	Mahajan Bartan store Surinder Kumar Opposite IOCL Pump	
29				14+550		800 sq. ft	Gupta General Store ,Ashwani Kumar Opposite IOCL Pump	
30				14+550		600 sq. ft	Tea Stall 2 shops Sian Dass Opposite IOCL Pump	
31				14+550		550 sq. ft	Gupta General Store ,Ashwani Kumar Opposite IOCL Pump	
32				14+545		360 sq. ft	Dhaba ,Bishambhar Dase Opoosite Jugial road	
33				14+542		360 sq. ft	Ashwani General store,Ashwani Kumar,Opposite Jugial Road	
34				14+540		360 sq. ft	Rana General Store ,Prabh Dyal	
35				14+538		480 sq. ft	Boot House,Ashwani Kumar	
36				14+530		360 sq. ft	Bhatia Cycle & Electrical works ,Harish Bhatia	

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S.No	State	Name of PIU	Project Name	Location where there is Enchroachment in ROW		Total length Affected in km	Nature/Detail of Enchroachment	Remarks
				Starting chainage - km	End Chainage - km			
37				14+531		360 sq. ft	Lottery stall/Muskan Trading company ,Aniket Sethi opposite Milan Dhaba	
38				14+525		300 sq. ft	Gupta Cloth house,Janak Mahajan ,Opposite Milan Dhaba	
39				14+526		210 sq. ft	Gupta Electronic,Vinod Gupta ,Opposite Milan Dhaba	
40				14+520		440 sq. ft	Mohanj Cycle works /STD (2 SHOPS)Mohan Lal opposite Durga Vaishno Dhaba	
41				14+518		250 sq. ft	Tailor Shop,Harbans Lal ,Opposite Durga Vaishno Dhaba	
42				14+515		280 sq. ft	Bhatia General store,Tilak Raj Opposite Chandan Dhaba	
43				14+510		500 sq. ft	Sai Baba Tea Stall,Sat Pal opposite Chandan Dhaba	
44				14+508		480 sq. ft	Krishna Sweet Shop ,Ashok Kumar,Opposite Chandan Dhaba	
45				14+508		160 sq. ft	Barber Shop, Kishori Lal Opposite Chandan Dhaba	
46	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to	14+500		160 sq. ft	Satish Provisional store,Satish Kumar,Opposite Chandan Dhaba	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
47			17.150/4.000 and km 4.000 to km 16.350) of NH – 1A OMT basis in the state of Punjab (OMT Pkg-21 A)*	14+497		800 sq. ft	Gopinder Rai Karyana Store, Lalit Kumar (3 Shops) Opposite Chandan Dhaba	
48				14+495		210 sq. ft	Lottery Stall, Ashok kumar, Opposite Chandan Dhaba	
49				14+490		750 sq. ft	STD Ashwani Sharma, (3 Shops) opposite Vidata Hotel	
50				14+480		120 sq. ft	Tyre Repair, Sanjeev Kumar, Opposite Vidata Hotel	
51				14+480		300 sq. ft	Bhatia Auto & Cycle Store, Sandeep Kumar, Opposite Vidata Hotel	
52				14+478		800 sq. ft	Vishwakarma wooden works, Jasbir Singh, Opposite Vidata Hotel	
53				14+460		800 sq. ft	Coco cola agency, Pradeep Bhatia, Opposite Jal Mahal Resort	
54				14+450		900 sq. ft	Balaji Vaishno Dhaba, Ramesh Kumar, Opposite Jal Mahal Resort	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
55				14+465		200 sq. ft	Wine Shop, Gurdial Singh Sethi, Opposite Jal Mahal Resort	
56				14+460		100 sq. ft	Meat shop (khokha), Ashok Kumar Opposite Jal Mahal Resorts	
57				14+460		80 sq. ft	Meat shop (khokha), Jaswant Singh Opposite Jal Mahal Resorts	
58				14+530		2500 sq. ft	Milan Dhaba, Near Jugial Road, Vinod Kumar	
59				14+590		120 sq. ft	Vegetable shop, Subhash chander near jugial road	
60				14+520		2000 sq. ft	Durga Vaishno Dhaba, Ashok Kumar	
61				14+520		1000 sq. ft	Darshan welding works, Darshan Dev	
62				14+520		360 sq. ft	Lottery Stall, Nishant Kumar	
63				14+520		400 sq. ft	Lalit Confectionary, Lalit Kumar	
64				14+510		1500 sq. ft	Chandan Vaishno Dhaba (2 shops), Narinder Kumar	
65				14+490		100 sq. ft	Ganesh Tour & Travel, Kishan Chand	

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S.No.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
66				14+487		100 sq. ft	Rana tour & travels ,Ravi Kumar	
67				14+495		240 sq. ft	Sheru confectionary,Gurudev	
68				14+495		300 sq. ft	Kunal Tour & Travels,Avtar Singh	
69	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH – 1A OMT basis in the state of Punjab (OMT Pkg-21 A)"	14+490		2000 sq. ft	Vidata Vaishno Dhaba,Ranjinder Kumar	
70				14+470		1500 sq. ft	Welding shop,Ashok Kumar	
71				14+470		360 sq. ft	Tyre Repair,Balbir Singh	
72				14+465		360 sq. ft	Stationary Shop ,Tarlok Singh	
73				14+460		300 sq. ft	Tailor Shop,Prem Chand	
74				14+460		1100 sq. ft	Wine shops, Jaswinder Ram	
75				14+455		1100 sq. ft	Dhaba Baldev Singh	
76				14+455		750 sq. ft	Vikash Auto Works,Dharam Pal	
77				14+440		150 sq. ft	Tour & Travels shop,Satpal singh	
78				14+437		375 sq. ft	Sham Tea Stall , Shjam Lal	
79				13+440		1500 sq. ft	Som Dhaba,Som Raj Outside,Madhampur Railway Station	
80				13+380		2400 sq. ft	Langer Shed ,Jai Shiv deep sewa society	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
81				12+760		4000 sq. ft	Langer Shed ,Amar Deep sewa samity	
1	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH – 1A OMT basis in the state of Punjab (OMT Pkg-21 A)*	Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Residential	
2							Commercial	
3							Commercial	
4							Commercial	
5				90+135	90+155	20	Commercial	
6				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Commercial	
7							Residential	
8							Commercial	
9							Commercial	
10							Commercial	
11							Commercial	
12				90+330	90+360	30	Industry	
13				90+380			Commercial	
14				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Commercial	
15							Commercial	
16				90+460	90+480	20	Industry	
17				Not identified as per the details provided by the DTP		Joint Survey with PWD	Commercial	

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S.no.	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
18						Department	Commercial	
19							Commercial	
20							Commercial	
21							Commercial	
22							Commercial	
23							Commercial	
24							Commercial	
25							Commercial	
26							Commercial	
27							Commercial	
28							Commercial	
29							Commercial	
30							Commercial	
31							Commercial	
32				91+030			Industry	
33				91+100			Industry	
34				91+210	91+255	45	Industry	
35				92+190	92+210	20	Commercial	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage (km)	End chainage (km)			
36	Punjab	Jalandhar	Independent Engineer Services for Operation and Maintenance of Four Lane Jalandhar to Punjab / J&K Boarder (km 4.230 to km 117.750/4.000 and km 4.000 to km 16.350) of NH - 1A OMT basis in the state of Punjab (OMT Pkg-21 A)"	92+800	92+820	20	Commercial	
37				92+850			Commercial	
38				Not identified as per the details provided by the DTP		Joint Survey with PWD	Commercial	
39				92+600	92+620	20	Institute	
40				93+255	93+440	185	Industry	
41				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Industry	
42							Commercial	
43							Commercial	
44							Commercial	
45				94+690	94+710	20	Commercial	
46				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Commercial	
47							Commercial	
48							Commercial	
49				95+200	95+300	100	Commercial	
50				95+400	95+420	20	Commercial	
51				Not identified as per the details provided by the DTP		Joint Survey with PWD	Governmental	
52				95+430	95+480	50	Commercial	
53				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Industry	
54							Commercial	
55							Commercial	
56							Commercial	
57							Commercial	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
58							Commercial	
59							Commercial	
60							Commercial	
61				95+970			Commercial	
62				98+870	98+890	20	Religious	
63				Not identified as per the details provided by the DTP		Joint Survey with PWD	Commercial	
64				98+240	98+340	100	Commercial	
65				98+940			Governmental	
66				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Governmental	
67							Commercial	
68							Commercial	
69							Commercial	
70				99+500			Religious	
71				99+440	99+650	210		
72				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Governmental	
73							Residential	
74							Residential	
75							Residential	
76				100+030		30	Commercial	
77				100+060			Governmental	
78				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Commercial	
79							Commercial	
80				100+520	100+640	120	Industry	
81				Not identified as per the details provided by the DTP		Joint Survey with PWD Department	Governmental	
82							Commercial	
83							Commercial	
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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
85							Commercial	
86							Commercial	
87				100+830			Commercial	
88				100+840			Commercial	
89				100+890			Commercial	
90				Not identified as per the details provided by the DTP		Joint Survey with PWD	Commercial	
91				100+980	101+020	40	Industry	
92				101+110	101+150	40	Commercial	
93				Not identified as per the details provided by the DTP		Joint Survey with PWD	Commercial	
94						Department	Commercial	

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage km	End chainage km			
PIU-Ludhiana								
1	Punjab	Ludhiana	Four Laning of existing two lane with paved shoulder road from Talwandi Bhai to Ferozepur NH-05 (Old NH-95) from km 170.380 to km 194.040 in the state of Punjab on EPC mode	174+700	175+120	0.42 km of service road affected	Boundary wall and structures	Earlier, the stretch was under the jurisdiction of State PWD. The stretch was transferred to NHAI for the execution of the subject project. The encroachment was existing while the stretch was under the jurisdiction of State PWD. However, NHAI has taken up with SDM cum CALA for removal of encroachment as per NHAI policy.
PIU-Mohali								
LHS								
1	Punjab	Mohali	Kuruli - Kiratpur Section from Km. 28.600 to Km. 71.500	33+000	33+050	50	Local farming encroachments	PD Mohali vide letter no. NHAI/PIU/MHL/11136/Conc./14 83 dated 14.06.2019 has requested the Oistt. Administration to appoint Duty Magistrate and to provide police assistance to the Concessionaire for removing encroachments. The said land does not fall under protected forest category as the forest clearance has already been obtained.
2				33+080	33+280	200		
3				46+860	47+020	160		
4				47+800	48+060	260		
5				48+080	48+130	50		
6				48+980	49+220	240		
7				49+360	49+450	90		
8				66+850	66+900	50		
9				67+000	67+150	150		

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S.no	State	Name of PIU	Project Name	Location where there is encroachment in ROW		Total length Affected in km	Nature/Detail of Encroachment	Remarks
				Starting chainage (km)	End Chainage (km)			
				RHS				
10				28+720	28+760	40		
11				32+580	32+640	60		
12				32+908	32+950	42		
13				44+670	44+715	45		
14				48+930	49+165	235		
15				49+000	49+040	40		
16				52+700	52+750	50		
17				52+800	52+950	150		
18				52+950	53+400	450		
19				53+400	54+000	600		
20				65+300	65+450	150		
21	36+500	36+700	200					
PIU: Ambala								
1	Punjab & Haryana	Ambala	Detail is attached as per Annexure "A"					

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NATIONAL HIGHWAYS AUTHORITY OF INDIA
Green Highways Division
REGIONAL OFFICE-KERALA

Encroachment Detail of National Highways under jurisdiction of NHAI

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S. No	State	Details of NH Stretch where encroachment has occurred	Status of Encroachment
1	Kerala	Design, Construction Operation and Maintenance of Thrissur – Angamali stretch and Improvement, Operations and Maintenance of Angamali to Edappally stretch, on NH-47 in the State of Kerala on Build Operate & Transfer basis (project) (KL-1)	Out of 15 encroachments, 08 Nos evicted. Remaining encroachments being evicted
2		4-laning of Walayar to Vadakkanchery section from Km 182+250 to Km 240+000 of NH-47 on DBFOT(Toll) basis under NHDP-Phase-II in the State of Kerala (Package No.NS-2/BOT/KL-2)	Out of 15 encroachments, 05 Nos evicted. Remaining encroachments being evicted
3		6-laning of Vadakkanchery (Km 240) to Thrissur (Km 270) section of NH47 on BOT basis (KL-3 package)	Out of 25 encroachments, 05 Nos evicted. Remaining encroachments being evicted.
4		4-lane NH connectivity to ICTT Vallarpadam stretch between Kalamassery (Ch. Km. 0.000) to Vallarpadam (Ch. Km. 17.121) Section of NH-966A (Old No. NH-47C)	All encroachments removed during May 2019 by conducting a Special Drive and also timely actions are being carried out by the concerned O&M Contractor and OMT Concessionaire as and when encroachments takes place.
5		Operation and Maintenance of Edappally-Vyttila-Aroor section of NH-66 from Km. 342.000 to Km. 358.750 on OMT basis	
6		4-laning of Thiruvananthapuram Bypass from Kazhakuttom (Km. 0.000) to Mukkola (Km. 26.500)	Out of 127 encroachments, 56 has been evicted. Remaining encroachments being evicted.
7		4-laning of Thiruvananthapuram Bypass from Mukkola (Km. 26.500) to Kerala/Tamilnadu Border (Km. 43.000)	No encroachments
8		4-lane Elevated Highway (2x10.50m) wide twin two lane structure) including approaches and Service roads connecting Kazhakuttom Jn. & Technopark Jn. of NH-66 from Km. 547.080 to Km. 549.801	All 04 encroachments removed

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
PIU Dehradun			
1.	Uttarakhand	25 Structures encroached on LHS service road & drain in Village Chidderwala Ch 184.040 to Ch 184.910 of NH-72	Notice has been served to the residents of the Vill Chidderwala for removal.
2.	Uttar Pradesh	Ch. 136+000 to Ch. 137+000 BHS, shops and stalls by local vendors in Village Chappar on NH-58	Will be removed after appointment of new civil contractor
3.	Uttarakhand	Ch. 140+000 to Ch. 141+000 BHS, shops and stalls by local vendors in Village Barla on NH-58	Will be removed after appointment of new civil contractor
4.	Uttarakhand	Ch. 153+000 to Ch. 154+000 BHS, shops and stalls by local vendors in Village Narsan on NH-58	Will be removed after appointment of new civil contractor
5.	Uttarakhand	Ch. 165+000 to Ch. 166+800 BHS, shops and stalls by local vendors in Village Manglore on NH-58	Will be removed after appointment of new civil contractor
6.	Uttarakhand	Ch. 181+000 to Ch. 182+000 BHS, shops and stalls by local vendors in Village Badehdi Rajputan on NH-58	Will be removed after appointment of new civil contractor
7.	Uttarakhand	Ch. 206+360 to Ch. 206+900 BHS, shops and stalls by local vendors from RTO tiraha to shantikunj on NH-58	Will be removed after appointment of new civil contractor
PIU Nazibabad			
8.	Uttar Pradesh & Uttarakhand	Haridwar-Nagina section of NH-74	Since both the projects are under construction stage, the identified encroachments under acquired ROW are being demolished for four-lane widening work. No new encroachment has taken place along completed four lane stretch of these 02 projects.
9.		Nagina-Kashipur section of NH-74	

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Extent of Encroachment		Removed		Status of Encroachment
			No. of Encroachment	Area of Encroachment	No. of Encroachment	Area of Encroachment	
1.	Uttarakhand	Haridwar-Nagina section of NH-74	4	Inside ROW			
2.	Uttar Pradesh	Haridwar-Nagina section of NH-74	27	Inside ROW			
3.	Uttar Pradesh	Nagina-Kashipur section of NH-74	91	Inside ROW			
4.	Uttar Pradesh	Haridwar-Muzzafarnagar section of NH-58	25	Inside ROW			
5.	Uttarakhand	Haridwar-Muzzafarnagar section of NH-58	120	Inside ROW			
6.	Uttarakhand	Rampur-Kathgodam section of NH-87 from km 43.446 to km 93.226 (Package-II)	145	Inside ROW			
7.	Uttar Pradesh	Rampur-Kathgodam section of NH-87 from km. 0.000 to km. 43.446 (Package-I)	3	Inside ROW			

- Majority of encroachment are in the form of Shop, Stalls, Temples, Huts & Houses
- There are no encroachments in the stretches where four lane work have been completed.

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National Highways Authority of India
Madurai Region

Annexure-1A

Encroachment Detail of National Highways under jurisdiction of NHAI

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Tamil Nadu	<u>Madurai - Kanyakumari section from km 0.000 to km 243.170 of NH-7</u> 1. Km 18+900(RHS) at Kappalur Village 2. Km 30+000(RHS) at Samathuvapuram Village 3. Km 31+300(LHS) at Samathuvapuram Village 4. Km 31+300(LHS) at Samathuvapuram Village 5. Km 31+350(LHS) at Samathuvapuram Village 6. Km 31+800(RHS) at Samathuvapuram Village 7. Km 31+800(RHS) at Samathuvapuram Village 8. Km 33+700(LHS) at Sivarakottai Village 9. Km 33+750(LHS) at Sivarakottai Village 10. Km 33+750(LHS) at Sivarakottai Village 11. Km 33+800(LHS) at Sivarakottai Village 12. Km 33+820(RHS) at Sivarakottai Village 13. Km 33+956(LHS) at Sivarakottai Village 14. Km 33+820(RHS) at Sivarakottai Village 15. Km 38+560(LHS) at Kallikudi Village 16. Km 38+750(LHS) at Kallikudi Village 17. Km 38+880(LHS) at Kallikudi Village 18. Km 38+750(LHS) at Kallikudi Village 19. Km 38+750(RHS) at Kallikudi Village 20. Km 48+850(LHS) at Virudhunagar District	Notice issued to concerned party for removal of encroachment

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		21. Km 49+000(LHS) at Virudhunagar District 22. Km 55+900(LHS) at Sulakarai Village 23. Km 57+000(LHS) at Sulakarai Village 24. Km 57+000(LHS) at Sulakarai Village 25. Km 57+400(LHS) at Sulakarai Village 26. Km 57+350 (LHS) at Sulakarai Village 27. Km 57+400(LHS) at Sulakarai Village 28. Km 57+500(LHS) at Sulakarai Village 29. Km 57+500(LHS) at Sulakarai Village 30. Km 66+300(LHS) at R.R Nagar 31. Km 66+400(LHS) at R.R Nagar 32. Km 66+400(LHS) at R.R Nagar 33. Km 66+400(LHS) at R.R Nagar 34. Km 66+400(LHS) at R.R Nagar 35. Km 66+400(LHS) at R.R Nagar 36. Km 66+400(LHS) at R.R Nagar 37. Km 66+400(LHS) at R.R Nagar 38. Km 66+400(RHS) at R.R Nagar 39. Km 70+100(RHS) at Kovil Pulikuthi village 40. Km 71+600(LHS) at Naduvapatti village 41. Km 76+900(RHS) at Sattur village 42. Km 77+000(LHS) at Sattur village 43. Km 77+000(LHS) at Sattur village 44. Km 77+000(RHS) at Sattur village 45. Km 77+000(RHS) at Sattur village 46. Km 77+200(RHS) at Sattur village 47. Km 77+200(RHS) at Sattur village 48. Km 77+300(RHS) at Sattur village 49. Km 77+300(RHS) at Sattur village 50. Km 77+300(RHS) at Sattur village 51. Km 77+400(LHS) at Etturvattam village	

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		52. Km 77+300(RHS) at Sattur village	
		53. Km 77+500(RHS) at Sattur village	
		54. Km 77+900(RHS) at Sattur village	
		55. Km 78+000(RHS) at Sattur village	
		56. Km 78+300(RHS) at Sattur village	
		57. Km 78+300(RHS) at Sattur village	
		58. Km 78+300(RHS) at Sattur village	
		59. Km 78+300(RHS) at Sattur village	
		60. Km 78+330(RHS) at Sattur village	
		61. Km 78+300(RHS) at Sattur village	
		62. Km 78+400(RHS) at Sattur village	
		63. Km 78+500(LHS) at Sattur village	
		64. Km 78+500(LHS) at Sattur village	
		65. Km 78+500(LHS) at Sattur village	
		66. Km 78+500(LHS) at Sattur village	
		67. Km 78+500(LHS) at Sattur village	
		68. Km 78+500(LHS) at Sattur village	
		69. Km 78+500(LHS) at Sattur village	
		70. Km 78+600(LHS) at Sattur village	
		71. Km 78+600(LHS) at Sattur village	
		72. Km 78+600(RHS) at Sattur village	
		73. Km 78+600(RHS) at Sattur village	
		74. Km 78+700(LHS) at Sattur village	
		75. Km 78+800(LHS) at Sattur village	
		76. Km 78+900(RHS) at Sattur village	
		77. Km 81+200(RHS) at Sadayanpatti village	
		78. Km 82+100(RHS) at Kariyam Patti village	
		79. Km 84+100(LHS) at Sattur village	
		80. Km 106+850(LHS) at Nalatinpudhur village	
		81. Km 106+900(RHS) at Nalatinpudhur village	
		82. Km 121+200(RHS) at Savalaperi village	

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		83. Km 125+800(RHS) at Therku Ilandhaikulam village 84. Km 137+550(RHS) at Sannathupudhukudi village 85. Km 139+570(RHS) at Gangaikondan village 86. Km 144+800(RHS) at Kayyathar village 87. Km 174+350(RHS) at Perinbapuram village 88. Km 174+430(RHS) at Perinbapuram village 89. Km 176+200(RHS) at Aavaraikulam village 90. Km 185+450(LHS) at Nanguneri village 91. Km 185+470(LHS) at Nanguneri village 92. Km 209+700(RHS) at Pappankulam village 93. Km 211+850(LHS) at Panagudi village 94. Km 211+120(RHS) to 212+200(RHS) at Panagudi village 95. Km 214+200 at Panagudi village 96. Km 214+850 (RHS) at Punniyavalanpuram village 97. Km 214+870 (RHS) at Punniyavalanpuram village 98. Km 238+200 (RHS) at Anjugramam village 99. Km 240+900 (LHS) at Kalaneermangalam village 100. Km 242+800 (LHS) at Kalaneermangalam village	
2	Tamil Nadu	<u>Dindigul - Samayanallur section from km 373.725 to km 426.775 of NH-7 (Package No. TN-05)</u> 1. CH: 377+050, JCB Show room-Shed 2. CH:404+150, SS Mahal- Temporary Shed 3. CH:399+450, Temporary Shed 4. CH:382+500, SaravanaBhavan Hotel - Shed 5. CH: 401+600, Juice Shop - Shed 6. CH: 410+600, Anandhas Hotel Shed	Notice issued to concerned party for removal of encroachment
3	Tamil Nadu	<u>Ulundurpet to Padalur section of NH-45</u> 1. 235+800 LHS - Soil dumping 2. 277+200 RHS -Soil dumping	Removed

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		3. 229+700 RHS - Painting work 4. 230+800 RHS - Painting work 5. 195+400 LHS - Gravel putting 6. 237+650 RHS - Painting work 7. 234+900 RHS - Painting work 8. 247+250 RHS - Pipe line work 9. 248+000 RHS - Cement pipe work 10. 282+300 LHS - Flag Basement issue 11. 248+000 RHS - Pipe line work 12. 256+400 LHS - Soil dumping 13. 248+000 RHS - Soil dumping	
4	Tamil Nadu	<u>Trichy-Dindigul section of NH-45</u> 1. Vaiyampatty-377+400 VUP BHS 2. Ayyalur-396+100 VUP BHS	1. Removed 2. Not Removed (Under Process)
5	Tamil Nadu	<u>Trichy-Madurai section of NH-45B</u> 1. 26+200 RHS 2. 26+500 LHS 3. 26+600 LHS 4. 30+900 RHS 5. 31+600 RHS 6. 31+800 RHS 7. 34+800 RHS 8. 37+800 LHS 9. 38+800 LHS 10. 40+000 BHS 11. 42+000 RHS 12. 42+800 LHS	Notice has been issued to the encroacher. Eviction will be done after completion of notice period

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
		13. 45+400 RHS 14. 45+400 LHS 15. 46+800 RHS 16. 48+800 RHS 17. 51+000 RHS 18. 52+400 LHS 19. 63+000 RHS 20. 63+400 RHS 21. 64+000 LHS 22. 69+500 RHS 23. 71+400 BHS 24. 72+000 LHS 25. 73+500 RHS 26. 73+400 RHS 27. 104+980 LHS 28. 107+000 LHS 29. 113+750 LHS 30. 109+070 RHS 31. 109+250 RHS 32. 116+950 RHS 33. 116+980 RHS 34. 118+200 LHS	
6	Tamil Nadu	Dindigul-Theni Section from Km 2.750 to km 73.400 of NH-45 (Extn.) and Theni-Kumili Section from km 215.500 to km 273.600 of NH-220	135 nos. of encroachments to be removed
7	Tamil Nadu	<u>Karur Dindigul Section of NH-7</u> 1.Km 304+750 LHS - Govt Ration Shop 2. Km 319+250 RHS - Govt School 3. Km 319+400 LHS - Panchayat Building 4. 330+000 LHS - Panchayat Building.	Notice issued for removal of encroachments.

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
8	Tamil Nadu	<u>Tuticorin - Tirunelveli section of NH-7A(New NH-138)</u> 1. Km 46+100(RHS) at K.T.C.Nagar 2. Km 46+000(RHS) at K.T.C.Nagar 3. Km 45+950(RHS) at K.T.C.Nagar 4. Km 45+960(RHS) at K.T.C.Nagar 5. Km 45+900(RHS) at K.T.C.Nagar 6. Km 45+550(RHS) at K.T.C.Nagar 7. Km 45+300(LHS) at K.T.C.Nagar 8. Km 40+200(LHS) at Murappanadu 9. Km 16+150(RHS) at Mangalagiri 10. Km 21+600(LHS) at Vagaikulam	Notice issued for concerned party

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	U.P.	Km 784.178 to 784.230 on LHS on NH-2 at Rajatalab Town	Here encroachments are in the form of unauthorised shops, which have not been removed due to stay of Honble Highcourt, Allahabad

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PIU- Lucknow

849

Annexure-1A

Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Uttar Pradesh	Details are enclosed separately.	Existing in ROW

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Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	U.P.	4-laning of Ghaghara Bridge-Varanasi Section of NH-233 from Km. 121+800 to Km. 180+420 (Package-I) from Ghaghara Bridge abutment on Basti side to Budhanpur urban section in the state of UP under NHDP Phase-IV B on EPC mode	Due to pendency in disbursement of compensation, encroachments are present on this stretch removal of which is under progress with the help of district Administration.

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PIU- Gorakhpur

851

<u>S.NO.</u>	<u>State</u>	<u>Detail of NH Stretch where encroachment has occurred</u>		<u>Status of Encroachment</u>
<u>1</u>	Operation and Maintenance of Ayodhya –Gorakhpur section (km.137.970 to km.252.860) Stretch of NH-28(Total Length 116.101km.)In the state of Uttar Pradesh on OMT Basis (Pkg. No. NHAI/OMT/PKG.-11/2011	<u>Location (chainage) Km to Km (LHS/RHS)</u>	<u>Name of Unauthorized Occupants</u>	<u>Notice issue by NHAI</u>
139.400 LHS		House		
139.850 LHS		House		
139.850 RHS		House		
142.750 LHS		House		
142.800 LHS		Restaurant		
142.820 RHS		House		
143.100 LHS		House (Shop)		
144.000 LHS		House (Shop)		
144.450 LHS		House (Shop)		
144.850 LHS		House (Shop)		
146.900 RHS		House		
147.350 RHS		House		
147.800 RHS		House		
148.050 RHS		House		
149.550 RHS		House		
151.400 LHS		House		
151.450 RHS		House		
152.650 RHS		House		
152.750 RHS		House		
154.350 LHS		house		
155.200 RHS		House		
155.850 LHS		House		

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155.950 LHS	House
156.000 LHS	House
156.250 LHS	Building (Shop)
157.150 RHS	House
157.200 RHS	Building Shop
157.800 RHS	Building (Shop)
157.900 RHS	Building (Shop)
160.450 RHS	Building (Shop)
160.500 RHS	Building (Shop)
162.050 LHS	House
162.100 LHS	House
162.120 LHS	House
162.150 LHS	House
163.700 RHS	Resturent
163.900 LHS	House
163.920 LHS	Primary School Boundary
163.920 RHS	House
163.950 RHS	House
163.980 LHS	Building (Shop)
164.000 LHS	Building (Shop)
164.000 LHS	House
164.000 RHS	House
164.000 RHS	House
164.050 LHS	Building (Shop)
164.030 RHS	House
164.120 RHS	Building (Shop)
164.130 RHS	Building (Shop)
164.180 LHS	Building (Shop)
164.200 LHS	House
164.220 LHS	House

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164.230 LHS	Building (Shop)
164.260 RHS	House
164.350 LHS	House
165.850 RHS	Building (Shop)
166.550 RHS	Building (Shop)
167.150 RHS	House
167.170 RHS	House
167.200 LHS	House
167.210 LHS	Building (Shop)
167.230 LHS	House
167.300 RHS	Building (Shop)
167.320 RHS	Building (Shop)
167.450 LHS	House
167.450 RHS	Building (Shop)
167.450 RHS	Building (Shop)
167.460 RHS	House
167.510 RHS	Building (Shop)
167.520 RHS	Building (Shop)
167.570 RHS	Building (Shop)
167.580 RHS	Building (Shop)
168.260 RHS	House
168.270 RHS	House
170.670 RHS	House (Shop)*
170.850 RHS	House
170.960 RHS	House
170.980 RHS	House
170.990 RHS	House
171.000 RHS	House
171.030 LHS	House
171.040 LHS	Building (Shop)
171.380 RHS	Building (Shop)

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w

171.390 RHS	House
171.400 RHS	House
171.430 RHS	House
171.450 RHS	House
171.600 RHS	House
171.620RHS	House
171.630 RHS	House
171.650 LHS	House
172.900 RHS	Building (Shop)
173.000 RHS	House
173.100 LHS	Building (Shop)
173.200 RHS	Building (Shop)
173.210 RHS	Building (Shop)
173.220 RHS	Building (Shop)
173.230 RHS	Building (Shop)
173.235 RHS	Building (Shop)
174.000 LHS	House
174.060 RHS	Building (Shop)
174.080 RHS	Building (Shop)
174.100 RHS	Building (Shop)
174.100 LHS	Building (Shop)
174.110 LHS	Building (Shop)
174.120 LHS	Building (Shop)
174.130 RHS	Building (Shop)
174.130 LHS	Building (Shop)
174.150 LHS	Building (Shop)
174.160 RHS	Sonalika Building Shop
174.320 RHS	House
174.740 RHS	Building (Shop)
174.750 RHS	House

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174.850 LHS	Building (Shop)
174.950 LHS	Building (Shop)
175.340 RHS	Building (Shop)
175.650 LHS	House
176.850 LHS	House
178.950 LHS	Building (Shop)
180.150 LHS	Building (Shop)
180.160 LHS	House
180.450 LHS	House
182.000 RHS	Building (Shop)
182.050 RHS	Building (Shop)
182.050 LHS	House
182.060 RHS	House
182.060 LHS	House
182.100 LHS	House
182.220 LHS	House
182.550 RHS	House
182.950 RHS	House
185.700 RHS	Building (Shop)
185.700 LHS	Building (Shop)
185.720 RHS	Building (Shop)
185.730 LHS	House
185.850 LHS	House
185.870 LHS	House
189.100 LHS	Building (Shop)
189.150 LHS	Building (Shop)
189.180 LHS	Building (Shop)
189.200 RHS	House
189.300 LHS	House
189.900 LHS	House
191.630 RHS	House

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T.C
m

191.640 LHS	House
191.650 LHS	House
191.650 RHS	House
192.100 RHS	House
192.350 RHS	House
193.400 RHS	Building (Shop)
193.450 RHS	House
195.550 RHS	House
197.450 LHS	House
197.500 LHS	Trading Company
198.500 LHS	House
199.050 LHS	House
199.600 LHS	House
200.000 LHS	House
200.100 RHS	House
200.150 LHS	House
201.950 RHS	House
202.000 RHS	House
202.150 RHS	House
202.400 RHS	House
202.500 RHS	House
202.550 LHS	House
202.600 RHS	House
202.650 RHS	House
202.950 RHS	House
203.000 RHS	House
203.500 RHS	House
204.850 RHS	House
204.900 RHS	House
204.900 RHS	House
204.900 RHS	House

856

T-5
u

204.900 RHS	House
204.950 RHS	House
205.050 RHS	House
205.100 RHS	House
205.650 RHS	House
206.010 RHS	House
206.250 RHS	House
206.850 RHS	House
206.860 RHS	House
206.950 RHS	House
207.000 RHS	House
207.000 RHS	House
207.050 RHS	House
207.050 LHS	House
207.350 RHS	House
207.500 RHS	House
207.550 RHS	House
207.560 RHS	House
207.560 RHS	House
207.570 RHS	House
207.580 RHS	House
207.600 RHS	House
207.600 RHS	House
207.600 RHS	House
210.050 RHS	House
210.050 RHS	House
210.100 RHS	House
210.150 RHS	House
210.150 RHS	House
210.150 RHS	House
210.150 RHS	House

857

T-2
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210.150 RHS	House
210.250 RHS	House
210.300 RHS	House
210.350 RHS	House
210.470 RHS	House
210.630 RHS	House
210.750 RHS	House
210.800 RHS	House
210.800 RHS	House
211.480 RHS	House
211.600 RHS	House
211.600 RHS	House
211.630 RHS	House
211.630 RHS	House
211.640 RHS	House
211.650 RHS	House
211.650 RHS	House
211.655 RHS	House
211.670 RHS	House
211.680 RHS	House
211.800 RHS	House
211.950 RHS	House
212.050 RHS	House
212.070 RHS	House
212.100 RHS	House
212.100 RHS	House
212.150 RHS	House
212.200 RHS	House
212.200 RHS	House
212.600 RHS	House
212.700 RHS	House

859

T.C
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212.750 RHS	House
212.780 RHS	House
212.780 RHS	House
212.800 RHS	House
212.800 RHS	House
212.800 RHS	House
212.820 RHS	House
214.900 RHS	House
215.400 RHS	House
215.400 RHS	House
215.420 RHS	House
215.450 RHS	House
215.500 RHS	House
215.500 RHS	House
215.700 RHS	House
215.750 RHS	House
215.800 RHS	House
215.850 RHS	House
215.900 RHS	House
217.500 RHS	House
217.600 RHS	House
217.650 RHS	House
217.700 RHS	House
217.800 RHS	House
218.950 RHS	House
219.350 RHS	House
219.360 RHS	House
219.550 RHS	House
221.450 RHS	House
221.500 RHS	House
221.520 RHS	House

860

T.C
2

221.600 RHS	BSP Office
221.700 RHS	House
222.350 RHS	House
223.850 RHS	House
226.650 RHS	House
225.700 LHS	House
225.730 LHS	House
225.740 RHS	House
225.850 RHS	House
226.200 RHS	House
226.250 RHS	House
226.450 RHS	House
226.500 RHS	BSP Office
226.650 RHS	House
226.700 RHS	House
226.750 RHS	House
226.850 RHS	House
227.150 RHS	House
227.200 RHS	House
227.800 RHS	House
227.900 RHS	House
227.950 RHS	House
228.000 RHS	House
228.230 RHS	House
228.500 RHS	House
228.900 RHS	House
230.000 RHS	House
230.100 RHS	House
230.250 RHS	House
230.400 RHS	House
236.450 RHS	House

861

T.C
a

		237.150 RHS	House
		237.650 RHS	House
		237.750 RHS	House
		251.350 RHS	House
		251.870 RHS	House
		252.700 RHS	House
	Operation & Maintenance of Gorakhpur-Kasia-UP/Bihar Border Section of NH-28 from Km 279.800 to Km 360.915 (New ch. Km. 285.002 to 366.117) (Total length 81.115 Km) on OMT basis Toll Revenue collection of Toll Plaza at Km. 255.200 (New ch. Km.256.500) [for Toll collection of BOT Annuity reach from Km.251.700 to Km. 279.800 (New ch- 252.860 to 285.215) of Gorakhpur Bypass of NH-28 in the state of UP(OMT Pkg-27-A)	292+950	Building
		292+951	Building
		292+952	Building
		292+953	Building
		292+910	Shop
		292+900	Shop
		292+850	Shop
		292+851	Shop
		292+640	Building
		291+100	Shop
		291+000	Toilet
		290+850	Shop
		290+845	Building
		290+840	Building
		290+800	Building
		290+790	Building
		290+750	Building
		290+745	Building
		290+740	Building
		290+700	Building
		290+680	Building
		290+670	Building

862

T.C

290+665	Building
290+660	Shop
290+650	Building
290+640	Shop
290+610	Building
290+600	Building
290+570	Shop
290+560	Building
290+550	Building
290+550	Shop
290+530	Building
290+510	Shop
290+500	Building
290+490	Shop
290+490	Shop
290+440	Shop
290+420	Shop
290+410	Shop
290+415	Shop
290+420	Shop
290+400	Shop
290+350	Shop
290+340	Shop
290+300	Shop
290+300	Shop
290+255	Shop
290+260	Shop
290+265	Shop

863

T.C
m

72

	Shop	290+270
	Shop	290+275
	Shop	290+280
	Shop	290+290
	Shop	290+200
	Shop	290+190
	Shop	290+180
	Shop	290+170
	Shop	290+150
	Shop	290+140
	Building	290+100
	Building	290+090
	Building	290+080
	Building	290+050
	Building	290+030
	Building	290+000
	Shop	289+950
	Building	289+940
	Shop	289+930
	Building	289+900
	Building	289+850
	Building	289+830
	Hotel	289+750
	Police Chauki	289+600
	Hospital	289+550
	Building	289+500
	Building	289+160
	Shop	288+900

864

288+940	Shop
287+750	Building
287+300	Building
287+200	Building
287+150	Building
287+100	Building
287+105	Toilet
287+110	Toilet
287+115	Toilet
287+120	Building
287+125	Building
287+130	Building
286+900	Building
286+800	Building
286+750	Building
286+730	Building
286+700	Building
286+680	Building
286+650	Building
286+620	Shop
286+600	Shop
286+580	Shop
286+560	Shop
286+550	Shop
286+410	Shop
286+400	Shop
286+300	Building

865

T.C
2

286+310	Building
286+315	Building
286+110	Building
285+650	Building Tubell
285+800	Building
286+120	Shoping Complex
286+150	Shop
286+250	Building
286+250	Building
286+250	Building
286+300	Building
286+350	Shop
286+480	Shop
286+510	Shop
286+540	Shop
286+600	Shop
286+650	Shop
286+700	Shop
286+750	House
286+760	House
286+800	Shop
286+850	Shop
286+860	Shop
286+950	House
288+000	Building
289+000	Building

866

T.C
4

	289+320	Building
	289+550	Building
	289+850	Building
	290+100	Shop
	290+110	Shop
	290+150	Building
	290+420	Shop
	290+550	Shop
	290+690	Shop
	290+950	Building
	292+500	Building
	292+550	Building
	292+700	Building
	292+900	Shop
	292+910	Shop
	292+920	Shop
	292+925	Shop
	292+930	Shop
	292+940	Shop
	292+945	Shop
	292+950	Shop
	292+960	Shop
	292+970	Shop
	292+975	Shop
	292+995	Building
	293+000	Shop
	293+010	Building
	293+020	Building

867

T.C

293+030	Building
293+050	Building
293+080	Building
293+520	Building
293+525	Building
293+530	Building
293+540	Building
293+570	Shop
293+620	Building
293+710	Building
294+110	Building
294+720	Building
294+730	Building
294+750	Building
294+760	Building
294+795	Building
294+800	Shop
294+810	Building
295+530	Building
295+550	Building
296+000	Shop
296+010	Building
296+050	Building
296+060	Building
296+060	Building
296+060	Building
296+060	Building
296+120	Building

868

T.C
m

296+120	Shop
296+130	Building
296+135	Building
296+140	Building
296+150	Building
296+155	Building
296+160	Building
296+170	Building
296+200	Shop
296+210	Shop
296+225	Building
296+250	Building
296+310	Building
296+360	Building
296+500	Building
296+530	Building
296+650	Building
296+840	Building
297+020	Shop
297+100	Building
297+110	Building
297+150	Building
297+155	Building
297+160	Shop
297+165	Shop
297+250	Building
297+260	Shop
297+290	Building

869

T.C
W

297+300	Shop
297+310	Shop
297+315	Shop
297+320	Shop
297+330	Shop
297+350	Building
297+355	Building
297+360	Building
297+370	Shop
297+375	Shop
297+380	Shop
297+450	Building
297+455	Building
297+460	Shop
297+470	Shop
297+480	Shop
297+490	Shop
297+500	Shop
297+570	Shop
297+600	Shop
297+650	Shop
297+750	Building
297+760	Building
297+765	Building
297+780	Building
297+835	Shop
297+890	Shop
297+950	Building

870

T.C
an

298+060	Shop	
298+120	Building	
298+210	Building	
298+215	Building	
298+220	Building	
298+230	Building	
298+250	Building	
298+300	Building	
298+310	Building	
298+325	Building	
298+360	Building	
298+370	Building	
298+390	Building	
298+450	Building	
298+460	Building	
298+550	Building	
298+670	Building	
298+700	Building	
298+750	Building	
299+040	Building	
299+450	Shop	
299+520	Building	
299+530	Shop	
299+550	Building	
299+560	Building	
299+570	Building	
299+580	Building	
299+590	Building	

871

T.C
in

299+600	Building	
299+610	Building	
299+630	Baunday	
301+500	Building	
301+510	Building	
310+550	Building	
310+570	School Building	
310+600	Tent House	
301+850	Building	
301+860	Shop	
301+880	Building	
302+100	Building	
302+110	Building	
302+120	Building	
302+125	Building	
302+150	Building	
302+155	Building	
302+160	Building	
302+165	Building	
302+170	Building	
302+200	Building	
302+210	Building	
302+215	Building	
302+220	Shop	
302+300	Shop	
302+325	Shop	
302+370	Building	
302+400	Building	

822

T.C

		302+440	Building
		302+525	Shop
		302+550	Building
		302+555	Shop
		302+560	Shop
		302+570	Shop
		302+560	Shop
		302+565	Shop
		302+570	Shop
		302+575	Shop
		302+625	Shop
		302+900	Building
		303+350	Building
		303+490	Shop
		303+495	Building
		303+500	Building
		303+800	Shop
		303+875	Building
		303+880	Building
		303+885	Building
		304+150	Building
		304+175	Building
		304+225	Building
		304+250	Building
		304+300	Building
		304+310	Building
		304+320	Building
		304+400	Building

873

15

304+450	Building
304+550	Building
304+590	Building
304+630	Shop
304+720	Building
304+900	Building
304+980	Building
305+020	Shop
305+030	Building
305+040	Building
305+100	Building
305+110	Boundary
305+115	Building
305+175	Building
305+230	Hotal
305+250	Building
305+325	Building
305+450	Building
305+460	Building
305+500	Building
305+510	Building
305+515	Building
305+520	Building
305+525	Building
305+540	Building
305+545	Building
305+550	Market
305+555	Building

874

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305+560	Building
305+610	Building
305+620	shop
305+625	Building
305+630	shop
305+650	Building
305+655	shop
305+660	Building
305+700	Building
305+710	Building
305+720	Building
305+740	Building
305+750	Building
305+755	Building
305+760	Building
305+765	Building
305+910	Building
305+915	Building
305+920	Building
305+925	Building
306+050	Building
306+250	Building
306+260	Building
306+500	Building
306+600	Building
306+610	Building
306+615	shop
306+620	Building

875

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306+800	shop	
306+850	shop	
306+900	Building	
307+100	Building	
307+140	Building	
307+145	shop	
307+148	Building	
307+150	Building	
307+175	Building	
307+200	Building	
307+210	Building	
307+220	Building	
307+225	Building	
307+380	Building	
307+385	Building	
307+390	Building	
307+395	Building	
307+420	Building	
307+430	Building	
307+440	Building	
307+445	Building	
307+500	Building	
307+500	Building	
307+510	Building	
307+525	Building	
307+540	shop	
307+600	Building	
307+625	shop	

7-2

876

307+650	Building
307+655	Building
307+670	Building
307+680	Building
307+700	Building
307+800	Building
307+810	Building
307+820	Building
307+830	Building
307+840	Building
307+850	Building
307+860	Building
307+880	Building
307+890	Building
307+900	Building
307+950	Building
308+000	Delhi Public Convent School
308+050	Building
308+100	Building
308+110	Building
308+120	Building
308+130	Building
308+140	Building
308+300	Building
308+360	Building
308+375	Building
308+410	Building

877

T.C

308+900	Building
308+910	Building
309+110	Building
309+150	Building
309+340	Building
309+360	Building
309+400	Building
309+950	Building
310+125	Building
311+900	Building
311+950	Building
311+960	Building
312+020	Building
310+150	Building
310+140	Building
310+050	Building
310+040	Building
309+360	Building
309+320	Building
309+160	Building
309+150	Building
309+140	Building
309+100	Building
308+990	Building
308+980	Building
308+970	Building
308+950	Building
308+940	Building

888

T.C.

308+890	Building	
308+880	Building	
308+870	Building	
308+800	Building	
308+570	Building	
308+255	Building	
308+210	Building	
308+000	Building	
307+990	Building	
307+950	Building	
307+890	Building	
307+825	Building	
308+815	Building	
307+800	Building	
307+775	Building	
307+765	Building	
307+725	Building	
307+720	Building	
307+710	Building	
307+705	Building	
307+700	Building	
307+690	Building	
307+570	Building	
307+560	Building	
307+555	Building	
307+550	Building	
307+470	Building	
307+460	Building	

879

T.C

307+450	Building
307+440	Building
307+425	Building
307+415	Building
307+400	Building
307+325	Building
307+300	Building
307+290	Building
307+225	Building
307+200	Building
307+190	Building
307+100	Building
307+090	Building
307+080	Building
307+050	Building
307+000	Building
306+950	Building
306+750	Building
306+740	Building
306+730	Shop
306+700	Building
306+690	Shop
306+680	Building
306+670	Building
306+660	Building
306+650	Building
306+640	Building
306+550	Building

7.2

880

306+540	Building
306+530	Building
306+520	Building
305+925	Building
305+825	Building
305+790	Building
305+750	Building
305+740	Building
305+730	Building
305+735	Building
305+350	Building
305+310	Building
305+250	Building
305+240	Building
305+230	Building
305+225	Building
304+925	Building
304+700	Building
304+175	Building
304+150	Building
302+650	Building
302+600	Shop
302+580	Shop
302+560	Shop
302+550	Building
302+540	Building
302+540	Building
302+300	Building

T.C

302+290	Building
302+280	Building
302+260	Building
302+258	Building
302+255	Building
302+250	Building
302+200	Building
302+195	Building
302+190	Building
302+180	Building
302+150	Shop
302+140	Building
302+130	Building
302+120	Building
302+100	Building
302+090	Shop
302+080	Building
302+050	Building
302+040	Building
302+030	Building
302+020	Building
302+010	Building
302+000	Shop
301+900	Building
301+600	School Building
301+590	Shop
301+580	Building
299+850	Building

882

T.C
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299+840	Toilet
299+750	Building
299+740	Building
299+730	Building
299+675	Building
299+420	Building
299+250	Building
299+240	Building
299+230	Building
298+980	Shop
298+780	Building
298+650	Building
298+580	Building
298+550	Building
298+530	Building
298+500	Building
298+495	Building
298+490	Building
298+380	Building
298+290	Building
298+200	Building
298+175	Building
298+150	Building
298+140	Building
298+130	Building
298+100	Shop
298+095	Shop
298+090	Shop

883

T.C
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298+080	Shop	
298+050	Shop	
298+000	Shop	
297+950	Shop	
297+940	Shop	
297+930	Shop	
297+920	Shop	
297+900	Shop	
297+890	Shop	
297+885	Shop	
297+880	Shop	
297+870	Shop	
297+865	Shop	
297+780	shop	
297+770	Shop	
297+750	Building	
297+700	shop	
297+650	Shop	
297+600	shop	
297+590	Shop	
297+580	Shop	
297+575	Shop	
297+570	Building	
297+560	Building	
297+550	shop	
297+540	shop	
297+530	shop	
297+525	shop	

884

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11

297+520	shop
297+500	shop
297+450	shop
297+440	shop
297+430	shop
297+425	shop
297+400	Building
297+350	Building
297+340	Building
297+330	Building
297+200	Building
297+180	Building
297+150	Building
297+130	Building
297+100	Building
297+090	Building
297+080	Building
297+030	shop
297+000	Building
296+950	Building
296+900	Building
296+650	Building
296+300	Building
296+250	Building
296+180	Building
296+150	Building
296+100	Building
295+600	Building

885

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294+750	Building
297+740	Building
294+ 350	Building
293+850	Building
313+550	Building
313+600	Building
313+700	Building
313+800	Building
313+800	Building
313+800	Building
313+800	Building
314+100	Building
314+100	Building
314+100	Building
314+100	Building
314+100	Building
314+150	Building
314+150	Building
314+150	Building
314+180	Vidhyalya
314+200	Building
314+200	Building
314+350	Shop
314+350	Building
314+600	Building
315+400	Shop
315+450	Shop
315+650	Shop

886

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315+650

Building

887

T.C

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NHAI, PIU- Mirzapur

Annexure-1A

Encroachment Detail of National Highways under jurisdiction of NHAI

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Uttar Pradesh	NIL	NIL

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Encroachment Detail of National Highways under jurisdiction of NHAI

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S.NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment
1	Uttar Pradesh	Nil	0
		NH-232 of Raebareli - Banda Section Ch. 183.600 LHS, Ch. 182.800 LHS (small shop)	Still exists.
		Two laning with Paved Shoulder of Raebareli - Jaunpur Section of NH - 231 from km. 101+800 to km 268+200	70 No's

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Encroachment Detail of National Highways under jurisdiction of NHAI

S. NO.	State	Detail of NH Stretch where encroachment has occurred	Status of Encroachment	Project
1	U.P	Varanasi bypass Project at Ch. 0+16.55	NIL	Varanasi Ring Road Phase-I
2	U.P	4-Laning under construction.	4-Laning under construction.	Varanasi, 4-Laning of Varanasi-Sultanpur section of NH-56 (Package-I) from Km 134.700 (design Km. 134.700) to Km. 205.000 (design Km. 209.230) in the state of UP under NHDP-IV on EPC mode.
3	U.P	4-Laning under construction.	4-Laning under construction.	Varanasi, 4-Laning of Varanasi-Sultanpur section of NH-56 (Package-II) from Km. 205.000 (design Km. 209.230) to Km. 263.000 (design Km. 272.590) in the state of UP under NHDP-IV on EPC mode.
4	U.P	4-Laning under construction.	4-Laning under construction.	4-laning of Ghaghra Bridge to Varanasi Section of NH-233 (Package-II) from Km. 180+420 to Km. 240+340 (From Bhudanpur Urban Section to Start of Gossai Bazar Bypass) in the State of Uttar Pradesh under NHDP Phase-IV on EPC Mode.
5	U.P.	4-Laning under construction.	4-Laning under construction.	4-laning of Ghaghra Bridge to Varanasi Section of NH-233 from Km. 240.340 to km. 299.350 (Package-III) [from start of Gossai Bazar Bypass to Varanasi] in the state of Uttar Pradesh under NHDP Phase-IV on EPC mode.
6	U.P	4-Laning under construction.	4-Laning under construction.	4-Laning of Varanasi- Gorakhpur section of NH-29 from Km. 12.01 to Km. 84.16 (Package-II) in the state of UP under NHDP Phase-IV on EPC mode.

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ANNEXURE-A3

Annexure-N1

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Encroachment Detail of National Highways under jurisdiction of NHIDCL

S.NO.	State	Detail of NH Stretch where encroachment has occurred	Extent of Encroachment		Removed		Status of Encroachment
			No. of Encroachment	Area of Encroachment	No. of Encroachment	Area of Encroachment	
1	Manipur	Imphal-Moreh road (NH-39):Package-II (km 350.00 to km 395.68)	Two structures	A.1 st Structure: 14.72 square meter. A.2 nd structure: 28.336 square meter	Ye to be removed till date		1.NHIDCL requested for earliest necessary action to the Deputy Commissioner, Chandel District, Govt. of Manipur vide letter No: a.NHIDCL/BO-Imphal/Imp-Mor/Nh-39/2018-19/4316 dtd 20.05.2019. b.NHIDCL/BO-Imphal/Imp-Mor/Nh-39/2018-19/5202 dtd 19.10.2019. a.NHIDCL/BO-Imphal/Imp-Mor/Nh-39/2018-19/5276 dtd 07.11.2019.

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2	Meghalaya	-	-	-	-	-
3	Assam	-	-	-	-	-
4	Arunachal Pradesh, BO Namsai	-	-	-	-	-
5	Sikkim	-	-	-	-	-
6	Uttarakhand	-	-	-	-	-

3-10

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भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय)

National Highways Authority of India

(Ministry of Road Transport and Highways)

जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110075

G-5 & 6, Sector-10, Dwarka, New Delhi-110075

दूरभाष / Phone : 91-11-25074100/25074200

फैक्स / Fax : 91-11-25093507 / 25093514

No. 11013/Env/NGT/2018

12th December, 2018

OFFICE MEMORANDUM

Order dated 03.10.2018 of National Green Tribunal in the Execution Application No. 29/2018 (M.A. No. 1391/2018) in O.A. No. 386/2016, in the matter of Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. National Highway Authority of India & Ors.

This is in reference to the Execution Application No.29 of 2018 in OA No.386 of 2016 in the matter of Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs NHAI & Org. The issue of unauthorized constructions & illegal encroachments on the sides of the National Highways has been deliberated by the Hon'ble National Green Tribunal while hearing the said application and Hon'ble Tribunal vide its Order dated 03.10.2018 (Copy enclosed) has inter-alia given following directions:

- (i) The Chairman, NHAI and Managing Director, NHIDCL may designate a team of three persons comprising of the Project Director, Regional Officer and designated officer for each individual stretch / highway project for removal of encroachment at the highway.
 - (ii) If need be, a Special Task Force may be constituted for removal of encroachment on National Highways. This Task Force shall work in collaboration and consultation with the team of three officials for each highway stretch.
2. Accordingly, in compliance of the aforesaid order of Hon'ble Tribunal, a team of three officers is hereby constituted separately for each individual stretch / highway project for formulating the action plan for removal of encroachment at the highways:
- (i) Regional Officer (of the concerned region)
 - (ii) Project Director (of the concerned stretch / project)
 - (iii) One officer of the level of DGM(Tech)/Manager(Tech) (to be nominated by the concerned RO)
3. The team will ensure removal of encroachment at the highway. In order to implement the directions of Hon'ble NGT in respect of removal of encroachment, a task force of concerned PD, one Mgr.(Tech.) dealing with the highway section and one DGM/Mgr.(Tech.) positioned in RO office shall be constituted by concerned RO for each highway. This Task Force shall work in collaboration and consultation with the team of three officials for each highway stretch.
4. In order to remove the encroachment and to implement The Control of National Highways (Land and Traffic) Act, 2002, detailed instructions have been issued earlier vide Policy Matters Circular dated 19.02.2016. (Copy enclosed)

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5. Further, the compliance report on the implementation of the Order dated 03.10.2018 of Hon'ble NGT is to be submitted by February, 2019 and hence the Competent Authority has directed strict and urgent compliance of the said Order. All ROs may forward Action Plan to this HQ latest by 26th December 2018.

6. This issues with the approval of the Competent Authority.

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(V.K. Sharma)

Chief General Manager (LA)

To

All ROs / PDs

Copy to:

PS to the Chairman
PS to all Members
All CGMs at HQs

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राष्ट्रीय राजमार्ग एवं अवसंरचना विकास निगम लिमिटेड

सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार

तीसरी मजिल:-पीटीआई बिल्डिंग, 4-संसद मार्ग, नई दिल्ली-110001

National Highways & Infrastructure Development Corporation Limited

Ministry of Road Transport & Highways, Govt. of India

3rd Floor, PTI Building, 4-Parliament Street, New Delhi-110001, +91 11 2346 1600, www.nhidcl.com



SHARATMALA
ROAD TO PROSPERITY



BUILDING INFRASTRUCTURE - BUILDING THE NATION

CIN: U45400DL2014GOI269062

NHIDCL/Green Highway/NGT/2018-19/456

Dated: 14.02.2019

To

General Manager (P),
NHIDCL Branch Office,
Port Blair Ground Floor,
CE Office, APWD,
Port Blair, Andaman and Nicobar
Island

General Manager (P),
NHIDCL,
H.No. 58/37, 1st Floor,
Balbeer road,
Dehradun-248001

Sub: NGT order dated 03.10.2018 regarding implementation of Green Highways Policy and removal of encroachment at Highways Meeting - Formulation of the Task Force and Special Task Force if needed reg.

Sir,

Please refer office order No. NHIDCL/Green Highway/NGT/2018-19/420 dated 22.01.2019 (Copy enclosed). In pursuance to the Hon'ble National Green Tribunal order dated 03.10.2018, Competent Authority has approved a task force comprising of 3 members viz. ED(T), GM(P) and another notified Individual/Designated Officer or expert i.e. DGM (P) for each stretch entrusted to Uttarakhand and A & N Island under ED-IV Division with the following TOR.

(i) Task force will be responsible for the removal of encroachment at Highway and ensuring green belt on the lands adjacent to and abutting the National Highways with followings.

(ii) The Task Force shall prepare action plan for restoring the green belt adjacent to the National Highways on the basis of 2009 Guidelines prepared by the Indian Road Congress and Green Highways (Plantation and Maintenance) Policy, 2015.

(iii) The Task Force will take Immediate steps for transplantation instead of felling of trees, wherever feasible.

(iv) The Task Force take up the plantation work if the contractor / concessionaire fails to implement the plantation program within the stipulated time frame.

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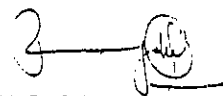
(v) The plantation on project highway is to be carried out in accordance with IRC SP:21-2009, Guidelines on Landscaping and tree plantation.

(iv). The Task Force will also identify the encroachments and liaise with appropriate authorities for which Special Task Force may be constituted, which will work under guidance of the instant Task Force (for each highway stretch) for removal of encroachments on National Highways.

2. The report of Task Force to be submitted by 13 March 2019 to this Division for kind perusal of Competent Authority and submission to Hon'ble Court as compliance to their order.

3. This issues with the approval of Competent Authority.

Yours faithfully,



(Y.C. Srivastava)
GM (Tech.)

Copy to: All Technical Divisions.

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राष्ट्रीय राजमार्ग एवं अवसंरचना विकास निगम लिमिटेड

उच्च परिवहन और राजमार्ग मंत्रालय, भारत सरकार

तीसरी मंजिल, पी. ई. बिल्डिंग, 4-संसद मार्ग, नई दिल्ली-110001

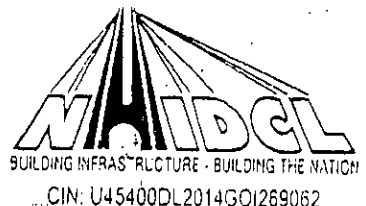
National Highways & Infrastructure Development Corporation Limited

Ministry of Road Transport & Highways, Govt. of India

3rd Floor, PTI Building, 4-Parliament Street, New Delhi-110001, +91 11 2346 1600, www.nhidcl.com



BHARATMALA
ROAD TO PROSPERITY



CIN: U45400DL2014GOI269062

A PUBLIC SECTOR UNDERTAKING

NHIDCL/Green Highway/NGT/2018-19/626

Dated: 22.01.2019

OFFICE ORDER

In pursuance to the Hon'ble National Green Tribunal order dated 03.10.2018, Competent Authority has approved the following action/requirement.

A) Formulation of the Task Force and Special Task Force if needed

(i) A Task Force(s) comprising of 3 members viz. ED(P), GM(P) and another notified Individual/Designated Officer or expert for each individual Stretch/Highway project entrusted to NHIDCL for the removal of encroachment at Highway and ensuring green belt on the lands adjacent to and abutting the National Highways with following TOR.

(a) The Task Force shall prepare action plan for restoring the green belt adjacent to the National Highways on the basis of 2009 Guidelines prepared by the Indian Road Congress and Green Highways (Plantation and Maintenance) Policy, 2015.

(b) The Task Force will take immediate steps for transplantation instead of felling of trees, wherever feasible.

(c) The Task Force take up the plantation work if the contractor / concessionaire fails to implement the plantation program within the stipulated time frame.

(d) The plantation on project highway is to be carried out in accordance with IRC SP:21-2009, Guidelines on Landscaping and tree plantation.

(ii) The Task Force will also identify the encroachments and liaise with appropriate authorities for which Special Task Force may be constituted, which will work under guidance of the instant Task Force (for each highway stretch) for removal of encroachments on National Highways.

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2. Accordingly, respective technical division is directed to setup their Task Force for strict compliance of the Hon'ble National Green Tribunal order dated 03.10.2018 for their Highway Stretches.
3. This issues with the approval of Competent Authority.



(Anup Purkayastha)
GM (Human Resources)

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National Highways Authority of India
Green Highway Division
Summary of Plantation Data as on 10-09-2019

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S. No.	Regional Office	PIU	Cumulative No of Plants Planted in 2019			Remarks
			Avenue	Median	Total	
1	RO - Bhopal	Kalni	45527	70772	116299	
2		Indore	4300	4000	8300	
3		Bhopal	17,032	31080	48,112	
4		Railam	0	0	0	
5		Jabalpur	63,318	77,140	140,458	Target is Zero as the Road not constructed yet
6		Gwalior	4400	54000	58400	
7		Shivpuri	96787	61261	158048	
8		Sagar	0	0	0	PIU Guna merged with PIU Shivpuri
9		Chhatarpur	0	0	0	PIU Narsighpur merged with PIU Sagar
10		Chhindwara	0	0	0	
11		Ujjain	0	0	0	
Total			231364	298253	529617	

18/9/19
Joint Advisor (Admin),
GHD, NHAI,
RO-Bhopal (M P)

National Highways Authority of India
Green Highways Division
Regional Office- Guwahati

Summary of Plantation Data Received from RO- Guwahati- NHAI as on 26.06.2019

Annexure- 1(B)

PIU- BONGAIGAON

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Guwahati	Bongaigaon	-	33,551	33,551	20,278	53,826

PIU- GUWAHATI

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
2	Guwahati	Guwahati			Nil	2016-2017= Nil 2017-2018= 805 2018-2019= Nil	805.00
3			1550.00	-	1550.00	7698.00	4595.00
4			2500.00	2000.00	4500.00	-	4500.00
5						5000.00	5000.00
6						6474.00	6474.00
7						13622.00	13622.00
	Total		4050.00	2000.00	6050.00	33599.00	34996.00

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PIU- NAGAON

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Guwahati	Nagaon	14,604	20,336	34,940	8,736	43,676

PIU- HAFLONG

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
NIL							

Shillong

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Guwahati	Shillong	10,900	1,440	12,340	36,529	48,869

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National Highways Authority of India
PIU-Guwahati

ANNEXURE-A								
National Highways Authority of India Green Highway Division								
Summary of Plantation Data As on 31/07/2019								
Sl. No.	Regional Office	PIU	Name of the project and kms	Cumulative No of Plants Planted in 2019			Concessionaire / Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
1	Guwahati	Guwahati	Four Laning of Kaljhar to Patacharkuchi section from Km 1013.00 to Km 1040.30 (AS-7 / 27.3 KM)		108	108	KMC	
2	Guwahati	Guwahati	Four Laning of Patacharkuchi to Nalbari section from Km 1040.30 to Km 1065.00 (AS-6 / 24.7 KM)		2089	2089	DRA-BLA-BCL (JV)	
3	Guwahati	Guwahati	Avenue and Median Plantation and maintenance works along NH-31 stretch from Km 1093+000 to Km 1113+000 works has been awarded to M/s BRIKSHA. (1st phase of award from 1113.00 to 1103.00 Km.) The work is in progress.	1000	1000	2000	Briksha	(Stage 1 plantation in 2018 Avenue - 1000 Median - 1500 Total - 2500 (Stage 1 plantation in 2019 Avenue - 1000 Median - 1000 Total - 2000)
Total				1000	3197	4197		

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Sl. No.	Regional Office	PIU	Project Name	No. of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019		Cumulative Plantation
1	2	3	4	5	6	7	8	9	
				Median	Avenue	Total			
			Access Control Highway from km 10,000 to km 29,500 of Bangalore - NCHamangala Section of NH-4, in the State of Karnataka on Build, Operate and Transfer (BOT) basis	250	0	250	800	1050	
			Design, Construction, Development, Finance, operation and maintenance of km 463,600 to km 524,000 and (ii) Improvement, Operation and Maintenance of Km 535 to Km 539 on NH-7 in the state of Karnataka under North-South Corridor (NHDP Phase II) on BOT basis - Package No NS2 /BOT/KNT-01	6500	180	6680	6500	13180	

3	Bangalore	Bangalore	Hyderabad - Bengaluru - section of NH- 7 from Km. 534.720 to Km. 556.840 in the State of Karnataka under NHDP Phase-VII (Package No. NS2/BOT/KN T-2) on BOT Basis	3119	2933	6052	25150	31202
4			Bangalore- Hoskote- Mulbagal Section of NH- 75 (Old NH-4) from Km. 237+700 to Km. 318+000	2859	3416	6275	6000	12275
5			Four Lining of Mulbagal - AP/Karnataka Border Section of NH-4 from Km.216+912 to Km.239+100 in the State of Karnataka to be executed on Design, build, Finance, Operate and Transfer (DBFOT/BOT) Basis in BOT (Toll) mode under NHDP Phase-III - O&M period	0	20	20	0	19150
Total				12728	6349	19277	38450	76857

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PIU-Chitradurga								
S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
1	Bangalore	Chitradurga	7104	yet to be planted by Forest Department	7104	103*	**	6-laning of DVG-HAV Sec
2			29000	-	29000	Nil	Nil	4-lane of Byrapura - Challekere sec.
3			1500	650	2150	4300	Median - 18910 ROW - 5608	4-laning of Nelamangala - Tumkur Sec.
4			81000	9960	90960	Nil	90960	4-laning of Hospet-Chitradurga Sec.
5			0	2750	2750	68682	6483	6-laning of Tumkur - Chitradurga Sec.

PIU- Dharwad								
S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	9
1	Bengaluru	PIU Dharwad (6L Dharwad - Belgaum section of NH4)	7,067.	3,118	10,185	Median= 43561 Avenue=10552	Median= 50628 Avenue=13670	
2	Bengaluru	PIU Dharwad (4L of Belgaum - Maharashtra Border)	640	210	850	2061	2911	Total plantation up to date 58408 nos. Dead Plants only replaced.

3	Bengaluru	PIU-Dharwad (Six laning of Haveri - Hubli section of NH4)				26607	26607	No Avenue planatation. Six laning work is in progress the avenue plantation has to be taken up by Natinal green Highway mission and can be taken up in june .2020 after completion of Construction.
4	Bengaluru	PIU-Dharwad Four Laning of Hubli - Hospet Section of NH-63 From: Km128+850 to Km 272+571 on EPC Mode.						Project under Construction planatation not yet started.
5	Bengaluru	4 Laning of Belgaum - Khanapur, Section (Km 0+000 - Km 30+800) Package-I of NH-4A in the State of Kamataka on Hybrid Annuity Mode.						As construction work is going on , plantataion will be taken up after construction of work.

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6	Bengaluru	2 Laning with Paved Shoulder from Km 30+800 to Km 70+800 and 2 Laning without Paved Shoulder from Km 70+800 to Karnataka/Goa Border (km 84+120) Package-II of NH-4A in the State of Karnataka on EPC Mode.				As construction work is going on , plantataion will be taken up after construction of work.

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PIU-Gulbarga

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
1	Bangalore	Gulbarga	3,000	3,500	6,500	5,000	11,500	
2	Bangalore	Gulbarga		13,500	13,500		18,560	
3	Bangalore	Gulbarga	71,578	22,850	94,428	Nil	1,00,578	

PIU-Hassan

S. No	Regional Office	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
1	Benagaluru	Hassan	15,900	4,836	20,736	78,860	99,596	

PIU-Hospet								
S. No.	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-Years	Cumulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
1	RO-Bangalore	PIU-Hospet	45,238	16,450		Median-45238 Avenue-16450	Median-45238 Avenue-16450	
Note: 1) The project is under O&M Phase The concessionaire should perform watering for the plantations regularly else the plants will not survive, further wherever the plants are not survival there replantation must be done on regular basis. 2) 16450 Avenue Plantation survival 90%,and in median plantation 45238 of plants 77% is survival.								
PIU-Mangalore								
S. No	Regional Offices	PIUs	No of Plants Planted 2019-20			Old Plantation during last 3-yrs	Cumulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
1	Bangalore	Mangalore	13271	587	13858	33698	47556	

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National Highways Authority of India
Green Highways Division

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Summary of Plantation Data Received from RO - Chennai NHAI

Annexure-1B

S. No	Regional Offices	PIUs	Name of the Project	No of Plants Planted (April'2019 to August'2019)			Old Plantation during December'2018 to March'2019	Cumulative Plantation
				Median	Avenue	Total		
1	2	3		4	5	6	7	8
1	Chennai	Chennai	Tirupathi-Tiruttani-Chennai section of NH-205		2000 (TN Section)	2,000		Median - 0 Avenue - 2000
2	Chennai	Chennai	Chennai - Tada section of NH - 5 from Km.21.400 to Km.54.400	2,150		2,150		Median - 2150 Avenue - 0
3	Chennai	Chennai	Chennai Bypass		6,000	6,000		Median - 0 Avenue - 6000
4	Chennai	Coimbatore	Six Laning from Km 102.035 to Km 144.680 on the Chengapalli to start of Coimbatore Bypass and Four Laning from Km 170.880 to Km 183.010 on end of Coimbatore Bypass to TN/Kerala Border Section of NH-47 in the State of Tamilnadu under NHOP Phase-II on DBFOT (Toll) basis - Package No.NS-II/BOT/TN-08.	100	760	860	Median - 550 Avenue - 645	Median - 650 Avenue - 1405
5	Chennai	Coimbatore	Rehabilitation and Up-gradation of NH-209 from km 123.550 to km 150.400 of Dindigul - Bangalore road (Pollachi to Coimbatore Section) to four lane with paved shoulder in the state of Tamil Nadu under NHDP-IV on EPC basis.	As the four laning is being carried out by widening the existing two lane road within the ROW and land acquisition are being done wherever insufficient ROW available in the stretch. There is no land available in the ROW for plantation of trees. However, the tree plantation shall be carried out on completion of the project wherever the land available in the end of ROW. The Sub Collector, Pollachi has also directed to plantation may be done in the Govt poramboke lands available along the stretch. Regarding median plantation it is informed that center median provided for 1.5m width and Metal Beam crash barrier is provided all along the centermedian.				
6	Chennai	Kancheepuram	Strengthening of the existing 4 lanes from Km.78/000 to Km.67/000 and widening of the existing 2 lanes from Km.67/000 to Km.121/000 to 4 lane dual carriageway of NH-45	4,155	250	4,405	Median - 150 Nos. Avenue - 595 Nos.	Median - 4305 Avenue - 845
7	Chennai	Karur	Design, Engineering, Finance, Operation and Maintenance of 2/4 laning of Trichy - Karur section of NH -67 from Km.135.800 to Km. 218.028 (Excluding Lalapet ROB) under NHDP Phase IIIA on BOT Toll basis in the state of Tamil Nadu	100	150	250	Median - 900 Avenue - 1850	Median - 1000 Avenue - 2000

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Annexure - A

National Highways Authority of India
Green Highways Division
Summary of Plantation Data As on 28/08/2019

Sl No.	Regional Office	PIU	Name of the Project & Kms	Cumulative No. of Plants Planted in 2019			Concessionaire / Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
1	Chennai	Chennai		-	-	-		
2	Chennai	Coimbatore	Six Laning from Km 102.035 to Km 144.680 on the Chengapalli to start of Coimbatore Bypass and Four Laning from Km 170.880 to Km 183.010 on end of Coimbatore Bypass to TN/Kerala Border Section of NH-47 in the State of Tamilnadu under NHDP Phase-II on DBFOT (Toll) basis - Package No.NS-11/BOT/TN-08. & 54.865 Kms	660	0	660	Concessionaire	
3	Chennai	Kancheepuram	Tambaram Tindivanam section of NH-45 from Km.28/000 to Km.121/000 & 93.000 Km	0	1465	1465	Concessionaire - GMR Tambaram Tindivanam Expressways Limited	The Median and Avenue plantations have been provided in the Project Highway at all required locations from 2004. Also replacement of missed / dead median & avenue plantations is in progress on regular basis during the O&M period at all monsoon seasons. As such, for this monsoon 2019-20 also 15000 Nos of Median & Avenue Plants have been procured for replacement of missed / dead median & avenue plantations
4	Chennai	Karur	2/4 Laning of Trichy Karur road of NH67 Km.135/800 to Km.218/028 & 82.228 Km.	900	1000	1900	Concessionaire - BOT (Toll)	Dead / Dried Plants are being replaced periodically

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Sl. No.	Regional Office	PIU	Name of the Project & Kms	Cumulative No. of Plants Planted in 2019			Concessionaire / Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
12	Chennai	Salem	Four-laning of km 0/313 to km 136/670 of Salem to Ulundurpet section on NH-68 in the State of Tamil Nadu (Package No. NHDP-III/BOT-I/TN-06) & 136.357 Km.	1296	10662	11958	Concessionaire (BOT - Toll)	Dead / Dried Plants are being replaced periodically
13	Chennai	Viluppuram	Design, Engineering, Construction, Development, Finance, Operation and Maintenance of 4 laning the existing 2 lane section from Km. 121.000 (Near Tindivanam) to Km. 192.250 (Near Ulundurpet) on NH 45, in the state of Tamilnadu & 71.250 Km.	384	3372	3756	Concessionaire	
14	Chennai	Viluppuram	Four Laning and Strengthening of existing Two lanes of NH-66 from Pondicherry to Tindivanam section Km.0/000 to Km.37/920 on BOT Basis	504	13536	14040	Concessionaire	
Grand Total				10098	64935	75033		

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Annexure - A

National Highways Authority of India
Green Highways Division
— Summary of Plantation Data As on 28/08/2019

Sl No.	Regional Office	PIU	Name of the Project & Kms	Cumulative No. of Plants Planted in 2019			Concessionaire / Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
1	Chennai	Chennai						
2	Chennai	Coimbatore	Six Laning from Km 102.035 to Km 144.680 on the Chengapalli to start of Coimbatore Bypass and Four Laning from Km 170.880 to Km 183.010 on end of Coimbatore Bypass to TN/Kerala Border Section of NH-47 in the State of Tamilnadu under NHDP Phase-II on DBFOT (Toll) basis - Package No.NS-11/BOT/TN-08. & 54.865 Kms	660	0	660	Concessionaire	
3	Chennai	Kancheepuram	Tambaram Tindivanam section of NH-45 from Km.28/000 to Km.121/000 & 93.000 Km	0	1465	1465	Concessionaire - GMR Tambaram Tindivanam Expressways Limited	The Median and Avenue plantations have been provided in the Project Highway at all required locations from 2004. Also replacement of missed / dead median & avenue plantations is in progress on regular basis during the O&M period at all monsoon seasons. As such, for this monsoon 2019-20 also 15000 Nos of Median & Avenue Plants have been procured for replacement of missed / dead median & avenue plantations
4	Chennai	Kurur	2/4 Laning of Trichy Kurur road of NH67 Km.135/800 to Km.218/028 & 82.228 Km.	900	1000	1900	Concessionaire - BOT (Toll)	Dead / Dried Plants are being replaced periodically

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Sl. No.	Regional Office	PIU	Name of the Project & Kms	Cumulative No. of Plants Planted in 2019			Concessionaire / Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
12	Chennai	Salem	Four laning of km 0/313 to km 136/670 of Salem to Ulundurpet section on NH-68 in the State of Tamil Nadu (Package No. NHDP-III/BOT-I/TN-06) & 136.357 Km.	1296	10662	11958	Concessionaire (BOT - Toll)	Dead / Dried Plants are being replaced periodically
13	Chennai	Viluppuram	Design, Engineering, Construction, Development, Finance, Operation and Maintenance of 4 laning the existing 2 lane section from Km. 121.000 (Near Tindivanam) to Km. 192.250 (Near Ulundurpet) on NH-45, in the state of Tamil Nadu & 71.250 Km.	384	3372	3756	Concessionaire.	
14	Chennai	Viluppuram	Four Laning and Strengthening of existing Two lanes of NH-66 from Pondicherry to Tindivanam section Km.0/000 to Km.37/920 on BOT Basis	504	13536	14040	Concessionaire.	
Grand Total:				10098	64935	75033		

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI as on 03.09.2019

Annexure-1B

S. No	Regional Offices	PIUs	No of Plants Planted (April, 2019 to 09 August, 2019)			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Uttarakhand	Dehradun	533	4430	4963	Nil	4963
2	Uttarakhand	Rudrapur	4000	5948	9948	Nil	9948
3	Uttarakhand	Najibabad	Nil	Nil	Nil	Nil	Nil
	Total		4533	10378	14911		14911

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National Highways Authority of India
Green Highway Division
Summary of Plantation Data As on 09.08.2019

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S.no	Regional Office	PIU	Name of the project and kms	Cumulative No of Plants Planted in 2019			Concessionaire/ Forest Department / Private Agency / Others	Remarks
				Avenue Plants	Median Plants	Total Plants		
1	Uttarakhand	Dehradun	Balance Work of 4-laning of Haridwar-Dehradun Section from Km. 211.000 to Km. 218.200 of NH-58 and Km. 165.000 to Km. 196.825 of NH-72 in the State of Uttarakhand under NHDP Phase-III - Package-1 from Haridwar design Ch. 209+100 to design Ch. 216+824 of NH-58 and from design Ch. 188+324 to Laltappar design Ch. 181+100 of NH - 72.	0	0	0	M/s. UP Bridge Corporation Ltd.	
2	Uttarakhand	Dehradun	Balance Work of 4-laning of Haridwar-Dehradun Section from Km. 211.000 to Km. 218.200 of NH-58 and Km. 165.000 to Km. 196.825 of NH-72 in the State of Uttarakhand under NHDP Phase-III - Package-2 from Laltappar design Ch. 181+100 to Mohakampur design Ch. 158+900 of NH-72.	0	0	0	M/L Atlas-NKC JV	
3	Uttarakhand	Dehradun	4-laning of Muzaffarnagar-Haridwar Section of NH-58 from Km.131.000 to Km.211.000 in the state of UP & Uttarakhand	0	0	0	Concessionaire Terminated Dtd. 19.06.2019	
4	Uttarakhand	Dehradun	4-Laning of Chutmalpur-Ganeshpur Section of NH-72A from Km.0.000 (Km.22.825 of NH-73) to Km.16.000 (Design Chainage Km.17.900) & Roorkee-Chutmalpur-Gagalheri section of NH-73 from Km.0.000 (Km.167.800 of NH-58) to Km.33.000 (Design chainage Km.35.400) - (Package-I).	0	2480	2480	M/s. MBL (GGRG)	
5	Uttarakhand	Dehradun	4-Laning of Gagalheri-Saharanpur-Yamunanagar (UP/Haryana border) section of NH-73 in the State of Uttarakhand & Uttar Pradesh under NHDP Phase IVB on hybrid mode. - (Package-II). Length : 51.455 Km	533	1950	2483	M/s. MBL (GSY)	
6	Uttarakhand	Dehradun	Construction of Elevated Structure between Km.200.900 to Km.201.700 including major bridge on Mayapuri Escape Channel at Km.201.450 in Haridwar on Muzaffarnagar-Haridwar Section of NH-58, in the state of Uttarakhand.	N.A	N.A	N.A	M/s. Ram Kumar Contractor	
PIU Dehradun Total				533	4430	4963		
7	Uttarakhand	Rudrapur	Rampur-Kathgodam Section of NH-87 (Pkg-I) Km. 0+00 to km. 43+446	NIL	4948	4948	Concessionaire	

8	Uttarakhand	Rudrapur	Rampur-Kanigodam Section of NH-87 (Pkg-II) Km. 43+446 to km. 93+225	NIL	NIL	NIL		
9	Uttarakhand	Rudrapur	Sitarganj-Tankapur Section of NH-125	4000	1000	5000	Concessionaire	
10	Uttarakhand	Rudrapur	Kashipur-Sitarganj Section of NH-74 km. 175.00 to 252.200	NIL	NIL	NIL		
PIU Rudrapur Total				4000	5948	9948		

11	Uttarakhand	Najibabad, Uttar Pradesh	4-laning of Haridwar-Nagina section of NH-74 from km 0.000 to 71.614 in the states of Uttarakhand and Uttar Pradesh under NHDP Phase-IV on EPC Mode. 71.614 kms	Nil	Nil	Nil	M/s Coarson Corviam sub contractor M/s RCC infratech	The project in construction mode and the plantation work has not commenced till date
12	Uttarakhand	Najibabad, Uttar Pradesh	4-Laning of Nagina-Kashipur section of NH-74 from km 73.000(Design chainage km 71.614) to km 175.000(design chainage km 170.407) in the states of Uttarakhand and Uttar Pradesh under NHDP Phase-IV on EPC Mode. 98.793 kms	Nil	Nil	Nil	M/s PNC Infratech Limited	The project in construction mode and the plantation work has not commenced till date
PIU Najibabad Total				0	0	0		
Total				4533	10378	14911		

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Annexure-A

National Highways Authority of India
Green Highway Division
Summary of Plantation Data as on 19.08.2019

Sr. No.	Regional Office	PIU	Name of the project and kms	Cumulative No. of Plants Planted in 2019			Concessionaire/Forest Department/Private Agency/Other	Remarks
				Avenue	Medlan	Total		
1	Delhi	Ghaziabad	Pkg.-I: 6-lane Delhi-Meerut Expressway and 8-laning of NH-24 from NH-24-Ring Road T-Junction to U.P. Gate (Km. 0.000 to Km. 8.716) in the State of Delhi	500	Nil	500	Concessionaire	Median is constructed with new jersey crash barrier
2			Pkg.-II: 6 lane Delhi - Meerut Expressway and 8 laning NH -24 from existing Km. 8.716 to existing Km. 28.000 (Delhi/UP Border to Dasna) in the state of Uttar Pradesh	1500	Nil	1500	Concessionaire	Median is constructed with new jersey crash barrier
3			Pkg.-III: Development of Delhi-Meerut Expressway for from 6-laning from existing Km. 28.000 to existing Km. 50.274 (Dasna to Hapur) in the State of Uttar Pradesh.	300	Nil	300	Concessionaire	Median is constructed with new jersey crash barrier
4			Pkg.-IV: 6 lane Greenfield Delhi-Meerut Expressway section from Dasna to Meerut (Km. 28+000 to Km. 59.777) in the State of Uttar Pradesh.	Nil	Nil	Nil	M/s G.R. Infraprojects Ltd. (Contractor)	Execution work in progress



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National Highways Authority of India
Green Highways Division
Summary of Plantation Data Received from RO-NHA as on 19.08.2019

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Sr. No.	Regional Offices	PIUs	No. of Plants Planted 2018-19			Old Plantation during last 3 years	Cumulative Planted over last 3 years
			Median	Avenue	Total		
1	2	3					
1	CGM(T)/RO-Delhi	Ghaziabad	Pkg.-I: 6-lane Delhi-Meerut Expressway and 8-laning of NH-24 from NH-24-Ring Road T-Junction to U.P. Gate (Km. 0.000 to Km. 8.716) in the State of Delhi	Nil	Nil	Nil	
2			Pkg.-II: 6 lane Delhi - Meerut Expressway and 8 laning NH -24 from existing Km. 8.716 to existing Km. 28.000 (Delhi/UP Border to Dasna) in the state of Uttar Pradesh.	Nil	150	150	150
3			Pkg.-III: Development of Delhi-Meerut Expressway for from 6-laning from existing Km. 28.000 to existing Km. 50.274 (Dasna to Hapur) in the State of Uttar Pradesh.	Nil	Nil	Nil	
4			Pkg.-IV: 6 lane Greenfield Delhi-Meerut Expressway section from Dasna to Meerut (Km. 28+000 to Km 59.777) in the State of Uttar Pradesh.	Nil	Nil	Nil	Nil



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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI as on July 2019

Annexure-1B

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cumulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	NHAI Dwarka	Gurugram		3,700	3,700		3,700

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National Highways Authority of India
Green Highways Division

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Summary of Plantation Data Received from RO - NHAI as on 26.06.2019

Annexure-1B

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Delhi	Gurgaon	2,051	3,673	5,724	4,770	14,310

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI as on 26.06.2019

Annexure-1B

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S. No	Regional Offices	PIUs	Project	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
				Median	Avenue	Total		
1	2	3		4	5	6	7	8
1	Delhi	Gurgaon	Conversion of Delhi-Gurgaon section of NH-8 into access controlled Eight/Six lane Highway from Rao Tula Ram Marg junction (km 14+300) to Gurgaon in Haryana (km 42+000) on BOT basis.	2,051	3,673	5,724	4,770	14,310
2	Delhi	Gurgaon	Gurgaon Project- Construction of Flyover & Underpasses for improvement of existing junctions at IFFCO Chowk, Signature Tower and Rajiv Chowk at Km 28.211, 29.650 and 33.180 respectively on Delhi-Gurgaon section of access Controlled Highway on NH-8 in the State of Haryana on EPC Mode		6,050	6,050	37,435	40,785
3	Delhi	Gurgaon	Improvement of T junction near Dhaula Kuan metro station including widening of National Highway from Dhaula Kuan to end of junction on NH-8 and improvement of T junction near Defence Area including widening of National Highways up to Defence Area on NH-8 and R&R Hospital Link Underpass in the state of Delhi		3,700	3,700		3,700

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National Highways Authority of India								
Green Highways Division								
Summary of Plantation Data Received from RO - NHAI as on June-2019							Annexure-1B	
Sr. No.	Regional Offices	PIUs		No. of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cumulative Plantation over last 3 years
				Median	Avenue	Total		
U-Rajkot								
1	2	3		4	5	6	7	8
1	Gujarat	PIU-Rajkot	Gondal-Jetpur-Rajkot NH-27 Stretch KM. 117/600 to 185/000				47,350	47,350
2	Gujarat	PIU-Rajkot	Bamanbore - Garamore Section from Km. 182.600 to 254.000	42,211	9,000	51,211	51,211	51,211
3	Gujarat	PIU-Rajkot	Porbandar-Bhiladi-Jetpur Section from K. 0.000 to 117.600	25,000	4,500	29,500	29,500	29,500
1	Gujarat	PIU-Gandhidham	Gandhidham	19,756	-	19,756	2,24,822	2,44,578
1	Gujarat	PIU-Ahmedabad	The section from 4.200 to 122.420 of Ahmedabad-Godhra section in NH-47 is DBFOT project and the plantation is maintained by the Concessionaire	2,500	400	2,900	1,09,010	1,11,910
2	Gujarat	PIU-Ahmedabad	Ahmedabad to Vadodara (NH-8)	18,000	200	18,200	1,72,369	1,90,569
3	Gujarat	PIU-Ahmedabad	Ahmedabad to Vadodara (NE-1)	22,000	17,000	39,000	2,22,319	2,61,319
4	Gujarat	PIU-Ahmedabad	Shamlaji to Mota Chiloda (Pkg-VI)				52,232	52,232

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5	Gujarat	PIU-Ahmedabad	Six laning from existing Km 494.410 (design Chainage 540.595) to existing km 509.550 (design Chainage 555.905) of NH-8 in the State of Gujarat (length 15.310 km) on EPC mode under NHDP phase -V (Package-VII) is Under Construction, Minimum 6550 Avenue Plants to be planted as per Contract Agreement. Till dat Plantation has not been started Construction of Highway is Under Progress.					
1	Gujarat	PIU-Surat	NH-6	3,200	4,000	7,200	65,785	72,985
2	Gujarat	PIU-Surat	BOT-I	12,450	7,200	19,650	95,900	1,15,550
3	Gujarat	PIU-Surat	Narmada	300		300	1,200	1,500
4	Gujarat	PIU-Surat	BOT-II	10,380	250	10,630	17,642	17,892
5	Gujarat	PIU-Surat	Surat-Dahisar	14,508	2,083	16,591	49,773	49,773
				1,70,305	44,633	2,14,938	11,39,113	12,46,369

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Summary of Plantation Data Received from RO - NHAI as on 01/07/2019

S. No	Regional Offices	PIUs	Project Name	No of Plants Planted 2018-19			Old Plantation during last 3 yrs	Cummulative Plantation over last 3 Years	Remarks
				Median	Avenue	Total			
1	2	3		4	5	6	7	8	9
1	Jaipur	Ajmer		7,747	5,839	13,586	29,678	29,678	
2	Jaipur	Bikaner		5,000		5,000	42,000	42,000	
3	Jaipur	Chittorgarh	Rajsamand-Bhilwara Section of NH-758	45,119	11,581	56,700	56,700	56,700	
4	Jaipur	Chittorgarh	Bhilwara-Ladpura Section of NH-758	N/A	1,230	1,230	1230	1230	
5	Jaipur	Chittorgarh	Padhi-Dahod Section of NH-113	N/A	2,500	2,500	2,500	2,500	
6	Jaipur	Chittorgarh	Chittorgarh-Kota Section of NH-27	3,910	5,414	9,324	99,207	99,207	
7	Jaipur	Chittorgarh	Gulabpura to Chittorgarh Bypass Section of NH-758	N.A	N.A	N.A	44,027	44,027	
8	Jaipur	Dausa	Agra - Bharatpur section of NH-11	6,000	20	6,200	15,190	15,190	
9	Jaipur	Dausa	Bharatpur - Mahua section of NH-11	1,000	10,000	11,000	28,000	28,000	
10	Jaipur	Dausa	Mahua - Jaipur section of NH-11	27,651	25,950	53,601	1,15,250	1,15,250	
11	Jaipur	Dausa	Karauli - Dholpur section of NH-11B	Nil	Nil		5,833	5,833	
12	Jaipur	Dausa	Uncha Nagla - Dholpur section of NH-123		8,000	8,000	20,420	20,420	
13	Jaipur	Jaipur			250	250	98531	98531	
14	Jaipur	Jaipur		3063	2476	5539	ROW= 31515 Median= 93694	ROW= 31515 Median= 93694	
15	Jaipur	Jodhpur	Jodhpur-Pachpadra Section of NH-112	-	-	-	16,823	16,823	
16	Jaipur	Jodhpur	Jodhpur-Pokaran Section of NH-114	-	-	-	2,000	2,000	
17	Jaipur	Jodhpur	Beawar-Pali-Pindwara Section of NH-14	Nil	1,070	1,070	174567 (Median +Avenue)	174567 (Median +Avenue)	

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S. No	Regional Offices	PIUs	Project Name	No of Plants Planted 2018-19			Old Plantation during last 3 yrs	Cumulative Plantation over last 3 Years	Remarks
				Median	Avenue	Total			
1	2	3		4	5	6	7	8	9
18	Jaipur	Kota	Kota Bypass	Nil	Nil	Nil	36827	36827	
19	Jaipur	Kota	Deoli Kota Section of NH-12		2,124	2,124	11336	11336	
20	Jaipur	Kota	Kota Baran	Nil	Nil	Nil	Nil	Nil	
21	Jaipur	Kota	Rajasthan Jhalawar/MP Border	Nil	Nil	Nil	Nil	Nil	
22	Jaipur	Sawai madhopur	NH-148D (Gulabpura-Uniara section)	-	-	-	3567	3567	
23	Jaipur	Sawai madhopur	NH-116 (Tonk-Sawaimadhopur section)	-	5462	5462	5462	5462	
24	Jaipur	Sikar		1575	2610	4185	42382	42382	
25	Jaipur	Udaipur	Gomati Chauraha-udaipur Section of NH-8	0	0	0	27,015	27,015	Project is in O&M Phase and available plantation being maintained are- Avenue – 20499 Median – 6516
26	Jaipur	Udaipur	Swaroopganj Pindwada Udaipur Section	0	0	0	Project completed on 31.12.2009 and plantation was done as per provision of CA. Now the plantation is being maintained by the O&M Contractor as per CA.		Project is in O&M Phase and available plantation being maintained are- Avenue – 21000 Median – 73124

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S. No	Regional Offices	PIUs	Project Name	No of Plants Planted 2018-19			Old Plantation during last 3 yrs	Cumulative Plantation over last 3 Years	Remarks
				Median	Avenue	Total			
1	2	3		4	5	6	7	8	9
27	Jaipur	Udaipur	Chittorgarh-udaipur Section of NH-76	16,000	0	16,000	21,000	21,000	Project is currently under upgradation from 4 Lane to 6 Lane. Avenue Plantation will be done in the available width of ROW.
28	Jaipur	Udaipur	New Udaipur Greenfield Bypass (Connection Between NH-76 and Nh-8)	30	15	45	45	45	Project is currently under implementation phase. Avenue Plantation will be done in the available width of ROW.
29	Jaipur	Udaipur	Udaipur-Ratanpur-Shamlaji Section of NH 8	5,000	0	5,000	33,000	33,000	Project is currently under upgradation from 4 Lane to 6 Lane. Plantation will be done in the available width of ROW.

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO – Jammu NHA as on 01.10.2019

Annexure-18

S. No	Regional Offices	PIUs	No of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Jammu	Jammu	3200	Nil	3200	8500	11700
2	Jammu	Ramban	1740	164	1904	8040	9944
3	Jammu	Srinagar	500	0	500	19000	19500
	Total						

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NATIONAL HIGHWAYS AUTHORITY OF INDIA
Green Highways Division
REGIONAL OFFICE-KERALA

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Summary of Plantation Data Received from RO - NHAI as on 31.08.2019 (REVISED Annexure- IB)

S. No	Regional Offices	PIUs	No of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019 (Nos.)	Cumulative Plantation (Nos.)
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	RO-Kerala at Thiruvananthapuram	Palakkad	8585	658	9243	0	9243
2		Cochin	1500	0	1500	0	1500
3		Thiruvananthapuram	650	0	650		650
	Total		10735	658	11393	0	11393

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National Highways Authority of India											
Regional Office-Kerala											
Green Highway Division											
Summary of Plantation Data As on 28.09.2019											
Sl. No	Regional Office	PIU	No of Plants Planted during 21.09.2019 to 28.09.2019			Cumulative Total as on 28.09.2019			Done By (Please Mention Concessionaire/ Forest Department / Private Agency/- Others)	Species (Please Mention Major Species Planted)	Remarks
			Avenue Plants	Median Plants	Total Plants	Avenue Plants	Median Plants	Total Plants			
1	RO-Kerala at Thiruvananthapuram	Thiruvananthapuram	NIL	NIL	NIL	NIL	2110	2110	Contractor	Bouganvillea	Fresh Plantation
2		Cochin	NIL	NIL	NIL	NIL	1500	1500	Concessionaire	Bouganvillea	Casualty & Fresh Plantation
3		Palakkad	648	1805	2453	1306	10390	11696	Concessionaire	Bouganvillea, Tamarind, Neem, etc.	Casualty replacement and new planting
4		Kozhikode	NIL	NIL	NIL	NIL	NIL	NIL			
Total			648	1805	2453	1306	14000	15306			

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RD - Kolkata NHAI

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Annexure-18

S. No	Regional Office	PIUs	Name of the Project	No of Plants Planted (April '2019 to September '2019)			Old Plantation during April '2018 to March '2019	Cumulative Plantation
				Median	Avenue	Total		
1	2	3		4	5	6	7	8=6+7
1	Kolkata	Kolkata	6-Laning of Dhankuni-Kharagpur Sec, NH-6 (km 17.600-km 129.000=111.400 km)	3,638	5,874	9,512	8,019	17,531
2			2nd Vivekananda Bridge Sec, 6-Lane, NH-2 (km 653.010-km 659.051=6.041 km)	50	200	250	961	1,211
3			4-Laning of Kolaghat-Haldia Sec, NH-41 (km 0.500-km 52.700=52.700 km)	100	10,000	10,100	16,822	26,922
4	-do-	Kharagpur	4-Laning of Balasore-Kharagpur Sec, NH-60 (km 0.000 to km 119.300=119.300 km)	6,866	2,200	9,066	6,228	15,294
5			4-Laning of Kharagpur-Chichira Sec, NH-6 (km 129.600-km 185.150=55.550 km)	19976	21421	41397	7060	48,457
6	-do-	Durgapur	6-Laning of Barwa-Adda-Panagarh Sec, NH-2 (km 398.240-km 521.120=122.880 km)					
7			Panagarh - Palsit Sec of NH-2				5,213	5,213
8			Palsit - Dankuni Sec of NH-2				6,423	6,423
9	-do-	Krishnagar	4-Laning of Krishnagar-Baharampore Sec, NH-34 (km 115.000-km 193.000=78.000 km)	232	672	904	15,451	16,355
10	-do-	Malda	4-Laning of Baharampore-Farakka Sec, NH-34 (km 191.416-km 294.684=100.625 km)		4,050	4,050	3,000	7,050
11			4-Laning of Farakka-Raiganj Sec, NH-34 (Km 295.000 to Km 398.000=100.229 km)	40,000	2,200	42,200	33,650	75,850
12	-do-	Jalpaiguri	4-Laning of Ghoshpukur-Dhupguri Sec, NH-31D (km 0.000-km 83.785=83.785 km)		2,145	2,145		2,145
13			4-Lane Islampur Bypass Sec, NH-31 (Ex. Ch.498.500) to Ex.Ch.506.950)=10.310 km)					
14			4-Laning of Dalkhola-Kishanganj Sec, NH-31, (km 447.000-km 470.000=23.000 km)					
15			4-Laning of Kishanganj-Islampur Sec, NH-31 (km 476.000-km 499.000=23.000 km)					
16			4-Laning of Islampur-Sonapur Sec, NH-31 (km 507.000-km 526.000=19.000 km)					
17			4-Laning of Sonapur-Ghoshpukur Sec, NH-31 (km 526.000-km 551.000=25 km)					
18			4-Laning of Salsabari -Assam Bengal Border Sec, NH-31C (km 228.000 -km 254.500=26.500 km)					
								2,22,451

Note :

(A) For Concessionaire /Contractors, Target for pltn during 2019-20. was fixed by RO-Kolkata =2,80,000 plants. (B) Nos. of plants agreed to be planted by Concessionaire /Contractors (in the meeting dated 11.06.2019, chaired by Dr. B. Mukhopadhyay, GM-Env-II) =2,05,681 plants.

(B) Forest Dept. could not initiate plantation project in July-Aug'19 as fund was released late by PD (18.09.2019) due to delay in matter of 13-digit unique code of Fin. Dn.,NHAI-HQ.

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National Highways Authority of India
Green Highways Division : Regional Office, Kolkata

Summary of Plantation Data As on 30/09/2019

Sl. No.	Regional Office	PIU	Name of the project and kms	Cumulative No. of Plants planted in 2019			Concessionaire / Forest Department / Private Agency / Others	Remarks
				Avenue Plants	Median Plants	Total Plants		
1	Kolkata	Kolkata	6-Laning of Dhankuni-Kharagpur Sec, NH-6 (km 17.600-km 129.000=111.400 km)	3638	5874	9512	Askoka Dhankuni Kharagpur Tollway Ltd. (M/s Ashoka Buildcon Ltd.)	(A) For Concessionaire / Contractors, Target for pltn. was fixed by RO-Kolkata = 2,60,000 plants. (B) Nos. of plants agreed to be planted (in meeting chaired by Dr. B. Mukhopadhyay, GM-Env-II) = 2,05,681 plants.
			2nd Vivekananda Bridge Sec. 6-Lane, NH-2 (km 653.010-km 659.051= 6.041 km)	50	200	250	2nd Vivekananda Bridge Tollway Ltd	
			4-Laning of Kolaghat-Haldia Sec, NH-41 (km 0.500-km 52.700=52.700 km)	100	10000	10100	Engledecop Kolaghat Haldia OMT Project Pvt Ltd	
2	-do-	Kharagpur	4-Laning of Balasore-Kharagpur Sec, NH-60 (km 0.000 to km 119.300=119.300 km)	6866	2200	9066	Baleshwar- Kharagpur Expressway Ltd.	
			4-Laning of Kharagpur-Chichira Sec. NH-6 (km 129.600-km 185.150=55.550 km)	19976	21421	41397	Ditip Buildcon	
3	-do-	Durgapur	6-Laning of Barwa-Adda-Panagarh Sec, NH-2 (km 398.240-km 521.120=122.880 km)	0	0	0	M/s. IL&FS	
4	-do-	Krishnagar	4-Laning of Krishnagar-Baharampur Sec, NH-34 (km 115.000-km 193.000=78.000 km)	232	672	904	SEW Krishnagar-Baharampur Highways Ltd.	
5	-do-	Malda	4-Laning of Baharampur-Farakka Sec, NH-34 (km 191.416-km 294.684=100.625 km)		4050	4050	Baharampur-Farakka Highways Ltd	
			4-Laning of Farakka-Raiganj Sec, NH-34 (Km 295.000 to Km 398.000=100.229 km)	40000	2200	42200	(1) Farakka- Raiganj Highways Ltd (Median pltn) (2) Raiganj Forest Division	
6	-do-	Jalpaiguri	4-Laning of Ghoshpukur-Dhupguri Sec, NH-31D (km 0.000-km 83.785=83.785 km)		2145	2145	M/s. L&T Ltd.	
			4-Lane Islampur Bypass Sec, NH-31 (Ex. Ch.498.500) to Ex.Ch.506.950=10.310 km)				Askoka Dhankuni Kharagpur Tollway Ltd. (M/s Ashoka Buildcon Ltd.)	
			4-Laning of Dalkhola-Kishanganj Sec, NH-31, (km 447.000-km 470.000=23.000 km)	0	0	0	West Bengal Forest Department (NHAI-HQ has approved/sanctioned the plantation project on 03.07.2019 for implementation during monsoon of 2019. Before that, Technical Vetting and approval was accorded on 12.12.2018 by the Head-Green Highways Division, NHAI.)	Forest Dept. could not initiate plantation project in July-Aug'19 as fund was released late by PD on 18.09.2019, for delay in matter of 13-digit unique code of Fin. Dn.,NHAI-HQ.
			4-Laning of Kishanganj-Islampur Sec, NH-31 (km 476.000-km 499.000=23.000 km)	0	0	0		
			4-Laning of Islampur-Sonapur Sec, NH-31 (km 507.000-km 526.000=19.000 km)	0	0	0		
			4-Laning of Sonapur-Ghoshpukur Sec, NH-31 (km 526.000-km 551.000=25 km)	0	0	0		
			4-Laning of Salsalabari -Assam Bengal Border Sec, NH-31C (km 228.000 -km 254.500=26.500 km)	0	0	0		
Total:				70862	48762	119624		

JA-CHD 19/10/19

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(R P Singh)
Chief General Manager (Tech)
& Regional Officer, Kolkata

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Annexure-1B
Status as on date 16.10.2019

Summary of Plantation Data received from RO- NHAI as on 16.10.2019

Summary of Plantation Data Received from								
S. No.	Regional Offices	PIUs	No of Plants Planted (April,2019 to August,2019)			Old Plantation during December,2018 to March,2019	Cumulative Plantation	Remark
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	9
1	RD-West (UP)	Kannauj	0	0	0	0	0	PIU Kannauj is looking after two projects as Pkg. IV & Pkg. V of Aligarh to Kanpur Section of NH-91. Both the projects are under tendering stage. SFC has been scheduled on 16.10.2019. Plantation work comes under the scope of forest department but not started the plantation yet.
2		Bareilly	0	0	0	0	0	
3		Meerut	19466	0	19466	22000	41466	
4		Jhansi	23046	11272	34318	40172	61435	
5		Agra	0	5500	5500	0	5500	
			0	5500	5500	0	5500	
6		Aligarh	1550	0	1550	1050	2600	
			15000	0	15000	20000	35000	
7		Kanpur	5167	1200	6367	0	6367	Bara-Orai Section
			0	0	0	0	0	Etawah-Chakeri
			0	150	150	5000	5150	Kanpur -Kabrai
			766	0	766	0	766	Jajmau-Ramadevi
8		Baghpat	NIL	NIL	NIL	0	0	NIL (1000 trees are to be planted in under construction of NH-7098 Pkg-I. The plantation work would start very soon))
9	Moradabad	0	1315	1315	6685	8000		
		3107	967	4074	0	4074		
		0	0	0	0	0		
	Total		68102	25904	94006	94907	175858	

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8	Kempur	Utter Pradesh	On a Bhagpur-Ban Sections of NH-25 & NH-2 (Km. 270 to Km. 275 & Km. 422 to Km. 429 Package CW-11/BOT/11P (Amnity)) NHDP Phases II, (New NH-27 1515.713 to 1578.513)					8	25 Sq. Mtr.	5	14 Sq. Mtr.	3 balance (2 permanent in Malikampur District, 1 in Patna, Lalpur)	
			Independent Engineer Services during Operation & Maintenance Period for Easing Project of Bawah (Km. 323.473) to Chakri (Km. 483.687) Section of NH-2 (New NH-19) on DBFOT Basis under NHDP Phase-V in the state of Uttar Pradesh.					LHS- 89 & RHS- 110	LHS = 159475 Sqm. & RHS = 61834.5 Sqm.	0		Temporary and Permanent	
			Two baling with paved shoulder of NH-48 from Km. 0.000 to Km. 123.853 of Kanpur-Kanhai Section					DS-000 to 324700-783 56+000 to 58+355+489 80+000 to 90+000+45	18000 Sq. Mtr. 8000 Sq. Mtr. 13000 Sq. Mtr.	DS-000 to 312700-783 56+000 to 58+355+489 80+000 to 90+000+45	18000 Sq. Mtr. 8000 Sq. Mtr. 13000 Sq. Mtr.		
			Four baling of 1/2mu-Damaged Section of NH-27					32	2400 Sq. Mtr.	0	2400 Sq. Mtr.	Removal work is in progress.	
9	Mordabad	Utter Pradesh	Mogah-Mordabad Section of NH-93 (NH-299)					9 No.	7317.5 Sq. Mtr.			Permission from Forest Department is pending	
			Mordabad-Bareilly Section of NH-28 (New NH-9, SBO, SO)					130	30100 Sq. Mtr.	51	11888 Sq. Mtr.	69	
			NH-28 (New NH-9)					5053	6951.00 Sq. Mtr.	4897	21990 Sq. Mtr.	In Progress	

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National Highways Authority of India Green Highway Division- RO West (UP)								ANNEXURE-A
Sl. No.	Regional Office	PIU	Name of the project and kms	Cumulative No of Plants Planted in 2019			Concessionaire/ Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
1	RO-West UP	Moradabad	Hapur-Moradabad Bypass / 99.86 kms	Nil	Nil	Nil	Concessionaire (M/s IRB Infra. Developers Pvt. Ltd)	Appointed date declared on 28.05.2019
2			Moradabad-Bareilly / 121.00 kms	3700	0	3700	Concessionaire (M/s MBEL)	
3			Aligarh-Moradabad / 146.37 kms	1415	5270	6685	EPC Contractor (M/s PNC Infratech. Ltd.)	
4	RO-West UP	Kanpur	Etawah-Chakeri/ 160.21 kms	2000	10000	12000	Concessionaire (M/s Etawah-Chakeri (Kanpur) Highway Pvt. Ltd.)	
5	RO-West UP	Aligarh	Ghaziabad-Aligarh/ 126.300 kms		8000	8000	Concessionaire (Ghaziabad-Aligarh Expressway Pvt. Ltd.)	
6	RO-West UP	Agra	Agra Etawah Bypass/ 124.48 kms	0	7998	7998	Concessionaire (M/s AE Tollway Pvt. Ltd)	
7	RO-West UP	Agra	Agra-Aligarh/ 79 kms	2500	0	2500	M/s Brijbhoomi Expressway Private Limited (500 Concessionaire, 2000 Forrest Department)	
8	RO-West UP	Baghpat	EPE Crossing (Shamli Bypass)/ 61.409 Kms	Will Plant Shortly	Not in Scope		Contractor (M/s Krishna Construction)	As per the Schedule-C of Contract Agreement, about 1000 Trees will be provided on project highway.

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9	RO-West UP	Jhansi	Jhansi-Lalitpur/ 99.05 Kms (NS-1/ BOT/UP-2 & UP-3)	400	27000	27400	Contractor (Gayatri Jhansi Roadways Ltd & Gayatri Lalitpur Roadways Ltd.)	
10	RO-West UP	Jhansi	Jhansi-Orai/ 135 kms	10000	5000	15000	Contractor (M/s PATH (India) Ltd.)	
11	RO-West UP	Meerut	Meerut-Muzaffarnagar/ 78.31 Kms	0	9466	9466	Concessionaire (M/s Western UP Tollways Ltd.)	
12	RO-West UP	Bareilly	Sitarganj-Bareilly/ 74.46 Kms	NIL	NIL	NIL	Contractor (M/s VIL Ltd)	Contract Agreement termination under process.
Total				20015	72734	92749		

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National Highways Authority of India
Green Highways Division

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Summary of Plantation Data Received from RO Madurai NHAI as on 20.06.2019

Annexure-18

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Madurai	Madurai	47,885	890	48,775	42,792	91,567
2	Madurai	Trichy	19,365	5,173	24,538	1,09,482	1,34,020
3	Madurai	Dindigul	17,100	1,750	18,850	25,773	44,623
4	Madurai	Nagercoil	6,267		6,267		6,267
5	Madurai	Thanjavur	1,937	544	2,481	10,276	12,757
6	Madurai	Tuticorin	47,710	23,600	71,310	47,811	1,19,121
7	Madurai	Karaikudi	21,407	23,755	45,162	34,261	79,423
Total			1,61,671	55,712	2,17,383	2,70,395	4,87,778

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Summary of Plantation Data Received from RO - Mumbai NHAI

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Annexure-18

Sr No	Regional Offices	PIUs	Name of the Project	No of Plants Planted (April'2019 to			Old Plantation during December'2018 to March'2019	Cumulative Plantation
				Median	Avenue	Total		
1	2	3		4	5	6	7	8
1	Mumbai	Ahmednagar	Paved shoulder stretches of NH-222 (New NH 61)	N/A	220	220	Work of two lane paved shoulder stretches of NH-222 (New NH 61) are completed by PWD & recently handed over to NHAI for tolling. Details regarding old plantation are not received from PWD.	
2		Nashik	Dhule- Pimpalgaon section of NH-3 from Km. 265.00 to Km. 380.00	15764	566	16330	14759	31089
3			Pimpalgaon-Nashik-Gonde section of NH-3 from Km. 380.00 to Km. 440.00	150	2700	2850	0	2850
4			Vadape-Gonde section of NH-3 from Km. 539.500 to Km. 440.00	8000	1200	9200	9600	18800
5			Khed- Sinnar section of NH-50 from Km. 42.00 to Km. 177.00	2950	926	3876	1414	5290
6		Panvel	JNPT - I	Nil	Nil	Nil	Nil	Nil
7			JNPT - II	4000	Nil	4000	Nil	4000
8			JNPT - III	1150	1184	2334	Nil	2334
9			JNPT - IV	5280	2895	8175	2500	10675
10		Pune	Four laning of Pune Solapur section NH-65 (Old NH-9) between Km. 40+000 and Km. 150+050 in the state of Maharashtra on DBFOT basis	2370	17	2387	317	12500 Avenue plantations done before year 2017. 67245 Median Plantation done before year 2017.
11			Six Lanning of Pune-Satara section of NH-4 from km. 725.000 to km.865.350 in the state of Maharashtra on DBFOT basis.	0	0	0	0	Avenue Plantation - NA Median Plantation - 18387. (As reported by Concessionaire M/s PSTRPL, there is no provision for Avenue plantation as per Concession Agreement. Moreover, there is no space for plantation.)
12			Integrated development of Chandani Chowk junction on NH-4 in Pune City - EPC	-	-	-	-	The Project is recently started on 28.02.2019. The Tree plantation for the trees to be cut in 2.2 Km. within NHAI ROW, this office has already made tree plantation in Mohammadwadi area through Social Forestry, as desired by PMC. For the other land belonging to PMC, PMC will plant the trees on their own in 1:3 proportion.
13			Construction of new 6-lane tunnel at Khambataki Ghat of NH-4 on EPC Mode	-	-	-	-	The Project is recently started on 28.02.2019 & work is yet to start.
14		Solapur		20516	12755	33271	2500	35771
15		Thane		Nil	Nil	Nil	Nil	Nil
16		Goa		3,000	-	3,000	56,000	59,000
17		Kolhapur		1625	-	1625	1457	3082

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Sr No	Regional Offices	PIUs	Name of the Project	No of Plants Planted (April'2019 to			Or. Plantation during December'2018 to March'2019	Cummulative Plantation
				Median	Avenue	Total		
1	2	3		4	5	6	7	8

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National Highways Authority of India
Green Highway Division
Summary of Plantation Data As on 06.08.2019

Sl. No.	Regional Office	PIU	Name of the Project	Project Length in Kms.	Cumulative No of Plants Planted in 2019			Concessionaire / Forest / Department / Private Agency / Others	Remarks
					Avenue	Median	Total		
1	Mumbai	Solapur	Four laning of Pune Solapur section of NH-9 from Km. 144+400 to Km. 249+000 on BOT Basis	101.3	1650	2200	3850	M/s. Pune Solapur Roadways Development Corporation Limited	
2			Four laning of Solapur MAH / KNT border section of NH-9 from Km. 249+000 to Km. 348+000 on BOT Basis	100.06	1550	6500	8050	M/s. Solapur Tollwys Private Limited	
3			Solapur Yedashi section of NH-211 from Km. 0+000 to Km. 100+000 on BOT Basis	98.717	9653	2000	11653	M/s. Solapur Yedshi Tollways Private Limited	

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National Highways Authority of India
Green Highways Division

Annexure-1B

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Summary of Plantation Data Received from RO - NHAI as on 26/08/2019

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cumulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Nagpur	PIU 2 Nagpur	3,000	7,000	10,000	2,03,757 (Avenue plants-89255 Median plants-114502)	2,13,757 (Avenue plants- 96255 Median plants-117502)
2	Nagpur	Aurangabad	17274	0	17274	21329	21329
3	Nagpur	Dhule	8071	5736	13807	Median - 6957	22704
						Avenue- 1940	
4	Nagpur	Jalgaon	Nil	500	500	Nil	500
5	Nagpur	PIU-1 Nagpur	10100	3940	14040	43890	57930
6	Nagpur	Yavatmal	12089	2394	14483	N/A	14483
7	Nagpur	Amravati	1,850	Nil	1,850	Avenue - 14684 Median - 16905+ 6200	Avenue -21500 Median - 16905
8	Nagpur	Amravati	-	-	-	Avenue - 5650+ 3000 Median -3700+5000	Avenue -8650 Median - 8700
9	Nagpur	Amravati	-	-	-	Avenue-19906+1376 Median-55969	Avenue-21282 Median-55969
10	Nagpur	Amravati	-	2,999	2,999	500 (Amravati District) 200 (Akola District)	Avenue - 2,999 + 500 + 200 = 3699

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National Highways Authority of India
Green Highway Division

Summary of Plantation Data As on 27.08.2019

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Sr. No.	Regional Office	PIU	Name of the project and kms	Cumulative No of Plants Planted in 2019			Concessionaire/ Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
1	Nagpur	Nagpur-1	Ch/MH border to Wainganga Bridge Section from km 405.000 to km 485.000 of NH-6 in the State of Maharashtra	16000	3500	19500	M/s Ashoka Highways (Bhandara) Ltd. km	
2		Nagpur-1	Nagpur-Wainganga Bridge Section of NH-6 from km 498.000 to km 544.200 in the state of Maharashtra	11264	0	11264	M/s Wainganga Expressway Pvt. Ltd.	
3		Nagpur-1	Km 652.000 Km 723.000 of NH-7 including Kamptee - Kanhan & Nagpur Bypass of MP/MH Border - Nagpur sec and including maintenance of already 4-laned section from 14.585 to km.36.600 of NH-7 (Nagpur-Hyderabad section) (NS-1/ BOT/MH)	10000	6500	16500	M/s. Oriental Nagpur Bypass Construction Pvt. Ltd.	
4		Nagpur-1	Borkhedi - Jam - Wadner NH-44 (Old NH-07) Km 93.000 to km 14.585	9674	0	9674	Plantation agency	
5		Nagpur-2	4-Laning Nagpur-Betul (Km.3/0 to Km.59/30 & 137/00 to Km 257/400 of NH-69) (56.3 Km in Maharashtra)	10000	29209	39209	M/s. Oriental Nagpur	
6		Yavatmal	Balance work of 4-laning of Road of Nagpur to Hyderabad Section of NH-07 from Km. 94.000 to 104.000 in the State of Maharashtra construction contract Pkg. NS-60 (MH) Bal-2	9994	0	9994	Plantation agency	
7		Yavatmal	Balance work of 4-laning of Road of Nagpur to Hyderabad Section of NH-07 from Km. 104.000 to 114.000 in the State of Maharashtra construction contract Pkg. NS-60 (MH) Bal-3	7702	0	7702	Plantation agency	
8		Yavatmal	Balance work of 4-laning of Road of Nagpur to Hyderabad Section of NH-07 from Km. 114.000 to 123.000 in the State of Maharashtra construction contract Pkg. NS-60 (MH) Bal-4	10000	0	10000	Plantation agency	
9		Yavatmal	Butibori to Wardha section of NH-361 km 465.500 to km 524.690	4578	14375	18953	Contractor	
10		Yavatmal	Wardha - Yavatmal section of NH-361 km 400.575 to km 465.400	26000	42715	68715	Contractor	
11		Yavatmal	Yavatmal - Mahagaon section of NH-361 km 320.580 to km 500.575	45137	50924	96061	Contractor	

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Sr. No.	Regional Office	PIU	Name of the project and kms	Cumulative No of Plants Planted in 2019			Concessionaire/ Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
12	Nagpur	Amravati	Nagpur - Kondhali section of NH-6 from km 50.000 to km 100.000	4000	10000	14000	Concessionaire	
13		Amravati	Kondhali - Talegaon section of NH-6 from km 100.000 to km 166.725	5000	10000	15000	Concessionaire	
14		Dhule	MP-MH Border Dhule section of NH-3 From Km 168.500 to Km. 265.000	5736	8071	13807	Concessionaire	
15		Aurangabad	Yedeshi-Aurangabad NH-211 from km 100.000 to km 290.000	5000	17274	22274	Concessionaire	
16		Jalgaon	Chikhali - Tarsod section of NH-6 km 360.000 to km 422.700	10000	0	10000	Contractor	Project under Construction stage
17		Nanded	Tuljapur - Ausa section of NH-361 from km 416.000 to km 470.000	50000	5564	55564	Contractor	
		Total		240085	198132	438217		

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Annexure-1B

National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI as on 19.08.2019

Summary of Plantation Data Received from RO - NHARs on-19.06.2019								
S. No	Regional Offices	PIUs	No. of Plants Planted 2019-20 (August, 2019) (as per RO Report)			Old Plantation during last 3 yrs.	Cummulative Plantation over last 3 Years	
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
14	Bhubaneswar	Bhubaneswar				1,97,483	1,97,483	
		Dhenkanal		18,981	18,981	20,979	39,960	
		Keonjhar		29,015	29,015	1,09,229	1,38,244	
		Rourkela	NIL					
		Sambalpur		27,000	27,000	1,66,482	1,93,482	
		Balasore		32,000	32,000	2,100	34,100	
	Total			1,06,996	1,06,996	4,96,273	6,03,269	

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ANNEXURE-A

National Highways Authority of India
Green Highway Division

Summary of Plantation Data As on. 30/09/2019

Sl. No	Regional Office	PIU	Name of the project and kms	Cumulative No of Plants Planted in 2019			Concessionaire/ Forest Department / Private Agency / Others	Remarks
				Avenue	Median	Total		
1	Odisha	Dhenkanal	(i) Four laning of Chandikhole- Duburi-Talacher section of NH-200/23, 132.200 KM	18981	-	18981	OFDC Ltd	Final Report
			(ii) Six laning of Cuttack - Anugul Section of NH - 55,	35360		35360	DFO, Athgarh	Final Report
2		Keonjhar	Four laning of Binjabahal -Teleibani section of NH-6, 78.318 Km	25000	-	25000	OFDC Ltd	Final Report
3			Four laning of Singara-Binjabahal section of NH-6, 104.176 Km	10200	-	10200	OFDC Ltd	Final Report
4		Sambalpur	Four laning of Angul-Sambalpur section of NH-42, 153 Km	27000	-	27000	DFO, Athantalik	Final Report
5		Balasore	Four laning of Bahargora-Singara section of NH-6, 111.106 Km	40000	-	40000	OFDC Ltd	Final Report
6		Rourkella	Bramitrapur to Rajamunda of NH - 143, 76.05 Km.	16000		16000	OFDC Ltd	Final Report
Total				172541		172541		

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Summary of Plantation Data Received from RO NHA as on 16.10.2019

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cumulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
1	Patna	Munger	0	1550	1550	2554	4104	2laning of Mokama-Munger section of NH-80
3		Darbhanga	500	2000	2500	18550	21050	4-laning of Gorakhpur-Gopalganj section of NH-28 Pkg-LMNHP EW-II (WB-09).
4			0	0	0	3618	3618	4-laning of Gorakhpur-Gopalganj section of NH-28 Pkg-LMNHP EW-II (WB-10)
5			3000	5000	8000	17118	25118	Kotwa-Muzaffapur section of NH-28
6			0	4500	4500	43030	47530	2-laning of Muzaffarpur-Barauni section of NH-28
7			0	20000	20000	28514	48514	2-laning of Muzaffarpur-Sonbarsa section of NH-77
8			0	15000	15000	51343	66343	Muzaffapur-Darbhanga section of NH-57
9		Begusarai	0	750	750	13000	13750	2 laning of Khagaria-Purnea section NH-31
10		Sasaram	17015	0	17015	39702	56717	6 laning of Varanasi-Aurangabad section of NH-2. Project is under construction and avenue plant will be planted once full ROW land acquired and works completed.
11			0	0	0	5639	5639	4 laning of Chhapra-hajipur section of NH-19

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S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years	Remarks
			Median	Avenue	Total			
1	2	3	4	5	6	7	8	
12		Chhapra	0	13450	13450	8000	21450	Chhapra-Muzaffarpur section of NH-102
13			0	2500	2500	5653	8153	2 laning of Chhapra-Gopalganj section of NH-85
14		Patna	587	234	821	22379	23200	4 laning of Patna-Bakhtiyarpur section of NH-30
15			0	7000	7000	0	7000	2 laning of Biharsharif-Barbigha-Mokama section of NH-82
		Total	21102	71984	93086	259100	352186	

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National Highways Authority of India
Green Highways Division

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Summary of Plantation Data Received from RO - NHAI as on 30.06.2019

Annexure-1B

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years	Remarks
1	2	3	Median	Avenue	Total	7	8	9
			4	5	6			
1	Raipur	Raipur	3,500	9,000	12,500	39000	39000	End of Durg Bypass
2	Raipur	Raipur	1,500	1,000	2,500	Median - 10488 nos Avenue plants 3000 nos	15,988	Durg Bypass
3	Raipur	Raipur	5035	450	5485	3050 nos. (ROW) 25285 nos. (MEDIAN)	3500 nos. (ROW) 30320 nos. (MEDIAN)	REL
4	Raipur	Bilaspur	8,000	5,000	13,000	13000	13000	Simga-Sargaon section from Km.48+580 to Km.91+026
5	Raipur	Bilaspur	4,000	5,000	9,000	30,330	39330	Sargaon-Bilaspur section from Km.91+026 to Km.126+525
6	Raipur	Dhamtari		3830	3830	35812	39642	
7			7662		7662	81046	88708	
Total			29,697	24,280	53,977	3,57,869	3,97,838	

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO – Ranchi as on 03.10.2019

Annexure-1B

Sl. No	Regional Offices	PIUs	No of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	RO-Ranchi Jharkhand	Hazaribagh	24495	42206	66701	8700	75401
2		Jamshedpur	13933	33745	47678	23567 (Median)	71245
3		Dhanbad	9500	16500	26000	2500	28500
4		Ranchi	40500	2225	-	25600	68325
	Total						243471

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI as on 31.08.2019

Annexure-1B

S. No	Regional Offices	PIUs	No of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Shimla	Shimla	2290	11700	13990	14410	28400
2	Shimla	Mandi		200	200	17865	18065
	Total		2290	11900	14190	32275	46,465

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National Highways Authority of India
Regional Office, Hyderabad

Summary of Plantation Data Received from RO- NHAI as on 25.09.2019

Sl.NO	Regional Offices	PIUs	No. of plants Planted (April, 2019 to August, 2019)			old plantation during December, 2018 to March 2019	Cumulative Plantation
			Median	Avenue	Total		
1	Hyderabad	Warangal	15961	1000	16961	0	16961
		Hyderabad	0	2000	2000	1800	3800
		Nirmal	0	12505	12505	8075	20580
		Khammam	0	3161	3161	2341	5502
	Total		15961	18666	34627	12216	46843

National Highways Authority of India

Green Highways Division (Annexure-A)

Regional Office, Hyderabad

Summary of Weekly Plantation Data as on 20.10.2019

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S. no	Regional Office	PIU	Name of the Project and Kms	Cumulative No of Plants Planted in 2019			Concessionaire / Forest / Department/ Private Agency / Others	Remarks
				Avenue Plants	Median Plants	Total Plants		
1	Hyderabad	Nirmal	Densification of Avenue Plantation along NH-44 of Nagpur - Hyderabad Section for a length of 286.380kms	14505	0	14505	Forest Department, Telangana	Balance 55035 nos. seedlings proposed to be plant in 2019-20 planting season. Planting under progress.
2			Raising of Avenue Plantation along NH-61 from Kalyan to Nirmal Section for a length of 53.600kms	0	0	0	Forest Department, Telangana	48000 nos. seedlings proposed for planting on NH-61 through Forest Department. Site specific proposal forwarded to PD, PIU-Nirmal. The stretch proposed for 4-lane widening, hence Plantation is dropped.
3		Hyderabad	Raising for Avenue Plantation from Km.63.40 (Marayanpur) to Km.107.000 (Dindi) on Hyderabad - Dindi Section of NH-765 for a length of 43.600 kms.	0	0	0	Forest Department Telangana	42000 Nos. seedlings proposed for planting through Forest Department, Site specific proposals related to NH-765 are communicated to PD, PIU-Hyderabad for remarks & recommendations.
			Plantation in the stretch from Km.135.470 to Km.211.000 of Hyderabad - Bangalore Section of NH-44 for a length of 74.622 kms	400	3300	3700	Concessionaire	Avenue / Median Planting by filling gaps
4			Densification of Avenue Plantation along NH-65 of Hyderabad - Vijayawada Section for a length of 29.300 kms	3050	0	3050	Forest Department Andhra Pradesh	Balance 6170 Nos. seedlings to be Planted in Gap Filling Portion by Andhra Pradesh Forest Dept.
5		Khammam	Balance Avenue Plantation along NH-30 of AP/Telangana Border - Rudrampur Section for a length of 49.379 kms	3917	0	3917	Contractor	Total 5502 seedlings to be planted, out of that 1585 plants survived for FY 2017-18 & 2018-19. Balance 3917 Nos. seedlings is planted by the Contractor during 2019.
6			Raising of Avenue Plantation along NH-365 of Tanamcherla - Jamandlapally Section for a length of 48.000 kms.	0	0	0	Forest Department Telangana	48000 Nos. seedlings proposed for planting on NH-365 through Forest Department. Site specific proposal is approved by NHAJ, HQ. Plantation to be taken up by Forest Dept. during this planting season. Planting yet to start.
			Hyderabad - yadgiri Section of NH-163 in the State of Telangana	3100	4000	7100	Concessionaire	Avenue / Median Planting by filling gaps

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Summary of Weekly Plantation Data as on 20.10.2019

Green Highways Division (Annexure-A)

S. no	Regional Office	PIU	Name of the Project and Kms	Cumulative No of Plants Planted in 2019			Concessionaire / Forest / Department/ Private Agency / Others	Remarks
				Avenue Plants	Median Plants	Total Plants		
7		Warangal	Raising of Avenue Plantation along NH-163 of Yadgiri-Warangal Section for a length of 65.000 kms	0	0	0	Forest Department Telangana	42862 Nos. seedlings proposed for planting on NH-163 through Forest Department. Approval for combined plantating as Pilot Project is received from NHAHQ and further action is being initiated. Planting yet to start.
8			Raising of Avenue Plantation along NH-163 of Yadgiri-Warangal Section for a length 34.143 kms and Median Plantaion in a length of 99.103kms	3000	24099	27099	EPC Contractor	24384 Nos. seedlings proposed for Avenue plantation and 61062 Nos Seedlings proposed for median Plantation. Planting in progress.
Total				14505	31399	59371		

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National Highways Authority of India
Green Highways Division

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Summary of Plantation Data Received from RO - NHAI as on 30.06.2019							Annexure-1B
S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yr	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	RO, UP(East) Varanasi	Raebareli	175	19972	20147	21308	41455
2	RO, UP(East) Varanasi	Azamgarh	36000	18000	54000	54000	54000
3	RO, UP(East) Varanasi	Gorakhpur	13000		13000	59923	72923
4	RO, UP(East) Varanasi	Varanasi	109375	6400	115775	0	
5	RO, UP(East) Varanasi	Prayagraj	5000	20000	25000	57000	82000
6	RO, UP(East) Varanasi	Mirzapur	0	0	0	0	0
7	RO, UP(East) Varanasi	Lucknow	41458	6900	48358	200133	240403
	Total		205008	71272	276280	392364	490781

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National Highways Authority of India

Regional Office UP - (East)

Green Highway Division

Summary of Plantation Data As on 23/10/2019

S.no	Regional Office	PIU	Name of Project and Kms	Cumulative No of Plants Planted Since 01.07.2019			Concessionaire/ Forest Department / Private Agency / Others)	Remarks
				Avenue Plants	Median Plants	Total Plants		
1	RO, UP(East) Varanasi	Gorakhpur	Operation & Maintenance of Ayodhya Gorakhpur Section (km.137.970 to km 252.860) stretch of NH-28 (Total length 116.101 km) in the state of Uttar Pradesh on OMT basis	0	10920	10920	Concessionaire- Ayodhya Gorakhpur SMS Tolls Pvt. Ltd	
2	RO, UP(East) Varanasi	Gorakhpur	O&M of Four lane from Km 0+000 to Km 32+270 of Gorakhpur Bypass Section on NH-28 in State of Uttar Pradesh on Annuity Basis	0	8564	8564	Concessionaire- Gorakhpur Infrastructure Company Pvt. Ltd.	
3	RO, UP(East) Varanasi	Gorakhpur	OPERATION AND MAINTENANCE OF GORAKHPUR-KASIA-UP/BIHAR BORDER FROM (KM. 279.800 to 360.915 (NEW KM. 285.002 to 366.117) OF NH 28 (TOTAL LENGTH 81.115 KM.) AND REVENUE COLLECTION OF TOLL PLAZA AT KM. 255.200 (NEW KM. 256.500) FOR BOT ANNUITY SECTION FROM KM. 251.700 TO 279.800 (NEW KM. 252.860 to 285.215 OF NH 28) IN UP (PKG OMT-27A)	0	7840	7840	Concessionaire- Gorakhpur Kasia Tolls Pvt. Ltd.	7190 nos. Planted on dated 13.10.2019 and this week (14.10.2019 to 20.10.2019) Planted 650 Nos. Total Planted as on 20.10.2019 is 7840 Nos. Plant.
4	RO, UP(East) Varanasi	Allahabad	6-laning of Handia to Varanasi section of NH-2 from Km. 713.146 to Km. 785.544 (Design Length-72.398 Km.) in the State of Uttar Pradesh under NHDP Phase-V on Hybrid Annuity Mode and Km 72.398	0	8925	8925	Concessionaire	
5	RO, UP(East) Varanasi	Allahabad	Allahabad Bypass (including Ganga Bridge Package ABP-1) from Km. 158.00 to Km. 242.708 (New Ch Km 628.753 to 713.461) of NH-2 on OMT Basis in the State of UP (Package No:- 12) and Km 34.708	7700	2275	9975	Concessionaire	
6	RO, UP(East) Varanasi	Allahabad	Rehabilitation & Up-gradation of Allahabad to UP/MP Border section of NH-27 (New NH-30) from Km. 4.285 to Km 45.627 to four-lanes with paved shoulders, in the State of Uttar Pradesh on EPC mode under NHDP-IV and Km 45.627	0	7500	7500	Concessionaire/Contractor	

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National Highways Authority of India
Regional Office UP - (East)
Green Highway Division
Summary of Plantation Data As on 23/10/2019

S.no	Regional Office	PIU	Name of Project and Kms	Cumulative No of Plants Planted Since 01.07.2019			Concessionaire/ Forest Department / Private Agency / Others)	Remarks
				Avenue Plants	Median Plants	Total Plants		
7	RO, UP(East) Varanasi	Azamgarh	4-laning of Ghaghra Bridge to Varanasi section of NH-233 from Km. 121.800 to Km 180.420 (Package-I) from Ghaghra Bridge Abutment on Basti side to Bhudanpur Urban section in the State of Uttar Pradesh NHDP Phase-IV on EPC Mode	14200	31650	45850	Concessionaire	
8	RO, UP(East) Varanasi	Lucknow	Lucknow Raebareilly Km. 70.00	0	2500	2500	Concessionaire	
9	RO, UP(East) Varanasi	Lucknow	Lucknow Sitapur Km. 75.07	0	10000	10000	Concessionaire	
10	RO, UP(East) Varanasi	Lucknow	Lucknow Sultanpur Km. 127.425	13000	10000	23000	Concessionaire and Forest Department	
11	RO, UP(East) Varanasi	Lucknow	Lucknow Ring Road Pkg-3B Km. 14.707	0	1000	1000	Contractor	
12	RO, UP(East) Varanasi	Lucknow	Lucknow Kanpur Km. 64.495	0	3000	3000	Concessionaire	
13	RO, UP(East) Varanasi	Lucknow	Saheed Path Km. 22.850	0	1500	1500	Concessionaire	
14	RO, UP(East) Varanasi	Lucknow	Lucknow Ayodhya Km. 129.970	0	4000	4000	Concessionaire	
15	RO, UP(East) Varanasi	Varanasi	For Laning of Sultanpur to Varanasi Section of NH- 56 from km. 134+700 to km. 209+230 (Package-I) in the state of Uttar Pradesh under NHDP Phase-IV on EPC mode	0	0	0		Project under construction
16	RO, UP(East) Varanasi	Varanasi	For Laning of Sultanpur to Varanasi Section of NH- 56 from KM 209.230 to KM 272.590 (Package-II) in the state of Uttar Pradesh under NHDP Phase-IV on EPC mode	0	0	0		Project under construction
17	RO, UP(East) Varanasi	Varanasi	4 laning of Ghaghra Bridge to Varanasi section of NH-233 (Package-II) from Km. 180.420 to km. 240.340 (From Bhudanpur Urban section to start of Gossai Bazar bypass) in the state of Uttar Pradesh under NHDP Phase- IV on EPC Mode.	0	0	0		Project under construction

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National Highways Authority of India

Regional Office UP - (East)

Green Highway Division

Summary of Plantation Data As on 23/10/2019

S.no	Regional Office	PIU	Name of Project and Kms	Cumulative No of Plants Planted Since 01.07.2019			Concessionaire/ Forest Department / Private Agency / Others)	Remarks
				Avenue Plants	Median Plants	Total Plants		
18	RO, UP(East) Varanasi	Varanasi	4-Laning of Ghaghara Bridge-Varanasi section of NH-233 (Package-III) from Km. 240.340 to Km. 299.350 [from start of Gossai Bazar bypass to Varanasi] in the state of UP under NHDP-IV on EPC mode	0	0	0		Project under construction
19	RO, UP(East) Varanasi	Varanasi	4-Laning of Varanasi Gorakhpur Section of NH-29 from Km 12.000 (Design Chainage Km. 12.010) to Km. 88.000 (Design Chainage Km. 84.160) [Package-II from Sandah to Birmon] in State Uttar Pradesh under NHDP PHASE-IV on EPC mode	0	0	0		Project under construction
20	RO, UP(East) Varanasi	Varanasi	4 Lane of Varanasi Bypass from KM 0.000 (Starting Point at KM 271+300 of NH-56) to KM. 15+250 (End point at KM 11+170 of NH-29) including 4 Laning of NH-29 from KM 10+700 to KM 12+000 (Total Project Length 16.550 KM.) [Package-I] in the State of U.P. under NHDP Phase-IV on EPC mode	3300	24945	28245	Contractor	Project Completed on 05.02.2019
21	RO, UP(East) Varanasi	Raebareilly	Up-gradation of Raebareilly-Jaunpur section to 2 lane with paved shoulders from Km. 0.000 to km.166.400 of NH-231 in the state of Uttar Pradesh on BOT (Annuity)	4523	445	4968	Concessionaire	
22	RO, UP(East) Varanasi	Raebareilly	Up-gradation of Tanda Raebareilly section to 2 lane with paved shoulders from Km. 0.000 to km.155.900 of NH-232 in the state of Uttar Pradesh on EPC mode	0	0	0		The contractor has not started plantation work during this monsoon period
23	RO, UP(East) Varanasi	Raebareilly	Up-gradation of Raebareilly-Banda section to 2 lane with paved shoulders from Km. 152.533 to km.285.818 of NH-232 in the state of Uttar Pradesh on EPC mode	2317	0	2317	Contractor	
24	RO, UP(East) Varanasi	Mirzapur	Nil	0	0	0		
Total				45040	135064	180104		

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI as on - 30.06.2019

Annexure-18

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Vijayawada	Visakhaptnam	0	0	0	5503	5503
	Vijayawada	Rajamahendravaram	69551	30109	99660	110305	208965
	Vijayawada	Vijayawada	28000	14520	42520	5163	47683
	Vijayawada	Amaravati	3530	0	3530	120	3650
	Vijayawada	Tirupati	5641	22956	28597	0	57082
	Vijayawada	Anantapur	0	134313	134313	114000	199350
	Vijayawada	Nandyal	17340	0	17340	107323	107323
	Vijayawada	Nellore	40000	40000	80000	46200	46200

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	Total		1,60,532	1,07,585	4,05,960	3,88,614	4,76,406

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National Highways Authority of India						
Green Highway Division						
Summary of Plantation As on 21.10.2019						
State		Andhra Pradesh				
S. No	Regional Office	PIUs	No of Plants Planted 2019-20			Remarks
			Avenue	Median	Total	
1	VIJAYAWADA	PIU, Vishakapatnam	73468	38742	112210	1. Puntola to Icchapuram Section (Median 12985 Nos. & Avenue 33765 Nos.) 2. Icchapuram to Narasannapeta section (Median 25757 Nos & Avenue 39703 Nos.)
2		Vijayawada	862	1990	2852	4-laning of Nandigama - Vijayawada Section of NH-65
3			7850	30200	38050	Some death plants are replaced. 4-laning of Vijayawada - Machilipatnam Section of NH-65
4			2675	0	2675	Chandragudam to Telangana Border section of NH-221
5		Amaravati	100	2600	2700	Total no of plants planted - 38216 1. Avenue plants - 894 & 2. Median Plants - 37322 Plants Planted are : 1. Turai, 2. Ganuga, 3. Maddi Black, 4. RaintreeNote:During this monsoon 2600 no's of median shrubs and 100 no's of Avenue plants were replaced
6		Tirupati	1812	0	1812	Avenue Plants planted by State Forest Department
7			0	3862	3862	Civil works under progress (NH-4 -(Package-I)) 450 plants planted in the week from 15.09.2019 to 21.09.2019
8			31760	26486	58246	Work Completed & COD Issued (NH-4 -(Package-II))

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	State	Andhra pradesh	No of Plants Planted 2019-20			Remarks
S. No	Regional Office	PIUs	Avenue	Median	Total	
9	VIJAYAWADA		0	0	0	Civil Works started on 04.01.2019 ((NH-140)-Package-III)
10		Anantapur	3500	0	3500	Avenue Plants planted by DFO, SFD Anantapur & Kumool on Hyderabad - Bangalore Section of NH-44
11		Nandyal	38662	48000	86662	Kadapa - Kumool
12		Rajamahendravaram	760	412	1172	Anakapalli - Tuni Section of NH-16
13			5200	21492	26692	Tuni - Dhamavaram Section of NH-16
14			2268	15592	17860	Dhamavaram - Diwancheruvu Section of NH-16
15			5521	6225	11746	Diwancheruvu - Siddhantham Section of NH-216 A
16			11560	19934	31494	Siddhantham - Gundugolanu Section of NH-216 A
17			718	0	718	Gundugolanu - Devarapalli - Kovvuru Section of NH-16 (Old SH-107)
18		Nellore	7288	8230	15518	Tada - Nellore
19			1008	982	1990	Nellore bypass
20			16153	40502	56655	Chilakalurepata - Nellore (Median dead plants replaced)
21			3400	0	3400	Velagampalli - Dornala T junction
			Total	214565	255249	479814

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National Highways Authority of India.							
Green Highways Division							
Summary of Plantation Data NHAI,						Annexure-1B	
Regional Offices	PIUs	No of Plants Planted 2018-19			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation	
		Median	Avenue	Total			
1	2	3	4	5	6	7	8
1	Bhopal	Bhopal	30657	15110	45767	2200	47967
2		Jabalpur	31571	8038	40609	28722	70331
3		Katni	41890	30092	71982	0	71982
4		Gwalior-Shivpuri	3617	34298	37913	0	0
5		Baran-Shivpuri	0	0	0	123988	0
6		Guna-Shivpuri	11727	30818	42343	18315	60658
7		Chhindwara	0	0	0	0	0
8		Narsinghpur	12660	0	12660	169,263	181,923
9		Indore	1547	38776	40323	3040	50915
10		Indore	8000	10000	18000	Median 40696	Median 50696
11		Indore	4000	NIL	4000	Avenue 23936	Avenue 31936
12		Indore	5000	4000	8300	25000	29000
13		Indore	3530	4000	8300	Median- 53000, Avenue- 30405	Median- 58000, Avenue- 34405
14		Indore	3530	NIL	3530	NIL	3331
15		Sehgar	NIL				
16		Ujjain	NIL				
17		Ratlam	NIL				
18		Chhatarpur	Information not provided				
19	Gwalior					2950 (Median)	44950 (Median)
20						200 (Avenue)	13700 (Avenue)
21						3150	58650

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National Highways Authority of India
Green Highways Division

Summary of Plantation Data Received from RO - NHAI

Annexure-1B

S. No	Regional Offices	PIUs	No of Plants Planted 2018-19 (November, 2019) (as per RO Report)			Old Plantation during last 3-yrs	Cummulative Plantation over last 3 Years
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
	Chandigarh	Hisar	98,378	1,00,880	1,99,258	2,73,313	4,72,571
		Rohtak	71,860	44,360	1,16,220	3,61,665	4,77,885
		Chandigarh	10,000	99,350	1,09,350	11,231	1,20,581
	Total		1,80,238	2,44,590	4,24,828	6,46,209	10,71,037
	Chandigarh	Ambala				2,29,795	2,29,795
		Ludhiana				30,600	30,600
		Mohall					
		Jalandhar				1,37,183	1,37,183
	Total					3,97,578	3,97,578
	Grand Total		1,80,238	2,44,590	4,24,828	1043787	14,68,615

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ANNEXURE-A/7

NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.

Summary of Plantation Data Received from ROs of NHIDCL as on 11.11.2019

Annexure-N4

S. No	Regional Offices	BO	No of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Kolkata	Imphal (Manipur)					Nil (To be planted in FY 2019-20)
2	Guwahati	Shillong (Meghalaya)					Nil (To be planted in FY 2019-20)
3	Guwahati	Namsai (Arunachal Pradesh)					
4	Kolkata	Gangtok					
5	Jammu	Srinagar, Uttarakhand					
	Total	-	-	-	-	-	-

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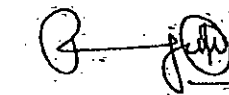
Annexure-N5

Availability of Space for Plantation in NHIDCL

1. Name of Branch Office: Imphal (Manipur)

S.NO.	Name of the Project	Length	Configuration	ROW	No. of Plants to be planted (2019-20)		
					Contractor	Govt.	Private
1	Imphal-Moreh road (NH-39): Package-II (km 350.00 to km 395.68)	45.68 km	Two laning with paved shoulder	24m	1. 12,584 (approx) 2. Bio engineering for slope protection (length feasible is under assessment)	-	-

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2. Name of Branch Office: Shillong (Meghalaya)

S.NO.	Name of the Project	Length	Configuration	ROW	No. of Plants to be planted (2019-20)		
					Contractor	Govt.	Private
1	Tura to Dalu (NH-51)	51.54	Two laning with paved shoulder	20m-30m	-	-	-
2	Silchar-Badarpur (NH-53)	4.77	Two laning with paved shoulder	20m-30m	166	-	-
3	Balachera-Harangajao (NH-54E)	25.25	Four laning with paved shoulder	45m	1998 (approx)	-	-
4	Ranikor-Nongjni (SH-04)	33.25	Two laning with Earthen shoulder	20m-30m	-	-	-

3. Name of Branch Office: Namsai (Arunachal Pradesh)

S.NO.	Name of the Project	Length	Configuration	ROW	No. of Plants to be planted (2019-20)		
					Contractor	Govt.	Private
1	2 laning of Mahadevpur-Buridihing road section of NH-52B from Km 0.00 to Km 25.135 in the state of Arunachal Pradesh package of SARDP-NE.	25.135	2L	24m	-	-	-
2	2 laning of Bordumsa-Namchik road (Buri Dihing – Jairampur) road on NH-52B, (new NH-215) from Km 0.15 (starting chainage near Buri Dihing Bridge) to Km 22.380 (Length 22.23 Km) in the state of Arunachal Pradesh under Arunachal Pradesh package of SARDP-NE on EPC basis	22.23	2L	24m	-	-	-



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4. Name of Branch Office: Namsai (Arunachal Pradesh)

S.NO.	Name of the Project	Length	Configuration	ROW	No. of Plants to be planted (2019-20)		
					Contractor	Govt.	Private
1	Construction of approximate 1000 m length Viaduct at Rangpo between Km 51+100 to 53+900 on Sevoke-Gangtok section on NH-10 in the State of West Bengal/Sikkim	-	-	-	-	-	-
2	Construction of upgradation of existing road to 2-lane with paved shoulder including geometric improvement from Km. 0.00 to Km. 26.706 in Rhenok-Rorathang-Pakyong of NH-717A on EPC basis under SARDP-NE Phase 'A' in the State of Sikkim	-	-	-	-	-	-
3	Construction/Upgradation of Existing road to 2 Lane with Paved Shoulder Including Geometric Improvement from Ranipool to Pakyong (Airport road) from Km 0.00 to Km. 16.167 of NH-717 A on EPC basis under SARDP-NE Phase 'A' in the state Sikkim	-	-	-	-	-	-
4	Construction of 2-Lane with Paved Shoulder Including Geometric Improvement from Km 0 to Km 16 of stretch Singtam-Tarku NH-510 on EPC Basis Under SARDP-NE Phase 'A' in the state of Sikkim.	-	-	-	-	-	-
5	Construction of 2-Lane with Paved Shoulder Including Geometric Improvement from Km 16.0 to Km 32.5 of stretch Tarku-Ravangla NH-510 on EPC Basis Under SARDP-NE Phase 'A' in the state of Sikkim.	-	-	-	-	-	-

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6	Construction and upgradation of existing road to 2-lane with paved shoulder of Bagrakote-Kafer section of NH-717A from Km 13.000 to Km 25.600 on EPC basis under SARDP-NE Phase 'A' in the State of West Bengal (Package-IV B)	-	-	-	-	-	-
7	Construction and upgradation of existing road to 2-lane with paved shoulder of Bagrakote-Kafer section of NH-717A from Km 13.000 to Km 25.600 on EPC basis under SARDP-NE Phase 'A' in the State of West Bengal (Package-IV B)	-	-	-	-	-	-

5. Name of Branch Office: B.O. Srinagar, Uttarakhand

S.NO.	Name of the Project	Length	Configuration	ROW	No. of Plants to be planted (2019-20)		
					Contractor	Govt.	Private
1	Construction and up gradation of existing road to 2-lane with paved shoulder from Km 368.00 to km 399.00 of Lameri to Karanprayag (Excluding km 379.100 to km 380.275) of NH-07 under Chardham Priyojna of EPC basis in the state of Uttarakhand	29.125 Km	2-lane with paved shoulder	(12 to 18) m	-	-	-
2	Construction and Upgradation of existing road to 2-lane with paved shoulder from Km.399.000 to Km.430.000 of Karanprayag to Chamoli (Excluding Km. 420.250 to Km.420.500 and Km.423.300 to Km.423.650) of NH-7(Old-58) under Chardham Pariyojna on EPC basis in the State of Uttarakhand	28.8 Km	2-lane with paved shoulder	(12 to 18) m	-	-	-
3	Consultancy Services for Authority's Engineer for Supervision of Construction and Upgradation of existing road to 2-lane with paved shoulder from	36.68 Km	2-lane with paved shoulder	(12 to 18) m	-	-	-

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	Km.430.000 to Km.468.000 of Chamoli to Painsi (Excluding Km.437.625 to Km. 437.775, Km.458.900 to Km.459.475 and Km.464.425 to Km.464.525) of NH-7(Old-58) under Chardham Pariyojna on EPC basis in the State of Uttarakhand						
4	Construction and Up-gradation including specialized slope treatment of existing road to 2-lane with paved shoulder from existing km. 458.900 to km 459.475 (design ch.456.200 to ch. 456.800) of Patalganga landslide of NH-07 under Chardham Pariyojna on EPC basis in the state Uttarakhand. (Design length=0.600 km.	0.60 Km	2-lane with paved shoulder	18 m	-	-	-
5	Construction and Up-gradation including specialized slope treatment of existing road from km. 379+100 to km. 380+275 (approx 1.175 km) on Gholteer Landslide of National Highway No-07 (hereinafter called the "NH-07") in the state of Uttarakhand.	1.175 Km	2-lane with paved shoulder	(18 to 167)m	-	-	-
6	Civil construction works for rehabilitation/ treatment of landslide locations with slope protection and drainage improvement at Nandprayag(km 420+400), Maithana(km 423+500), Birahi (Km. 437+400) & Gulabkoti(km.464+400) on NH-58(New NH-07) with proposed length of 275m, 15m and 150m through EPC contract	0.775 Km	2-lane	18 m	-	-	-
7	Civil construction works for rehabilitation/ treatment of landslide locations with slope protection and drainage improvement at Helang(km 468+150), Govindghat-II(km 497+000) and Govindghat-III (Km 500+000) on NH-58(New NH-07) with proposed length of 275m, 15m and 150m through EPC contract.	0.575 Km	2-lane	18 m	-	-	-

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NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.
Summary of Plantation Data Received from ROs of NHIDCL as on 11.11.2019

S. No	Regional Offices	BO	No of Plants Planted (April, 2019 to August, 2019)			Old Plantation during December, 2018 to March, 2019	Cumulative Plantation
			Median	Avenue	Total		
1	2	3	4	5	6	7	8
1	Kolkata	Imphal (Manipur)	-	-	-		Nil (To be planted in FY 2019-20)
2	Guwahati	Shillong (Meghalaya)	-	-	-		Nil (To be planted in FY 2019-20)
3	Guwahati	Namsai (Arunachal Pradesh)	-	-	-		
4	Kolkata	Gangtok	-	-	-		
5	Jammu	Srinagar, Uttarakhand	-	-	-		
	Total	-	-	-	-	-	-

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ANNEXURE-III

ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program - 2019

ANNEXURE-A-8

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire /	No of Plants planned to be planted in 2019		
						Avenue	Median	Total
1	Bhopal	Katni	Four laning of Jabalpur-Rewa-Katni-Jabalpur section of NH-7 from km 242.600 to km 311.000 (Package-I) in the state of Madhya Pradesh under NHDP-IV on EPC mode. As per provision of the Contract Agreement, the EPC Contractor is responsible for plantation of the trees as per norms. The Construction work of the project is in progress, at site.	69.185	EPC Contractor M/s L&T	40,000	30,000	70,000
2			Four Laning of Rewa -Katni - Jabalpur (Excluding Katni By-pass) section of NH-7 From Km. 311.000 to 359.500 and 378.500 to 397.000 in the state of Madhya Pradesh under NHDP Phase- IV on EPC mode (Package- II). As per provision of the Contract Agreement, the EPC Contractor is responsible for plantation of the trees as per norms. The Construction work of the project is in progress, at site	69.07		40,000	30,000	70,000
3			Rehabilitation and up-gradation from existing km 2.800 to km 33.200 and km 55.400 to 83.400 to NH-75 E (New NH-39) (Rewa - Sidhi Section) in the State of Madhya Pradesh to 2 - lanes with paved shoulders standards on EPC mode (Project is in O&M stage).	57.8	M.P. Forest Development Corporation	20,000	0	20,000
1	Bhopal	Chhindwara	NH 547 Saoner - Chhindwara section	10.000	Proposed through Private Plantation agencies on QCBS	0	0	0
2			NH 547 Chhindwara Ring Road section	10.000		0	0	0
3			NH 347 Multai - Imlikheda (Chhindwara) section	10.000		0	0	0
4			NH 347 Chhindwara - Seoni section	10.000		0	0	0
1	Bhopal	Indore	Indore-Dewas section of NH-3	45.050	IDTL	2,250	1,250	3,500
2		Indore	Khalghat-MP.Mh.Border section of NH-3	82.8	KSTPL	3,000	3,000	6,000
3		Indore	Indore-Guj/MP Border of NH-59	139	IVRCL	0	0	0
4		Indore	Indore-Khalghat Section of NH-3	77.22	Oriental Pathways (I) Pvt Ltd	15,000	10,000	25,000
5		Indore	Biaora Dewas section of NH-3	141.26	BDHPL	21,128	1,608	22,736

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1	Bhopal	Bhopal	NH-86 (Extn.)	53.775	Contractor- Backbone-Ashish (JV)	3,583	0	3,583
2			NH-12 (PKG-I)	8.275	Contractor - Centrodstroy (India) Pvt. Ltd.	0	2,400	2,400
3					CPA	1,000	0	1,000
4			NH-12 (PKG-II)	97.325	Contractor - Centrodstroy (India) Pvt. Ltd.	21,525	24,704	46,229
5			NH-69 (PKG-I)	46.3	NKC project (India) Pvt. Ltd.	10,000	2,000	12,000
			NH-69 (PKG-II)	73.955	LONGJIAN - JITENDRA SINGH (J.V)	10,000	10,000	20,000
1			Construction of Eight Lane access-controlled Expressway from Rajasthan/MP Border to Jodmi village of Mandsaur district (Ch. 452+420 to 484+420; design Ch. 0+000 to Ch. 32+000) section of Delhi - Vadodara Greenfield Alignment (NH-148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	32	Contractor	7,400	3,700	11,100
2			Construction of Eight Lane access-controlled Expressway from Jodmi village to Bani village of Mandsaur district (Ch. 484+420 to 517+420; design Ch. 32+000 to Ch. 65+000) section of Delhi - Vadodara Greenfield Alignment (NH-148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	33	Contractor	7,000	3,500	10,500
3			Construction of Eight Lane access-controlled Expressway from Bani village to Bardawadi village of Mandsaur district (Ch. 517+420 to 546+920; design Ch. 65+000 to Ch. 94+500) section of Delhi - Vadodara Greenfield Alignment (NH-148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh.	29.5	Contractor	6,880	3,440	10,320
4			Construction of Eight Lane access-controlled Expressway from Bardawadi village of Mandsaur district to Kamliya village of Ratlam district (Ch. 546+920 to 572+220; design Ch. 94+500 to Ch. 119+800) section of Delhi - Vadodara Greenfield Alignment (NH148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	25.3	Contractor	5,900	2,950	8,850

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5	Bhopal	Ratlam	Construction of Eight Lane access-controlled Expressway from Kamliya village to Kandarwasa village of Ratlam district (Ch. 572+220 to 602+420; design Ch. 119+800 to Ch. 150+000) section of Delhi – Vadodara Greenfield Alignment (NH148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	30.2	Contractor	6,700	3,350	10,050
6			Construction of Eight Lane access controlled expressway from Kandarwasa village to Bawadi village (near Shivgarh) of Ratlam district (Ch. 602+420 to 627+420; design Ch. 150+000 to 175+000) section of Delhi – Vadodara Greenfield Alignment (NH-148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	25	Contractor	5,200	2,600	7,800
7			Construction of Eight Lane access controlled expressway from Bawadi village (near Shivgarh) of Ratlam district to Ranni village of Jhabua district (Ch. 627+420 to 652+720; design Ch. 175+000 to 200+300) section of Delhi – Vadodara Greenfield Alignment (NH-148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	25.3	Contractor	5,100	2,550	7,650
8			Construction of Eight Lane access-controlled Expressway from Ranni Village to Miyati Village of Jhabua district (Ch. 652+720 to 673+770; design Ch. 200+300 to 221+350) section of Delhi – Vadodara Greenfield Alignment (NH148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	21.05	Contractor	4,400	2,200	6,600
9			Construction of Eight Lane access-controlled Expressway from Miyati village of Jhabua district to MP/Gujarat border (Ch.673+770 to 696+920; design Ch. 221+350 to 244+500) section of Delhi – Vadodara Greenfield Alignment (NH-148N) on EPC Mode under Bharatmala Pariyojana in the State of Madhya Pradesh	23.15	Contractor	4,900	2,450	7,350
1	Bhopal	Jabalpur	397.000 to 465.500 (Package-IV)	68.26	Concessionaire	6,400	17,500	23,900
2			465.500 to 546.425 (Package-JL)	80.82		25,850	15,150	41,000
1			Operation & Maintenance of Agra - Gwalior Section from km 8.00 to Km 103.00 (length 95.00 Km) and only Operation of Toll Plaza at KM 32.607 (Km. 0.000 to Km 42.033 of Gwalior Bypass) of NH-3 in the State of Uttar Pradesh, Rajasthan and Madhya Pradesh on Operate, Maintain and Transfer (the "OMT") basis- Pkg: OMT-22 (NS)	95	Concessionaire	0	0	0

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2	Bhopal	Gwalior	Gwalior Bypass Project (Connecting Km 103.00 of NH-3 and Km 16.00 of NH-75)	42.033	Concessionaire	6,500	11,000	17,500
3			Balance work for rehabilitation and upgradation to four lane from km. 16.00 to km. 96.127 on NH-75 in the State of Uttar Pradesh and Madhya Pradesh under North-South Corridor (NHDP phase II) on EPC mode (Item rate basis)	82.45	M.P. Forest Development Corporation	30,000	45,447	75,447
1	Bhopal	Shivpuri	Nh-3 (old) /Nh-46	125.300	Concessionaire	0	61,692	61,692
1	Bhopal	Narsinghpur	NH -26	37.994	Concessionaire	0	22,911	22,911
2				55.694	Concessionaire	0	20,664	20,664
3				26.799	Concessionaire	0	16,924	16,924
4				43.247	Concessionaire	0	27,064	27,064
5				43.086	Concessionaire	0	26,695	26,695
6				54.267	Concessionaire	0	21,045	21,045
7				54.997	Concessionaire	0	33,960	33,960
1	Bhopal	Guna	From Km 236.00 to Km 332.100 in the State of Madhya Pradesh	85.31	Concessionaire	12,070	48,588	60,658
2		Guna	From Km 332.100 to Km 432.100 in the State of Madhya Pradesh	93.5	Concessionaire	20,000	0	20,000
			Total			3,41,786	5,10,342	8,52,128

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ANNUAL PLANTATION ACTION PLAN 2019-20

ANNEXURE-III

Plantation Programme- 2019

PIU- Bongaigaon

Sl.No.	Regional Office	PIU	NH Stretch	NH Length (In Km.)	Plantation Agency (Concessionaire/Govt. Agency/Other Agency	No. of Plants Planned to be planted In 2019		
						Avenue	Median	Total
1	Guwahati	Bongaigaon	NH-31C	88.00(Avenue both side)	M/s NEO Floritech Pvt.Ltd.	15,000	NIL	15,000
2	Guwahati	Bongaigaon	NH-31C	93.00 (Median)	Plantation Agency (Concessionaire/Govt. Agency/Other Agency		61,945	61,945
3	Guwahati	Bongaigaon	NH-31C	51.50 (Both Avenue & Median)		36,812	26,812	63,624
Grand Total						51,812	88,757	1,40,569

PIU- Guwahati

Sl.No.	Regional Office	PIU	NH Stretch	NH Length (in Km.)	Plantation Agency (Concessionaire/Govt. Agency/Other Agency)	No. of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Guwahati	Guwahati	Four Laning of Kaljhar to Patacharkuchi section from Km 1013.00 to Km 1040.30	27.3	M/s KMC Construction Ltd	16982	5816	22798
2			Four Laning of Patacharkuchi to Nalbari section from Km 1040.30 to Km 1065.00	24.7	M/s DRA-BLA-BCL (JV)	NIL	3406	3406

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3		Four Laning of Puthimari to Amingaon section from Km 1093.00 to Km 1119.814	10	M/s BRIKSHA	2130	4160	6290
Grand Total					19,112	13,382	32,494

PIU- Nagaon

PIU- Nagaon								
Sl.No.	Regional Office	PIU	NH Stretch	NH Length (in Km.)	Plantation Agency (Concessionaire/Govt. Agency/Other Agency	No. of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Guwahati	Nagaon	From Km 200.000 to Km 210.000 on NH-37	10.000	PNZ Infra Project LLP	400	600	1000
2			From Km 263.400 to Km 273.400 on NH-37	10.000	Sonali Udyug Samiti	223	3000	3223
3			From Km 5.500 to Km 15.500 on NH-36	10.000	M/s Khusboo	595	1589	2184
4			From Km 0.000 to Km 10.000 on NH-54	10.000	JV of Greenbam Solution and Kusum Nursery	1284	1687	2971
			Grand Total			2,502	6,876	9,378

PIU- Haflong

Sl.No.	Regional Office	PIU	NH Stretch	NH Length (in Km.)	Plantation Agency (Concessionaire/Govt. Agency/Other Agency)	No. of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Guwahati	Haflong	4-Laning from Km 300.760-Km 275.000 of Silchar to Balachera section Contract Package : AS-01	25.76	Forest Department	NIL	17,200	17,200
Grand Total						NIL	17,200	17,200

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NATIONAL HIGHWAYS AUTHORITY OF INDIA, PIU, DHARWAD.

ANNEXURE-III

ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program - 2019

PIU-Dharwad

S. No	Regional Office	PIU	NH Stretch	NH Length	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019			REMARKS
				(in Kms)		Avenue	Median	Total	
1	Bangalore	Dharwad	Four laning of Hubli – Hospet section of NH-63 from Km 128.850 to Km 272.571	143.721	Contractor M/s. BSCPL – KNR JV	35250	58750	94000	
2	Bangalore	Dharwad	Six laning of Dharwad-Belgaum section of NH4 from Km 433 to Km 515	79.36	Concessionaire M/s. Ashoka Belgaum Dharwad Tollway Ltd.,	2000	1000	3000	
3	Bangalore	Dharwad	Four laning of Belgaum Maharashtra Border section of NH4 from Km 515 to Km 592.240	77.24	Concessionaire M/s. North Karnataka Expressway Ltd.,	115	180	295	Plantation will be done in place of dead plant (June to August every year replaced)
4	Bangalore	Dharwad	Six laning of Haveri – Hubli section of NH4 from Km 340 to Km 403.400	63.4	As plantation not in the scope of Concessionaire, National Green Tribunal (NGT) has to take action.				Six lane construction is in progress. Facility like making concrete median Drains, laying of Utility cable for lighting and communications etc. is under progress. median plantation can be taken up full-fledged after COD during 2020 monsoon period
1	Bangalore	Hassan	Nelamangala junction to Devihalli Section from Km 28.200 to Km 110.000 on NH-75 in the State of Karnataka on DBFOT basis	80.262	Concessionaire	1500	10000	11500	
2			Devihalli to Hassan section of NH-75 from Km	77.228	Concessionaire				
3			Four Laning of Hassan (Existing Km 189+700, Design Ch 184+912) to Maranahally (Existing Km 237+000, Design Ch 230+060) Section of NH-75 (Old NH-48) under EPC Mode in the State of Karnataka	45.14	Contractor				
4			Four Laning of Addahole (Near Gundya) (Existing Km 263+000, Design Ch 255+703) to Bantwal Cross (Existing Km 328+000, Design Ch 318+755) Section of NH-75 (Old NH-48) under EPC Mode in the State of Karnataka	63.052	Contractor				
1	RO-Bangalore	PIU-Hospet	KM 323.000 to KM 420.00 of NH-50	97	Concessionaire-GOHHHPL	2831	4567	7398	Survival of Plant is 80% and remaining 7398 to be planned for planted in 2019-20.
2	Bengaluru	Ramanagara	4 lane elevated road and 6 lane main carriageway. Construction & Maintenance (from chainage km 8/765 to km 13/130) through Concessionaire on BOT basis of Bangalore-Hosur Section of NH-7		Concessionaire	2110	4062	6172	
3	Bengaluru	Ramanagara	Two/ Four laning of BRT Tiger Reserve Boundary to Bangalore Section of NH-209		Concessionaire				

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S. No	Regional Office	PIU	NH Stretch	NH Length	Plantation Agency (Concessionaire / Govt Agency/	No of Plants Planned to be planted in 2019			REMARKS	
				(in Kms)	Other Agency)	Avenue	Median	Total		
1	Bangalore	Chitradurga	Nelamagala to Tumkur section from Km 29.5 to Km 62.0 on NH - 48 (Old NH - 4)	32.5	Concessionaire M/s.JAS Toll Road Co. Ltd.					
2			Six Lining of Tumkur-Chitradurga (Excluding Tumkur & Chitradurga Bypasses) Section from Km. 75.000 to Km. 189.000 of NH-4 (Approx. 114.000 Km.) in the State of Karnataka to be executed as BOT (Toll) Project on DBFOT Pattern under NHDP Phase V.	114	Govt. Agency : Forest department	500	0	500		
3			Six Lining of Davanagere - Haveri Section Km.260+000 to 328+923 of NH-48 (Old NH-4)	78.923	Concessionaire M/s.IRCON		15,500	15,500		
4			Four Lining of Hospet - Chitradurga section of NH 50 (Old NH-13)	120	Other agency	28220	61273	89493		
5			Six Lining of Chitradurga - Davanagere section Km.189 to Km.260 of NH-48 (Old NH-4)	72.7	Concessionaire M/s.PNC	6500	1000	7500		
1	RO. Bangalore	PIU, Mangalore	NH-66 / NH-17 (Old)							
			Four Lining of Goa/Karnataka border - Kundapur section of NH-17 (Now NH 66) from km.93 700 to km.283.300 in the state of Karnataka under NHDP phase IV on design build Operate Transfer (DBFOT) toll basis	179.6	Concessionaire	55783	66101	121884		
2			NH-66 / NH-17 (Old)							
Four Lining Of Kundapur - Sunthkal Section Of NH-17 From Km 283+300 To 358+080 (Section 1) and Mangalore-Kerala Border From Km 375+300 To Km 376+700 (Le Nannur Circle To Mahaveer Circle) and Km 3+700 To 17+200 (Mahaveer Circle To Kerala Border) Package No.NDHP-III/BOT/KNT/04			90.285	Concessionaire	11618	3026	14644			
1			(i) Design, Construction, Development, Finance, operation and maintenance of Km 463.600 to Km 524.000 and (ii) Improvement, Operation and Maintenance of Km 535 to Km 539 on NH-7 in the state of Karnataka under North-South Corridor (NHDP Phase II) on BOT (ANNUITY) basis - Package No.NS2 /BOT/KNT - 01	68.38	Concessionaire	300	8853	9153	8,853 Nos of plants are Dead/Missing observed for the month of March-2019. Dead/Missing plants are Proper maintenance and upkeep of plantation is required. Hoeing and weeding, grass removal and pruning of plants is necessary and should be undertaken routinely.	
2			Hyderabad - Bengaluru - section of NH-7 from Km. 534.720 to Km. 556.840 in the State of Karnataka under NHDP Phase-VII (Package No. NS2/BOT/KNT-2) on BOT Basis	22.12	Concessionaire	5226	7837	13063	Replacement of Dead/missing Avenue & Median Plants is in progress	

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency)		No of Plants Planned to be planted in 2019			REMARKS
					Other Agency	Concessionaire	Avenue	Medina	Total	
3	Karnataka	Bangalore	Access Control Highway from Km 10.000 to Km 29.500 of Bangalore - Nelamangala Section of NH-4, in the State of Karnataka on Build, Operate and Transfer (BOT) basis	19.5		Concessionaire	0	2073	2073	So far Avenue Plants has been planted as per CA but proper Tree Guards not provided as per IRC: SP: 21-2009. **Densification of Avenue Plantations is already been done in 2018-19 by the Forest Department (1207 nos.) from Km.22+200 to Km.39+500. Further scope for the Densification can be taken up only after expansion of Project Highway.
4			Bangalore-Hoskote-Mulbagal Section of NH-75 (Old NH-4) from 237+700 to 318+000	79.724		Concessionaire	3.400	2.830	6.230	
5			Four Lining of Mulbagal - AP/Karnataka Border Section of NH-4 from Km.216+912 to Km.239+100 in the State of Karnataka to be executed on Design, build, Finance, Operate and Transfer (DBFOT/BOT) Basis in BOT (Toll) mode under NHDP Phase-III - O&M period.	22.188		Concessionaire	0	100	100	
1			Bijapur-Gulbarga-Hannabad section of NH-218 (New NH-50) from KM. 195.000 to KM. 418.000 in the State of Karnataka	220.01		EPC Contractor	7642	0	7642	
2	Bangalore	Gulbarga	Mahambara/Karnataka Border to Sangareddy section of NH-09 (New NH-65) from KM. 348.800 to Km. 491.000 in the States of Karnataka and Telangana	145		Concessionaire	7000	5000	12000	
3			Bijapur-Hannabad section of NH-13 (New NH-50) from KM. 102.000 to KM. 202.000 (new KM. 225.800 to KM. 323.012) in the State of Karnataka	97.212		Concessionaire	1500	6500	8000	
				2066.357	171495	267052	433447			

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ANNUAL PLANTATION ACTION PLAN 2019-20										
Plantation Program— 2019										
S. No	Regional Office	PIU	NH Stretch	NH Length	Plantation Agency (Concessionaire / Govt Agency/	(Targets)		(Achievements)		Remarks
				(in Kms)	Other Agency)	No of Plants Planned to be planted in 2019		Nos of plants planted in 2019 till 21 Sep 2019		
						Avenue	Median	Avenue	Median	
1	2	3	4	5	6	7	8	9	10	11
In the state of Punjab										
1	Chandigarh	Bathinda	Widening and Strengthening of existing two lane carriageway to four lane with paved side shoulder of Faridkot - Kotkapura _ Bathinda section of NH-15 [New NH.No. 54] from existing Km. 221.380 to Km. 287.615 including construction of Faridkot - Kotkapura bypass in the state of Punjab on EPC mode under NHDP – IV.	62.115	EPC Contractor, GR Infra Project Ltd.	0	0	0	0	
2	Chandigarh	Bathinda	Development to four lanes with paved side shoulders of end of Sangrur Bypass to Tapa section on NH-64 from existing Km 116+770 to Km 138+030 and existing Km 142+950 to Km 168+00 in state of Punjab on EPC mode under NHDP-IV	46.91	EPC Contractor	10258	28525	7000	5000	These plant including replacement of Dead plants along with additional plant at closure interval.
3	Chandigarh	Jalandhar	Khem Karan to Amritsar BypassNH-354	48.823	Contractor (i.e. M/s Ceigall India Ltd.)	11749	-	-	-	
4	Chandigarh	Jalandhar	Amritsar Wagha, NH-1	35.93	Concessionaire (i.e. M/s Rohan Rajdeep)	110	1300	110	1300	
5	Chandigarh	Jalandhar	Jalandhar – Pathankot NH-44	125.42	Concessionaire (i.e. M/s PATH India Ltd.	Mortality shall be replaced as & when required		-	-	
6	Chandigarh	Jalandhar	Bidhipur Dhillwan NH-1	20	M/s DRA	Project completed. Plantation done		-	-	
7	Chandigarh	Jalandhar	Amritsar-Pathankot NH-15	102.42	M/s IRB	Project completed. Plantation done		-	-	

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S. No	Regional Office	PIO	NH Stretch	NH Length	Plantation Agency (Concessionaire / Govt Agency / Other Agency)	(Targets) No of Plants Planned to be planted in 2019		(Achievements) Nos of plants planted in 2019 till 21 Sep 2019		Remarks
				(in Kms)		Avenue	Median	Avenue	Median	
1	2	3	4	5	6	7	8	9	10	11
8	Chandigarh	Jalandhar	Jalandhar-Amritsar Section of NH-1 (Now NH-3) from Km. 407,100 to Km. 456,100	49 (km)	M/s JATL	5880 numbers of plants LHS and 6827 numbers of plants RHS	Plantation Done	450		
9	Chandigarh	Ludhiana	Four Lining of Ludhiana to Talwandi Section of NH-95 from Km. 92,000 to Km. 170,000 in the state of Punjab to be executed on BOT (Toll) on DBFOT Basis under NHDP- Phase-III.	78	Concessionaire	3500	1711	3500	300	
10	Chandigarh	Ludhiana	Construction of 4-lane (Partial Access Controlled) Laddowal Bypass from Km 0.00 to Km 17.041 Linking NH-95 with NH-1 via Laddowal seed farm at Ludhiana in the state of Punjab on Hybrid Annuity Mode	17.041	Concessionaire	2000	4000	1030	50	The project is yet under construction stage.
11	Chandigarh	Ludhiana	Construction of Partially Access Controlled Four Lane Elevated Highway between Samrala Chowk (Design Chainage km 0+000) to Ludhiana Municipal Limit (Design Chainage km 12+951) of NH-95 (Section Passing through Ludhiana City) in the State of Punjab on EPC Mode under NHDP Phase IV.	12.951		1000				Tree cutting is still in progress as per diversion proposal approved by MOEF.
12	Chandigarh	Ludhiana	Four Lining of Existing Two Lane Paved Shoulder Road From Talwandi Bhai To Ferozepur NH-05 (Old NH-95) from Km. 170,380 to Km. 194,040 in the state of Punjab	23.66	Contractor	1000	500			
13	Chandigarh	Mohali	GMR Ambala Chandigarh Expressway Pvt. Ltd. Chainage - Km 5+735 to Km 39+960 of NH 22, Km 0+000 to Km 0+871 of NH 21	35.096	Concessionaire	0	3000	0	800	
14	Chandigarh	Mohali	4-laning of Kuruli-Kiratpur Sahib Section of NH-21 in the State of Punjab under NHDP Phase-IIIA on BOT basis	42.9	Concessionaire	3000	2000	1752	1270	
15	Chandigarh	Mohali	4-laning of Kharar-Kuruli Section of NH-21 (New NH-205) from km 15,765 to km 29,900 in the State of Punjab on EPC mode:	13.7	Contractor	0	0	6000	400	
			Four Lining of Chandigarh-Kharar Section from							

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S. No	Regional Office	PIU	NH Stretch	NH Length	Plantation Agency (Concessionaire / Govt Agency/	(Targets)		(Achievements)		Remarks
				(in Kms)	Other Agency)	No of Plants Planned to be planted in 2019		Nos of plants planted in 2019 till 21 Sep 2019		
						Avenue	Median	Avenue	Median	
1	2	3	4	5	6	7	8	9	10	11
16	Chandigarh	Mohali	Sector 39 (Round about) at Chandigarh (Design CH. KM 0+000) to Kharar (Design CH. 10+185) of NH 21 & NH 95 in the state of Punjab on EPC mode	10,185	Contractor	0	0	0 (Drain and service road and work in porgress)		
17	Chandigarh	Mohali	4/6 Lining of Kharar-Ludhiana Section of NH-95 (New NH-5) from Km. 10.185 to Km. 86.199 Samrala Chowk, Ludhiana in the state of Punjab on Hybrid Annuity Mode	74,014	Concessionaire	19000	8990	1050	9500	
Total						76040	105324	13892	13620	

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ANNUAL PLANTATION ACTION PLAN 2019-20							
Plantation Program – 2019 (RO Chandigarh)							
S. No	Regional Office	State	(Targets)		(Achievements)		Remarks
			No of Plants Planned to be planted in 2019		Nos of plants planted in 2019 till 21 Sep Aug 2019		
1	2	3	4	5	6	7	8
			Avenue	Median	Avenue	Median	
1	Chandigarh	Haryana	76040	105324	13892	13620	
2	Chandigarh	Punjab	56490	169914	38863	159244	
Total			132530	275238	52755	172864	

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ANNUAL PLANTATION ACTION PLAN 2019-20										
Plantation Program – 2019										
S. No	Regional Office	PIU	NH Stretch	NH Length	Plantation Agency (Concessionaire / Govt Agency/	(Targets) No of Plants Planned to be planted in 2019		(Achievements) Nos of plants planted in 2019 till 21 Sep 2019		Remarks
				(in Kms)	Other Agency)	Avenue	Median	Avenue	Median	
1	2	3	4	5	6	7	8	9	10	10
In the state of Haryana										
1	Chandigarh	Chandigarh	4/6 laning of UP/ HR Border-Yamunanagar-Saha-Barwala-Panchkula section of NH-73 from km. 70.830 to Km. 115.400 in the State of Haryana on EPC mode(Package-1)	44.57	Contractor (Median Plantation) Forest Deptt. Govt. of Haryana (Avenue Plantation)	-	-	-	8500	Completion Certificate for the Project has been issued w.e.f. 15-07-2018 and the Project is under maintenance phase. Replacement of dead plants, wherever required is to be done. However, replacement of dead median plantation approx 8500 nos shall be done.
2	Chandigarh	Chandigarh	4/6 laning of UP/ HR Border-Yamunanagar-Saha-Barwala-Panchkula section of NH-73 from km. 115.400 to Km. 157.192 in the State of Haryana on EPC mode(Package-2)	41.792	Contractor (Median Plantation) Forest Deptt. Govt. of Haryana (Avenue Plantation)	Nil	NIL	-	2456	Construction work is already complete and Project is under Maintenance Phase. Both Median & Avenue plantation is already done along the Project. However, replacement of dead median plantation approx 2456 nos shall be done.
3	Chandigarh	Chandigarh	Rehabilitation and Upgrading of Existing 2-lane road To 4/6 of Yamunanagar - Panchkula Section of NH-73 to be executed on EPC Mode in the State of Haryana Package- III From Km.-157+192 to 176+400	19.208 km.	Concessionaire	10000	10000	Nil	220	Project is under construction. Median plantation is already done where the work is completed. However, replacement of dead median plantation approx 220 nos shall be done.
4	Chandigarh	Chandigarh	NH-05 (Zirakpur-Parwanoo Section)	27.590	Concessionaire & State Forest Department	NIL	NIL	NIL	NIL	Plantation has been done in the previous years. Total Plants :- (a) Avenue - 5415 Nos (b) Median - 6213 Nos
5	Chandigarh	Chandigarh	Widening and Rehabilitation of the Existing Patiala Bypass from Chainage Km. 50.000 to Km. 69.280 on NH 64 (New NH 07)	19.280	Contractor	NIL	NIL	NIL	NIL	Plantation completed on 31.05.2017

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	(Targets) No of Plants Planned to be planted in 2019		(Achievements) Nos of plants planted in 2019 till 21 Sep 2019		Remarks
						Avenue	Median	Avenue	Median	
1	2	3	4	5	6	7	8	9	10	10
6	Chandigarh	Chandigarh	Development to Four Lane with Paved Shoulders of End of Patiala Bypass to Start of Sangrur Bypass of Section of NH 64 (New NH 07) from Km. 69.280 to Km. 110.720 on NH 64 (New NH 07) in the State of Punjab on EPC basis under NHDP - IV	41.440	Contractor	NIL	NIL	NIL	NIL	Plantation completed on 28.10.2016.
7	Chandigarh	Ambala	NH-65 (new NH-152)	50.86	Concessionaire	30280	20200	20,000	15,300	
8	Chandigarh	Ambala	NH-65 (new NH-152)	44.5	Concessionaire	-	23325	9550	10563	
9	Chandigarh	Rohtak	Rohtak - Hissar (NH-09)	98.82	Concessionaire	By Forest Dept.	3700	-	8000	
10	Chandigarh	Rohtak	Rohtak - Panipat (NH 709)	80.858	Concessionaire	Forest Department	3500	-	2100	Balance plantation work will be started after rainy season.
11	Chandigarh	Rohtak	DELHI/HARYANA BORDER TO ROHTAK BY PASS of NH-09(Old NH-10)	63.49	Concessionaire	Nil	23000	350	12000	
12	Chandigarh	Rohtak	Rohtak - Bawal	83.655	Concessionaire	By Forest Dept.	13336	By Forest Dept.	11230	Balance plantation work is in progress
13	Chandigarh	Rohtak	Rohna/Hassangarh to Jhajjar	35.45	Concessionaire	16210	2038			Project work is in progress therefore, achievement of tree plantation are nil as tree plantation is not started
14	Chandigarh	Hisar	Four laning of Hisar to Dabwali Section of NH-10 (New NH-09) from km 170.000 to km 227.000, Package-I	57	Contractor, M/s GR Infra Projects Ltd.	The Complete ROW land is handed over by NHAI to Haryana Forest Deptt for	29533	The Complete ROW land is handed over by NHAI to Haryana Forest Deptt. for	29533	Wilted/Dead Plants are being replaced on regular basis by EPC Contractor.
15	Chandigarh	Hisar	Four laning of Hisar to Dabwali Section of NH-10 (New NH-09) from km 227.000 to km 314.660, Package-II	87.66	Contractor, M/s GR Infra Projects Ltd.		17567		17567	

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S. No	Regional Office	PIU	NH Stretch	NH Lengths	Plantation Agency (Concessionaire / Govt Agency)	(Targets) No of Plants Planned to be planted in 2019		(Achievements) Nos of plants planted in 2019 till 21 Sep 2019		Remarks
				(In Kms)	Other Agency)	Avenue	Median	Avenue	Median	
1	2	3	4	5	6	7	8	9	10	10
16	Chandigarh	Hisar	Four laning of Kaithal to Rajasthan Border Section of NH-65 (New NH-152/52)	166.259	Concessionaire, M/s Kaithal Tollway Pvt. Ltd.	Deptt. for avenue Plantation	6000	Plantation	34295	All plants in median are planted & growing. However, dead plants will be replaced/replanted.
17	Chandigarh	Hisar	Four laning of Jind to Punjab Border section of NH-71 (New NH-352) from km. 238.695 to km. 307.000	70.178	Contractor, M/s Dineshchandra R Agarwal Infrecon Pvt. Ltd.		21215	8963	7480	
Total						56490	169914	38,863	159244	

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NATIONAL HIGHWAYS AUTHORITY OF INDIA

REGIONAL OFFICE-KERALA

ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program - 2019

S. No.	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019			Remarks
						Avenue	Median	Total	
1	Kerala at Thiruvananthapuram	Palakkad	4 laning of Walayar-Vadakkanchery Section (Km.182.250 to Km.240.000) of NH-544	53.495	Concessionaire	4645		4645	Since the ROW is restricted to 45m, there is no space for avenue plantation. Alternate site in vacant land is being probed.
2			6-laning of Vadakkanchery to Thrissur Section (Km.240.00 to Km.270.000) of NH-544	28.355	Concessionaire	4662	9442	14104	
3			4 laning of Thrissur - Edappally section (Km. 270.000 to Km. 342.000) of NH-544	64.94	Concessionaire		15000	15000	Planting is proposed below Flyovers. (2.149 Hec)
4		Thiruvananthapuram	4-laning of Kazhakkootam to Mukkola section from Km.0.000 to Km.26.500 of NH-47	26.798	Contractor		6855	6855	Since the ROW is restricted to 45m, there is no space for avenue plantation. Alternate site in vacant land is being probed.
5			4-laning of Mukkola - Kerala / Tamilnadu Border section from Km.26.500 to Km.43.000 of NH-47	16.202	Contractor	3000	9687	12687	Since the ROW is restricted to 45m, there is no space for avenue plantation. Alternate site in vacant land is being probed.
Grand Total						12307	40984	53291	

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PLANTATION PROGRESS UP TO 30.09.2019
RO-GUJARAT

S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No. of Plants to be planted in 2019-20 (Target)			No. of Plants has been planted in 30 th September 2019		
						Avenue	Median	Total	Avenue	Median	Total
1	RO - Gandhinagar	Rajkot	Porbandar - Jetpur section from Km.0.000 to 117.600 on NH-8B	115.640	Concessionaire	1500	4500	6000	1090	4956	6046
2	RO - Gandhinagar	Rajkot	Bamanbore - Garamore Section from Km.182.600 to 254.537 on NH-8A	71.937	Concessionaire	2500	7500	10000	4617	2515	7132
3	RO - Gandhinagar	Rajkot	Jetpur-Gondal-Rajkot Section from Km 117.000 to Km 185.000 on NH-8B (New NH-27)	67.400	Concessionaire	1000	2000	3000	115	551	666
4	RO - Gandhinagar	Surat (Expressway)	Surat-Hazira Section of NH-6 from Km. 0.000 to Km. 131.500	131.50 KM	Concessionaire	3500	1500	5000	1850	760	2610
5			Surat-Dahisar Section of NH-48 from Km. 263.000 to Km. 502.000	239 Km	Concessionaire	1000	15000	16000	1000	2850	3850
					Instructions from Collector (Palghar)	55000	-	55000	7500	-	7500
6			Bharuch to Surat Section of NH-48 from Km. 198.000 to Km. 263.000	65 Km.	Concessionaire	33500	525	34,025	480	10130	10610

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No. of Plants to be planted in 2019-20 (Target)			No. of Plants has been planted in 30 th September 2019		
						Avenue	Median	Total	Avenue	Median	Total
7	RO - Gandhinagar	Bharuch	Vadodara to Bharuch Section of NH-48 from Km. 108.700 to Km. 192.000	83.30 Km	Concessionaire	2000	5000	7000	2000	5000	7000
8			(Narmada) Km 192.00 to Km. 198.745	6.745 Km	L&T Ltd. (EPC Contractor)	-	200	200	0	200	200
9	RO - Gandhinagar	Ahmedabad	Ahmedabad to Vadodara (NH-8)	102+300	Concessionaire	200	18000	18200	330	7858	8188
10			Ahmedabad to Vadodara (NE-1)	93+302	Concessionaire	17000	22000	39000	6445	9903	16348
11			Ahmedabad to Godhra Package I- Km.4+200 to Km.122+420	117+571	Concessionaire	7160	3150	10310	50	100	150
12			Chiloda to Naroda NH 48(NH 8)*	15+310	EPC Contractor	6550	NA	6550	NA	NA	NA
13			Pipli to Bhavnagar km.136+025 to Km.169+328*	33+300	HAM	NA	NA	NA	NA	NA	NA
14			Shamlaji to Motachiloda Km.401+200 to 494+410*	93+210	HAM	NA	NA	NA	NA	NA	NA

*Project at Sr No.4 & 5,6 are under progress & plantation will be done after completion of carriageway.

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency / Other Agency)	No. of Plants to be planted in 2019-20 (Target)			No. of Plants has been planted in 30 th September 2019		
						Avenue	Median	Total	Avenue	Median	Total
15	RO - Gandhinagar	Gandhidham	Garamore to Samakhiali section (From Km. 254.537 to Km. 306.000) on NH-8A under TOT-I	53.463	Concessionaire, M/s Garamore Tollway Pvt. Ltd.	500	2000	2500	500	2000	2500
16			Palanpur-Swaroopganj Section of (Km 340.00 to 264.00) on NH-14 in the State of Gujarat and Rajasthan four lane Highway Constructed on BOT (Annuity) Basis under NHDP Phase-III.	76.000	Concessionaire, M/s L&T IRCL	1000	0	1000	800	0	800
17	RO - Gandhinagar	Gandhidham	Six laning of Samakhiali to Gandhidham Section of NH-8A on DBFOT BOT under NHDP Phase V.	56.160	Concessionaire, M/s L&T SGTIL	0	3700	3700	0	3700	3700
18			Four / Six laning of Gandhidham (Kandla to Mundra Section of NH-8A (Extn.) on DBFOT (BOT) basis	71.400	Concessionaire, M/s KMTRPL	1000	2000	3000	0	0	0

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire/ Govt Agency/ Other Agency)	No. of Plants to be planted in 2019-20 (Target)			No. of Plants has been planted in 30 th September 2019		
						Avenue	Median	Total	Avenue	Median	Total
19			Palanpur - Radhanpur - Samakhiyali section of NH-27 on OMT-I basis	261.000	O&M Concessionaire	2000	3000	5000	Nil	Nil	Nil
20	—RO - Gandhinagar	Somnath	Four Laning of Una to Kodinar of NH-8E from Km. 180.478 (Design Chainage from Km.181.450) to Km. 221.610 (Design Chainage Km. 222.400) package-V in the state of Gujarat through Hybrid Annuity Mode	40.95Km	Concessionaire	Projects are under construction.					
21	RO - Gandhinagar	Somnath	Four laning of Kodinar to Veraval Section NH-8E from Km. 221.610 (Designs Ch. Km 22.400) to Km.263.000 (Design Ch. Km. 263.180) and from Km. 120.90 to Km. 121.150 of NH-8D (Package - VI) in the state of Gujarat through Public Private Partnership (PPP) on Hybrid (Annuity) Mode under NHDP Phase-IV	40.78 Km.	Concessionaire	Projects are under construction.					

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S. No	Regional Office	PTU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No. of Plants to be planted in 2019-20 (Target)			No. of Plants has been planted in 30 th September 2019		
						Avenue	Median	Total	Avenue	Median	Total
22	RO - Gandhinagar	Somnath	Four/Two Laning with paved shoulder of Gadu- Porbandar Section of NH-8E from Km 263.200(Design Chainage Km 287.430) to Km 356.766 (Design Chainage Km 379.100) in the State of Gujarat through Public Private Partnership (PPP) on Hybrid (Annuity) mode	91.67	Concessionaire	Projects are under construction					
23	RO - Gandhinagar	Somnath	Four Lanning of Jetpur-Somnath Section from Km. 0.000 to Km 127.000 of NH-8D in the state of Gujarat on Design, Build, Finance, Operate and Transfer (DBFOT) Toll Basis under NHDP-Phase-III project	123.545	Concessionaire	7000*	0	0	0	0	0
24	RO - Gandhinagar	Dwarka	Four laning with Paved Shoulder Porbandar-Dwarka section of NH8E (Extn.) from Km.356.766 (Design chainage Km 379.100) to Km 473.000(Design chainage Km 496.848) in the State of Gujarat through Public Private Partnership (PPP) on Hybrid (Annuity) Mode.	117.748 Km	Concessionaire (PDEPL)	9605	61948	71553	0	11893	11893

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No. of Plants to be planted in 2019-20 (Target)			No. of Plants has been planted in 30 th September 2019		
						Avenue	Median	Total	Avenue	Median	Total
25	RO - Gandhinagar	Dwarka	Dwarka- Khambaliya - Devariya Section from Km. 203.500 to Km. 176.500 and from Km.171.800 to Km. 125.000 of NH-151A	71.89 Km	Concessionaire (GDDHPL)	-	-	-	0	0	0
26	RO - Gandhinagar	Godhra	Four Laning of Godhra to Gujarat/Madhya Pradesh Border. Section of NH-59 from Km. 129.300 to Km. 215.900 in the State of Gujarat on Design, Build, Finance, Operate and Transfer (DBFOT) basis under NHDP III.	87.102 Km	Concessionaire (M/s Godhra Expressways Pvt. Ltd.)	5127	5035	10162	8666	7879	16545
27	RO - Gandhinagar	Bhavnagar	Four laning of Bhavnagar-Talaja section of NH-8E from Km. 7.090 to Km. 53.585 (Design Ch. From Km. 6.945 to Km. 54.990) (Package-I) in the State of Gujarat to be executed on Hybrid Annuity Mode under NHDP Phase-IV	48.045	Concessionaire	3202	14625	17827			
Total..								253474	35443	70295	105738

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ANNUAL PLANTATION ACTION PLAN 2019-20
Plantation Program - 2019

ANNEXURE-III

S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
PIU-Rajkot								
1.	RO - Gandhinagar	Rajkot	Jetpur-Gondal-Rajkot Section from Km 117.000 to Km 185.000 on NH-8B (New NH-27)	67.400	Concessionaire	1500	4500	6000
2	RO - Gandhinagar	Rajkot	Porbandar - Jetpur section from Km.0.000 to 117.600 on NH-27	115.640	Concessionaire	2500	7500	10000
3	RO - Gandhinagar	Rajkot	Bamanbore - Garamore Section from Km.182.600 to 254.537 on NH-8A	71.937	Concessionaire	1000	2000	3000
Total						5000	14000	19000

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
PIU-Godhra								
1	Gandhinagar	Godhra	Four Lining of Godhra to Gujarat/Madhya Pradesh Border Section of NH-59 from Km. 129.300 to Km. 215.900 in the State of Gujarat on Design, Build, Finance, Operate and Transfer (DBFOT) basis under NHDP III.	87.102 Km	Concessionaire (M/s Godhra Expressways Pvt. Ltd.)	5127	5035	10162
			Total			5127	5035	10162
PIU-Ahmedabad								
1	Gandhinagar	Ahmedabad	Ahmedabad to Vadodara (NH-8)	102+300	Concessionaire	200	18000	18200
2	Gandhinagar	Ahmedabad	Ahmedabad to Vadodara (NE-1)	93+302	Concessionaire	17000	22000	39000
3	Gandhinagar	Ahmedabad	Ahmedabad to Godhra Package I Km.4+200 to Km.122+420	117+571	Concessionaire	7160	3150	10310
4	Gandhinagar	Ahmedabad	NH48(old NH 8)	15+310	EPC Contractor	6550	N/A	6550
5	Gandhinagar	Ahmedabad	Pipli to Bhavnagar Km.136+025 to Km.169+328	33+300	HAM	NA	NA	NA
6	Gandhinagar	Ahmedabad	Shamlaji to Motachiloda KM.401+200 to 494+410	93+210	HAM	NA	NA	NA
			Total			30910	43150	74060

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
PIU-Gandhidham								
1	Gandhinagar	Gandhidham	Garamore to Samakhiali section (From Km. 254.537 to Km. 306.000) on NH-8A under TOT	53.463	Concessionaire, M/s Garamore Tollway Pvt. Ltd.	500	2000	2500
2	Gandhinagar	Gandhidham	Independent Engineer Services during Operation & Maintenance Period for Palanpur-Swaroopganj Section of (Km 340.00 to 264.00) on NH-14 in the State of Gujarat and Rajasthan four lane Highway Constructed on BOT (Annuity) Basis under NHDP Phase-III.	76.000	Concessionaire, M/s L&T IRCL	1000	0	1000
3	Gandhinagar	Gandhidham	Six laning of Samakhiali to Gandhidham Section of NH-8A on DBFOT BOT under NHDP Phase V.	56.160	Concessionaire, M/s L&T SGTI	0	3700	3700
4	Gandhinagar	Gandhidham	Four / Six laning of Gandhidham (Kandla to Mundra Section of NH-8A (Extn.) on DBFOT (BOT) basis	71.400	Concessionaire, M/s KMTRPL	1000	2000	3000
5	Gandhinagar	Gandhidham	Palanpur - Radhanpur - Samakhiali section of NH-27 on OMT-I basis	261.000	O&M Concessionaire	2000	3000	5000

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PIU-Surat								
S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency / Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Gandhinagar, Gujarat	NHAI, PIU-Surat (Expressway)	Surat-Hazira Section of NH-6 from Km. 0.000 to Km. 131.500	131.50 KM	Concessionaire	3500	1500	5000
2			Surat-Dahisar Section of NH-48 from Km. 263.000 to Km. 502.000	239 Km	Concessionaire	1000	15000	16000
					Instructions from Collector (Palghar)	55000		55000
3			Vadodara to Bharuch Section of NH-48 from Km. 108.700 to Km. 192.000	83.30	Concessionaire	2000	5000	7000
4			Bharuch to Surat Section of NH-48 from Km. 198.000 to Km. 263.000	65 Km.	Concessionaire	33500	525	34,025
5			(Narmada) Km 192.00 to 198.745	6.745 Km	L&T		200	200
PIU-Bhavnagar								
1	Gandhinagar	Bhavnagar	Four laning of Bhavnagar-Talaja section of NH-6E from Km. 7.090 to Km. 53.585 (Design: Ch. From Km. 6.945 to Km. 54.990) (Package-I) in the State of Gujarat to be executed on Hybrid Annuity Mode under NHDP Phase-IV	48.045	Concessionaire	3202	14625	17827

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ANNUAL PLANTATION ACTION PLAN 2019-20
PLANTATION PROGRAM-2019

Annexure 'III'

Sl. No.	Regional Office	PIU	NH Stretch	NH Length (In Km.)	Plantation Agency (Concessionaire / Govt. Agency/ Other Agency)	No. of Plants to be planted in-2019.		
						Avenue	Median	Total
1	RO (West) Lucknow	Jhansi	NH-44	99.005	Concessionaire	400	27000	27400
2			NH-27	135.413	Concessionaire	10000	5000	15000
3		Kanpur	NH-44	62.800	Concessionaire	3000	10000	13000
4			NH-19	160.212	Coconcessionaire	2000	-	2000
5			NH-86	126.370	Concessionaire	5000	-	5000
6			NH-27	5.460	Concessionaire	2765	-	2765
7		Agra	NH-2	124.485	Concessionaire	12850	17350	30200
8		Moradabad	NH-93	81.400	Concessionaire	500	-	500
9			NH-93	146.350	Concessionaire	12340	1400	13740
10			NH-24	99.860	Concessionaire	-	-	-
11			NH-24	121.000	Concessionaire	7000	3000	10000
12		Aligarh	NH-91	126.300	Concessionaire	-	30000	30000
13		Meerut	NH-58	62.000	Concessionaire	-	10000	10000
Grand Total						55855	103750	159605

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ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program – 2019

As on : 14.05.2019

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S. No	Regional Office	PIU	NH Stretch	NH Length(in Kms)	Plantation Agency (Concessionaire / Govt Agency/Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Ro, UP(East) Varanasi	PIU, Varanasi	4-laning of Sultanpur to Varanasi section of NH-56 from km 134.700 to km 209.230 [Package-I] in the State of Uttar Pradesh under NHDP Phase-IV on EPC mode	74.53	EPC Contractor	-	19980	19980
2			4-laning of Sultanpur to Varanasi section of NH-56 from km 209.230 to km 272.590 [Package-II] in the State of Uttar Pradesh under NHDP Phase-IV on EPC mode	63.3	EPC Contractor	-	16650	16650
3			4 laning of Ghaghira Bridge to Varnasi section of NH-233 (Package-II) from Km. 180.420 to km. 240.340 [From Bhudanpur Urban section to start of Gossai Bazar bypass] in the state of Uttar Pradesh under NHDP Phase IV on EPC Mode	59.92	EPC Contractor	-	21314	21314
4			4-Laning of Ghaghara Bridge-Varanasi section of NH-233 from Km. 240.340 to Km. 299.350 (Package-III) from start of Gossai Bazar bypass to Varanasi in the state of UP under NHDP-IV on EPC mode.	59.01	EPC Contractor	-	16650	16650
5			4-Laning of Varanasi- Gorakhpur section of NH-29 from Km. 12.01 to Km. 84.16 (Package-II) in the state of UP under NHDP Phase-IV on EPC mode.	72.15	EPC Contractor	10092	56520	66612
6	Ro, UP(East) Varanasi	Raebareli	NH-232 (Tanda Raebareli section), 2 lane with paved shoulders	155.900	Concessionaire	1786	0	1786
7			NH-232 (Raebareli to Banda Section), 2 lane with Paved shoulders	133.285	Concessionaire	Required no of plants (15,800 Nos. Approx.) Planted as described in Schedules of EPC Agreement. Further no such plan for plantation. Only damage plant will be replaced.		

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ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program – 2019

As on : 14.05.2019

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S. No	Regional Office	PIU	NH Stretch	NH Length(in Kms)	Plantation Agency (Concessionaire / Govt Agency/Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
8			231 (Raebareli to Jaunpur Section), 2 lane with Paved shoulders	166.400	Concessionaire	6161	250	6411
9	Ro, UP(East) Varanasi	Azamgarh	4-laning of Ghaghra Bridge to Varanasi section of NH-233 from Km 121.800 to Km 180.420 (Package 1) from Ghaghra Bridge Abutment on Basti side to Bhudanpur Urban section in the State of Uttar Pradesh NHDP Phase-IV on EPC Mode	58.620	Concessionaire	4700	2500	7200
10	Ro, UP(East) Varanasi	Mirzapur	4-Laning of Varanasi-Hanumana section of NH-7 (Varanasi to Dagamagpur) from km. 15.10 to km 49.10) PKG-1	34	NA	Nil	Nil	Nil
11	Ro, UP(East) Varanasi	Mirzapur	4-Laning of Varanasi-Hanumana section of NH-7 (Dagmagpur to Lalganj) from km. 49.100 to km 96.800) Pkg.-2	47.70	M/s Dilip Buildcon Ltd	Nil	Nil	Nil
12	Ro, UP(East) Varanasi	Mirzapur	4-Laning of Varanasi-Hanumana section of NH-7 (Lalganj to Hanumanha) from km.96.800 to km 140.200) Pkg.-III	43.40	M/s Dilip Buildcon Ltd	Nil	Nil	Nil
13	Ro, UP(East) Varanasi	Prayagraj	Kokhraj-Handia on NH-2,(New NH-19)	84.708	Concessionaire	10000	5000	15000
14	Ro, UP(East) Varanasi	Prayagraj	Handia-Rajatalab on NH-2,New NH-19	72.398	Concessionaire	-	5000	5000
15	Ro, UP(East) Varanasi	Prayagraj	Allahabad-UP/MP Border on NH-27 New NH-30	41.719	M/s Dilip Buildcon Ltd	-	1500	1500
16	Ro, UP(East) Varanasi	Gorakhpur	GORAKHPUR-VARANASI SECTION NH-29, PKG-3	65.38	Ongoing Project Agency yet to be mobilized	-	-	-

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ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program – 2019

As on : 14.05.2019

S. No	Regional Office	PIU	NH Stretch	NH Length(in Kms)	Plantation Agency (Concessionaire / Govt Agency/Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
17	Ro, UP(East) Varanasi	Gorakhpur	GORAKHPUR-VARANASI SECTION NH-29, PKG-4	65.62	Ongoing Project Agency yet to be mobilized	-	-	-
18	Ro, UP(East) Varanasi	Gorakhpur	NH-29E, NH-28	17.660	Ongoing Project Agency yet to be mobilized	-	Yet to approved	-
19	Ro, UP(East) Varanasi	Gorakhpur	Ayodhya Gorakhpur Section	116.100	OMT Project AGSMS Pvt. Ltd.	0	0	0
20	Ro, UP(East) Varanasi	Gorakhpur	Gorakhpur bypass of NH-28	32.27	OMT Project Gorakhpur Infrastructure Company Pvt. Ltd.	0	0	0
21	Ro, UP(East) Varanasi	Gorakhpur	OPERATION AND MAINTENANCE OF GORAKHPUR-KASIA-UP/BIHAR BORDER FROM (KM. 279.800 to 360.915 (NEW KM. 285.002 to 366.117) OF NH 28 (TOTAL LENGTH 81.115 KM.) (PKG OMT-27A)	81.115	OMT Project M/s Gorakhpur Kasia Tollways Private	0	0	0
22	Ro, UP(East) Varanasi	Lucknow	Lucknow-Kanpur Section	64.495	Concessionaire	0	6000	6000
23	Ro, UP(East) Varanasi	Lucknow	Shaheed Path	22.850	Concessionaire	0	2000	2000
24	Ro, UP(East) Varanasi	Lucknow	Lucknow Ayodhya Section	129.970	Concessionaire	2000	12000	14000
25	Ro, UP(East) Varanasi	Lucknow	Lucknow Sitapur Section	70.070	Concessionaire	500	10000	10500

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ANNUAL PLANTATION ACTION PLAN 2019-20

Plantation Program -- 2019

As on : 14.05.2019

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S. No	Regional Office	PTU	NH Stretch	NH Length(in Kms)	Plantation Agency (Concessionaire / Govt Agency/Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
26	Ro, UP(East) Varanasi	Lucknow	Lucknow Raebarely Section	70.000	Concessionaire	1000	1500	2500
27	Ro, UP(East) Varanasi	Lucknow	Jarwal to Bahraich Bypass	50.491	Contractor	0	0	0
28	Ro, UP(East) Varanasi	Lucknow	Bahraich bypass to Rupaidiha	53.847	Contractor	0	0	0
29	Ro, UP(East) Varanasi	Lucknow	Lucknow Sultanpur	127.425	Concessionaire	66000	3000	69000
30	Ro, UP(East) Varanasi	Lucknow	Lucknow Ring Road Pkg-3B	14.707	Contractor	0	3000	3000
31	Ro, UP(East) Varanasi	Lucknow	Barabanki- Jarwal	43.000	Contractor	0	0	0
Total				2192.04				300903

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Annexure-III

Annexure-III

S.No.	Regional Office	PIU	NH Stretch	NH Length (in kms)	Plantation Agency (Concessionaire/Govt Agency/Other Agency)	No. Of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Himachal Pradesh	Shimla	Parwanoo-Solan	39.139	Concessionaire	14,000	20,000	34,000
2		Mandi	Takoli-Manali	28.69		1,000	4,000	5,000
Grand Total						15,000	24,000	39,000

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NATIONAL HIGHWAYS AUTHORITY OF INDIA
Regional Office, Raipur (C.G.)

ANNEXURE-III

Annual Plantation Action Plan 2019-20
Plantation Programme - 2019

S.no.	Regional Office	PIU	NH Stretch	NH Length (in Km)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	RAIPUR	Raipur	Raipur-Aurang of NH-53	43.465	M/s Raipur Expressways Ltd.	500	5000	5500
2	Raipur	Raipur	Durg bypaas of NH-53	18	M/s DSEPL	1000	1000	2000
3	Raipur	Raipur	End of Durg bypass of NH-53	82.6	M/s Ashoka Highways	10000	5000	15000
4	Raipur	Raipur	Raipur-Simga NH 200(New NH-30)	48.580	M/s Punj Lloyd Ltd.	12000	17982	29982
5	Raipur	Bilaspur	Simga - Sargaon	42.446	M/s L&T construction	38414	4854	43268
6	Raipur	Dhamtari	Four Laning of Orissa Border-Aurang section from Km 88/000 to Km 239/000 Of NH-6 in the State of Chhattisgarh to be executed as BOT (Toll) On DBFOT Pattern under NHDP Phase IV	150.4	M/s BSCPL	11500	6000	17500
Total						35000	39836	69982

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National Highways Authority of India
Regional Office - Nagpur
ANNUAL PLANTATION ACTION PLAN 2019-20
Plantation Program - 2019

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Nagpur	Nagpur PIU-1	NH-53 (Old NH-06) 405.000 to Km 485.000	72.056	M/s Ashoka Highways (Bhandara) Ltd. km	6000	9000	15000
2	Nagpur	Nagpur PIU-1	NH-53 (Old NH-06) Km 498.000 to Km 544.200	46.3	M/s Wainganga Expressway Pvt. Ltd.	11000	5000	16000
3	Nagpur	Nagpur PIU-1	NH-44 (Old NH-06) Km 652.000 to Km 747.120 & Km 14.585 to Km 36.600	117.078	M/s. Oriental Nagpur Bypass Construction Pvt. Ltd.	19846	46633	66479
4	Nagpur	Nagpur PIU-2	Nagpur-Saoner-Betul Section of NH-69	174.512	Concessionaire	7000	3000	10000
5	Nagpur	Amravati	Nagpur - Kondhali section of NH-6 from Km. 9.200 - Km. 50.000	40.8	Forest Development Corporation of Maharashtra, Nagpur	0	0	0
6	Nagpur	Amravati	Kondhali- Talegaon section of NH-6 from Km. 50.000 - Km. 100.000	50	M/s. Oriental Pathways (Nagpur) Pvt. Ltd.	0	0	0
7	Nagpur	Amravati	Talegaon-Amravati section of NH-6 from Km. 100.000 - Km. 166.725	66.725	M/s. IRB Talegaon Amravati Tollways Pvt. Ltd.	0	0	0
8	Nagpur	Yavatmal	NH-44 (Old NH-07) Km 94 to 104	10	Snehal Kissan Nursery	9994	-	9994
9	Nagpur	Yavatmal	NH-44 (Old NH-07) Km 104 to km 114	10	Vaibhav Nursery	7702	-	7702
10	Nagpur	Yavatmal	NH-44 (Old NH-07) Km 114 to km 123	9	Rakshak Welfare Multipurpose Society	10000	-	10000
11	Nagpur	Aurangabad	Yedeshi - Aurangabad	189.023	Concessionaire	103058	78315	181373
12	Nagpur	Dhule	4 Laning MP/Maharashtra Border- Dhule Section of NH-3 From Km 168.500 to Km. 265.000	88.798	Concessionaire	2000	500	2500

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S. No.	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
13	Nagpur	Dhule	Four Laning of Fagne- Maharashtra/Gujrat border section of NH-6 from Km. 510.000 to Km.650.794	140.794	Concessionaire	2000	500	2500
14	Nagpur	Dhule	Four/six Laning of Bodhre (km390.000) to Dhule (km 452.800) road section of NH-211	67.231	Concessionaire	15462	200	15662
15	Nagpur	Nanded	Four laning of Waranga to Mahagaon section of NH-351 from Km 253+700 to 320+580 (Design Length 66+880 Km) Under NHDP Phase - IV on Hybrid Annuity Mode in the state of Maharashtra	66.88	Concessionaire	0	0	0
16	Nagpur	Nanded	"Four Laning of Tuljapur -Ausa (Including Tuljapur Bypass) Section of NH - 351 from km 0.000 to km S5.835 (Existing Chainage: km 416.000 to km 470.000) under NHDP Phase - IV in the State of Maharashtra on Hybrid Annuity Mode"	67.428	Concessionaire	11350	0	11350
17	Nagpur	Jalgaon	Four Laning of Chkhali to Tarsod (Package - II A) Section of NH-6 from Km. 360.000 to Km. 422.700 in the State of Maharashtra.	62.7	Concessionaire	NIL	NIL	-
18	Nagpur	Jalgaon	Four Laning of Tarsod to Fagane (Package - II B) Section of NH-6 from Km. 422.700 to Km 510.000 in the State of Maharashtra.	87.3	Concessionaire	NIL	NIL	-
Total				1053.317		205412	143148	348560

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NHAI RO Mumbai - ANNUAL PLANTATION ACTION PLAN 2019-20
Plantation Program – 2019

ANNEXURE-III

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Mumbai	Pune	Four laning of Pune Solapur section of H-65 (Old NH-9) between Km. 40+000 and Km. 150+050 in the state of Maharashtra on DBFOT basis.	110	M/s. Pune Solapur Expressways Private Limited (the Concessionaire)	1400	30000	31400
2			Six laning of Pune – Satara Section of NH-4 From Km. 725+000 to Km. 865+350.	140.35	M/s P S Toll Road Pvt. Ltd.	No provision for avenue plantation in the C.A.	14495	14495
3		Kolhapur	Satara- Kagal NH-4 (from Km 592.240 to Km 725.000)	132.760	Concessionaire	-	4500	4500
4		Nashik	Dhule-Pimpalgaon section of NH-3 from Km. 265.00 to Km. 380.00	118.158	Concessionaire, M/s. Ircon Soma Tollways Pvt. Ltd.	-	5400	5400
5			Pimpalgaon-Nashik-Gonde section of NH-3 from Km. 380.00 to Km. 440.00	60	Other Agency, M/s. Yes Bank has undertaken densification on the subjected project as a CSR Initiative.	2300	1000	2500
6			Vadape-Gonde section of NH-3 from Km. 539.500 to Km. 440.00	96.64	Concessionaire, M/s. Mumbai Nashik Expressway Ltd.	1500	4000	4000
7			Khed- Sinnar section of NH-50 from Km. 42.00 to Km. 177.00	137.946	Concessionaire, M/s. Khed Sinnar Expressway Ltd.	500	1500	2000

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S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
8		Panvel	Package No. I - Construction of Karalphata Interchange from Km 3.600 to 6.073 of NH-4B & From 5.300 to Km 7.422 of NH-348 (Old SH-54) and connectivity to proposed 4th terminal of JNPT	10.736	M/s. J Kumar - J M Mhatre (J.V.)	As such project is under Execution plantation yet not commenced.		
9			Package No. II-Construction of Gavhanphata Interchange (from Ch. 14.740 to Km 15.894 of NH-4B, Km. 13.160 to km. 14.880 of NH-348 (Old SH-54) and from Km. 5.360 to Km 6.785 of Amra Marg) and NH-4B (from 6.073 to Km. 14.740 and from Km. 15.894 to Km. 21.200 in the state of Maharashtra on EPC mode.	13.976	M/s. J Kumar - J M Mhatre (J.V.)	9255	-	9255
10			Package No. -III- Construction of NH-348 (Old SH-54) from Km-7.422 to Km 13.160) and Amra Marg (from Km - 0.000 to Km-5.36) in the state of Maharashtra on EPC mode	11.098	J Kumar - J M Mhatre (J.V.)	6170	3085	9255
11			Package - IV- Construction of NH-4B from Km 21.200 to Km 27.270 (D to E Section) and from Km 0.000 to Km 4.492 (D to G Section) in the state of Maharashtra on EPC mode	10.562	M/s. Ashoka Buildcon Limited	5760	6440	12200
12		Solapur	Panvel - Indapur Section of NH- 66	84.600	M/s. Supreme Panvel - Indapur Tollways Private Limited	2916	21978	24894
13			Old NH-9 (New NH-65) (Solapur to Mah/KNT Border)	100.06	Concessionaire	36000	40000	76000
14			Four laning of Solapur - Yedeshi - NH - 211 Km. 0+000 to 100+000	98.717	Concessionaire	Total Target for Avenue	Target for Median	Target: 67026

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S. No.	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
						plantation is 17490 out of it 12875 plantation completed in 20 October 2018 Monsoon	Plantation is 49536 and achievement is 43259	Achievement 56134 Plantation Completed during 2018 Monsoon
15			Four-laning of Pune - Solapur NH - 9 from Km. 144.400 to Km. 249.000	101+273	Elsamex Maintenance Service Ltd.	9726	7316	17042
16			Four laning of Solapur - Bijapur - NH - 13 Km. 0+000 to 110+542	109.075	Concessionaire	Project is actively under construction, and shifting of existing utilities to ROW etc are currently in progress. Hence no tree plantation is envisaged in 2019.		
17		Goa	NH-17B from Km.0.000 (Verna Junction) to Km.13.100 (Varunapuri Junction) in the State of Goa.	13.100	Median plantations are being maintained by NGO's/Private parties and O&M Contractor. There are no Avenue plantations on the partly completed stretch of 13.10Km on NH-17B (Port Connectivity)	Nil	5,000	5,000

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ANNEXURE-III

Regional office	PIU	NH Length (in Kms)	Plantation Agency (Concessionaire/Govt Agency/Other Agency)	No of Plants planted to be planted in 2019		
				Avenue	Median	Total
VIJAYAWADA	Visakhapatnam	Tolling, Operation, Maintenance & Transfer of Highway from Puntola to Ichchapuram Section from Km. 419.600 to Km. 484.000 of NH-16 (Old NH-5) in the State of Odisha and Andhra Pradesh	TOT Concessionaire	27575	3365	30940
	Visakhapatnam	Tolling, Operation, Maintenance & Transfer of Highway from Ichchapuram to Narasannapeta Section (Km 484.000 to Km 580.700) of NH-16 in the State of Andhra Pradesh	TOT Concessionaire	21184	17600	38784
	Rajahmundry	Rajahmundry Expressway Private Limited - NH-16 - from (Rajahmundry to Dharmavaram Km.901.753 to Km.848.746)	BOT Concessionaire	6850	15885	22735
	Rajahmundry	Andhra Expressway Private Limited - NH-16 (Dharmavaram to Tuni Km.848.746 to Km.799.998)	BOT Concessionaire	7950	21972	29922
	Vijayawada	Rehabilitation and Up-gradation of NH-221 (New NH-30) from Km. 32/735 to Km 71/200 (Chandragudem to API/ Telangana Border Section)	EPC Concessionaire	1720	0	1720
	Vijayawada	4-laning of Vijayawada - Machilipatnam Section of NH-9 in the State of Andhra Pradesh	EPC Concessionaire	14520	0	14520
	Nellore	Six Laning of Chilakaluripet - Nellore Section of NH-16 from Km 1182.802 to 1366.547 (Length - 183.620) in the State of Andhra Pradesh under NHDP Phase V to be executed as BOT(Toll) Project on DBFOT Pattern	BOT Concessionaire	247000	0	247000
	Tirupathi	Nalagampalli to Alkuppam of NH-4	EPC Concessionaire	40000	0	40000

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9	Anthapur	Hyderabad - Bangalore Section from Km 211.000 to Km 462.164 of NH 44	GOVT Agency	26000	0	26000
10	Amaravathi	6 laning of Chilakaluripet - Vijayawada section of NH - 16 from Km. 355.000 to Km. 434.150 in the state of Andhra Pradesh to be executed as BOT (Toll) on DBFO pattern under NHDP Phase V	BOQ Concessionaire	3831	3530	26000
Grand Total				398630	62352	477621

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ANNEXURE-III										
ANNUAL PLANTATION ACTION PLAN 2019-20										
Plantation Program - 2019										
S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire/ Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019			Remarks	
						Avenue	Median	Total		
1	2	3	4	5	6	7	8	9	10	
1	Chandigarh	Bathinda	Widening and Strengthening of existing two lane carriageway to four lane with paved side shoulder of Paridkot - Kotkapura - Bathinda section of NH - 15 (New NH No. 54) from existing Km. 321.380 to Km. 287.411 including construction of Paridkot - Kotkapura bypass in the state of Punjab on EPC mode under NHDP - IV.	62.115	EPC Contractor GR Infra Project Ltd.	13319	33419	45738		
2	Chandigarh	Bathinda	Development of four lanes with paved side shoulders of end of Sangrur Bypass to Topa section on NH-66 from existing Km 116+770 to Km 138+030 and existing Km 142+050 to Km 158+00 in state of Punjab.	46.91	EPC Contractor	10238	28525	38763		
3	Chandigarh	Jalandhar	Khem Khem to Amritsar Bypass NH-35c	48.823	Contractor (i.e. M/s. Gajal India Ltd.)	11749		11749		
4	Chandigarh	Jalandhar	Amritsar Wagon, NH-1	35.93	Concessionaire (i.e. M/s. Robin Roadways)	110	1300	1410		
5	Chandigarh	Jalandhar	Jalandhar - Puhankot NH-44	175.42	Concessionaire (i.e. M/s. PATH India Ltd.)					
	Chandigarh	Jalandhar	Bhagpur Dhillwan NH-1	20	M/s. DRA					
7	Chandigarh	Jalandhar	Amritsar-Puhankot NH-15	102.42	M/s. IRB					
8	Chandigarh	Jalandhar	Jalandhar-Amritsar Section of NH-1 (Now NH-3) from Km. 497.100 to Km. 456.100	49	* M/s. JATL	12707		12707		
9	Chandigarh	Ludhiana	Four Lanes of Ludhiana to Talwandi Section of NH-95 from Km. 92.000 to Km. 170.000 in the state of Punjab to be executed on BOT (Toll) on DIFOT Basis under NHDP - Phase-II.	78	Concessionaire		12111	17111		
10	Chandigarh	Ludhiana	Construction of 4-lane (Partial Access Controlled) Laddowal Bypass from Km 0.00 to Km 17.041 Linking NH-95 with NH-1 via Laddowal road from Ludhiana in the state of Punjab on Hybrid Annuity Mode	17.041	Concessionaire	3897	6047	11944		
11	Chandigarh	Ludhiana	Construction of Partially Access Controlled Four Lane Elevated Highway between Sonella Check (Design Challenge km 0+200) to Ludhiana Municipal Limit (Design Challenge km 12+951) of NH-95 (Section Passing through Ludhiana City) in the State of Punjab on EPC Mode under NHDP Phase IV.	12.951						

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12	Chandigarh	Ludhiana	Four Lining of Existing Two Lane Paved Shoulder Road From Talwandi Bhai To Ferozepur NH-05 (Old NH-95) from Km. 170.380 to Km. 194.040 in the state of Punjab	23.66	Contractor		5912	5912	
13	Chandigarh	Mohali	GMR Ambala Chandigarh Expressway Pvt. Ltd. Chainage - Km 5+735 to Km 39+060 of NH 22, Km 0+000 to Km 0+871 of NH 21	35.096	Concessionaire	0	3000	3000	
14	Chandigarh	Mohali	4-laning of Kurli-Kharar Sahib Section of NH-21 in the State of Punjab under NHDP Phase-IIIa on BOT basis	42.9	Concessionaire	3000	2000	3000	
15	Chandigarh	Mohali	4-laning of Kharar-Kurli Section of NH-21 (New NH-203) from km 15.765 to km 29.900 in the State of Punjab on EPC mode	13.7	Contractor	0	0	0	
16	Chandigarh	Mohali	Four Lining of Chandigarh-Kharar Section from Sector 39 (Round about) at Chandigarh (Design CH. KM 0+000) to Kharar (Design CH. 10+185) of NH 21 & NH 95 in the state of Punjab on EPC mode	10.183	Contractor	0	0	0	
17	Chandigarh	Mohali	4/6 Lining of Kharar-Ludhiana Section of NH-95 (New NH-3) from Km. 10.183 to Km. 86.199 Samrala Chowk, Ludhiana in the state of Punjab on Hybrid Annuity Mode	74.014	Concessionaire	19000	8990	27990	
18	Chandigarh	Chandigarh	4/6 Lining of UPY HR Border-Yamunanagar-Saha-Banwala-Panchkula section of NH-73 from km. 70.830 to Km. 115.400 in the State of Haryana on EPC mode(Package-1)	44.57	Contractor (Median Plantation) Forest Deptt. Govt. of Haryana (Avenue Plantation)				Completion. Certificate for the Project has been issued w.e.f. 15-07-2018 and the Project is under maintenance phase. Replacement of dead plants, wherever required is to be done.
19	Chandigarh	Chandigarh	4/6 Lining of UPY HR Border-Yamunanagar-Saha-Banwala-Panchkula section of NH-73 from km. 115.400 to Km. 157.192 in the State of Haryana on EPC mode(Package-2)	41.792	Contractor (Median Plantation) Forest Deptt. Govt. of Haryana (Avenue Plantation)				Construction work is already complete and Project is under Maintenance Phase. Both Median & Avenue plantation is already done along the Project. However, replacement of dead median plantation approx 2456 nos shall be done.
20	Chandigarh	Chandigarh	Rehabilitation and Upgrading of Existing 2-lane road To 4/6 of Yamunanagar - Panchkula Section of NH-73 to be executed on EPC Mode In the State of Haryana Package- III From Km.-157+192 to 176+400	19,208 km.	Concessionaire	10000	10000	20000	
21	Chandigarh	Ambala	NH-65 (new NH-152)	50.86	Concessionaire	30280	20200	50480	
22	Chandigarh	Ambala	NH-63 (new NH-152)	44.3	Concessionaire		23325	23325	
23	Chandigarh	Rohtak	Rohtak - Hissar (NH-09)	98.82	Concessionaire		3700	3700	
24	Chandigarh	Rohtak	Rohtak - Panipat (NH 709)	80.858	Concessionaire		3500	3500	
25	Chandigarh	Rohtak	DELHI/HARYANA BORDER TO ROHTAK BY-PASS of NH-09(Old NH-10)	63.49	Concessionaire		23000	23000	

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26	Chandigarh	Rohatk	Rohatk - Bawal	83.655	Concessionaire		13336	13336	
27	Chandigarh	Rohatk	Rohna/Hassangarh to Jhajjar	33.43	Concessionaire	16210	2038	18248	
28	Chandigarh	Hisar	Four laning of Hisar to Dabwali Section of NH-10 (New NH-09) from km 170.000 to km 227.000, Package-I	57	Contractor, M/s GR Infra Projects Ltd.		29533	29533	
29	Chandigarh	Hisar	Four laning of Hisar to Dabwali Section of NH-10 (New NH-09) from km 227.000 to km 314.660, Package-II	87.66	Contractor, M/s GR Infra Projects Ltd.		17567	17567	
30	Chandigarh	Hisar	Four laning of Kailhal to Rajasthan Border Section of NH-63 (New NH- 152/32)	166.259	Concessionaire, M/s Kailhal Tollway Pvt. Ltd.		6000	6000	
31	Chandigarh	Hisar	Four laning of Hind to Punjab Border section of NH-71 (New NH- 332) from km. 238.693 to km. 307.000	70.178	Contractor, M/s Dineshchandra R Agarwal Infrecon Pvt. Ltd.		21215	21215	

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ANNUAL PLANTATION ACTION PLAN 2019-20
Plantation Program - 2019

ANNEXURE-II

S. No	Regional Office	PIU	NH Stretch	NH Length (In Kms)	Plantation Agency (Concessionaire / Govt Agency/ Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1.	Uttarakhand	Dehradun	Balance work for Haridwar to Laltapper, of NH-72 & 58 (Pkg-I)	14.948	Contractor	297	1184	1481
2.			Balance work for From Laltapper to Mohakampur of NH-72 (Pkg-II)	22.200	Contractor	416	2146	2562
3.			Roorkee-Chutmalpur-Gagalheri, NH-73 & Chutmalpur-Ganeshpur section of NH-72 A (Pkg-I)	53.00	Concessionaire	66611	38160	104771
4.			Gagalheri-Saharanpur-Yamunanagar section of NH-73 (Pkg-II)	51.455	Concessionaire	107705	77198	184903
5.		Rudrapur	Sitarganj-Tanakpur Section of NH-125 from (0.00 to 24.600) and from (32.950 to 52.200) stretch	43.85	EPC Contractor	1000	0	1000
6.			Rampur-Kathgodam section of NH-87 (Pkg-I)	43.446	Concessionaire	0	4575	4575
7.			Rudrapur-Kathgodam section of NH-87 (Pkg-II)	49.780	Concessionaire	29800	8918	35718
8.		Najibabad	Nagina-Kashipur section of NH-74	98.793	EPC Contractor	23,236	26,318	49,554
Grand Total						229065	158499	384564

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Annexure - III

Annual Plantation Action Plan - 2019-2020
Plantation Program - 2019

S. No.	Regional Office	RTU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency / Other Agency)	Avenue	Median	Total
1	Chennai	Chennai	Six Laning of Chennai to Thane Section of NH-5	33.00	BPC Contractor	3500	4000	7500
2	Chennai	Chennai	Four Laning of Tirupathi-Tripali-Tirunelveli - Chennai Section of NH-205 from Km. 0/000 to Km. 61/70 & Km. 274/100 to Km. 358/030 Section of NH-205	124.70	Government Agency, DFO Tiruvallur	9820	0	0
3	Chennai	Chennai	Chennai Bypass	22.60	Government Agency, DFO Tiruvallur	22000	0	0
4	Chennai	Chennai	Six Laning from Km 102.035 to Km 144.680 on the Chennai Bypass to TN/Kerala Border Section of NH-47 in the State of Tamil Nadu under NHDP Phase-II on DBFOT (Toll) basis - Package No. NS-1/BO/TTN-01	54.655	Concessionaire	1500	1500	3000
5	Chennai	Kanchipuram	Strengthening of the existing 4 lanes from Km. 28/0 to Km. 67/0 and widening of the existing 2 lanes to 4 lane dual carriageway of NH-45	93	Concessionaire - GMR Tatyasaheb Infracon Pvt. Ltd.	1500	1000	2500
6	Chennai	Karur	4 Laning of Namakkal to Karur Section of NH-7	41.375	M/S. MK Toll Road Ltd.	1127	1962	3089
7	Chennai	Karur	2/4 Laning of Tiruchy-Karur Section of NH-67	79.628	M/S. MK Toll Road Pvt. Ltd.	2200	2750	4950
8	Chennai	Kanchipuram	Six Laning of Tiruchy-Kanchipuram Section of NH-44	59.87	Concessionaire	1000	2000	3000
9	Chennai	Kanchipuram	Six Laning of Kanchipuram to Walajpet Section of NH-48 (Old NH-45)	148.3	Concessionaire	0	0	0
10	Chennai	Salem	Design, Construction, Finance, Operation & Maintenance of Km 94.0 (End of Proposed Kanchipuram Flyover) to Km 156 (Thunibipadi) and 156 (Thunibipadi) to Km 163.4 (Thunibipadi) on NH-7 in the State of Tamil Nadu on Build, Operate & Transfer (BOT) Basis	66	M/S. KTRIL	500	2500	3000
11	Chennai	Salem	Design, Construction, Finance, Operation & Maintenance of Km 107.050 (Salem) to Km 248.623 (Start of proposed Flyover on Namakkal Bypass) and (ii) improvement of proposed Flyover on Km 248.623 (Start of Salem) to Km 199.2 (Start of Salem) on NH-7 in the State of Tamil Nadu under North-South Corridor (NHDP Phase II) on Build, Operate and Transfer (BOT) Basis	68.625	M/S. MVR Infrastructure	600	1400	2000
12	Chennai	Salem	Design, Construction, Finance, Operation & Maintenance of Km 203.50 on NH-7 (Salem) to Km 53.00 (Kumarakulam) on NH-7 in the State of Tamil Nadu on Build, Operate and Transfer (BOT) Basis	53.525	M/S. Salem Tollways	2722	2010	4732
13	Chennai	Salem	Design, Construction, Finance, Operation & Maintenance of Km 53.00 (Kumarakulam) on NH-7 in the State of Tamil Nadu on Build, Operate and Transfer (BOT) Basis	48.51	M/S. Kumarakulam Tollways	1807	2700	4507
14	Chennai	Salem	Design, Engineering, Finance, Construction, Operation & Maintenance of Salem - Uthandupet section from Km 0.13 to Km 136.670 of NH-48 in the State of Tamil Nadu under NHDP Phase IIIA on build, operate and transfer (BOT) Basis.	136.537	M/S. SU Toll Road Pvt. Ltd.	5061	6452	11513
15	Chennai	Viluppuram		28.603	PTL - Concessionaire	504	13536	14040
16	Chennai	Viluppuram		72.9	M/S. Uthandupet Expressways Pvt. Ltd (Concessionaire)	1000	6000	7000
Grand Total						54841	47810	70831

Annual Plantation Action Plan - 2019-2020
Plantation Program - 2019

S. No.	Regional Office	PIU	NH Stretch	NH Length (In Km)	Plantation Agency (Concessionaire / Govt Agency / Other Agency)	No. of Plants planned to be planted in 2019		
						Avenue	Median	Total
1	Chennai	Chennai	Six Lining of Chennai to Tada Section of NH-5	33.00	EPC Contractor	3500	4000	7500
2	Chennai	Chennai	Four Lining of Tirupati-Tirupoli- Tirutani - Chennai section of NH-205 from Km.0/000 to Km.61/470 & Km.274/800 to Km.338/030 Section of NH-205	124.70	Government Agency, DFO Tiruvallur	9820	0	0
3	Chennai	Chennai	Chennai Bypass	32.60	Government Agency, DFO Tiruvallur	22000	0	0
4	Chennai	Coimbatore	Six Lining from Km 102.035 to Km 144.680 on the Chengapalli to start of Coimbatore Bypass and Four Lining from Km 170.880 to Km 183.010 on end of Coimbatore Bypass to TN/Kerala Border Section of NH-47 in the State of Tamilnadu under NHDP Phase-II on DBFOT (Toll) basis - Package No.NS-I/DBOT/TN-08.	54.865	Concessionaire	1500	1500	3000
5	Chennai	Kancheepuram	Strengthening of the existing 4 lanes from Km. 280 to Km. 670 and widening of the existing 2 lanes from Km. 670 to Km. 1210 to 4 lane dual cartageway of NH-45	93	Concessionaire - GMR TambaramTindivanam Expressways Ltd	1500	1000	2500
6	Chennai	Karur	4 Lining of Namakkal to Karur Section of NH-7	41.375	M/s.NK Toll Road Ltd.,	1127	1962	3089
7	Chennai	Karur	2/4 Lining of Trichy-Karur Section of NH-67	79.628	M/s.TK Toll Road Pvt. Ltd.,	2200	2750	4950
8	Chennai	Krishnagiri	Six Lining of Hosur-Krishnagiri Section of NH-44 (Old NH-7)	39.87	Concessionaire	1000	2000	3000
9	Chennai	Krishnagiri	Six Lining of Krishnagiri Walajahpet Section of NH-48 (Old NH-46)	148.3	Concessionaire	0	0	0
10	Chennai	Salem	Design, Construction, Finance Operation & Maintenance of Km 04.0 (End of Proposed Krishnagiri Flyover) to Km 156 (Thumbipadi), and Improvement, Operation & Maintenance from Km 156 (Thumbipadi) to Km 163.4 (Thopurghat) on NH-7 in the state of Tamil Nadu on Build, Operate & Transfer (BOT) Basis	86	M/s. KTRIL	500	2500	3000
11	Chennai	Salem	Design, Construction, Development, Finance, Operation and Maintenance of Km 207.050 (Salem) to Km 248.625 (Start of proposed flyover on Namakkal Bypass) and (ii) Improvement, Operation and Maintenance of Km 199.2 (Start of Salem Bypass on NH-7) to Km 207.050 (Salem) on NH-7 in the State of Tamil Nadu under North-South Corridor (NHDP Phase II) on Build, Operate and Transfer (BOT) Basis	68.625	M/s. MVR Infrastructure	600	1400	2000
12	Chennai	Salem	Design, Construction, Development, Finance, Operation and Maintenance of Km 203.96 on NH-7 0.00 (Salem) to Km 53.00 (Kumarpalayam) on NH-47, in the State of Tamil Nadu on Build, Operate and Transfer (BOT) basis	53.525	M/s. Salem Tollways	2722	2010	4732
13	Chennai	Salem	Design, Construction, Development, Finance, Operation and Maintenance of Km 53.00 (Kumarpalayam) to Km 100 (After Chengapalli) on NH-47, in the State of Tamil Nadu on Build, Operate and Transfer (BOT) basis	48.51	M/s. Kumarpalayam Tollways	1807	2700	4507
14	Chennai	Salem	Design, Engineering, Finance, Construction, Operation and Maintenance of Salem - Ulundurpet section from Km 0.313 to Km 136.670 of NH-68 in the State of Tamil Nadu under NHDP phase IIIA on build, operate and transfer (BOT) Basis.	136.357	M/s. SU Toll Road Pvt. Ltd.,	5061	6452	11513
15	Chennai	Viluppuram	66	38.608	PTTL - Concessionaire	504	13336	14040
16	Chennai	Viluppuram	45	72.9	M/s. Ulundurpet Expressways Pvt. Ltd (Concessionaire)	1000	6000	7000
Grand Total						54841	47810	70831

NATIONAL HIGHWAYS AUTHORITY OF INDIA
RO - KOLKATA

ANNEXURE-III

ANNUAL PLANTATION ACTION PLAN 2019
Plantation Program - 2019

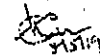
Sl. No.	Regional Office	PFU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire/ Govt Agency/)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Kolkata	Maldah	4-Laning of Baharampur-Farakka Sec. of NH-34, km 191.416 to km 294.684 (on-going project)	100.625	Concessionaire	25000	15000	40000
2	Kolkata	Maldah	4-Laning of Farakka - Raiganj Sec. of NH-34, km 295.000 to km 398.000 (on-going project)	100.229	Concessionaire	25000	4000	29000
3	Kolkata	Krishnagar	4-Laning of Krishnagar-Baharampur Sec. of NH-34 km 115.000 to km 193.000 (on-going project)	78.000	Concessionaire	25000	12000	37000
4	Kolkata	Kolkata	6-Laning of Dhankuni - Kharagpur Sec. of NH-6, km 17.600 to km 129.000 (on-going project)	111.400	Concessionaire	25000	12000	37000
5	Kolkata	Kolkata	4-Laning of Kolaghat - Haldia Sec. of NH-4, km 0.500 to km 52.700 (project completed)	52.700	OM&T Contractor	5000	7000	12000
6	Kolkata	Durgapur	6-Laning of Burdwan-Adda-Panagarh Sec. of NH-2 km 398.240 to km 521.120 (in Jharkhand & W. Bengal) (on-going project)	122.880	Concessionaire	25000	15000	40000
7	Kolkata	Kharagpur	4-Lane High way of Balasore-Kharagpur Sec. of NH-60 km 0.000 to km 119.300 in Odisha & W. Bengal (completed project)	119.300	Concessionaire	25000	4000	29000
8	Kolkata	Kharagpur	4-Laning of Chichra-Kharagpur Sec. of NH-6, km 129.600 to km 185.150 (on-going rehabilitation project)	55.550	EPC Contractor	20000	12000	32000
9	Kolkata	Jalpaiguri	4-Laning of Ghoshpukur-Dhunguri Sec. of NH-31D, km 0.000 to km 83.785 (on-going rehabilitation & upgradation project)	83.785	EPC Contractor	12000	6500	18500
10	Kolkata	Jalpaiguri	Construction of 4-Lane Islampur Bypass Sec. of NH-31, km 0.000 (Ex. Ch. 498.500) to km 10.310 (Ex. Ch. 504.950) (on-going project)	10.310	EPC Contractor	3000	2500	5500
11	Kolkata	Jalpaiguri	4-Laning of Dalkhola-Kishanganj Sec. of NH-31, km 447.000 to km 470.000 (completed project)	23.000	West Bengal Forest Dept.	56193	56616	112809
12	Kolkata	Jalpaiguri	4-Laning of Kishanganj-Islampur Sec. of NH-31, km 476.000 to km 499.000 (completed project)	23.000	West Bengal Forest Dept.			
13	Kolkata	Jalpaiguri	4-Laning of Islampur-Sonampur Sec. of NH-31 km 507.000 to km 526.000 (completed project)	19.000	West Bengal Forest Dept.			
14	Kolkata	Jalpaiguri	4-Laning of Sonampur-Ghoshpukur Sec. of NH-31, km 526.000 to km 551.000 (completed project)	25.000	West Bengal Forest Dept.			
15	Kolkata	Jalpaiguri	4-Laning of Salsajbari - Assam Bengal Border Sec. of NH-31C km 228.000 to km 254.500 (completed project)	26.500	West Bengal Forest Dept.			
Grand Total						246193	146616	392809

S K Mishra
Dy. General Manager (T)
For Chief General Manager (T)
Regional Office-Kolkata

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Annual Plantation Action Plan 2019-20							
ANNEXURE-II							
Sl.No.	Regional office	PIU	NH Length (In Kms)	Plantation Agency (Concessionaire/Govt Agency/Other Agency)	No of Plants planned to be planted in 2019		
					Avenue	Median	Total
1	VIJAYAWADA	Vishakhapatnam	Tolling, Operation, Maintenance & Transfer of Highway from Pundrola to Isachapuram Section from Km. 419,600 to Km. 424,000 of NH-16 (Old NH-5) in the State of Odisha and Andhra Pradesh	TOT Concessionaire	27575	3385	30960
2	VIJAYAWADA	Vishakhapatnam	Tolling, Operation, Maintenance & Transfer of Highway from Isachapuram to Rameswaram Section (Km 424,000 to Km 520,700) of NH-16 in the State of Andhra Pradesh	TOT Concessionaire	21184	17600	38784
3	VIJAYAWADA	Rajahmundry	Rajahmundry Expressway/Private Limited - NH-16 - from Rajahmundry to Othmanavaram Km 501,753 to Km 548,745	DOT Concessionaire	6850	16285	22735
4	VIJAYAWADA	Rajahmundry	Andhra Expressway Private Limited - NH-16 (Othmanavaram to Turid Km 548,748 to Km 799,998)	BOT Concessionaire	7850	21872	29922
5	VIJAYAWADA	Vijayawada	Rehabilitation and Upgradation of NH-221 (New NH-30) from Km. 32735 to Km 71700 (Chandragudem to AP/Telangana Border Section)	EPC Concessionaire	1720	0	1720
6	VIJAYAWADA	Vijayawada	Linking of Vijayawada - Visakhapatnam Section of NH-9 in the State of Andhra Pradesh	EPC Concessionaire	14520	0	14520
7	VIJAYAWADA	Eluru	Six Laning of Chikaballapur - Eluru Section of NH-16 from Km 1182,802 to 1256,547 (Length - 73,745) in the State of Andhra Pradesh under M.O.P Phase V to be executed as BOT/TOT Project on DBFOT Pattern	BOT Concessionaire	217000	0	217000


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8	VUAYAWADA	Nadare	Toda - Nadare Section on NH-18	BOT Concessionaire	4000	0	4000
9	VUAYAWADA	Trupachi	Nalagampalli to Allurupem of NH-4	EPC Concessionaire	40000	0	40000
10	VUAYAWADA	Andapuri	Hyderabad - Bangalore Section from Km 211.000 to Km 462.184 of NH 44	GOVT Agency	76000	0	76000
11	VUAYAWADA	Amravathi	6 Larking of Chhatrapati - Vijayawada section of NH - 16 from Km. 355.000 to Km. 434.150 in the state of Andhra Pradesh to be executed as BOT (Toll) on BOTO pattern under II KDP Phase V	BOO Concessionaire	3831	3520	7351
Grand Total					400630	82357	482987

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ANNEXURE-III

S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency / Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
6		Hyderabad	4/6 Lining from Km.40/000 to Km.221/500 of Hyderabad - Vijayaivada Section of NH-65 in the State of Telangana & Andhra Pradesh under NHDP Phase-III on DBFOT basis.	181.5	Telangana Forest Dept. (Govt. Agency)	6170		6170
			(Densification of Avenue Plantation from Km.192.200 to Km.221.500)					
7			Rehabilitation and upgradation of NH-765 from Km.22.300 to Km.108.00 of Hyderabad - Dindi Section in the state of Telangana - two lane with paved shoulder under NHDP-IV Phase on EPC basis	85	Govt. Agency (Proposal is awaited from Forest Dept.)	42000		42000
Grand Total						238285		238285

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National Highways Authority Of India
Green Highways Division
Plantation Progress Report (2019) As on 30/09/2019

Regional Office	Plantation Target	Plantation Progress Report			Remarks
		Avenue	Medium	Total	
Shimla	39,000	18,250	4,600	22,850	Plantation (Median) is in progress.

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Avenue & Median Plantation along the NH under RO, Odisha during 2019

Sl. No	NH No	Stretch	No. of Trees to be planted		Planting Agency	Species	Remarks
			Avenue	Median			
1	5	Balasore-Banpada	10000	0	OFDC Ltd	1) For Avenue: Sishu, Nima, Sirisa, Mango, Simaruba, Chekhunda, Karanga, Arjuna, Ashok, Jamru, Tecoma, etc. 2) For Median: Bougainvillea, Duranta, Harsingar, Tecoma, Glauca Cassia etc.	
2		Jharpokharia	0	10000	ITL		
3	6	Bahargora-Singara	0	10000	L & T		
4	6	Singara-Binjabahal	15000	0	OFDC Ltd		
5	6	Binjabahal -Telibani	25000	0	OFDC Ltd		
6	42	Angul-Sambalpur	37250	0	DFO, Athamalik		
7	200/23	Duburi-Chendikhole section	18981	0	OFDC Ltd		
Total			106231	20000			
Grand Total			126231				

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ANNUAL PLANTATION ACTION PLAN 2019-20
Plantation Program - 2019

ANNEXURE-III

S. No	Regional Office	PTU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire/ Govt Agency/ Other Agency)	No of Plants Planned to be Planted in 2019		
						Avenue	Medlar	Total
1.	Panna	Panna	4-laning of Panna- Bokhijapur section (from km. 181.3 to km. 231.95 of NH-30	50.65	Govt. Agency (Forest Deptt.)	45,000	-	45,000
2.	Panna	Dachhagan	4-laning of Daxopur- Kotwa NH-28	38	-do-	12,500	-	12,500
3.	Panna	Dachhanga	4-laning of Fardesgaon- Simrahi section from km. 230 to km. 190 of NH-57	34,316	-do-	47,000	-	47,000
4.	Panna	Makharfi	2-laning Raxaul bypass Piprakhia to Raxaul NH-28A	68.79	-do-	6,000	-	6,000
5.	Panna	Purwa	Q&M of Km. 410.700 to Km. 447.000(Purwa- Dalkhola Section) of NH-31 in the State of Bihar	36.300	-do-	18,600	-	18,600
Grand Total						1,29,100	-	1,29,100

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National Highways Authority of India
Madurai Region

Annual Plantation Action Plan 2019-20

S. No	Regional Office	PIU	NH Stretch	NH Length (in Kms)	Plantation Agency (Concessionaire / Govt Agency/Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
1	Madurai	Dindigul	Four laning of Karur - Dindigul section from km 290+000 to km 367+725 of NH-7 (Package No. TN-04)	77,725	M/s. TNDK Expressways Limited. (Concessionaire)	10,000	20,000	30,000
2	Madurai	Dindigul	Two Laning with paved shoulder of Dindigul - Theni Section Km.2,750 to Km.73,400 OF NH 45 (Exam) and Theni - Kumili Section from Km.215,000 To Km.273,600 of NH 220 in the State of Tamil Nadu Under NHDP III, on Design, Build, Finance, Operate and Transfer (DBFOT) Annuity basis.	133,793	Other Agency	8,314	0	8,314
3	Madurai	Madurai	Four laning of Madurai - Kanniyakumari section from Km 0+000 to Km 243+170 of NH-7	243.17	Forest department and O & M contractor	29,000	1,000	30,000
4	Madurai	Madurai	Four laning of Dindigul - Sengottai section from km 373,725 to km 426,775 of NH-7 (Package No. TN-05)	53,049	DS Toll Road Ltd. (Concessionaire)	4,000	6,000	10,000
5	Madurai	Trichy	Ulundurpet to Padalur section of NH-45	93,893	Concessionaire	3,000	6,000	9,000
6	Madurai	Trichy	Padalur to Trichy section of NH-45	38,423	Concessionaire	1,000	4,000	5000
7	Madurai	Trichy	Trichy to Dindigul section of NH-45	58,373	Concessionaire	270	8,000	8270
8	Madurai	Trichy	Trichy Bypass to Tovarankurichi - Madurai Section of NH-45B	124.84	(Annual Maintenance Contractor) M/s. CDR & Co Constructions	-	8,000	8000
9	Madurai	Karaiikudi	Two lane with paved shoulders of Trichy-Karaiikudi section of NH-210 from km 10/000 to Km 94/000 including Trichy Bypass on NH-67 from Km 110/016 to Km 135/930 in the state of Tamil Nadu on DBFOT (Annuity Basis)	106,968	Contractor	NIL	NA	NIL
10	Madurai	Karaiikudi	Two lane with paved shoulders of Thiruvayam - Manamadurai section of NH 226 from Km.77/200 to Km.134/929 in the State of Tamil Nadu on EPC mode	77,7295	Contractor (M/s. Dilip Buildcon Limited).	2800	NA	2800
11	Madurai	Karaiikudi	Two lane with paved shoulders of Thanjavur - Pudukkottai section of NH 226 from Km.0/000 to Km.55/228 in the State of Tamil Nadu on EPC mode	55,228	Contractor (M/s. Gayatri - SPL (JV))	-	NA	-
12	Madurai	Karaiikudi	4 laning of Madurai - Panninakudi & 2 lane with paved shoulders of Panninakudi - Romanathapuram section of NH 49 from Km.5/000 to Km.120/000 in the State of Tamil Nadu on EPC mode	115	Contractor (M/s. KNR Construction Ltd)	0	0	0

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S. No	Regional Office	PIU	NH Stretch	NH Length (In Kms)	Plantation Agency (Concessionaire / Govt Agency/Other Agency)	No of Plants Planned to be planted in 2019		
						Avenue	Median	Total
13	Madurai	Karaiyudi	Two lane with paved shoulders of Karaiyudi - Ramenathapuram section of NH 210 from Km.94/000 to Km.174/000 including 500m on SH 35 (Madurai Road)	80	Contractor (M/s .DRA-SP-VM(JV))	-	NA	-
14	Madurai	Thanjavur	Four laning of Thanjavur - Trichy section of NH-67 from Km 80.000 to Km 136.490	56.49	Concessionaire	1000	2500	3500
15	Madurai	Thanjavur	2L+PS of Nagapattinam - Thanjavur section of NH67 from Km 1.600 to Km 80.133	78.533	Contractor	-	-	-
16	Madurai	Thanjavur	Four laning of Vikravandi - Sethiyathope section of NH45C from Km 0.000 to Km 65.960	65.96	Contractor	-	-	-
17	Madurai	Thanjavur	Four laning of Sethiyathope - Cholapuram section of NH45C from Km 65.960 to Km 116.440	50.48	Concessionaire	-	-	-
18	Madurai	Thanjavur	Four laning of Cholapuram - Thanjavur section of NH-45C from Km 116.440 to Km 164.273	47.833	Concessionaire	-	-	-
19	Madurai	Nagercoil	Four laning of Kerala / Tamil Nadu border to Villukuri section from km 43/0 to km 70/250 of NH-47 under NHDP Phase-III in the state of Tamil Nadu under EPC mode	27.25	M/s. Larsen & Toubro Ltd. (BPC Contractor)	-	-	0
20	Madurai	Nagercoil	Four laning of Villukuri to Kanyakumari section from km 70/250 to km 96/714 of NH-47 and Nagercoil to Kavalikinaru section from km 0/0 to km 16/376 of NH-47B under NHDP Phase-III in the state of Tamil Nadu under EPC mode	42.703	M/s. Larsen & Toubro Ltd.(BPC Contractor)	-	6500	6500
21	Madurai	Tuticorin	Madurai-Arappukottai-Tuticorin Section from Km 138/800 to Km 266/865 of NH-45B (New NH-38)	128.065	Madurai Tuticorin Expressways Limited (Concessionaire)	10,000	4,000	16,000
22	Madurai	Tuticorin	Four laning of Tuticorin to Tirunelveli section from Km 0+000 to Km 47+250 of NH - 138(Old no.NH-7A)	47.25	Forest department and O & M contractor	4,000	25,000	29,000
Grand Total						73,384	93,000	1,66,384

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ANNEXURE-A-9
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GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

Parivahan Bhavan,
1, Sansad Marg
New Delhi-110001

No.RW/NH-33023/19/99-DO-III

Dated: 24th July, 2013

To

1. The Chief Secretaries of all State Governments/U.Ts.
2. The Principal Secretaries /Secretaries of all States/U.Ts. Public Works Department dealing with National Highways, other Centrally Sponsored Schemes and State Schemes.
3. The Engineers-in-Chief and Chief Engineers of Public Works Departments of States/U.Ts dealing with National Highways, other Centrally Sponsored Schemes and State Schemes.
4. The Chairman, National Highways Authority of India (NHAI), G-5&6, Sector-10, Dwarka, New Delhi-110 075.
5. Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110 010.

Sub: Guidelines/Norms for access permission to Fuel Stations, Private Properties, Rest Area Complexes and such other facilities along National Highways.

Sir,

Ministry had issued separate guidelines on access permission to Fuel Stations, Service Stations; Rest Areas etc. vide Circular No. RW/NH-33023/19/99-DO-III dated 25.09.2003/17.10.2003, & access permission to Private Properties etc. along National Highways vide Circular No. RW/NH-33023/19/99-DO-III dated 31.08.2000. With the improvement in the National Highway network, a greater need for road safety of the users has been felt along with stricter enforcement of the guidelines. It has also been decided that unified norms for access to Fuel Stations, Service Stations, Private Properties, Rest areas and other such facilities along the National Highways may be evolved.

2. Accordingly, the existing Norms and guidelines have now been modified and the unified Guidelines/Norms are enclosed at **Appendix-I & Appendix-II**. The Norms at Appendix-I will be applicable for access permission to all Fuel stations, Service stations, Rest areas, etc. and Norms at Appendix-II will be applicable for access permission to Private Properties, from the date of the issue of this Circular. These norms shall be followed for seeking and granting permissions for the access to National Highways.

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3. The power to give permission for access to National Highways lies with the Highway Administration as per the Highway Administration Rules, 2004 under the Control of National Highways (Land and Traffic) Act, 2002. All such access permissions to the National Highways are to be given under Section 28 and 29 of Chapter IV and Section 38 of Chapter VI of the Control of National Highways (Land & Traffic) Act, 2002. These permissions are to be given by the concerned Highway Administration notified by the Central Government under sub-section (1) of Section 28 as per the Guidelines and instructions issued by the Central Government under sub-section (2) of Section 28 of the Control of National Highways (Land & Traffic) Act, 2002.

4. The applicant shall submit a self-certified proposal for seeking access permission to the Highway Administration and will be responsible for all the documents submitted with the application. The Oil Companies shall engage registered Architects/Consultants, empanelled with the Ministry, in preparation of drawings/layouts of the proposed locations and other features of Fuel Stations, Private Properties, Rest Area Complexes and such other facilities so that these are in conformity with the Norms. The Architects/Consultants will also ensure video recordings (before & after completion of the construction work) and that the work is executed as per the approved drawings, failing which action will be initiated to blacklist such Architects/Consultants and to de-energize the fuel station.

5. The Oil Company/Owner of private property shall have to enter into an Agreement for signing the license deed for five years with the Highway Administration (as per Highway Administration Rules, 2004) for the use of NH land. The license shall be issued to the Oil Company on payment of Rs. 2,00,000/- as one-time license fee for the calendar year in which this Circular is issued, alongwith the application, with 5% license fee to be increased every subsequent year. A non-refundable processing fee of Rs. 10,000/- per application shall also be deposited with the application. The amount of license fee to be charged from the Owners of Private Properties shall be as under:

be as under.

(i)	for Residential properties as defined in Appendix II of the Circular	
	Rural area	No license fee
	Urban area (population less than 10 lakhs)	
	Urban area (population 10 to 20 lakhs)	
	Urban area (population more than 20 lakhs)	
(ii)	for Other properties as defined in Appendix II of the Circular:	
	Rural area	Rs. 1,50,000/-
	Urban area (population less than 10 lakhs)	Rs. 1,50,000/-
	Urban area (population 10 to 20 lakhs)	Rs. 3,00,000/-
	Urban area (population more than 20 lakhs)	Rs. 6,00,000/-

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6. On the expiry of lease, the access permission may be renewed by the Highway Administration on payment of Rs. 10,000/- as renewal fee, if it conforms to the stipulated norms of the Ministry. The Oil Company/Owner of private property shall apply, with all the documents, for renewal at least four months before the expiry of license deed. The Highway Administration shall process the application for renewal and seek for any rectifications/clarifications within 60 days of receipt of the application. The concerned Oil Company/Owner of private property shall respond within 30 days on receipt of such communication from Highway Administration. The Highway Administration shall give final decision on renewal of the license deed within next 30 days, failing which the renewal will be deemed to have been granted.

7. In case of existing fuel stations constructed as per Ministry's norms but for which prior approval has not been obtained from the Ministry, a penalty of Rs. 25,00,000/- shall be imposed on the Oil Company to regularize such fuel stations. However, in case of fuel stations existing on newly declared National Highways, there shall be no penalty but, such Oil Companies shall have to pay the processing fee of Rs. 10,000/- to the Highway Administration and will be granted 6 months' time to comply with the Ministry's norms. If the deviations from Ministry's norms are non-rectifiable, such cases shall be dealt on case to case basis.

8. That on any breach of the condition imposed by the Highway Administration or the officer authorized by such administration on his behalf may terminate the lease or license, as the case may be.

9. In order to make the system of granting access permissions from National Highways easier and transparent, there shall be a website, developed by NIC, in which each Highway Administration will be provided an account for signing in. The Highway Administration will periodically update the status of an application for access permission from National Highways on the web site. For this purpose, a computer and internet facility shall be made available to each Highway Administration. With the development of web based monitoring system, it is envisaged that delays, if any, will be regularly monitored in the meetings of the Relaxation Committee of the Ministry.

10. After the payment of the processing fee, the application may be processed subject to submission of complete set of documents including the license fee and approved 'in-principle' and Provisional NOC may be issued by Highway Administration to the applicant. The date of 'in-principle' approval may be put on the website & the applicant may be informed within 30 days of the receipt of the application alongwith the prescribed fee.

11. The Oil Company/Owner may construct the Fuel Station/Private Property along with its access as per approved drawings at their own cost within 6 months of the issue of Provisional NOC. After the construction as per approved drawings and to the satisfaction of the Highway Administration, the final approval may be given within

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30 days of the receipt of communication from the applicant about the completion of construction work and License deed may be signed by the Competent Authority (i.e. Highway Administration). In case, the construction is not done in one year, the provisional approval shall be deemed to be cancelled, unless renewed by the Highway Administration.

12. Inspections for determining the deviations from prescribed Norms shall be done any time, even after signing of the License Deed, by the Highway Administration. In cases of defaults/deviations found during inspections by Highway Administration, each deficiency shall be immediately rectified, which in no case should exceed 30 days from the date of inspection. The failure to rectify the identified deficiencies within the prescribed time would lead to de-energizing the fuel station by the concerned Oil Company. The re-energizing would be done only on complete rectification and on the authorization by Highway Administration.

13. The Highway Administration will keep a register of record of Fuel Stations, Private Properties, Rest Area Complexes and such other facilities, for which access permission has been granted. This will also be regularly updated on the website.

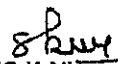
14. The competent authority in the Ministry shall notify the Appellate Authorities for their respective Highway Administration.

15. The contents of this Circular may please be brought to the notice of all the concerned in your Organization.

16. This Circular issues with the approval of Secretary (RT&H).

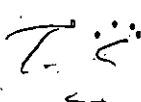
Yours faithfully,

Encl: As above


(S K Nirmal)
Superintending Engineer (S,R&T) (Roads)
for Director General (RD) & Special Secretary

Copy to:

1. PPS to Secretary (RT&H) - for kind information
2. All the Technical officers in the Ministry of Road Transport & Highways
3. JS (EIC) & CVO, Ministry of Road Transport & Highways
4. All ROs and ELOs of Ministry of Road Transport & Highways
5. The Secretary General, Indian Roads Congress
6. The Director, IAHE
7. M/o Petroleum & Natural Gas, Govt. of India, with the request to issue suitable instructions to the Oil Companies to adhere to these Norms, while planning, installation and operation of fuel stations along National Highways
8. Technical Circular File of SR&T (R) Section
9. NIC - for office intranet



I- NORMS FOR LOCATION, LAYOUT AND ACCESS TO FUEL STATIONS ALONG NATIONAL HIGHWAYS.

1. These norms have been finalized in conformity to IRC: 12, 'Guidelines for Access, Location and Layout of Roadside Fuel Stations and Service Stations' and in substantial modification to the Ministry's Circular No. RW/NH-33023/19/99-DOIII dated 25.09.2003/17.10.2003 on "Norms for the Access for Fuel Stations, Service Stations and Rest Areas along National Highways". These norms shall be applicable to all new fuel stations with effect from the date of issue of this Circular.

2. Petrol / Diesel retail outlets and service stations with or without Rest Area Amenities etc. are hereinafter referred to as Fuel Stations.

3. These norms are applicable to all Fuel Stations with or without other user facilities of rest areas, along un-divided carriageway and divided carriageway sections of National Highways in plain, rolling and hilly terrain and passing through urban stretches. For this purpose hilly or mountainous terrain would be, when the cross slope of the country is more than 25%. The urban stretches would be, where National Highway passes through a town of population of 20,000 and more (Census 2011 will apply)

4.0 General Conditions of Siting

4.1 The fuel stations shall generally be a part of the rest area complex along the highways. Rest areas should have various amenities for users e.g. places for parking, toilets, restaurants, rest rooms, kiosks for selling sundry items, bathing facilities, repair facilities, crèche etc. These aspects should be incorporated while planning for improvement and upgradation of highways and/or planning for new fuel stations along the highways. The rest area complex can be planned subject to their commercial viability.

4.2 It should be ensured that the location of the proposed fuel station does not interfere with future improvements of the highway and the nearby intersections/junctions.

4.3 The fuel stations would be located where the highway alignment and profile are favourable i.e. where the grounds are practically level, there are no sharp curves not less than those specified for minimum design speed or steep grades (more than 5%) and where sight distances would be adequate for safe traffic operations. The location would not interfere with placement and proper functioning of highways signs, signals, lighting or other devices that affect traffic operation.

4.4 While considering the proposal for new fuel stations it would be ensured that the fuel stations on a corridor are well distributed on both sides of the highways so that vehicles normally do not have to cut across the traffic to reach them. The fuel stations would be serving only the traffic moving on the adjacent lane. For the vehicles travelling in the lanes in opposite direction, separate fuel stations need to be planned for which permission would be considered keeping also in view of its location and distance norms. In urban areas with population more than 2 million, fuel stations will not be allowed to be set up within the municipal limits along the National Highways even though with service roads, as these can be located on side roads for local traffic.

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4.5 In order to provide safe length for weaving of traffic, fuel stations along National Highways shall be located at the minimum distance from an intersection (gap in the central median be treated as intersection) as given below. For single carriageway section, these minimum distances would be applicable for both sides. All the distances shall be measured between the tangent points of the curves of the side roads at intersections / the median openings and the access / egress roads of the fuel stations, as is applicable, in a direction parallel to the centre line of the nearest carriageway of the National Highway.

4.5.1 Non-Urban (Rural) Stretches

		Distance
1.	Plain and Rolling Terrain	
(i)	Intersection with NHs / SHs / MDRs	1000m
(ii)	Intersection with Rural Roads/approach roads to private and public properties	300m
2.	Hilly / Mountainous Terrain	
(i)	Intersection with NHs / SHs / MDRs	300m
(ii)	Intersection with all other roads and tracks	100m

4.5.2 Urban Stretches

		Distance
I.	Plain and Rolling Terrain	
A.	Urban Area with population of more than 20,000 and less than one lakh.	
1.	Intersection with any category of roads of carriageway width of 3.5m and above	300m
(i)	Intersection with roads of carriageway width of less than 3.5m	100m
B.	Urban Area with population of one lakh and above	
(i)	Intersection with any category of road (irrespective of carriageway width)	100m
II.	Hilly and Mountainous Terrain	
(i)	Intersection with any category of road (irrespective of carriageway width)	100m

4.5.3 There shall not be any median gap on a divided carriageway within a distance of 300 m on each side of the fuel station. This minimum distance i.e. 300 m shall be measured between the start of the median gap and the nearest tangent point of access/egress road of the fuel station, as is applicable, in a direction parallel to the centre line of the nearest carriageway of the National Highway.

This stipulation shall be applicable for such median gaps, which are located neither in front of nor in proximity of any intersection or intersecting roads. For intersecting road median gaps or median gaps in proximity of intersections, the provisions stipulated under para 4.5.1 and para 4.5.2 shall apply.

4.6 The minimum distance between two fuel stations along the National Highway would be as given below:-

4.6.1	Plain and Rolling Terrain in Non-Urban (Rural) Area	Distance
(i)	Undivided carriageway (for both sides of carriageway)	300m (Including deceleration and acceleration lanes)

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(ii)	Divided carriageway (with no gap in median at this location and stretch)	1000m (Including deceleration and acceleration lanes)
4.6.2	Hilly / Mountainous Terrain and Urban Stretches	
(i)	Undivided carriageway (for both sides of carriageway)	300m (clear)
(ii)	Divided carriageway (with no gap in median at this location and stretch)	300m (clear)

Note:- (i) The minimum distance of 300 m between two fuel stations on both sides of the highway is applicable for undivided carriageway only. In case of divided carriageway, with no gap in medians, the distance restriction is not applicable on the opposite side of the fuel station and the minimum distance between two fuel stations on the same side shall be 1000 m unless the access is through service road. Any deviation will be considered as clustering. In such a case, service road shall be provided and entry/exit point of the service road shall meet the requirements specified for acceleration/deceleration lanes.

(ii) The distances between the fuel stations shall be measured between the tangent points of the access / egress roads of the fuel stations, as is applicable, in a direction parallel to the centre line of the nearest carriageway of the National Highway.

4.6.3 If two or more fuel stations are to be sited in close proximity for some reasons these would be grouped together to have a common access through a service road of 7.0m width and connected to the highway through acceleration, deceleration lanes. From these considerations, the permission for the new fuel stations would be considered only if it is either in proximity to the existing one so that the common access can be provided or the new one located at a distance of more than 1000m. Any objection from the existing fuel station owner against granting of access permission from NH for the proposed new fuel station are to be overruled and access to all fuel stations in case of clustering, shall invariably be from the service road only. Wherever longer service road exists which may itself act as deceleration / acceleration lane, no separate deceleration / acceleration lane is required.

4.6.4 For installation of new fuel station within the 1000 m distance of existing fuel station in plain/rolling terrain and 300 m in hilly/mountainous terrain and urban stretch, new entrant would be responsible for construction and maintenance of the common service road, deceleration & acceleration lanes, drainage and traffic control devices. Wherever, available ROW is inadequate to accommodate such service roads, deceleration / acceleration lanes, etc. the additional land by the side of ROW to accommodate such service roads shall also be acquired by the new entrant Oil Company. In case of hilly / mountainous terrain, common service roads at all such locations may not be possible as per the site conditions and, therefore, common access through service roads would not be a pre-condition.

4.7 The fuel station would not be located within the distance of 1000 m from any barrier including that of toll plaza and railway level crossing. No check barrier/toll plaza should be located within 1000 m of a fuel station. However if such barriers are located on service roads only and are separated from the main carriageway, then this requirement shall not apply. Fuel Stations should be located at a minimum distance of 200 m and 500 m from the start of an approach road of a Road Over Bridge (ROB) and the start of a grade separator or a ramp respectively.

5.0 Plot size for fuel station.

5.1 The minimum size and shape of the plot for the fuel station would need to be such that it suitably accommodates fuel pumps, offices, stores, compressor room, air pump and kiosks without causing any hindrance to the movement of vehicles of expected maximum dimensions, within fuel stations and in the access area. Sufficient space would need to be available to accommodate the number of fuel pumps to cater to the expected number of vehicles in peak time at this location so that the vehicles do not spill on to the access area. The air pump and kiosks for pollution control measurements be installed at some distance from the fuel pumps so that the vehicles requiring these services do not cause hindrance to the free movement of vehicles entering or exiting for refuelling.

5.2 From these considerations, the minimum size of the plot for fuel stations along National Highways shall be as follows:-

S.No		Frontage (In Metre)	Depth (In Metre)
(i)	On undivided carriageway in plain and rolling terrain	35	35
(ii)	On divided carriageway in plain / rolling terrain	35	45
(iii)	In hilly and mountainous terrain	20	20
(iv)	In urban stretches	20	20

Note:-The proposed plot of new fuel stations should be such that the minimum frontage is achieved within the minimum total area, as stipulated above.

5.3 For fuel station being part of the rest area complex, the area required for other facilities such as parking, restaurant, rest rooms, toilets, kiosks for selling sundry items, bathing facilities, repair facilities, shops etc. would be extra but there would be a single access/egress.

6.0 Access Layout

6.1 Access for New Fuel Stations along Un-divided Carriageway Sections

6.1.1 The access to the fuel stations along un-divided carriageway sections of National Highway shall be through deceleration and acceleration lanes. The deceleration and acceleration lanes may be dispensed with for the fuel stations located along urban roads and roads in hilly and mountainous terrain. The access to the fuel stations located on National Highways with service road shall be only through that service road.

6.1.2 The deceleration lane would take off from the edge of the paved shoulder taken up to the edge of the Right of Way (ROW) of National Highway, beyond which, the boundary of fuel station shall start. Its minimum length would be 70 m measured along the travelled direction of highway. Its width would be minimum 5.5 m. The shoulder of 2.25 m would be provided towards the outer side of the access / egress (i.e. on the side farthest from the carriageway) for this deceleration lane.

6.1.3 The acceleration lane would take off from the edge of the fuel station on exit side having minimum length of 100 m with parallel type layout. Its starting stretch of 70 m length would be with a curvature of minimum radius of 650 m and the remaining 30 m length would be tapered so as to facilitate vehicles coming out of fuel station, merging with fast moving through traffic on main carriageway, in a safe and efficient manner. Wherever, available ROW is inadequate to accommodate the service roads and / or deceleration / acceleration lanes in plain and rolling terrain of non-urban

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stretches, the additional marginal land by the side of ROW to accommodate the deceleration / acceleration lanes shall be acquired by the owner of the fuel station. In cases of widening to 4/6 lanes in near future, the matter shall be dealt on case to case basis.

6.1.4 A separator island would be provided in front of the fuel station so that no right turning take place. The length of this separator island would be determined on the basis of the intersecting points of the edge line of the separator island with the line drawn along the edge of chevron markings as indicated in Figures 1 and 2 of these norms. Its shape for isolated fuel station would be as shown in Figure 1, and that for the cluster of fuel stations with common service roads, as shown in Figure 2. It would have minimum width of 3m. The width of approaches connecting deceleration and acceleration lanes, along the separator island should be 5.5m.

6.1.5 There would be buffer strip from the edge of the ROW and would extend minimum 3 m inside the fuel station plot. Its minimum length would be 12 m. In urban/hilly or mountainous areas, minimum length of buffer strip may be reduced to 5 m keeping minimum width of opening at entry and exit to 7.5 m. No structure or hoarding except the approved standard identification sign on pole would be permitted, which may be provided outside the ROW. The buffer strip as well as the separator island would be provided with kerb of minimum 275 mm height to prevent vehicles from crossing it or using it for parking purposes. The buffer strip in the approach zone should be suitable shaped to cover extra area in the approach zone after provision of acceleration, deceleration lane and connecting approaches and should be properly turfed for aesthetic landscaping.

6.1.6 The radius for turning curve would be 13 m and that for non-turning curve be from 1.5 to 3 m so as to check over speeding while entering or exiting the fuel station. Wherever, available ROW is inadequate, the additional marginal land by the side of ROW shall be acquired by the owner of the fuel station to provide prescribed turning radius.

6.1.7 The pavement of the access roads including deceleration, acceleration lanes and connecting approaches would have sufficient strength for the expected traffic for the designed period. It would have minimum pavement composition of 150 mm thick Granular Sub Base (GSB) overlaid by three layers of Water Bound Macadam (WBM) (other than WBM-Grading No. 1), each of 75 mm thickness topped by 50 mm thick Bituminous Macadam (BM) and 25 mm thick Semi Dense Bituminous Carpet (SDBC). Interlocking Concrete Blocks as per IRC:SP:63 can also be considered.

6.1.8 A typical access layout for the new fuel station with relevant details for deceleration and acceleration lanes, connecting approaches, Separator Island, buffer strip, drainage, signs and marking on un-divided carriageway section of National Highway would be as shown in Figure 1 of these norms.

6.1.9 The typical access layout for cluster of fuel stations, with details for deceleration lane, service road and acceleration lane etc. would be as shown in Figure 2 of these Norms.

6.2 Access for New Fuel Stations on Divided Carriageway Sections.

6.2.1 The access to the fuel station on divided carriageway sections of National Highways shall be through deceleration and acceleration lanes.

6.2.2 The deceleration lane would take off from the edge of the paved shoulder and taken upto the edge of ROW, from where the boundary of fuel station would start. Its length would be 70 m, measured along the travel direction on the highway. The acceleration lane would be of 100 m length. Its starting stretch of 70 m length would be with a curvature of minimum radius of 650 m and the remaining 30 m tapered so as to facilitate vehicles coming out of fuel stations, merging with fast moving through

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traffic on main carriageway in a safe manner. The width of deceleration and acceleration lane shall be 5.5 m with shoulder of 2.25 m. The shoulder shall be provided towards the outer side of the access / egress (i.e. on the side farthest from the carriageway). Wherever, available ROW is inadequate to accommodate the service roads and / or deceleration / acceleration lanes in plain and rolling terrain of non-urban stretches, the additional marginal land by the side of ROW to accommodate the deceleration / acceleration lanes shall be acquired by the owner of the fuel station. In cases of widening to 4/6 lanes in near future, the matter shall be dealt on case to case basis.

6.2.3 A separator island would be provided in front of the fuel station. The length of this separator island would be determined on the basis of the intersecting points of the edge line of the separator island with the line drawn along the edge of chevron markings as indicated in Figures 3 and 4. Its shape for isolated fuel station would be as shown in Figure 3, and that for the cluster of fuel stations with common service roads, as shown in Figure 4. It would have minimum width of 3 m. The width of approaches connecting deceleration and acceleration lanes along Separator Island should be 5.5 m.

6.2.4 There would be buffer strip from the edge of the ROW and would extend minimum 3m inside the fuel station plot. Its minimum length would be 12 m. In urban/hilly or mountainous areas, minimum length of buffer strip may be reduced to 5 m keeping minimum width of opening at entry and exit to 7.5 m. No structure or hoarding except the approved standard identification sign on pole, would be permitted which may be provided outside the ROW. The buffer strip as well as the separator island should be provided with kerb of minimum 275 mm height to prevent vehicles from crossing it or using it for parking purposes. The buffer strip in the approach zone should be suitably shaped to cover extra area in the approach zone after provision of acceleration, deceleration lane and connecting approaches and should be properly turfed for aesthetic landscaping.

6.2.5 The radius for turning curves should be 13 m and that for non-turning curves should be from 1.5 to 3 m, so as to check over speeding while entering or exiting the fuel station. Wherever, available ROW is inadequate, the additional marginal land by the side of ROW shall be acquired by the owner of the fuel station to provide prescribed turning radius.

6.2.6 The pavement of the access roads including deceleration, acceleration lanes and connecting approaches would have sufficient designed strength for the expected traffic. It would have minimum pavement composition of 150 mm thick GSB overlaid by three layers of WBM, each of 75 mm thickness (other than WBM-Grading No. 1), topped by 50 mm thick BM and 25 mm thick SDBC. Interlocking Concrete Blocks as per IRC:SP:63 can also be considered.

6.2.7 The typical access layout for the new fuel station with relevant details for deceleration/acceleration lanes connecting approaches, separator island buffer strip, drainage, signs and marking on divided carriageway sections of National Highway would be as shown in Fig. 3 of these Norms.

6.2.8 The access for cluster of Fuel Stations situated in close proximity shall be through acceleration lane, service road and acceleration lane as shown in Fig. 4 of these norms.

6.3 The typical layout for fuel station and signs and markings along National Highways in hilly / mountainous terrains and in urban stretches is given in Figure 5.

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7.0 Drainage

There shall be adequate drainage system on the access to the fuel station and inside its area so as to ensure that surface water does not flow over the highway or any water logging takes place. For this purpose, the fuel station and access area would be at least 300 mm below the level at the edge of the shoulder on the highway. The surface water from fuel station and access road would need to be collected in a suitable underground drainage system and led away to a natural course through culvert. Only slab culvert with iron grating of adequate strength shall be constructed in the approaches so that surface water is drained through the openings in the grating. Construction of pipe culverts shall not be permissible for this purpose. The drainage arrangement would be either by the method mentioned above or as per the satisfaction of the Highway Administration/Ministry. The applicant has to prepare separate detailed drawings indicating the drainage arrangements and to be submitted along with the application for permission.

8.0 Enforcement of Right of Way and Building Line

While planning the layout for various facilities inside the fuel stations, it has to be ensured that fuel pumps are located beyond the Building Lines as prescribed in IRC:73, 'Geometric Design Standards for Rural (Non-Urban) Highways' and Fuel Station office building etc. at a safe distance as prescribed by Fire Department or other authorities. The buffer strip would extend minimum 3 m inside the Fuel Station plot, beyond the available ROW. The future widening of the highway shall also be kept in view while setting up and preparing the layout plan of the proposed fuel station. The ROW for this purpose shall be the maximum of the actual available ROW at site at the proposed location and the ROW prescribed in IRC:73 brought out above. The owner of the fuel station shall acquire additional land, if required, to accommodate access/egress roads for fuel stations, service roads, acceleration/deceleration lanes, etc.

9.0 System for Signs and Markings

9.1 An adequate system for signs and marking would be provided at the locations of fuel stations for the guidance of the highway users. The pavement markings would be in the form of chevron at entry and exit locations, give way for the exit from the fuel station. Informatory sign for fuel station would be provided at 1Km ahead, 500 m ahead and at the entry point.

9.2 On undivided carriageway, additional signs for the regulation of entry and exit of the vehicular traffic should be provided on the separator island. Also, an informatory sign should be installed showing the distance of the nearest Fuel Station located in the direction of travel in order to avoid any need for right turnings for accessing the Fuel Station located on the opposite side. This sign should be installed at a location of about 200 m ahead of the opposite side fuel station.

9.3 The pavement markings would conform to IRC:35, 'Code of Practice for Road Markings' and the Road Signs to IRC:67, 'Code of Practice for Road Signs' and IRC:SP:55, 'Guidelines on Safety in Road Construction Zones'.

9.4 These should be as per Sections 801 and 803 of Ministry's Specifications for Road and Bridge Works, as updated from time to time.

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9.5 The system for signs and markings with their type and locations would be as shown in Figures 1,2,3 and 4 for the chosen access layout.

10.0 License Deed

10.1 A License Deed would be required to be signed between the Oil Company wanting to install the Fuel Station (Licensee), and Government of India through their designated officers (Highway Administration). The specimen copy of the licence deed is enclosed at **Annex-III to Appendix-I**.

10.2 The license deed would be drawn on a non-judicial stamp paper and all expenses in this regard be borne by the licensee.

10.3 The validity of the licence for the use of National Highway land for access to fuel station would be for a period of five years and on the expiry of lease after which the same would be required to be renewed which could be for a similar period. During this validity period, the owner shall maintain in good condition the deceleration / acceleration lanes, service roads (free from any potholes/patches), toilet & drinking water facilities, drainage arrangement (clean conditions to allow full discharge of storm water), signs and markings (existing at identified location with clear required visibility).

11.0 Payment

11.1 A payment of license fee to the Highway Administration at the rate specified in Para 11.2 below would be payable by the licensee to the Government in consideration of this Agreement for the land for which the license is issued. The license deed is not required to be registered. This fee amount would be paid through a Demand Draft in favour of the concerned **Pay & Accounts Officer** of the Ministry of Road Transport and Highways and would be debitable to the **Major Head 1054 (Revenue Receipt Head)**. The above Demand Draft may be forwarded to the Highway Administration on demand. The license deed shall be executed only after the Demand Draft has been remitted in the concerned P&AO office and successfully realized in the Consolidated Fund of India.

11.2 The license shall be issued to the Oil Company on payment of Rs. 2,00,000/- as one-time license fee for the calendar year in which this Circular is issued, along with the application, with 5% license fee to be increased every subsequent year. A non-refundable processing fee of Rs. 10,000/- per application shall also be deposited with the application. On the expiry of lease, the access permission may be renewed by the Highway Administration on payment of Rs. 10,000/- as renewal fee, if it conforms to the stipulated norms of the Ministry.

11.3 In case of existing fuel stations constructed as per Ministry's norms but for which prior approval has not been obtained from the Ministry, a penalty of Rs. 25,00,000/- shall be imposed on the Oil Company to regularize such fuel stations. However, in case of fuel stations existing on newly declared National Highways, there shall be no penalty but, such Oil Companies shall have to pay the processing fee of Rs. 10,000/- to the Highway Administration and will be granted 6 months' time to comply with the Ministry's norms. If the deviations from Ministry's norms are non-rectifiable, such cases shall be dealt on case to case basis.

12. Responsibilities of Oil Companies/Owner

12.1 Ministry of Petroleum and Natural Gas / Oil Companies while entertaining any application for the installation of Fuel Station, would supply a copy of these norms to

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the applicant so that he may assess his position to fulfil the requirements of these norms. Ministry of Petroleum and Natural Gas / Oil Companies would ensure that the plot identified by the applicant conforms to the requirement of these norms in terms of its location, access layout and signs and markings. It shall also be the responsibility of the applicant / owner of Fuel Station to provide the prescribed layout for access as given in Figs. 1/2/3/4/5, as the case may be while preparing the layout.

12.2 After obtaining 'In-principle' approval, Oil Companies / Owner shall be responsible for the construction and maintenance of deceleration / acceleration lanes, service roads, channelizers, drainage arrangement, drinking water & toilet facilities, signs and markings in accordance with the approved layout and specifications conforming to these norms, at his own cost. The drinking water and toilet facilities shall be accessible to the public round the clock. In order to inform the public about these, a display board showing availability of such facilities shall be installed before the entry to the Fuel Station. On completion of the construction in accordance with checklist and conforming to the approvals, a Completion Certificate would be issued by the field unit of NHAI/PWD/BRO/ or any other agency (as the case may be) for getting approval of Highway Administration. The concerned Oil Company would be allowed to energize the fuel station only after the final approval by Highway Administration.

12.3 If the approach roads for access to fuel stations cannot be constructed owing to 4/6/8 laning of National Highway being in progress or even in award stage, permission for constructing temporary access, satisfying the norms, from the National Highway shall be accorded by the Regional Officer, Ministry/NHAI. There shall, however, be no deviations from the approved plan while approving the layout for temporary access and safe & smooth flow of traffic shall be ensured. The Oil Company/Owner shall furnish an undertaking for not hindering the construction work of 4/6/8 laning of the National Highway and that the temporary access shall be replaced by permanent access on completion of the work of National Highway. The dismantling of temporary access shall be borne by the Oil Company/Owner of fuel station.

12.4 Inspections for determining the deviations from prescribed Norms shall be done any time, even after signing of the License Deed, by the Highway Administration. In cases of defaults/deviations found during inspections by Highway Administration, each deficiency shall be immediately rectified, which in no case should exceed 30 days from the date of inspection. The failure to rectify the identified deficiencies within the prescribed time would lead to de-energizing the fuel station by the concerned Oil Company. The re-energizing would be done only on complete rectification and on the authorization by Highway Administration.

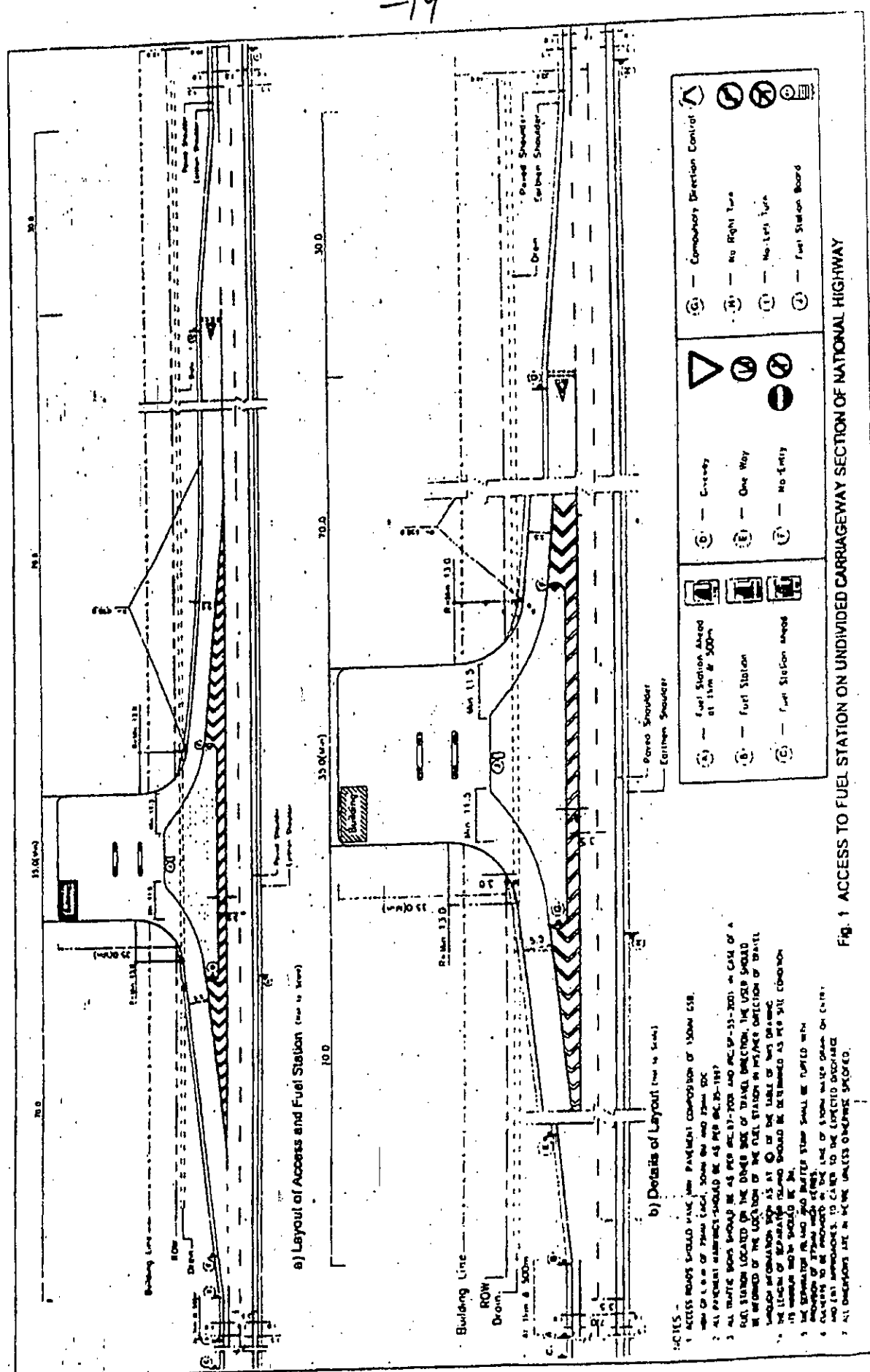
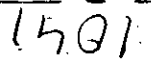


Fig. 1 ACCESS TO FUEL STATION ON UNDIVIDED CARRIAGEWAY SECTION OF NATIONAL HIGHWAY

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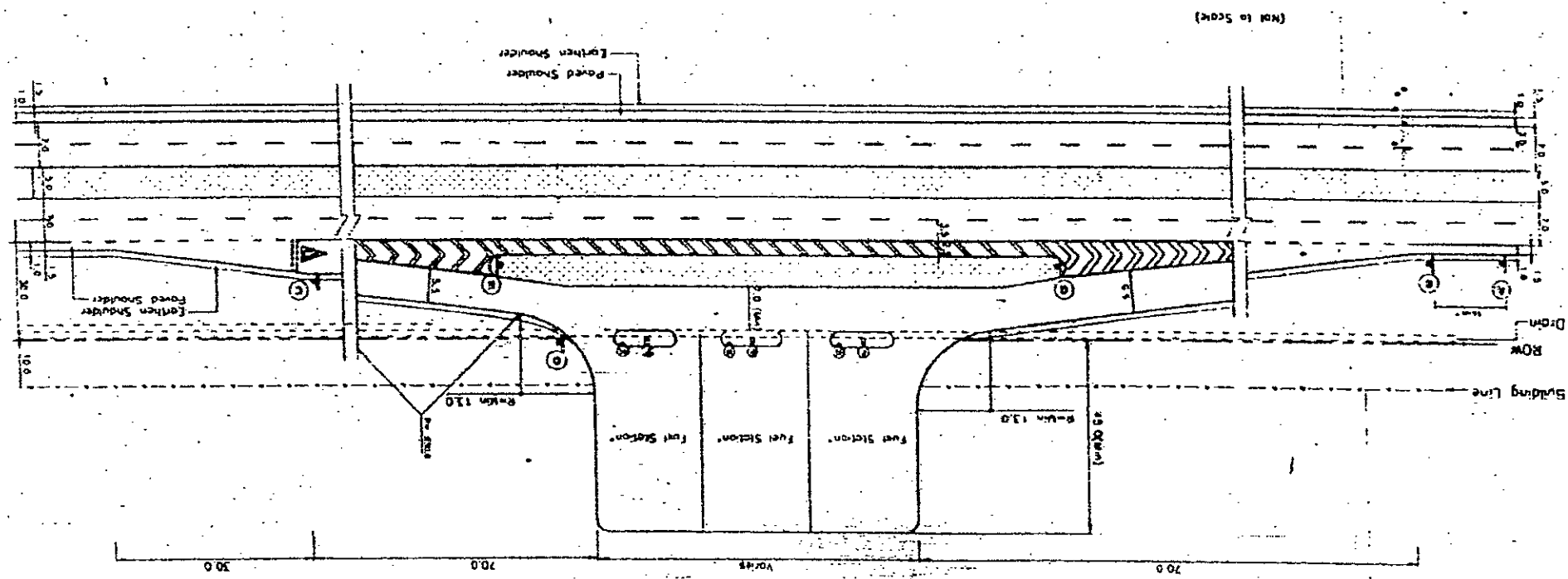


- 1 ACCESS ROADS SHOULD HAVE PAYMENT COMPOSITION OF 100% C&G
- 2 10% C&G 10% OF FUEL COST 20% OF TOLLS 50%
- 3 40% PAYMENT SHOULD BE PAID AS PER MC 67-200 AND MC 67-25-2000.
- 4 ALL TRAFFIC TAXES SHOULD BE DETERMINED AS PER C&G CONDITION
- 5 ITS PAYMENT SHOULD BE
- 6 THE REPARATION OF ROAD AND WATER SHALL BE PAID IN PROPORTION OF 25% TO 75% OF THE TAX
- 7 C&G TAXES TO BE PAID IN THE FORM OF 10% PAYMENT ON 14/10/78
- 8 ALL C&G TAXES TO BE PAID IN THE FORM OF 10% PAYMENT ON 14/10/78

Fig. 4 ACCESS TO FUEL STATION ON DIVIDED CARRIAGEWAY SECTION OF NATIONAL HIGHWAY

- NOTES: -
1. (a) THE LAYOUT FOR ENTRY, EXIT, SERVICE STOPS, FUEL STATIONS AND BUILDING LINE SHALL BE AS PER FIG. 3 OF THE CIRCULAR.
 2. ACCESS ROADS SHOULD HAVE MIN. PAVEMENT COMPOSITION OF 150mm C20.
 3. ALL PAVEMENT RAMPAGE SHOULD BE AS PER IRC-35-1987.
 4. ALL TRAFFIC SIGNS SHOULD BE AS PER IRC-17-2001 AND MC-37-2001.
 5. THE LENGTH OF SEPARATION ISLAND SHOULD BE DETERMINED AS PER IRC-35-1987.
 6. THE SEPARATION ISLAND AND BUFFER STOP SHALL BE CURBED WITH ITS RAMPAGE WITH SHOULDER BE 2M.
 7. CARRIERS TO BE PROVIDED IN THE LINE OF STORM WATER DRAIN ON ENTRY AND EXIT APPROACHED TO CARRY TO THE EXPECTED DISCHARGE.
 8. ALL DIVERSIONS ARE TO BE WITH WALLS OTHERWISE SPECIFIED.

(A) Fuel Station Ahead	(B) Fuel Station	(C) Give Way	(D) No Right Turn
(E) No Entry	(F) Fuel Station Board	(G) Compulsory Direction Control	(H) No Right Turn



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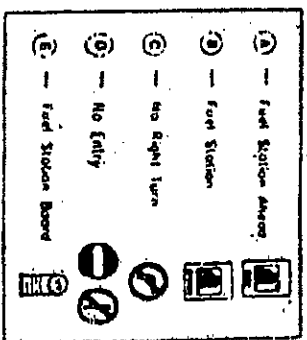
[illegible]

Details of Layout (see p. 100)

NOTES:-

1. D/S Supply Side with Atmospheric Flow is $\text{m}^3/\text{hr}/\text{MCR}$ and is between 1000 and 10000 m^3/hr .
2. Atmospheric Flow with the Atmospheric Condition of 1500 C/D.
3. Air or Air or Flow Rate flow in and flow rate.
4. All marine flow should be at 1500 C/D. 15-197
5. The Union of European States should be determined at 1500 C/D.
6. The marine flow should be determined at 1500 C/D.
7. Outputs to be provided in the form of a flow rate (m³/hr) and the flow rate (m³/hr) should be provided in the form of a flow rate (m³/hr).
8. All decisions are in the form of a flow rate (m³/hr).

Fig. 5 ACCESS TO FUEL STATION ON NATIONAL HIGHWAY IN MOUNTAINOUS TERRAIN AND URBAN STRETCHES



ANNEX-I

(To Appendix-I)

(Enclosure to Ministry of Road Transport & Highways letter no. RW/NH-33023/19/99-DOIII dated the 24th July, 2013)

List of documents to be submitted for getting approval for installation of new Fuel Station along National Highways

1. Signed copy of license deed. The draft is at Annex III.
2. Certified copy of location plan of the Fuel Station along the National Highway showing details of Right of Way (ROW) of National Highway, existing intersections and the intersecting roads including existing public roads and other developments falling within a reach of 1.5 km in each side of the Fuel Station and carriageway.
3. Certified copy of plan of the proposed Fuel Station showing details of deceleration, acceleration lanes, service road(if provided), buffer strip, fuel pump, office, kiosk, lubricatorium, air and water supply, toilet & drinking water facilities, drainage details, signs and markings conforming to applicable figures enclosed with these Norms.
4. Certified copy of sectional view showing elevation of Fuel Station with respect to National Highway and slopes to be provided for adequate drainage and preventing water logging on National Highway.
5. Drainage plan of the Fuel Station.
6. Detail of the material for pavement composition for deceleration lane, service road and acceleration lane.
7. Undertaking from the oil company/owner that the oil company/owner would pay necessary fee for the use of the National Highway land whenever the fee is asked by the Highway Authorities in future.
8. Undertaking from Oil Company that necessary alteration including complete removal/shifting of the approach roads at its own cost if so required by Ministry, for the development of National Highway or in the interest of safety in this section.
9. Undertaking from Oil Company that they shall take all the action as prescribed in Appendix I to ensure conformity of these Norms.
10. Undertaking from the Oil Company that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced.
11. Documentary evidence of additional Land Acquisition details (if required) beyond the available ROW (to accommodate service roads, deceleration / acceleration lanes, turning radius etc.) done by the owner of the fuel station.[NOTE— It needs to be specifically mentioned if the same is not applicable/required.]

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Annex-II
(To Appendix-I)

CHECKLIST

{Enclosure to Ministry of Road Transport and Highways letter No.RW/NH-33023/19/99-DO-III dated the 24th July, 2013}

Check list for getting approval for installation of new Fuel Stations along National Highways

1. **General Information**
 - 1.1 National Highway Number : _____
 - 1.2 State : _____
 - 1.3 **Location**
 - 1.3.1 (Chainage in km) : _____
 - 1.3.2 [Side of NH (Left or right side of NH towards increasing chainage/km/ direction)] : _____
 - 1.4 Name of Highway Authority : _____
(NHAI/PWD/BRO)
 - 1.5 Highway Administration address: : _____

 - 1.6 Name of Oil Company : _____
(as applicable)

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Stipulated Norms for Fuel Stations (To be updated on revision of IRC-12)

Sl. No.	Item	Measurement at site	MORTH Norms	Whether complying with MORTH Norms **
1	Distance from intersection:			
	1.1 Non-Urban (Rural) Stretch			
	1.1.1 Plain and Rolling Terrain			
	(i) Intersection with NHs/SHs/MDRs/City Roads		1000 m	Yes/No
	(ii) Intersection with Rural Roads /approach roads to private and public properties		300m	Yes/No
	1.1.2. Hilly/Mountainous Terrain			
	(i) Intersection with NHs/SHs/MDRs		300m	Yes/No
	(ii) Intersection with all other roads and tracks		100m	Yes/No
	1.2 Urban Stretches			
	1.2.1 Plain and Rolling Terrain			
	(a) Urban Area with population of more than 20,000 and less than one lakh.			
	(i) Intersection with any category of roads of carriageway width of 3.5m and above.		300m	Yes/No
	(ii) Intersection with roads of carriageway width of less than 3.5m.		100m	Yes/No
	(b) Urban Area with population of one lakh and above			
	(i) Intersection with any category of road (irrespective of carriageway width).		100m	Yes/No
	1.2.2 Hilly and Mountainous Terrain			
	(i) Intersection with any category of road (irrespective of carriageway width).		100m	Yes/No
2	Gap in the central median from fuel station (for divided carriageway only)		300 m	Yes/No
3	Is it a part of Rest Area complex?			Yes/No

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4	Distance from nearest Fuel Station (a) Plain and rolling terrain in non-urban (rural) areas. (i) Undivided carriageway (for both sides of carriageway) (ii) Divided carriageway (with no gap in median at this location)		Minimum 300m	Yes/No
			Minimum 1000m	Yes/No
	(b) Hilly terrain and urban stretches (for both divided and undivided carriageways)		Minimum 300m	Yes/No
5	(a) Distance from Check barrier /Toll Plaza / Railway level crossing		Minimum 1000m	Yes/No
	Mention whether the check barrier is located on main carriageway or on service road separated from main carriageway			Yes/No
	(b) (i) Distance from start of approach road of Road Over Bridge		Minimum 200 m	Yes/No
	(ii) Distance from start of Grade Separator/Ramp		Minimum 500 m	Yes/No
6	Provision of 7.0m/5.5m wide service/connecting road		Necessary at clustering of Fuel Station	Yes/No
	(i) Length of the service road including deceleration and acceleration lanes for regulating entry to/exit from proposed fuel station.		[Mention the lengths in m]	
	(ii) Whether additional Land acquisition is required beyond the available ROW (to accommodate service roads, deceleration / acceleration lanes, etc.) by the owner of the fuel station.			Yes/No
	(iii) If Yes, mention the additional L.A. required to be done by the owner of the fuel station.		[Mention Area (sq.m.)]	

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	(iv) Whether additional Land Acquisition as above beyond the available ROW (to accommodate such service roads, deceleration / acceleration lanes, etc.) has been done by the owner of the fuel station.			Yes/No/Not Applicable
	(v) If Yes, whether the documentary evidence of the L.A. details are attached			Yes/No/Not Applicable
7	Gradient of Highway section		Maximum 5%	Yes/No.
8	Slope of Fuel Station Premises/Services Area for drainage purpose		Minimum 2%	Yes/No.
9	(a) Width of Frontage of Plot		Minimum 35m/20m	Yes/No.
	(b) Depth of Plot		Minimum 35m/45m/20m	Yes/No
10	Length of Buffer Strip		Minimum 12m (Minimum 5m in Urban/hilly Area keeping minimum width of opening at entry and exit to 7.5 m)	Yes/No.
11.	Width of Buffer Strip extending inside ROW		Minimum 3 m	Yes/No.
12.	Is there only one structure of approved standard identification sign on pole with existing on buffer strip?		No structure or hoarding except approved standard identification sign on pole is allowed on buffer strip.	Yes/No.

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13.	Height of kerb for buffer strip.		Minimum 275 mm	Yes/No.
14.	Is the space from outer edge of buffer strip to the edge of road turfed and raised with provision of 275mm kerbs, with no other structure?		No structure or hoarding or parking space is allowed in the space in front of buffer strip.	Yes/No.
15.	Radius of Turning Curve		Minimum 13 m	Yes/No.
16.	Radius of Non-turning curve		Minimum 1.5m Maximum 3 m	Yes/No.
	(i) Whether additional Land acquisition is required by the side of ROW (to provide prescribed turning radius) by the owner of the fuel station.			Yes/No
	(ii) If Yes, mention the additional L.A. required to be done by the owner of the fuel station.		[Mention Area (sq.m.)]	
	(iii) Whether additional Land Acquisition as above is required by the side of ROW (to provide prescribed turning radius) has been done by the owner of the fuel station.			Yes/No/Not Applicable
	(iv) If Yes, whether the documentary evidence of the L.A. details are attached			Yes/No/Not Applicable
17.	Minimum downward slope of access roads towards the fuel station.		Minimum 2%	Yes/No.
18.	Difference in level between the highway and the fuel station and access area measured at the edge of the shoulder on the highway.		Minimum 300 mm	Yes/No.
19.	Provision of Culvert, designed for drainage according to IRC:SP-13		Slab culvert with iron grating of adequate strength	Yes/No.

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20.	(i) Provision of drinking water and toilet facilities alongwith proper display board at the entry to the fuel station (ii) Provision of proper drainage arrangement for fuel station premises		Drawing showing these arrangements as per satisfaction of highway authorities to be submitted	Yes/No.
21.	Provision of adequate signs and markings as per the drawings		Minimum requirement as shown in the Drawing	Yes/No.
22.	Whether the oil company has certified that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced.		—	Yes/No

It is certified that the fuel station is neither in operation nor energized and that construction of the fuel station has not been commenced. Further, we bear full responsibility for genuineness of the site particulars mentioned above and for adherence to the stipulated norms.

[Name, Designation and Signature
of the authorized representative of
the concerned Oil Company]

Note: - If the fuel station is not yet constructed, detailed explanation needs to be given, otherwise

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Annex-IIILICENSE FOR THE USE OF NATIONAL HIGHWAY LAND

AGREEMENT TO construct an approach/access road with necessary provisions
 for drainage, signage and markings,
 to _____ abutting
 on the _____ boundary of
 _____ in kilometer
 _____ in survey no. _____ of
 the village _____ in the Taluka of
 _____ of the _____
 District.

AN AGREEMENT made this _____ day of
 _____ Year Two thousand
 _____ between the President of India
 (hereinafter called the Government which expression shall, unless
 excluded by or repugnant to the context, include his successors in Office
 and assigns) of the one part and (name and address of Oil Company)
 hereinafter called "the Licensee"/"the Licensees" (which expression
 shall, unless excluded by or repugnant to the context, include the said
 licensee's successor/Licensees successors, heirs, executors,
 administrators and assigns) of the other part.

2. WHEREAS THE Licensee has/licensees have applied to the Government for permission to construct on the Government land an approach road with necessary provisions for drainage, signs and markings to his/their property abutting on the boundary of _____ in _____ Kilometer _____ in _____ Taluka of _____ District more particularly described in the Schedule annexed hereto and shown in the drawing attached hereto (hereinafter referred to as "the said premises").

3. AND WHEREAS THE GOVERNMENT have agreed to grant such permission on the terms and conditions hereinafter mentioned.

4. Now, this Agreement witnesseth that, in consideration of the terms and conditions hereinafter contained and on the part of the licensee/licensees to be observed and performed, the Government hereby grants to the licensee/licensees permission to construct an access/approach road with necessary provisions for drinking water and toilet facilities, drainage works, signs and markings to the said premises as per approved drawings attached subject to the following terms and conditions, namely:-

- i. That the licensee/licensees shall within three months from date of receipt of the permission, but without interfering in any way with the highway traffic, complete the construction of the approach road (including deceleration/acceleration lanes) and shall make provisions for drinking water and toilet facilities, drainage, signs and markings at his own cost and to the full satisfaction of the Highway Administration according to the approved drawings and

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- specifications. The drinking water and toilet facilities shall be accessible to the public round the clock. In order to inform the public about these, a display board showing availability of such facilities shall be installed before the entry to the Fuel Station. The said approach road shall not be brought into use after its completion until the Government/NHAI gives a completion certificate after satisfying himself that it has been completed as per the sanctioned drawings and specifications. The Fuel Station would be energized by the concerned oil company only after completion certificate has been issued by the Highway Administration.
- ii. That on the completion of the said work, that part of the approach road, which lies within the limits of Government road land together with any culvert or drain therein constructed shall become the absolute property of the Government subject to the rights of the licensee/licensees to use the same for ingress and egress.
 - iii. The licensee/licensees shall at his/their own cost keep the said approach road, and any culvert or drain therein, in proper repair and condition to the satisfaction of the Highway Administration. The approach roads would be considered in proper conditions when they are free from potholes and patches. The culverts and drains would be kept in clean conditions to allow full discharge of the storm water, signs and markings to be kept at their respective locations and in clean condition for visibility at all times.
 - iv. That within Six months of a notice duly given to the licensee/licensees in this behalf, the licensee/licensees shall at his/their own cost remove the said approach road or any drainage work constructed in connection therewith and restore the land to its original condition when required to do so by the Government or by any person duly authorized on its behalf. The Licensee/licensees shall not be entitled to any compensation on account of such removal and restoration.
 - v. That the approach road shall not be used for any purpose other than that of access to and egress from the premises of the licensee/licensees on to the Government road.
 - vi. That the licensee/licensees shall not, without the prior permission in writing of the Government/NHAI in any way extend or alter the said approach road or any culvert or drainage therein.
 - vii. That the licensee/licensees shall at all times permit any duly authorized officer of the Government/NHAI to inspect the said approach road including any culvert or drainage therein. He shall keep the said approach road clear and shall not be entitled to close any right of way over or in respect of the same against Government, or any member of the public.
 - viii. That the licensee/licensees shall be liable for any loss or damage caused to the Government by drain obstruction or any other like cause due to the said approach road or the drainage work.
 - ix. That the permission granted by this license shall not in any way be deemed to convey to the licensee/licensees any right into or over, or any interest in Government land other than that herein expressly granted.
 - x. That in case the said approach road is destroyed, this license shall determine and the licensee/licensees shall not be entitled to claim any right to construct another approach road in lieu of that so destroyed.

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- xi. That during the subsistence of this license, the said approach road including the road drainage shall be deemed to have been constructed only by the consent and permission of the Government so that the right of the licensee/licensees to use the same shall not become absolute and indefeasible by lapse of time.
- xii. In cases of defaults/deviations found during inspections by Highway Administration, each deficiency shall be immediately rectified, which in no case should exceed 30 days from the date of inspection. The failure to rectify the identified deficiencies within the prescribed time would lead to de-energizing the fuel station by the concerned Oil Company. The re-energizing would be done only on complete rectification and on the authorization by Highway Administration.
- xiii. That the licensee/licensees shall not sell, transfer or otherwise dispose of the premises without obtaining from the transferee a duly executed agreement with the Government embodying the terms and conditions herein before.
- xiv. The Oil Company shall have to enter into an Agreement for signing the license deed for five years with the Highway Administration (as per Highway Administration Rules 2004), for the use of NH land. The license shall be issued to the Oil Company on payment of Rs. 2,00,000/- as one-time license fee for the calendar year in which this Circular is issued, alongwith the application, with 5% license fee to be increased every subsequent year. A non-refundable processing fee of Rs. 10,000/- per application shall also be deposited with the application.

5. On the expiry of lease, the access permission may be renewed by the Highway Administration on payment of Rs. 10,000/- as renewal fee, if it conforms to the stipulated norms of the Ministry. In case of existing fuel stations constructed as per Ministry's norms but for which prior approval has not been obtained from the Ministry, a penalty of Rs. 25,00,000/- shall be imposed on the Oil Company to regularize such fuel stations. However, in case of fuel stations existing on newly declared National Highways, there shall be no penalty but, such Oil Companies shall have to pay the processing fee of Rs. 10,000/- to the Highway Administration and will be granted 6 months' time to comply with the Ministry's norms.

- i. That if and when parallel service roads are constructed the access to fuel station shall be from the service road alone and no claim/compensation shall be entertained on that account.
- ii. That this Agreement shall remain in force for five years from the date of execution in the first instance and be terminable by a notice of 6 months and the permission may be renewed after expiry of the said period.
- iii. That the license hereby granted shall not be transferable.
- iv. That the licensee/licensees shall bear the cost of Stamp and attestation of this Agreement.

6. Situations given below would be treated as violations of the license deed agreement and the Government would be within its right to ask the concerned Oil Company to de-energize the Fuel Station;

- i. Non-maintenance of deceleration lane, acceleration lane, service road, drinking water and toilet facilities, drainage system, channelisers, markings, signs and other traffic control devices in

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good operating conditions(as specified in Para 4(iii)), during the period of license deed and not rectifying the short comings within the specified period.

- ii. Non-compliance for revising the layout of access as directed by the Highway Administration in writing within specified period.

7. Notwithstanding anything contained in clause 4, this license can be cancelled at any time by the Highway Administration for breach of any of the terms and conditions of license and the licensee/licensees shall not be entitled to any compensation for loss caused to him/them by such cancellation nor shall be absolved from any liability already incurred by him/them under this Agreement. The licensee/licensees shall at his/their own cost remove approach road lying within the boundary of the Government land and restore the Government land to its original condition. In the event of licensee/licensees refusing to do so, the restoration of the Government land to its original condition shall be done by the in-charge Executive Engineer/Divisional Engineer, at the cost of licensee/licensees and the expenditure incurred shall be recoverable from the licensee/licensees as an arrear without prejudice to any other remedies which may be fixed by Government in this behalf.
8. This Agreement may be executed in two counterparts, each of which when executed and delivered shall constitute an original of this Agreement.

IN WITNESS WHEREOF this agreement is executed in two parts by the parties hereto on the date first above mentioned.

Signed by Shri (Name in full) the licensee/
Licensees

Signed by Shri (name in Full) for
and on behalf of the President of India

In the presence of

1. Name in full (signature) with designation

1. Name in full(signature) with designation

2. Name in full(signature) with designation

2. Name in full(signature) with designation

N.B. Wherever alternatives such as his/their Licensee/Licensees has/have etc. are given, only applicable portions should be typed in the fair license deed.

SCHEDULE

(here type the schedule referred to in clause 2)

(Enclosure to Ministry of Road Transport & Highways letter no. RW/NH-33023/19/99-DOIII dated the 24th July, 2013)

II. GUIDELINES FOR ACCESS PERMISSION TO PROPERTIES (EXCLUDING FUEL STATIONS) ALONG NATIONAL HIGHWAYS

In supersession of the earlier Guidelines issued vide Circular No. 142.21 [No. RW/NH-33023/19/99-D.O. III dated 31.08.2000] as far as access to property along National Highways is concerned, the following Guidelines are to be adopted henceforth.

Separate provisions are specified for Other & Residential Properties in Urban/Built up & Rural reaches.

- ❑ The Residential Properties (RPs) shall mean individual plots with no more than 4 dwelling units.
- ❑ The Other Properties (OPs) whether private or Government, shall include (except Fuel Retail outlets for which separate guidelines exist) all other properties such as Industrial Units, Hotels, Motels, Hospitals, Schools, Educational / Research Institutes, Housing Complexes, Recreational Centers, Religious structures etc.
- ❑ For the purpose of these Guidelines, the Urban reaches are defined as National Highway reaches falling under territorial jurisdiction of Municipal Corporation / Municipal Council / Nagar Palika.
- ❑ For the purpose of these Guidelines, reaches whether Urban or Rural having continuous length of 200 m or more where dwellings / shops have been built on one or both sides of National Highway on at least 50% of the total length of each such section, will be considered as Built up reaches.

1. For Other Properties (OPs):-

- (i) There shall be no direct access to the National Highway. The access shall be through the service road (which term will include deceleration and acceleration lanes) in case of both Rural and Urban reaches.
- (ii) If the land for Acceleration Lane, Deceleration Lane & Service Road is available in ROW, the land will be provided for their construction; otherwise land be provided / acquired by the concerned organization; owner of OP seeking the access permission.
- (iii) The service road shall be constructed and maintained by the concerned organization/owner of OP seeking the access permission.
- (iv) Fee as specified by the Government shall be paid by the property owner for access permission.
- (v) The service road (excluding deceleration and acceleration lanes) shall have a minimum length equal to the plot length of concerned property along the National Highway. No access connection shall be allowed on deceleration and acceleration lanes. Where the concerned property is near junction / median opening etc. the length of the service road shall be increased appropriately.

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- (vi) The location & layout, road signs & markings requirements for access permission for OPs in Urban & Rural reaches are specified in **Annex I**.

2. For Residential Properties (RPs):-

- (i) As far as possible, in Urban /Built up reaches there shall be no direct access to the National Highway; the access be through service road only.
- (ii) The service road in existing Built up reaches in Urban / Rural reaches may be constructed by the Highway Authority, subject to availability of funds.
- (iii) In rural reaches the direct access can be granted.
- (iv) The location & layout, road signs & markings for access permission for RPs in Urban & Rural reaches are specified in **Annex I**.

3. Payment:

3.1 A payment of one-time license fee to the Highway Administration, as specified below, would be payable by the licensee to the Government in consideration of this Agreement for the land for which the license is issued. The license deed is not required to be registered. This fee amount would be paid through a Demand Draft in favour of the concerned **Pay & Accounts Officer** of the Ministry of Road Transport and Highways and would be debitable to the **Major Head 1054 (Revenue Receipt Head)**. The above Demand Draft may be forwarded to the Highway Administration on demand. The license deed shall be executed only after the Demand Draft has been remitted in the concerned P&AO office and successfully realized in the Consolidated Fund of India.

(i)	for Residential properties	
	Rural area	No license fee
	Urban area (population less than 10 lakhs)	
	Urban area (population 10 to 20 lakhs)	
	Urban area (population more than 20 lakhs)	
(ii)	for Other properties	
	Rural area	Rs. 1,50,000/-
	Urban area (population less than 10 lakhs)	Rs. 1,50,000/-
	Urban area (population 10 to 20 lakhs)	Rs. 3,00,000/-
	Urban area (population more than 20 lakhs)	Rs. 6,00,000/-

3.2 No fee will be charged for renewal of the license deed.

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Annex - I
(To Appendix-II)

(Enclosure to Ministry of Road Transport & Highways letter no. RW/NH-33023/19/99-DOIII dated the 24th July, 2013)

**Location & Layout, Drainage, Road Signs and Markings requirements for
Access connection to Residential Properties (RP) and Other Properties (OP)
in Urban, Built up & Rural Reaches**

(Refer Fig. at Annex - IV)

S. No.	Description	Urban/ Built up reaches	Rural reaches	Remarks
1.	Minimum Distance between merging points of a service road including acceleration & deceleration Lanes of 100m and 70m respectively.	Length of Plot + 170 m	Length of Plot + 170 m	
	Minimum Distance between merging points of two access on the same side of carriage way.	100 m	300 m	If the distance is less than the distance specified, service road to be extended/provided to cover both the access.
2.	Minimum Distance from Intersection /Median opening and take off point of an access.	100 m	300 m	If less than the distance specified, service road to be provided /extended (which can left with a dead end also.)
3.	Minimum Distance between merging points of two accesses on the opposite side	In case of undivided carriage way it is preferred to have access connection to properties on opposite side of carriageways, which are exactly opposite to each other, to have minimum distraction to NH Traffic. For divided carriageway no such restriction applies.		

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4.	Minimum Distance from Check Barrier	1000 m	1000 m	If distance is less than the distance specified, service road to be provided / extended (which can be left with a dead end also).
5.	Minimum Distance from Railway crossing	300 m	300 m	If distance is less than the distance specified, service road to be provided / extended (which can be left with a dead end also).
6.	Width of entrance / exit	Minimum 9 m Maximum 12 m		For Other Properties only
7.	Radius of Turning curve	Minimum 13 m Ruling 30 m		
8.	Radius of Non-Turning curve	Minimum 1.5 m Maximum 3 m		
9.	Length of acceleration lane	100 m		
10.	Length of deceleration lane	70 m		
11.	Width of acceleration lane	5.5 m minimum		
12.	Width of deceleration lane	5.5 m minimum		
13.	Width of Service Road	5.5 m – 7m		
14.	Crust composition of Service Road ,	Minimum 150 mm thick Granular Sub – base (GSB) overlaid by three layers of		

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	Acceleration & Deceleration lane	Water Bound Macadam (WBM), each of 75 mm thickness overlaid by bituminous surfacing of minimum thickness 20mm.	
15.	Crust composition of access connection / extended service road for Residential Properties	At least Gravel road	For Residential Properties only
16.	Width of access connection / extended service road to Residential Properties	Minimum 3.5 m	
17.	Radius of Turning curve	Minimum 13 m Ruling 30 m	
Road Signs (According to IRC: 67)			For Other Properties only
18.	Side Road sign on NH before Deceleration lane		
19.	Appropriate facility information sign (i.e Hospital, Eating place etc.)		
20.	One way signs on left side of the Deceleration & Acceleration lanes		
21.	No Parking sign on left side of the Deceleration & Acceleration lane		
22.	No entry sign on right side of the Deceleration lane at its connection with service road		

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23.	Appropriate No. of Right turn prohibited signs on right side of service road in front of Property Plot (facing the property)		For Other Properties only
24.	Give way sign with Give way line marking according to IRC:35 on left side of the acceleration lane at 30 m before its connection with NH		
25.	No left turn sign on NH before its connection with Acceleration lane		
26.	No right turn sign on Right side of NH in case of undivided carriageway		
Road Markings (According to IRC: 35)			
27.	Marking for parallel acceleration lane		For Other Properties only
28.	Marking for tapered deceleration lane		
Drainage Requirements			
29.	Provision of Culvert for drainage in accordance with IRC SP-13	Minimum 1 m span (slab culvert) with gratings / perforations	For Both Residential Properties & Other Properties
30.	Provision for intercepting drain with vertical Drain system for Rain water harvesting at the down stream end of intercepting drain (According to Appendix A-2 of IRC :SP :50)		
31.	Downward slope of the access road towards the intercepting drain	Minimum 2%	

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Annex - II
(To Appendix-II)

(Enclosure to Ministry of Road Transport & Highways letter no. RW/NH-33023/19/99-DOIII dated the 29th July, 2013)

List of Documents to be submitted to Highway Administration by the applicant for permission for new access to property along National Highways

1. Signed copy of license deed. The draft is at **Annex-III**.
2. Self-Certified copy of drawings showing requirements as per norms i.e., Location & Layout, Road Signs, Road Markings, Drainage plan & Crust composition of access road etc.
3. The location drawing shall show the relevant details of reach for 1 km along National Highway on either side of property.
4. Undertaking from the Owner that the Owner would pay necessary fee for the use of the National Highway land whenever the fee is asked by the Highway Authorities in future.
5. Undertaking from Owner that necessary alteration including complete removal/shifting of the approach roads at its own cost if so required by Ministry, for the development of National Highway or in the interest of safety in this section.
6. Undertaking from Owner that they shall take all the action as prescribed in Appendix II to ensure conformity of these Norms.

List of Documents to be submitted to Highway Administration by the applicant for renewal of license deed executed for Access permission for Properties along National Highways

1. Signed copy of license deed to be executed regarding access permission. The draft is at **Annex-III**.
2. Copy of license deed executed earlier.
3. Self-Certified copies of drawings showing requirements as per norms i.e., Location & Layout, Road signs, Road Markings, Drainage plan & Crust composition of access road etc.
4. The location drawing shall show the relevant details of reach for 1 km along National Highway on either side of property.
5. Undertaking from the Owner that the Owner would pay necessary fee for the use of the National Highway land whenever the fee is asked by the Highway Authorities in future.
6. Undertaking from Owner that necessary alteration including complete removal/shifting of the approach roads at its own cost if so required by Ministry, for the development of National Highway or in the interest of safety in this section.
7. Undertaking from Owner that they shall take all the action as prescribed in Appendix II to ensure conformity of these Norms.

TC

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**Annex-III
(To Appendix-II)**

(Enclosure to Ministry of Road Transport & Highways letter no. RW/NH-33023/19/99-DOIII dated the 24th July, 2013)

AGREEMENT TO construct an access road with necessary provision for drainage, Road signs and markings to

* Here enter details

_____ Premises i.e land abutting on the
_____ boundary of **Revenue No. etc.
_____ in kilometre

** Here enter Name

of NH _____ in _____ survey
no. _____ of _____ village
_____ in the Taluka of _____ of
the _____ District.

AN AGREEMENT made this _____ day of _____
Year Two thousand _____ between the President of India
(hereinafter called the Government which expression shall, unless excluded by or
repugnant to the context, include his successors in Office and assigns) of the one part
and (name and address of Owner of Property) hereinafter called "the Licensee"/"the
Licensees" (which expression shall, unless excluded by or repugnant to the context,
include the said licensee's successor/Licensees successors, heirs, executors,
administrators and assigns) of the other part.

WHEREAS THE Licensee has/licenses have applied to the Government for permission
to construct on the Government land an access road with necessary provision for
drainage, Road signs and markings to his/their property abutting on the boundary

** Here enter Name of

**

_____ in
_____ OF NH Kilometer _____ In _____ the
_____ Taluka of _____ the
_____ District more particularly described in
the Schedule annexed hereto and shown in the drawing attached hereto (hereinafter
referred to as "the said premises").

AND WHEREAS THE GOVERNMENT have agreed to grant such
permission on the terms and conditions hereinafter mentioned.

Now, this Agreement witness that, in consideration of the terms and
conditions hereinafter contained and on the part of the
licensee/licenses to be observed and performed, the Government
hereby grants to the AND WHEREAS THE GOVERNMENT have agreed
to grant such permission on the terms and conditions hereinafter
mentioned.

RC

Now, this Agreement witness that, in consideration of the terms and conditions hereinafter contained and on the part of the licensee/licensees to be observed and performed, the Government hereby grants to the licensee/licensees permission to construct an access road to the said premises as per approved drawings attached subject to the following terms and conditions, namely:-

- i. That the said access road shall not be brought into use after its completion until the Highway Administration gives a completion certificate after satisfying himself that it has been completed as per the sanctioned drawings and specifications and issue duly signed License deed by Highway Administration.
- ii. That on the completion of the said work, that part of the access road, which lies within the limits of Government road land together with any culvert or drain therein constructed shall become the absolute property of the Government subject to the rights of the licensee/licensees to use the same for ingress and egress.
- iii. The licensee/licensees shall at his/their own cost keep the said access road, and any culvert or drain therein, in proper repair and condition to the satisfaction of the Highway Administration
- iv. That within Six months of a notice duly given to the licensee/licensees in this behalf, the licensee/licensees shall at his/their own cost remove the said access road or any drainage work constructed in connection therewith and restore the land to its original condition when required to do so by the Government or by any person duly authorized on its behalf. The Licensee/licensees shall not be entitled to any compensation on account of such removal and restoration.
- v. That the access road shall not be used for any purpose other than that of access to and egress from the premises of the licensee/licensees on to the Government road.
- vi. That the licensee/licensees shall not, without the prior permission in writing of the Highway Administration in any way extend or alter the said access road or any culvert or drainage therein.
- vii. That the licensee/licensees shall at all time permit any duly authorized officer or servant of the Government/NHAI to inspect the said access road including any culvert or drainage therein. He shall keep the said service road /access road clear and shall not be entitled to close any right of way over or in respect of the same against Government, or any member of the public.
- viii. That the licensee/licensees shall not object to any future extension or improvement of service road /access road or any shifting of its connection with highways.
- ix. That the licensee shall pay the fees in accordance with Highway Administration Rules whenever asked by Highway authorities.

RC

- x. That the licensee/licensees shall be liable for any loss or damage caused to the Government by drain obstruction or any other like cause due to the said access road or the drainage work.
- xi. That the permission granted by this license shall not in any way be deemed to convey to the licensee/licensees any right into or over, or any interest in Government land other than that herein expressly granted.
- xii. That in case the said access road is destroyed, this license shall determine and the licensee/licensees shall not be entitled to claim any right to construct another access road in lieu of that so destroyed.
- xiii. That during the subsistence of this license, the said access road including the road drainage shall be deemed to have been constructed only by the consent and permission of the Government so that the right of the licensee/licensees to use the same shall not become absolute and indefeasible by lapse of time.
- xiv. That, if the licensee fails/licensees fail to execute any work which he has/they have agreed under this agreement to the full satisfaction of the Highway Administration, the work shall be executed by the Highway Administration at the cost of licensee/licensees; and the expenditure incurred shall be recoverable from the licensee as an arrear of land revenue without prejudice to any other remedies which may be open to Government in this behalf.
- xv. That the licensee/licensees shall not sell, transfer or otherwise dispose of the premises without obtaining from the transferee a duly executed agreement with the Government embodying the terms and conditions herein before.
- xvi. That if and when parallel service roads are constructed the access to premises shall be from the service road alone as determined by the Highway Administration and no claim for compensation shall be entertained on that account.
- xvii. That this Agreement shall remain in force for five years from the date of execution in the first instance and be terminable by a notice of 6 months and the permission may or may not be renewed after expiry of the said period.
- xviii. That the licence hereby granted shall not be transferable.
- xix. That the licensee/licensees shall bear the cost of Stamping and execution of this Agreement.

Notwithstanding anything contained in clause 4, this licence can be cancelled at any time by the licensor through the Highway Administration, for breach of any of the terms and conditions of license and the licensee/licensees shall not be entitled to any compensation for loss caused to him/them by such cancellation nor shall be absolved from any liability already incurred by him/them under this Agreement.

Te

The licensee/licensees shall at his/their own cost remove access road lying within the boundary of the Government land and restore the Government land to its original condition. In the event of licensee/licensees refusing to do so, the restoration of the Government land to its original condition shall be done by the Highway Administration, at the cost of licensee/licensees and the expenditure incurred shall be recoverable from the licensee/licensees as an arrear without prejudice to any other remedies which may be fixed by Government in this behalf.

SCHEDULE

(here type the schedule referred to in clause 2)

IN WITNESS WHEREOF this agreement is executed duplicate by the parties hereto on the date first above mentioned.

Signed by Shri (Name in full) the licensee/

Signed by Shri(name in Full) for and

Licensees

on behalf of the President of India

In the presence of

1. Name in full (signature) with designation

1. Name in full(signature) with designation

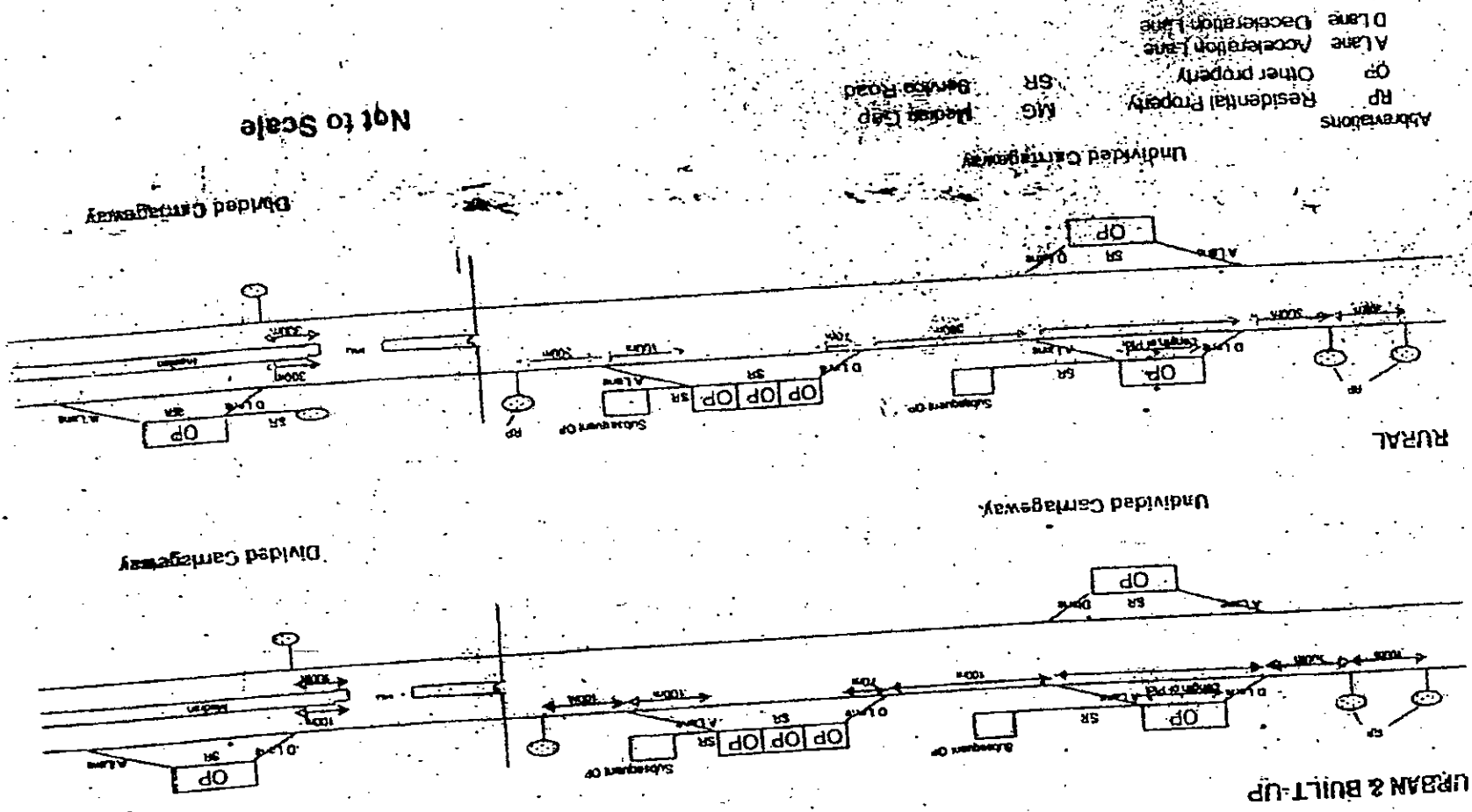
2. Name in full(signature) with designation

2. Name in full(signature) with designation

N.B. Wherever alternatives such as his/their Licensee/Licensees has/have etc. are given, only applicable portions should be typed in the fair license deed.

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TCL



Not to Scale

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No RW-NH-33032/01/2017
Government of India
Ministry of Road Transport & Highways
(S&R (P&B) Section)
Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Dated: July 19th, 2018

To

1. The Chief Secretaries of all the State Governments/ UTs.
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways, other centrally sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways, other centrally sponsored schemes.
4. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110 010.
5. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
6. The Managing Director, NHIDCL, PTI Building, New Delhi-110001.
7. All CE-ROs, ROs and ELOs of the Ministry.

Subject: Guidelines/ Norms for access permission to Fuel Station and Properties along National Highways - amendments.

The Ministry has issued Guidelines/ Norms for granting access permissions to the fuel stations and other properties along National Highways vide Circular No. RW/NH-33023/19/99-DO-III dated 24.07.2013. These guidelines are under comprehensive revision. As per existing Guidelines, the Oil Companies/ property owners have to engage empaneled Architects/ Consultants for preparation of layout plans/ drawings etc.

2. Pending issue of the revised guidelines on the subject, it has been decided that the layout plans/drawing etc. may be prepared by the Oil companies/ Property Owners at their own or by engaging any architect/ consultant of their choice. As such, para 4 of the aforesaid circular is hereby amended as follows:-

Existing Provision	Amended Provision
The applicant shall submit a self-certified proposal for seeking access permission to the Highway Administration and will be responsible for all the documents submitted with the application. The oil Companies shall engage registered Architects/ Consultants, empaneled with the Ministry, in preparation of drawings/ layouts of the proposed locations, and other features of Fuel Stations, Private Properties, Rest Area	The Oil Companies / Applicants / Property Owner shall submit a self-certified proposal for seeking access permission to the Highway Administration and shall be responsible for preparation of drawings/ layouts of the proposed locations/ nearby details and other features of Fuel Station/ Properties (Private Properties, Rest Area Complexes and such other facilities) in conformity with the Norms. The Oil companies/ Applicants/ Property owners may also engage any consultant/ architect for preparation of drawings/ layout, if so required by the applicant

Page 1 of 2

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1068

No. NH-15017/21/2018 - P&M
 Government of India
 Ministry of Road Transport & Highways
 (Planning Zone)
 Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Dated: May 10, 2018

To,

1. The Chief Secretaries of all the State Governments/UTs
2. The Principal Secretaries/ Secretaries of all States/UTs Public Works Department dealing with National Highways, other centrally-sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Departments of States/UTs dealing with National Highways and other centrally-sponsored schemes.
4. The Chairman, National Highways Authority of India, G-5&6, Sector-10, Dwarka, New Delhi-110075.
5. The Managing Director, NHIDCL, PTI Building, New Delhi-110001
6. All CE-ROs / ROs of the Ministry
6. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110010.

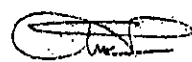
Subject: Policy Guidelines for land acquisition, tree felling, utility shifting across the alignment therefor - approach reg.

Sir,

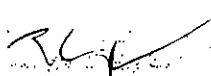
The Ministry of Road Transport & Highways, along with its executing agencies, has taken up development of highway projects of various standards namely, two lane with paved shoulder (10 mtrs. carriageway), 4 lane, 6 lane and 8 lane, both as greenfield projects as well as brownfield projects. A majority of these National Highway projects are brownfield i.e. upgradation of the existing roads.

2. Upgradation project of any National Highway involves, (i) Acquisition of additional land, (ii) Shifting of utilities, (iii) Felling of trees, and (iv) Removal of existing structures which fall in the Right of Way (ROW) of the proposed expansion. Meeting these pre-requisites not only entails heavy cost but also involves a lot of time and effort. Further, the felling of grown-up trees leads to adverse effects on environment. It has been observed that shifting of utilities, felling of trees and structures can be considerably reduced (by about 50%) if the land for expansion of any highway is acquired on one side of an existing road, as against doing the same on both sides.

3. Accordingly, in continuation of the Circular of even number dated February 26, 2018 issued with regard to alignment of NHs, it has been decided that the project implementation agencies shall undertake additional land acquisition on one side of an existing road to the extent feasible for expansion of existing roads to next level of configurations. It may also be noted that the acquisition side shall be decided based on the



Page 1 of 3



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No RW-NH-33032/01/2017
 Government of India
 Ministry of Road Transport & Highways
 (S&R (P&B) Section)
 Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Dated: July 19th, 2018

To

1. The Chief Secretaries of all the State Governments/ UTs.
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways, other centrally sponsored schemes.
3. All Engineers-In-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways, other centrally sponsored schemes.
4. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110 010.
5. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
6. The Managing Director, NHIDCL, PTI Building, New Delhi-110001.
7. All CE-ROs, ROs and ELOs of the Ministry.

Subject: Guidelines/ Norms for access permission to Fuel Station and Properties along National Highways - amendments.

The Ministry has issued Guidelines/ Norms for granting access permissions to the fuel stations and other properties along National Highways vide Circular No. RW/NH-33023/19/99-DO-III dated 24.07.2013. These guidelines are under comprehensive revision. As per existing Guidelines, the Oil Companies/ property owners have to engage empaneled Architects/ Consultants for preparation of layout plans/ drawings etc.

2. Pending issue of the revised guidelines on the subject, it has been decided that the layout plans/drawing etc. may be prepared by the Oil companies/ Property Owners at their own or by engaging any architect/ consultant of their choice. As such, para 4 of the aforesaid circular is hereby amended as follows:-

Existing Provision	Amended Provision
The applicant shall submit a self-certified proposal for seeking access permission to the Highway Administration and will be responsible for all the documents submitted with the application. The oil Companies shall engage registered Architects/ Consultants, empanelled with the Ministry, in preparation of drawings/ layouts of the proposed locations and other features of Fuel Stations, Private Properties, Rest Area	The Oil Companies / Applicants / Property Owner shall submit a self-certified proposal for seeking access permission to the Highway Administration and shall be responsible for preparation of drawings/ layouts of the proposed locations/ nearby details and other features of Fuel Station/ Properties (Private Properties, Rest Area Complexes and such other facilities) in conformity with the Norms. The Oil companies/ Applicants/ Property owners may also engage any consultant/ architect for preparation of drawings/ layout, if so required by the applicant

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No RW-NH-33032/01/2017
Government of India
Ministry of Road Transport & Highways
(S&R (P&B) Section)

Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Existing Provision	Amended Provision
Complexes and such other facilities so that these are in conformity with the Norms. The Architects/ Consultants will also ensure video recordings (before & after completion of the construction work) and that the work is executed as per the approved drawings, failing which action will be initiated to blacklist such Architects/ Consultants and to de-energize the fuel station.	company/ owner. The authorized representative of the oil company/ applicant/ owner of the property shall be fully responsible for correctness of the documents submitted with the proposal and execution of the work as per the approved drawing, including its video recording (before & after completion of the construction work). In case the execution of the access is not carried out as per the norm, the fuel station may be de-energized and access of fuel station/property may also be cut off.

3. The contents of this Circular may be brought to the notice of all concerned for necessary compliance.

4. This Circular issues with the approval of Competent Authority.

Yours faithfully,

Raj Kumar 19/7/18

(Raj Kumar)

Assistant Executive Engineer (S&R) (P&B)
For Director General (Road Development) & SS

Copy to:

1. All CEs in the Ministry of Road Transport & Highways
2. The Secretary General, Indian Roads Congress
3. Technical circular file of S&R (R) Section
4. NIC-for uploading on Ministry's website under "What's new"

Copy for kind information to:

1. Sr. PPS to Secretary (RT&H)
2. PPS to DG (RD) & SS
3. PPS to AS&FA
4. PS to ADG-I
5. PS to JS (T)/ JS (H)/ JS (LA&C)/ JS (EIC)

TC 9

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No. NH-150/7/21/2018 - P&M
Government of India
Ministry of Road Transport & Highways
(Planning Zone)
Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Dated: May 10, 2018

To,

1. The Chief Secretaries of all the State Governments/UTs
2. The Principal Secretaries/ Secretaries of all States/UTs Public Works Department dealing with National Highways, other centrally sponsored schemes.
3. All Engineers-In-Chief and Chief Engineers of Public Works Departments of States/UTs dealing with National Highways and other centrally sponsored schemes.
4. The Chairman, National Highways Authority of India, G-5&6, Sector-10, Dwarka, New Delhi-110075.
5. The Managing Director, NHIDCL, PTI Building, New Delhi-110001
6. All CE-ROs / ROs of the Ministry
6. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110010.

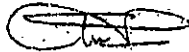
Subject: Policy Guidelines for land acquisition, tree felling, utility shifting across the alignment therefor - approach reg.

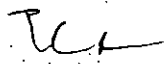
Sir,

The Ministry of Road Transport & Highways, along with its executing agencies, has taken up development of highway projects of various standards namely, two lane with paved shoulder (10 mtrs. carriageway), 4 lane, 6 lane and 8 lane, both as greenfield projects as well as brownfield projects. A majority of these National Highway projects are brownfield i.e. upgradation of the existing roads.

2. Upgradation project of any National Highway involves, (i) Acquisition of additional land, (ii) Shifting of utilities, (iii) Felling of trees, and (iv) Removal of existing structures which fall in the Right of Way (ROW) of the proposed expansion. Meeting these pre-requisites not only entails heavy cost but also involves a lot of time and effort. Further, the felling of grown-up trees leads to adverse effects on environment. It has been observed that shifting of utilities, felling of trees and structures can be considerably reduced (by about 50%) if the land for expansion of any highway is acquired on one side of an existing road, as against doing the same on both sides.

3. Accordingly, in continuation of the Circular of even number dated February 26, 2018 issued with regard to alignment of NHs, it has been decided that the project implementation agencies shall undertake additional land acquisition on one side of an existing road to the extent feasible for expansion of existing roads to next level of configurations. It may also be noted that the acquisition side shall be decided based on the

 Page 1 of 3



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No. NH-15017/21/2018 - P&M
Government of India
Ministry of Road Transport & Highways
(Planning Zone)
Transport Bhawan, 1, Parliament Street, New Delhi - 110001

intensity of the existing utilities and trees (following overall cost savings principle) and such side may change from one stretch to another stretch depending upon the most optimal alignment. Following policy guidelines shall be followed henceforth to minimize the requirement of additional land acquisition, optimization of utility shifting and felling of trees:

- (i) For roads being developed as Two-lane with paved shoulders and where traffic is below 5,000 PCUs, the expansion shall be carried out within the existing ROW and land acquisition shall be limited to only re-alignments and bypasses. In cases where the ROW permits expansion through eccentric widening (expansion of 3 mtrs on one side), the same shall be adopted as it reduces the need for utility shifting and tree felling to one side of the ROW, thereby reducing costs and saves the environmental footprints.
- (ii) For roads being developed as Two-lane with paved shoulders with traffic between 5,000 to 10,000 PCUs, and where the projected traffic may go up to 40,000 PCUs in due course of about next 25-30 years, the additional Land shall be acquired for achieving a total ROW of 45 meters (existing + additional) in such a manner that the present construction (eccentric widening to two lane with paved shoulders) and future expansion (4 lane eccentric widening) would impact utility shifting and tree-felling only on one side of the Right of Way (RoW). In nutshell, the development of the 2-Lane with PS will be undertaken on one side of the ROW of 45 mtrs so that as & when it matures for 4-laning, the other part of the divided carriageway and the Median do not disturb the existing carriageway of 2-Lane +PS. The additional land acquisition in these cases shall be done only when no parallel alignment is proposed or cannot be developed in future to diversify traffic. In case of traffic diversification potential, the two-lane with paved shoulders shall be developed within the available ROW.
- (iii) For expansion of an existing two-lane or two lane with paved shoulders road to 4 lane with paved shoulder Highways, the following guidelines shall be followed for end-lane status and the stage development based on the present traffic (including the induced traffic:

Present traffic including induced traffic (PCU)	Present Lane Status	End Lane Status	Stage development	ROW
Upto 20,000 PCUs	Upto 2L+PS	8 Lane	4 lane highway with 4 lane structures	70m

Page 2 of 3
10/05/2018

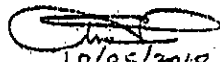
T.C.R

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No. NH-15017/21/2018 - P&M
Government of India
Ministry of Road Transport & Highways
(Planning Zone)
Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Present traffic including induced traffic (PCU)	Present Lane Status	End Lane Status	Stage development	ROW
20,000 - 30,000 PCU	Upto 2L+PS	8 lane	6 lane highway with 8-lane structures	70m
30,000 - 40,000 PCU onwards	Upto 2L+PS	8 lane	8 lane highway with 8 lane structures	70m
40,000 PCU onwards	Upto 2L+PS	12 lane	8 lane highway with 8 lane structures	100 m
40,000 PCU onwards	4-Lane	8 Lane	- Option of Green-field alignment or 8 lane with 8 lane structures (where lifecycle cost is lower) 6 lane with 6 lane structures in cases, where portion of the corridor has been 6 laned or 6 lane structures have already been developed on 4 lane highway or Cost of land acquisition for brown-field expansion is very high.	70 m

4. The project executing agencies may suitably advise their DPR consultants to follow these guidelines in all such cases where Section 3 (A) notifications are yet to be issued.


10/05/2018
(Sudip Chaudhury)
Chief Engineer (Planning)

Copy to:

1. All CEs in MoRTH
2. The Secretary General, Indian Roads Congress
3. Technical circular file of S&R(R) Section
4. NIC- for uploading on Ministry's website under "What's new"

Copy for kind information to:

1. Sr. PPS to Secretary (RT&H)
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3. PS to Addl. Secretary (RT&H)
4. PPS to AS&FA
5. PS to ADG (Zone-I)/ADG (Zone-III)/ADG (Zone-V)
6. PS to JS(T)/JS(H)/JS(LA&C)/JS(EIC)

Tcr



Government of India
Ministry of Road Transport & Highways

Indian Academy of Highway Engineers,
A-5, Sector-62, Noida - 201301.

RW/NH-34066/09/2017-S&R(B)

Dated: 31st August, 2017

To

1. The Chief Secretaries of all the State Governments/ UTs
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways and other centrally sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways and other centrally sponsored schemes.
4. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110 010.
5. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
6. The Managing Director, NHIDCL, 3rd Floor, PTI Building, 4- Parliament Street, New Delhi-110001

Subject: Digging of Ponds/ Nalas/ Water Bodies/ Rivers and utilization of soil thereof for projects of water conservation in the drought-affected areas of the country - reg.

Ministry of Road Transport and Highways, Government of India, is implementing the development programmes of National Highway network across the country which, inter alia, involves a considerable amount of earth work. Naturally, there is a on-going need of earth for the embankments of various NH Projects. The contractors/ concessionaires meet this requirement through buying the earth from farmers or procuring the same through mining of minor minerals as per the provisions of the concerned State Government.

2. On the other hand, many parts of the country are facing severe drought conditions and one of the possible long term solutions is water conservation/ re-charging through creation/ revival of water bodies such as water tanks, ponds, check dams and farm-ponds in the rural areas. It has been observed that there is a good scope for synchronising these two activities. It is being considered as to whether the process of procuring large quantities of earth can be harmonised with any ancillary activity for maximising outcomes. Water conservation/ re-charging can thus be very easily synchronised with digging of existing or new water bodies for procuring earth.

3. The matter has been examined in the Ministry and it has been decided to link the requirement of soil for the construction works of National Highways with the digging/desiltation of ponds/construction of check dams and ponds in drought-prone areas as well as in other areas of the country. Following steps may be taken in this behalf:

- (i) The agencies responsible for construction of National Highways (e.g. State PWDs/

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- NHA/NHIDCL) should advise their contractors/ construction agencies through their field officers to approach the concerned District Collectors/ Sub-collectors/ Water Conservation Departments to obtain a list of any such villages/ rural areas where desiltation/ revival of existing ponds/ water bodies or digging of areas for creation of new water bodies are required.
- (ii) The concerned District Collectors/ Sub-Collectors/ Water Conservation Departments should not only provide the details of identified sites (where the local administration would like to restore/ dig/ desilt such water bodies) to the contractors/ construction agencies of NHs but also facilitate the requisite coordination/arrangements with the respective Panchayats along with the requisite permissions.
 - (iii) Subject to the earth/ silt being found suitable for use in the road embankments, the Construction agencies should excavate the earth as per their project requirements from such identified water bodies/ areas at no cost to the village panchyats/ rural development departments/ water conservation departments and transport the same to their project-sites for use in the embankments. Similarly, the panchayats/ water conservation departments of the states should not charge any amount from the construction agencies for the earth so excavated. The Contractor/ Concessionaire would be responsible to complete the said water conservation works and transporting the earth, soil, murum, stones to his site at his own expense.
 - (iv) Such an arrangement/ agreement may provide that the contractor shall use the extracted material of such minor minerals for the proposed highway work only and shall not sell or use such minor materials for any purpose other than the project work. Further, the contractor shall follow all the rules and regulations of the State Government regarding digging and transportation.
 - (v) The arrangement as proposed hereinbefore would serve two-fold purpose at least cost to both parties. The gram panchyats/ farmers will gain by having a pond/ water body dug in their land at no cost which will help in restoration of such water bodies while the construction agency (NHA/ NHIDCL/ Project Zone) would get the material for embankments for its road building and road expansion projects free of cost.

This issues with the approval of the Competent Authority.

Yours faithfully,

Amiyanshu

(Amiyanshu)

Assistant Executive Engineer
For Director General (Road Development) & SS
Email:amiy24@gmail.com

Copy to:

1. Secretary to Government of India, Ministry of Water Resources, New Delhi; for his kind information and further necessary instructions in the matter.
2. Secretary to Government of India, Ministry of Rural Development, Krishi Bhawan, New Delhi for his kind information and further necessary instructions in the matter.
3. All Technical Officers in the Ministry of Road Transport & Highways

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4. All ROs and ELOs of the Ministry
5. The Secretary General, Indian Roads Congress
6. The Director, IAHE
7. Technical circular file of S&R (B) Section
8. NIC-for uploading on Ministry's website under "What's new"

Copy for kind information to:

1. PS to Hon'ble Minister (RTH&S)
2. PS to Hon'ble MOS (RTH&S)
3. Sr. PPS to Secretary (RT&H)
4. PPS to DG (RD) & SS
5. PPS to SS&FA
6. PS to ADG-I/ ADG-II
7. PS to Coordinator - I/ Coordinator -II/ Coordinator -III
8. PS to JS (T)/ JS (H)/ JS (LA&C)/ JS (EIC)

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No. NH-15017/21/2018 - P&M
 Government of India
 Ministry of Road Transport & Highways
 (Planning Zone)
 Transport Bhawan, 1, Parliament Street, New Delhi - 110001

Dated: February 26, 2018

To

1. The Chief Secretaries of all the State Governments/ UTs
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways, other centrally sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways, other centrally sponsored schemes.
4. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
5. The Managing Director, NHIDCL, PTI Building, New Delhi-110001
6. All CE-ROs, ROs and ELOs of the Ministry
7. The Director General (Border Roads), Seema Sadak Bhawan, Ring Road, New Delhi-110 010.

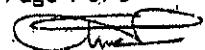
Subject: Determination of alignment/ route for widening of National Highways - approach reg.

The Ministry of Road Transport & Highways has been undertaking development of National Highways across the country through its various project executing agencies, namely, the NHAI, NHIDCL, the State, PWDs and the BRO. The programme for construction and development of National Highways acquired a new dimension with the construction of Golden Quadrilateral (GQ) and the North-South and East-West Corridors in the country. Though the National Highways account for only about 2% of the total road network of the country, it is primarily because of construction of national corridors that the NHs today carry and support movement of more than 40% of the road traffic.

2. With the exception of GQ and the North-South and East-west corridors and a few more prominent green-field Highways/ Expressways, the Central Government has been generally taking up development of NH Projects through up-gradation of the existing State Highways, major district roads and other roads, which, in other words, are known as the brown-field projects. The configuration of National Highways varies from - Two-lane with paved shoulders (largely covering the NHs connecting interiors, backward & tribal areas, tourist destinations, and the roads constructed in the hill states of North-west and North-east), to up-gradation from the existing 2-lane roads to four-lane/ six-lane and eight-lane, depending upon the traffic volumes between the origin, intervening and destination points.

3. Approval of the *Bharatmala Pariyojana* by the CCEA in October 2017, marks a major shift in approach, with focus on corridor approach, wherein it is planned to optimise the efficiency of existing National Corridors, develop Economic Corridors and

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Ministry of Road Transport & Highways
(Planning Zone)

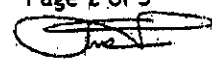
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new Expressways, take up roads for inter-connectivity, apart from construction of ring roads/ bypasses around 28 major towns to remove the congestion and choke points. The ultimate intended objective is to construct major road corridors with improved geometry, which reduce travel time and costs, and help in faster movement of people and goods with attendant road safety parameters.

4. The lower categories of existing roads contain several inherent deficiencies especially in conformance to design standards, alignment/ geometry, land width etc. which at times also become road safety hazards and which are not addressed before declaration of these roads as National Highways. Up-gradation of the existing road arteries to National Highways has been found to be sub-optimal in many cases due to the following factors:

- (i) Existing roads have been developed with greater focus on connecting the en-route towns and places, which is often seen to be compromising on the road geometry and leading to longer distance between the major origin-destination points. A majority of these roads follow serpentine alignments as compared to crow-flight alignments;
- (ii) Expansion of an existing road necessarily involves: (a) acquisition of additional land for the required Right of Way (RoW), (b) shifting of utilities, and (c) felling of trees along the existing alignment. Further, as road arteries are considered to create huge value to the land abutting the road and the adjoining areas, the land situated along/ abutting any existing road artery (including a rural road) costs at least twice as much as the land under a greenfield alignment would do;
- (iii) Serious constraints have been faced in acquisition of land for widening of an existing road especially in areas where habitations/ commercial activities have come up over time, which necessitate demolition of existing structures in such inhabited areas, which often leads to compromise on the required uniform RoW and entail associated costs & time;
- (iv) Removal/ demolition of existing built-up structures along the required RoW makes it not only difficult but also far more expensive in terms of the associated costs. It becomes all the more challenging when it comes to removal of religious structures (e.g. temples, mosques churches etc. which are again found to be in existence in large numbers along the existing roads);
- (v) Widening of existing roads further necessarily requires shifting of the utilities (electrical, water supply and other utilities) laid along the existing RoW, entailing considerable costs and time;

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- (vi) Further, in the same vein, widening of the existing roads require felling of trees, requiring forest related approvals and associated costs in terms of payment of NPV and felling charges apart from damage to the existing green cover and the time taken in completion of these processes.

5. As such, the determination of proper alignment of a NH project has become very critical. While selecting the route/ alignment of the National Highways, various factors are to be considered such as the cost of land, cost of building/ establishment, cost of shifting of utilities, construction cost of the road, cost of the safety features, transportation cost/ road user cost, maintenance cost etc. In such a situation, there is every likelihood of achieving a better alternative in the form of a green-field alignment, a few km away, to the left/ right or north/south of the existing alignment. A few test cases have shown that most of these challenges are effectively met if we take up construction of green-field NH arteries, especially where the traffic volumes justify up-gradation of a two-lane road to higher configurations, which offer the following advantages:

- (i) Typically, the available RoW in an existing 2-lane road varies between 12 mtrs to 24 mtrs maximum. As per the NH norms for a 4/6/8 lane Highway, we require a minimum RoW of 60 mtrs. (the norm for an Expressway is 90 mtrs.). It has been found that it is eminently feasible to acquire a RoW of 60 to 70 mtrs for the green-field in the same cost as involved in expansion of an existing road, especially when we take into account the associated costs and time taken in utility shifting, tree-felling, additional compensation for demolition of structures coming in the expanded RoW;
- (ii) A green-field Highway with a RoW of 60 to 70 mtrs. would cater to the traffic-flows and up-gradation of such Highway up to 8-lanes, along with service roads, wherever required (say, it gives a long term perspective of about next 30 to 40 years);
- (iii) Offers the choice of a near-perfect (crow-flight) road geometry, with reduced distance and savings on travel-time and fuel costs. The towns situated in close vicinity to such alignments can always be connected to the Highway with spurs;
- (iv) The land acquisition is faster, with minimal resistance and cost-effective;
- (v) It opens up the potential for development of new areas and wealth creation for the less developed areas.

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6. It has also been observed that in case National Highways are developed along the existing roads alignments, the problems of traffic hazards are not substantially resolved especially in the city/ town area, which may lead to delays and congestion costs also. In case of green-field alignment, it becomes feasible to avoid such delays and congestions. As such, in carrying out the cost-benefit analysis of both the options, factors such as environmental and social impact may also be considered besides carrying out cost comparison towards delays and congestion removal.

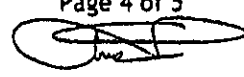
7. Accordingly, the Consultants involved in preparation of DPRs for development of National Highways, especially where it is proposed to upgrade an existing two-lane Highway to a higher configuration of 4/6/8 lane, and where Notification under Section 3D of the NH Act, 1956 has not yet been issued, shall necessarily carry out a comparative cost-benefit analysis while recommending the route/ alignment of highway development along the existing alignment, with the alternate option of a green-field alignment, which is a few kms away from the existing alignment. While carrying out the cost benefit analysis of both the options, the following factors shall be considered:

- (i) Extant of land acquisition and the associated costs;
- (ii) Number of structures required to be acquired along their extant and costs.
- (iii) The quantum of utilities and costs required for their shifting.
- (iv) The extent of tree-felling and the associated cost & time for obtaining the requisite permissions.

8. Keeping the aforesaid in view, agencies executing the NH projects on behalf on MoRTH, are hereby advised to:

- (i) Require their DPR consultants for each project (especially wherein it is envisaged to be upgraded to 4-lane and above configurations and in respect of which Notification under Section 3D has not been issued), to examine the feasibility of development of a green-field NH in each case;
- (ii) While examining the feasibility of a green-field alignment between the origin and destination points, it should, as far as possible, follow a crow-flight route alignment with a little distance from the existing habitations/ towns and identify the towns that need to be connected through spurs.
- (iii) Clearly bring out in its report the advantages in terms of reduction in length/ distance, geometric improvements and other advantages along with the cost-benefit analysis so as to enable the competent authority to take considered decisions in this behalf.

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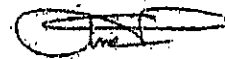
Nq. NH-15017/21/2018 - P&M
Government of India
Ministry of Road Transport & Highways
(Planning Zone)
Transport Bhawan, 1, Parliament Street, New Delhi - 110001

9. Approach to development of NH along a Green-field alignment:

In case the green-field alignment option works out to be a preferred option, then -

- (i) The entire ROW (60m-70m) may be acquired for a maximum capacity of 8 lane main carriage-way with provision for service roads. In case of Expressways, 90m ROW shall be acquired.
- (ii) Initially 4-lane carriage-way with 4-lane structures shall be developed with additional land left in the median for future expansion.
- (iii) The highway shall have provision for service roads, preferably of 10 mtrs. width, with maximum access-control for the main carriage-way.
- (iv) Access to the towns/ cities/ establishments located on the existing National Highway, may be provided through spurs from the green-field route.

10. It has, therefore, been decided with the approval of competent authority that such analysis is to be made an integral part of the DPR preparation. Accordingly, the contents of this circular may be incorporated in the TOR of the DPR consultancy. All the executive agencies are requested to adhere to these guidelines.



(Sudip Chaudhury)
Chief Engineer (Planning)

Copy to:

1. All CEs in the Ministry of Road Transport & Highways
2. The Secretary General, Indian Roads Congress
3. Technical circular file of S&R (R) Section
4. NIC for uploading on Ministry's website under "What's new"

Copy for kind information to:

1. Sr. PPS to Secretary (RT&H)
2. PPS to DG (RD) & SS
3. PPS to AS&FA
4. PS to ADG (Zone-I) / ADG (Zone-II) / ADG (Zone-IV) / ADG (Zone-V)
5. PS to JS (T) / JS (H) / JS (LA&C) / JS (EIC)

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Annexure A-10

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No RW-NH-11013/02/2019-S&R(P&B)
Government of India
Ministry of Road Transport & Highways
(S&R (P&B) Section).
Transport Bhawan, 1, Parliament Street, New Delhi-110001

To,

Dated: 29th May, 2019

1. The Chief Secretaries of all the State Governments/ UTs.
2. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Department dealing with National Highways, other centrally sponsored schemes.
3. All Engineers-in-Chief and Chief Engineers of Public Works Department of States/ UTs dealing with National Highways, other centrally sponsored schemes.
4. The Director General (Border Roads), SeemaSadakBhawan, Ring Road, New Delhi-110 010.
5. The Chairman, National Highways Authority of India, G-5 & 6, Sector-10, Dwarka, New Delhi-110 075.
6. The Managing Director, NHIDCL, PTI Building, New Delhi-110001.
7. All CE-ROs, ROs and ELOs of the Ministry.

Subject:- Principles to be adopted while considering the highway near or within wildlife sanctuaries/National Parks/Animal Corridor -reg.

The development of National Highways is essential for the economic growth of the country, however alignment of NH passing through natural areas may have wide ranging and complex impact on ecology & wild species. To have minimum impact of highways on the protected eco-sensitive area, the implementing agency should consider to spare sanctuaries / National Parks at the planning stage and wherever possible take a bypass/detour. However if it is absolutely unavoidable all necessary clearances required under the Wildlife Protection Act 1972, Forest Conversion Act 1980 and Environment (Protection) Act 1986 should be obtained before any work is undertaken in such areas.

2. In this regard, para 3.1.5 of TOR of RFP for appointment of Consultancy Services for preparation of Detailed Project Report (DPR) in respect of National Highways and other centrally sponsored road works Issued vide OM no H-39011/30/2015-P&P(Pt-I) dated 15.02.2019 stipulates that:

"All efforts shall be made to avoid any road alignment through National Parks and Wildlife sanctuaries, even if it requires taking a longer route/bypass. However, where it become absolutely unavoidable and necessary to keep the



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alignment through such reserve forest/restricted areas, land would be acquired with RoW of not more than 30 mtrs".

3. Moreover, para 2.11. of Appendix-I of IRC SP 19-2001: 'Manual for Survey, Investigation and Preparation of Road Projects' also stipulates that the areas of valuable natural resource and wild life sanctuaries shall be avoided.

4. In this context, Wild life Institute of India, Dehradun has prepared a Manual for making road or any linear infrastructure and what care should be taken for wild life. Accordingly, all implementing agencies are requested to follow the provisions of the manual at the planning stage itself. The link in this regard showing the draft manual is as under:

<http://moef.gov.in/wpcontent/uploads/2018/03/Inviting%20commnets%20%26%20suggestions.pdf>

This issues with the approval of competent authority.

Yours faithfully,

Raj Kumar
Raj Kumar

Assistant Executive Engineer (S&R) (P&B)
For Director General (Road Development) & SS

Copy to:

1. All CEs in the Ministry of Road Transport & Highways
2. The Secretary General, Indian Roads Congress
3. Technical circular file of S&R (R) Section
4. NIC-for uploading on Ministry's website under "What's new"

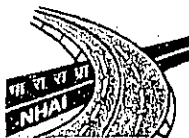
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3. PPS to AS&FA
4. PS to ADG-I
5. PS to JS (T)/ JS (H)/ JS (LA&C)/ JS (EIC)

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ANNEXURE A-11

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भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय)

National Highways Authority of India

(Ministry of Road Transport and Highways)

जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110075

G-5 & 6, Sector-10, Dwarka, New Delhi-110075

दूरभाष / Phone : 91-11-25074100/25074200

फैक्स / Fax : 91-11-25093507 / 25093514

No.: NHAI/TIC/123/2018/140402

Date: 02/09/2019

OFFICE MEMORANDUM

Sub.: Principles to be adopted while considering the highway near or within wildlife sanctuaries/ National Parks/ Animal Corridor - Reg.

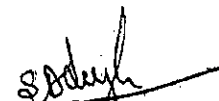
Ref.: MoRTH letter no. RW-NH-11013/02/2019-S&R (P&B) dated 29.05.2019 & 02.08.2019 (copy enclosed).

With reference to the subject matter & above MoRTH letters, this is to inform that the Ministry of Environment, Forest & Climate Change has approved a manual titled "Eco-friendly Measures to Mitigate Impacts of Linear Infrastructure on Wildlife" prepared by Wildlife Institute of India, Dehradun. The link for downloading this manual is as follows: http://www.wii.gov.in/images/images/documents/eia/eco_friendly_measures_mitigate_impacts_linear_infra_wildlife.pdf

2. All are advised to follow the above principles to be adopted while considering the highway near or within wildlife sanctuaries/ National Parks/ Animal Corridor at the planning stage itself.

3. This issues with the approval of the Competent Authority.

Encls.: As above


(Shashidhar Singh)
DGM (T) - SRD&Q

To,
Web Admin: to circulate to all NHAI

Copy to:

CGM (Env.)

TC